

LIST OF CASES WHICH WERE E-FILED DURING THE MONTH OF June 2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-634/2026	02.06.2026	JEETSHAH PIPES PVT. LTD. VS. KHUSH NAWAS QURESHI ALIAS HAJI KHUSHNAWAZ	9810554030	SANJAYGOEL.COM@GMAIL.COM	01.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-658/2026	05.06.2026	RAJNISH CHEMICAL CO. LLP VS. JOVIAN CREATION LTD.	9999340256	MINGLAWOFFICE@GMAIL.COM	04.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-668/2026	06.06.2026	M/s. SWASTIK PIPE LTD. VS M/s. HILTON PRECISION LTD.	9999442894	BHUSHANASV@GMAIL.COM	05.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	SEC-9	OMP (I) COMM-532/2026	03.06.2026	TATA CAPITAL LTD. VS PEEYUSH RAJKUMAR	9212190624	DELHILAWYERS76@GMAIL.COM	02.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	EX	EX COMM-263/2026	01.06.2026	JAMMU & KASHMIR BANK VS MOTASIM BILLAH FAROOQUI	9953459952	RAUZLEGAL@GMAIL.COM	31.05.2026
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/621/2026	01.06.2026	R V SOLUTIONS PVT LTD Vs JINTENDRA SUNDAR SINGH	7276358720	ankitmiglani@amlawoffice.in	25.05.2026
			306	M Ex	M Ex/504/2026	05.06.2026	ULTIMATE LOGISTICS PVT LTD Vs KUMAR INFRASTRUCTURE PVT LTD	9625819068	advocate.rkpall@gmail.com	03.06.2026
			306	Execution (Comm)	Execution (Comm)/275/2026	05-06-2026	RAL FOODS PRIVATE LIMITED Vs AMBUJ HOTEL AND REAL ESTATE PVT LTD	9958407969	salonimahajan6168@gmail.com	01.06.2026
			306	CS (COMM)	CS (COMM)/664/2026	06-06-2026	UNION BANK OF INDIA Vs PAWAN AND ANR	9911000126	alok.adv2001@gmail.com	04.06.2026

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			306	CS (COMM)	CS (COMM)/665/2026	06-06-2026	VISHAL RANA Vs RAJ KUMAR	Karan Bir Singh	9654508456	japsoverses@gmail.com	04.06.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Execution	Exe. Comm. / 259/2026	01.06.2026	BHARATI BHAWAN VS ARVIND NARAYAN RAO TAMBE	NIKHIL TRIPATHI	9899836932	nikhiltripathi63@gmail.com	30.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 623/2026	01.06.2026	R V SOLUTIONS PVT. LTD. VS AMEY ARUN SURVE	ANKIT MIGLANI	7276358720	ankitmiglani@amlawoffice.in	30.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 639/2026	03.06.2026	NIRMAL KUMAR ROY VS M/S CMYK PRINTECH LTD.	SUMIT SINHA	9810009590	advocatesumitsinha@gmail.com	01.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Miscellaneous Application	Misc DJ/ 388/2026	06.06.2026	BROADEN WORLDWIDE CO. LTD. VS GAURAV GUPTA	ABHIRAJ JAYANT	8750394811	abhiraj.jayant@gmail.com	04.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/ 662/2026	06.06.2026	ARKAYLITE ELECTRICALS PVT LTD. VS SANDEEP KUMAR	SUNIL KUMAR VERMA	9971113447	advsunilverma.delegat@gmail.com	04.06.2026
			303, Extension Block, Tis Hazari Courts, Delhi	Miscellaneous Execution	Misc Exe. / 521/2026	08.06.2026	DESIGN ASSOCIATES VS LOYEE STATE INSURANCE CORPORATION	ARJUN MUKHERJEE	8851415772	arjunmukherjee@arimulaw.com	06.06.2026
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304	EXECUTION	Execution (Comm)/257/2026	01-06-2026	ABHISHEK BANSAL AND Ors Vs RAM CHANDRA RATHI	AVNEET SINGH SIKKA(P),	9871547417	avneet@candidlex.com	04.05.2026
			304	ARBITRATION	OMP (I) (COMM)-527/2026	01.06.2026	A CAMPITAL LTD. VS. AVISH PANV	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	29.05.2026
			304	ARBITRATION	OMP (I) (COMM)-528/2026	01.06.2026	A CAMPITAL LTD. VS. AMIT KANT T	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	29.05.2026
			304	ARBITRATION	OMP (I) (COMM)-529/2026	01.06.2026	TATA CAMPITAL LTD. VS. BUSHRA INFRATECH PVT. LTD.	ANISH BHOLA	9811452022	Anish_bhola17@yahoo.com	29.05.2026

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			304	TRADE MARK	CS (COMM)/620/2026	01-06-2026	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	aastha sharma(P),	9718209970	astha@thelegist.com	29.05.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/76/2026	02-06-2026	BHAGIRTAH RAM Vs GOVT OF NCT OF DELHI PUBLIC WORKS DEPARTMENT	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gm ail.com	30.05.2026
			304	RECOVERY	CS (COMM)/638/2026	03-06-2026	SANJEEV KATHURIA Vs MANMEET KAUR	Nitin Arora(P),	9818189667	nitin.arora465@gmail.c om	01.06.2026
			304	ARBITRATION	OMP (COMM)/50/2026	03-06-2026	KHALID MUSTAFA KHAN Vs HERO HOUSING FINANCE LIMITED	Rahul Parashar(P),	8527331369	rahulparashar1990@g mail.com	02.06.2026
			304	EXECUTION	Execution (Comm)/269/2026	03-06-2026	MS SHREE AMBIKA IMPEX LTD Vs MS TREVANI INTERNATIONAL PVT LTD	SANDEEP LOHCHAB(P),	9953439089	advsandeeplohchab@g mail.com	21.04.2026
			304	EXECUTION	Execution (Comm)/268/2026	03-06-2026	Gaurav Mittal Vs Steelwuld Footwear Pvt Ltd	Mamta sarna(P),	9650941688	sumitsarna@gmail.com	30.05.2026
			304	RECOVERY	CS (COMM)/642/2026	03-06-2026	HARMEET SINGH Vs APNS SCHOOL	Umang Mittal(P),	9953333092	ADV.UMANGMITTAL @GMAIL.COM	02.06.2026
			304	RECOVERY	CS (COMM)/644/2026	04-06-2026	MANTHAN CREATION Vs TARUN SHARMA	SHASHANK SHARMA(P),	9560417636	shashanksharma.advoc ate@gmail.com	03.06.2026
			304	ARBITRATION	OMP (I) (COMM)-533/2026	04.06.2026	TATA CAPITAL LTD. VS. SAAJ MOVERS AND MANUFACTURERS PVT. LTD.	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail. com	02.06.2026
			304	RECOVERY	CS (COMM)/652/2026	05-06-2026	NIKHIL GUPTA Vs ASHISH ARORA	Shreshth Jain(P),	98712-06484	Shreshth.law@email.co m	26.05.2026
			304	EXECUTION	ExCOMM - Award by Arb Comm/79/2026	08-06-2026	MATHRA DASS AHUJA AND SONS Vs DELHI TOURISM AND TRANSPORTATION DEVELOPMENT CORPORATION	Avinash Kumar Trivedi(P),	9871441764	aktrivedilawoffices@gm ail.com	05.06.2026
			304	RECOVERY	CS (COMM)/682/2026	09-06-2026	RAJESH BEARING PVT LTD Vs VISHAL PAPERS INDUSTRIES PVT LTD	KUNAL RAWAT(P),	9312012009	tokunalrawat@gmail.co m	06.06.2026
			304	REVIEW	RP (Civil)/25/2026	09-06-2026	M/S HPL ELECTRIC AND POWER LTD Vs M/S ELMECO PROJECTS PVT LTD	ROHIT KUMAR(P),	9953001696	advjogy@gmail.com	08.06.2026
			304	EXECUTION	Execution (Comm)/282/2026	09-06-2026	M/S HAR LAL GUPTA AND SONS Vs M/S DAUS PACKAGING INDIA (P) LTD	MUKHLIS Rehman(P),	9811022221	murehman123@gmail.c om.	08.06.2026

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5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/635/2026	02-06-2026	Manshu Arora Vs Mohammad Mujeem	BHARAT BHARDWAJ(P),	678588750	advocatcbharat2882@gmail.com	26.05.2026
			305	RECOVERY	CS (COMM)/627/2026	01-06-2026	Air and Ocean Worldwide LLP Vs Pravivikta Consumer Foods LLP	KUMUD GAUTAM(P),	9899610930	k.partnership1awfirm@gmail.com	30.05.2026
			305	RECOVERY	CS (COMM)/637/2026	02-06-2026	SH MAHINDER SINGH HUF THROUGH ITS KARTA SH MOHINDER SINGH REKHI Vs RISHAL SINGH RAJPUT AND ANR	Parjun anand(P),	8447500360	advocatcbharat2882@gmail.com	26.05.2026
			305	RECOVERY	CS (COMM)/651/2026	04-06-2026	DEESHU AHUJA Vs AMANDEEP SHAH SINGH AND ANR	SHALU KUMARI(P),	8766246394	N/A	03.06.2026
			305	RECOVERY	CS (COMM)/669/2026	06-06-2026	Vikas Jain Vs Himanshu Chadha	Seema Gupta(P),	-9968722450	seemagupta2018@gmail.com	05.06.2026
			305	RECOVERY	CS (COMM)/693/2026	09-06-2026	Bank of Baroda Vs Nitin Prop M/S M L Collection	CHITRA MALHOTRA(P),	9212888057	Chitramalhotra@gmail.com	05.06.2026
			305	MISC.	Misc DJ/402/2026	09-06-2026	M/S O P AND SONS TRADERS PVT LTD Vs Meenakshi and Others	Ankit Mehta(P),	9868569941	Vedpal 722@gmail.com	08.06.2026
			305	RECOVERY	CS (COMM)/694/2026	09-06-2026	M/s Realistic Realtors Pvt Ltd Vs Puneet Kohli and Ors	Bharat Gupta(P),	9899196975	legistauxiliary@gmail.com	08.06.2026
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS	CS (COMM)/671/2026	08-06-2026	M/S GUNSHIKA MARKETING CO Vs NITIN SAWHNEY	Sumit Wadhva(P)	9718704960	sumit@abott.in	30-05-2026
			410	CS	CS (COMM)/672/2026	08-06-2026	ARKAYLITE ELECTRICALS PVT LTD Vs MR PRASHANT KUMAR SINGH	AMIT MISHRA(P), SUNIL KUMAR VERMA	9971113447, 8076881188	advsunilverma.delegal@gmail.com	03-06-2026

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			410	CS (COMM)/685/2026	CS (COMM)/685/2026	09-06-2026	M/S VISHESH INFRASTRUCTURE PVT LTD Vs M/S KAPIL STEELS	Abhishek Jain(P)	9810317299	rewtikant@gmail.com	30-05-2026
			410	CS (COMM)/691/2026	CS (COMM)/691/2026	09-06-2026	M/S HINDUSTAN PIPE SALES CORPORATION Vs M/S ROYALGOLF LINK CITY PROJECTS PVT LTD	Shailender Negi(P)	9999029218	shailnegi1984@gmail.com	03-06-2026
			410	CS (COMM)/681/2026	CS (COMM)/681/2026	09-06-2026	M/S JINDAL SANITARYWARE PVT LTD Vs SANTOSH KUMAR KUNTAL	CHIT SINGHALA	9599043045	legal@sigmalegal.in	05-06-2026
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM) 530/2026	01.06.2026	TATA CAPITAL LTD VS OM PALLY	ANISH BHOLA	9811452022	anish_bhola17@gmail.com	29.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 626/2026	01.06.2026	NOVATIONS VS SARTHAK SINGLA	RAGHAV GARG	9717371860		30.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 646/2026	04.06.2026	STATE BANK OF INDIA VS BOKATO SUB	KUMAR MUKH	9811767517	advocatebkm@gmail.com	03.06.2026
			COURT ROOM 302	CIVIL SUIT						advocatejaivardhan@gmail.com	
					CS(COMM) 678/2026	08.06.2026	ARIHANT DUDHORIA VS HARISH CHANDER	JAIVARDHAN	9899053543		04.06.2026
			COURT ROOM 302	CIVIL SUIT						karamveer@lexanalyticso.com	
					CS(COMM) 677/2026	08.06.2026	M/S TEKNODOME INDIA PVT. LTD. VS M/S VB VENTURES	KARMVEER	9891396019		05.06.2026

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			COURT 302	ROOM CIVIL SUIT			M/S TEKNODOME INDIA PVT. LTD. VS M/S EG ELECTRON & ANR.	KARMVEER	9891396019	karamveer@lexanalytic o.com	05.06.2026
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 676/2026	08.06.2026				deepakraoadvocate@g mail.com	
			COURT 302	ROOM CIVIL SUIT	MISC DJ/393/2026	08.06.2026	RAHUL DEV VS CHAVI PARASHAR	DEEPAK RAO	9899090801	tokunalrawat@gmail.co m	03.06.2026
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 684/2026	09.06.2026	RAJESH BEARING PRIVATE LIMITED VS VISHAL COATERS PRIVATE LIMITED	KUNAL RAWAT	9312012009		06.06.2026
			COURT 302	ROOM CIVIL SUIT	CS(COMM) 683/2026	09.06.2026	SH. RADHEY SHYAM VS MUNICIPAL	ROBIN BHARDWAJ	9560905884		06.06.2026
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	MISC EXE.	M Ex 477/2026	01-06-2026	RIKAB CHAND MUNOT Vs Rahul Sharma	Mahesh Katyayen	9871145160 9560557484	associatesmehta 5.igma il.com	30-05-2026
			308	RECOVERY	CS (COMM) 624/2026	01-06-2026	HRS E VEHICLES PRIVATE LIMITED Vs SHRI RAM AUTOTECH PRIVATE LIMITED	NITIN GOEL	9999340256, 9958617492	mnglawoffice@gmail.co m	30-05-2026
			308	RECOVERY	CS (COMM) 625/2026	01-06-2026	SUPRABHAT ELECTRIC CO PVT LTD Vs AERCOMFORT PRIVATE LIMITED	AMIT GOEL	99113240481 98186532061 9810826436 9716141237 8285085205	goelassociates42@gmai l.com	30-05-2026
			308	EXECUTION	Execution (Comm.) 260/2026	01-06-2026	BHARATI BHAWAN Vs SAJJAN DESWAL	NIKHIL TRIPATHI	9899836932 9719610497	nikhilyripathi63@gmail .com	30-05-2026
			308	EXECUTION	Execution (Comm.) 261/2026	01-06-2026	STATE BANK OF INDIA Vs SH SAGAR	ASHISH BATRA	9891223874	ashishbatra85@gmail.c om	30-05-2026

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			308	Injunctions-Both Permanent and Mandatory, Possession and Recovery of Rent/Damages	CS (COMM) 630/2026	02-06-2026	SMT MEENAKSHI GUPTA Vs SHRI RAMESH KUMAR GUPTA	KRISHNA PAL	9810397977	SUBHASHGARGADVOCATE@GMAIL.COM	01-06-2026
			308	EXECUTION	Execution (Comm.) 267/2026	02-06-2026	RENOVISION AUTOMATION SERVICES PVT LTD Vs ASHISH KUMAR	Ashish Sharma	7838242898	ncrmediasolution2@gmail.com ncrmediasol@gmail.com	01-06-2026
			308	MISC. APPLICATION	Misc DJ 379/2026	03-06-2026	MS VAISHNO WIRE PVT LTD Vs Vishal Rana and Another	JAP SIMRAN SINGH	8585952377	advvicky2014@gmail.com	02-06-2026
			308	RECOVERY	CS (COMM) 640/2026	03-06-2026	ROSMERTA DIGITAL SERVICES LTD Vs KUBERA SOLUTION PVT LTD	Niharika Karanjawala	9818807513	SERVICE@KARANJAWALA.IN	02-06-2026
			308	RECOVERY	CS (COMM) 641/2026	03-06-2026	Shree Bihariji Exports Private Limited Vs Seema Aggarwal	SANTOSH KUMAR	9313780408	SBPANDEY7@YAHOO.COM	02-06-2026
			308	Trade Mark Act 1999:Section 135	CS (COMM) 656/2026	05-06-2026	THE SUPREME INDUSTRIES LIMITED Vs Kaycee Industries	AADISH JAIN	9810083029	debasishmoitra@gmail.com	04-06-2026
			308	RECOVERY	CS (COMM) 657/2026	05-06-2026	MS PARAS PANITS AND HARDWARE Vs ASIAN PAINTS LTD	DEEPAK KASHYAP	9810199132	deepakkashyap.adv@gmail.com	04-06-2026
			308	Arbitration & Conciliation Act, 1996:14and15	OMP (T) (COMM.) 3/2026	06-06-2026	Anemoi Technologies Private Limited and Others Vs BAJAJ FINANCE LIMITED AND OTHERS	Ankit Khurana	9968068994	NA	05-06-2026
			308	Arbitration & Conciliation Act, 1996:34	OMP (COMM.) 53/2026	06-06-2026	DAYANAND Vs CSL FINANCE LIMITED	PUNEET SRIVASTAVA	7042607290	adv.puneetsrivastava@gmail.com	05-06-2026

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			308	RECOVERY	CS (COMM) 673/2026	08-06-2026	08-06-2026 NAVEEN GUPTA Vs Ashish Arora	Shreshth Jain	9871206484	SHRESHTH.LAW@GM AIL.COM	06-06-2026
			308	Possession and permanent Injunction	CS (COMM) 674/2026	08-06-2026	STAYVEST REALITY PRIVATE LIMITED Vs BANK OF BARODA	Mukesh Goyal	9810910312	OFFICEOFRGLAWZ@ GMAIL.COM	06-06-2026
			308	RECOVERY	CS (COMM) 675/2026	08-06-2026	LUMAX AFM SOLUTIONS PRIVATE LTD Vs PRIYANK KUMAR GARG	Jitendra Singh	9313622209	surinderkaul2010@gm ail. Com	06-06-2026
			308	EXECUTION	Execution (Comm.) 277/2026	08-06-2026	Ramesh Brij Lal Santani Vs Tejinder Kumar Binda	Sandeep Kataria	9873938816	mittalpk08@gmail.com	06-06-2026
			308	MISC. APPLICATION	Misc DJ 399/2026	09-06-2026	MS SHAILJA PAPERS LTD Vs MAGMA PRINT O PACK PVT LTD	Sachin Kumar Jain	9136136336	advskjain@gmail.com	08-06-2026
			308	RECOVERY	CS (COMM) 686/2026	09-06-2026	Lakhmi Chand Tejoo Mal Vs KEY VALUE 2 RETAIL LLP	Siddhant Banga	9999369931 9999369940	siddhantbangao4@gma il.com	08-06-2026
			308	RECOVERY	CS (COMM) 687/2026	09-06-2026	Realistic Realtors Pvt Ltd Vs Puneet Kohli	Bharat Gupta	9810444651 9899196975	legistauxiliary@gmail.c om	08-06-2026
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	109		1 ExCOMM - Award by Arb Comm/7	04-06-2026	ECARTES TECHNOLOGY PVT LTD Vs MINISTRY OF RAILWAYS THROUGH CENTRAL ORGANISATION FOR MODERNIZATION OF WORKSHOPS COFMOW	Varun Garg(P),	9999829477	varun@sarvottamlaw.c om	03.06.2026
			109		2 CS (COMM)/648/2026	04-06-2026	MITTAL INTERNATIONAL Vs SHINEME	AJA LEGAL ADVOCATES (P),	9818612730	AJALEGALS@GMAIL. COM	03.06.2026

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			307	Civil	Execution (Comm)/280/2026	09-06-2026	JASWANT SINGH DABAS Vs Municipal Corporation of Delhi	yendra kumar sir	9811161525	sksinghll6@gmail.com	05-06-2026	
			307	Civil	Execution (Comm)/281/2026	09-06-2026	ANIL KUMAR Vs Municipal Corporation of Delhi Anr	yendra kumar sir	9811161525	sksinghll6@gmail.com	05-06-2026	
			307	Civil	CS (COMM)/689/2026	09-06-2026	Gaurav Arora Vs Rekha Gupta and Anr	resh Chand Singl	9810061558	scsinghalerediff@gmial. com	07-06-2026	
			307	Civil	ExCOMM - Award by Arb Comm/80/2026	09-06-2026	Kotak Mahindra Prime Ltd Vs Shweta Shweta and Anr	Sunny Arora	9910574027	albuslawfirms@gmail.c om	05-06-2026	
11	SH. KUMAR, JUDGE, COMMERCIAL COURT	MUKESH DISTRICT	COURT 309	ROOM	EX (COMM)	Execution (Comm.)/262/2026	01-06-2026	KRISHNA KUMAR Vs PANKAJ JOSI	Anil Kr Singh	9313579493	adv.anilsingh88@gmail .com	22.05.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/631/2026	02-06-2026	Vikas Maheshwari Vs Kedaar Metaliks	Siddhartha Verma	7011684029	verma.siddhartha1@gm ail.com	26.05.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/632/2026	02-06-2026	ADITYA SHARMA PROPRIETOR OF	Vivekanand	9810149231	vivekanandlaw@gmail. com	26.05.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/636/2026	02-06-2026	MAHAVIR PRASAD GUPTA AND SONS	Aseem Mehrotra	9811062351	mehrotra_aseem@yaho o.co.in	01.06.2026
			COURT 309	ROOM	EX (COMM)	Execution (Comm.)/266/2026	02-06-2026	BHARATI BHAWAN Vs SANJAY KUL	Nikhil Tripathi	9899836932	nikhiltripathi63@gmail .com	28.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	PETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			COURT 309	ROOM OMP (I) (COMM)	OMP (I) (COMM.)/531/2026	02-06-2026	JUHIE(INDIA) PVT LTD Vs DINESH	Sunita Singh	9871040589	glcconsultants1976@gmail.com	29.05.2026
			COURT 309	ROOM CS (COMM)	CS (COMM)/647/2026	04-06-2026	STATE BANK OF INDIA Vs MR PREJ	B K Mukherjee	9718621607	advocatebkmassociates@gmail.com	28.05.2026
			COURT 309	ROOM EX (COMM)	Execution (Comm.)/273/2026	04-06-2026	Kunal Mittal Vs Manik Kumar	Sameer Sidhar	9999918302	-	30.05.2026
			COURT 309	ROOM CS (COMM)	CS (COMM)/653/2026	05-06-2026	DAYANAND ANGLO VEDIC COLLEGE	Vivek Srivastava	9210107303	thejuralsolutions@gmail.com	01.06.2026
			COURT 309	ROOM CS (COMM)	CS (COMM)/655/2026	05-06-2026	ARKAYLITE ELECTRICALS PVT. LTD	Anil Kumar Verma	9971113447	advsunilverma.delegal@gmail.com	03.06.2026
			COURT 309	ROOM OMP (COMM)	OMP (COMM.)/51/2026	05-06-2026	IAPL GROUP PVT LTD Vs MS SUPRI	Kapil Kher	9891072729	anilkher@gmail.com	30.05.2026
			COURT 309	ROOM OMP (COMM)	OMP (COMM.)/52/2026	05-06-2026	Holy Heart Presidency School Vs Min	Nivedita Chauhan	8651094374	admin@nclegal.co	04.06.2026
			COURT 309	ROOM CS (COMM)	CS (COMM)/661/2026	06-06-2026	MOHAMMED NAVED Vs MOHAMMAD	Bharat Arora	9811628929	Lakshayraheja@gmail.com	27.05.2026
			COURT 309	ROOM EX COMM – AWARD BY ARB. COMM	Ex.COMM - Award by Arb. Comm	06-06-2026	M/s MATHRA DASS AHUJA AND SONS	A K Trivedi	9810104312	aktrivedilawoffices@gmail.com	04.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			COURT 309	ROOM	CS (COMM)	CS (COMM)/688/2026	09-06-2026	M/s HINDUSTAN PIPE SALES CORP	N S Negi	9999029218	Shailnegi1984@gmail.com	08.06.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/692/2026	09-06-2026	M/s RHINE GLOBAL, LLP Vs M/s E	harjeet Singh Sah	9810047975	-	04.06.2026
			COURT 309	ROOM	CS (COMM)	CS (COMM)/695/2026	09-06-2026	JASWINDER SINGH AND ANR Vs V	Neeraj Kr Kardan	9310374687	neeraj.ascentlawfirm@gmail.com	06.06.2026
			COURT 309	ROOM	EX (COMM)	Execution (Comm.)/279/2026	09-06-2026	Ramesh Brij Lal Santani Vs Virender	Iwan Kumar Mitt	9873938816	mittalpk08@gmail.com	08.06.2026
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	Execution (Comm.)	258/2026	01-06-2026	BHARATI BHAWAN Vs DEEPAK CHATURVEDI	Nikhil Tripathi & Upendra Kumar Nagar	9899836932 & +91-9719610497		28-05-2026	
			401	CS (COMM)	643/2026	03-06-2026	CANARA BANK Vs SHREE MAHALAXMI TEXTILES & ANR.	DEEPANJAL CHOUDHARY	8390227354	deepanjchal@gmail.com	25-05-2026	
			401	Execution (Comm.)	271/2026	04-06-2026	MS DURGA INTERNATIONAL Vs MS DACC INTERNATIONAL PVT LTD	N.K.JAIN&GIRI SHGAUR	9811109763		01-06-2026	
			401	CS (COMM)	660/2026	05-06-2026	MANOJ KUMAR BHARTIYA Vs Sun Anodising Pvt Ltd	LOKESH AGGAR	9891947575 /9873300964	lovekesh27@gmail.com	03-06-2026	
			401	CS (COMM)	659/26	05-06-2026	Bank of India Vs Teekam Singh	V.P. TIWARI	9990182901	vptiwariadvocate@email.com	11-03-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING	
			401	CS (COMM)	663/2026	06-06-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs DAV PUBLIC SCHOOL	Vivek Srivastava & Milind SRIVASTAVA	9210107303, 8750391412	theiuralsolutions@).gmail.com	04-06-2026	
			401	CS (COMM)	680/2026	08-06-2026	Gaurav Jain Proprietor of ATIPRO Technologies Vs Amrit Lal Proprietor of Amrit Trading	NEERAJ GOGIA	9891800100	advocateneerajgogia@gmail.com	03-06-2026	
13	SH. RAKESH PANDIT, JUDGE, COMMERCIAL COURT	CENTRAL DISTRICT	COURT 402	ROOM	CIVIL SUIT	CS (COMM)/622/2026	01-06-2026	MANTHAN CREATION Vs KUSH ARORA	SHASHANK SHARMA	9560417636	Shashanksharma.Advocate@gmail.com	01-06-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/633/2026	02-06-2026	M/S CAPITAL PLASTIC HOUSE THROUGH ITS AR Vs CBM INDUSTRIE P LIMITED	KK SINGH	9810673660	advkksingh@gmail.com	02-06-2026
			COURT 402	ROOM	CIVIL SUIT	OMP (I) (COMM.)/534/2026	04-06-2026	TATA CAPITAL LTD Vs SUBHAN ALI	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	04-06-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/649/2026	04-06-2026	Dhawan empire Vs Siddharth Bakshi	MAYANK GUPTA	8076753615	Guptamayank@gmail.com	04-06-2026
			COURT 402	ROOM	CIVIL SUIT	RP (Civil)/24/2026	06-06-2026	Rahul Sharma Vs Juneja metal and steels	RK SINGH	9810248506	rajeshsingla1971@gmail.com	06-06-2026
			COURT 402	ROOM	CIVIL SUIT	CS (COMM)/667/2026	06-06-2026	Bank of Baroda Vs SANGEETA GUPTA	QUAISHER ALI	9999802592	aliquaisher110@gmail.com	06-06-2026
			COURT 402	ROOM	CIVIL SUIT	Misc DJ/395/2026	08-06-2026	GOYAL AND GOEL STAINLESS STEELS Vs SUPERFLOW ENGINEERING CORPORATION	RAJ KUMAR MITTAL	9811191761	mittal782004@yahoo.co.in	08-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OP PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E-FILING
			COURT 402	ROOM CIVIL SUIT	CS (COMM)/679/2026	08-06-2026	TEKNODOME INDIA PVT LTD Vs MS ELECTRONIX IMPEX THROUGH ITS PROPRITOR MR SHAMIMUL HODA	KARAMVEER	9891396019	Karamveer@laxanalyticso.com	08-06-2026
			COURT 402	ROOM CIVIL SUIT	CS (COMM)/690/2026	09-06-2026	CANARA BANK ERSTWHILE SYNDICATE BANK Vs GHANSHYAM DASS PROP MS SHRI SHYAM TRADING CO	CHITRA MALHOTRA	9212888057	chitramalhotrasobli@gmail.com	09-06-2026
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201	EX	Execution (Comm)/209/2026	01-06-2026	SAHIL GUPTA Vs M/s SWAMI CONS	Mukul Rawal(P),	9899000289	not mentioned	29-05-2026
				OMP (COMM)	OMP (COMM)/12/2026	01-06-2026	M/s Ramacivil India Construction Pvt	Rahul Dev Sharn	99S3660455	rdsharma985@gmail.com	29-05-2026
				EXArb	ExCOMM - Award by Arb Com	02-06-2026	Kotak Mahindra Prime Ltd Vs RAJES	Sunny Arora(P),	9910574027	not mentioned	29-05-2026
				OMP (I)	OMP (I) (COMM)/1083/2026	02-06-2026	MITUSHI CREDIT AND HOLDING FADV. LALIT PAN	ADV. LALIT PAN	9717391663	lalitpandeyadv@gmail.com	01-06-2026
				OMP (I)	OMP (I) (COMM)/1086/2026	03-06-2026	PIRAMAL FINANCE LTD Vs NADUK	DHEERAJ SING	9131975373	not mentioned	31-05-2026
				CS	CS (COMM)/553/2026	04-06-2026	PUNJAB NATIONAL BANK Vs GAUT	Sudhir Kumar Si	9868927179	sksinghadvdelhi@gmail.com	03-06-2026
				CS	CS (COMM)/555/2026	05-06-2026	SH RADHA RAMAN KHANNA Vs SH	Gaurav Gaur(P),	9911040316	gauravgauradvocate@gmail.com	04-06-2026
				OMP (I)	OMP (I) (COMM)/1095/2026	09-06-2026	AXIS BANK LTD Vs RAKESH KUMA	ADV DHEERAJ	9210585331	indolexlaw@gmail.com	08-06-2026
				OMP (I)	OMP (I) (COMM)/1096/2026	09-06-2026	AXIS BANK LTD Vs HEM SINGH	ADV DHEERAJ	9210585331	indolexlaw@gmail.com	08-06-2026
				EX	Execution (Comm)/217/2026	04-06-2026	AMASHI INDUSTRIES PRIVATE LIM	Namandeep Sing	9873350565	namansingh0013@gmail.com	02-06-2026
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	209	CS(COMM)	545/2026	01.06.2026	BHAYANA INFRA PROJECTS VS. LEHRI BULDCON PVT LTD	ROHIT SADANA	7982409733	advocatesadana.rohits.5485@gmail.com	01.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
	COURT)-02			OMP(I)/COMM	1065/2026	01.06.2026	IDFC FIRST BANK LTD VS. FAISAL AZAR	SANJEEV PATHAK	9717028845	litigation@srclegal.com	01.06.2026	
				OMP(I)/COMM	1066/2026	01.06.2026	IDFC FIRST BANK LTD VS. GOPAL RAKESH	SANJEEV PATHAK	9717028845	litigation@srclegal.com	01.06.2026	
				OMP(I)/COMM	1067/2026	01.06.2026	IDFC FIRST BANK LTD VS. BRAJESH KUMAR SHARMA	SANJEEV PATHAK	9717028845	litigation@srclegal.com	01.06.2026	
				OMP(I)/COMM	1068/2026	01.06.2026	IDFC FIRST BANK LTD VS. MD. FARHAN KHAN	SANJEEV PATHAK	9717028845	litigation@srclegal.com	01.06.2026	
				OMP(I)/COMM	1069/2026	01.06.2026	IDFC FIRST BANK LTD VS. MOHD. FURKAN AHMED	SANJEEV PATHAK	9717028845	litigation@srclegal.com	01.06.2026	
				OMP(I)/COMM	1075/2026	02.06.2026	IDFC FIRST BANK LTD VS. SALMAN KHAN	SANJEEV PATHAK	9717028845	litigation@srclegal.com	02.06.2026	
				OMP(I)/COMM	1076/2026	02.06.2026	MITUSHI CREDIT AND HOLDING PVT LTD VS. DHRUV SINGH	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	02.06.2026	
				OMP(I)/COMM	1081/2026	02.06.2026	MITUSHI CREDIT AND HOLDING PVT LTD VS. VIMLESHPAL	LALIT PANDEY	8130383143	lalitpandeyadvassociates@gamil.com	02.06.2026	
				OMP(I)/COMM	1082/2026	02.06.2026	PIRAMAL FINANCE VS. MOSHIN SAEED KHAN	DHEERAJ SINGH	8130383143		02.06.2026	
16	SH. RAGHUBIR SINGH, JUDGE (COMMERCIAL COURT)-03	WEST DISTRICT		ExCOMM - Award by Arb Comm/84/2026	01-06-2026	Kotak Mahindra Prime L	Sunny Arora(P),			30-05-2026		
				OMP (I) (COMM)/1061/2026	01-06-2026	PIRAMAL FINANCE LIM	Sambhav Jain(P),	9910076176	sambhav@sdjainlaw	30-05-2026		
				OMP (I) (COMM)/1060/2026	01-06-2026	IDFC FIRST BANK LIM	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg	30-05-2026		
				OMP (I) (COMM)/1059/2026	01-06-2026	IDFC FIRST BANK LIM	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg	30-05-2026		
				OMP (I) (COMM)/1058/2026	01-06-2026	IDFC FIRST BANK LIM	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg	30-05-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
				OMP (I) (COMM)/1073/2026	02-06-2026	IDFC FIRST BANK LIM	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg3	01-06-2026		
				OMP (I) (COMM)/1074/2026	02-06-2026	IDFC FIRST BANK LIM	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg3	01-06-2026		
				ExCOMM - Award by Arb Comm/86/2026	02-06-2026	Kotak Mahindra Prime L	Sunny Arora(P),	9717028845	litigation(g)srcsleg3	01-06-2026		
				Execution (Comm)/210/2026	02-06-2026	JAGDISH SINGH DANG	HARISH KUMAR(P),	9717028845	litigation(g)srcsleg3	01-06-2026		
				CS (COMM)/551/2026	04-06-2026	HARSH THUKRAL Vs S	Kapil Yadav(P),	9650508945	advdk.yadav79@gm	03-06-2026		
				Execution (Comm)/218/2026	05-06-2026	VIRESH PANWAR AND	ABHISHEK TOMAR(P),			04-06-2026		
				M-Ex/237/2026	06-06-2026	MS Mithas Forever Vs Ai	Mohan Prasad(P),			05-06-2026		
				ExCOMM - Award by Arb Comm/91/2026	06-06-2026	Mr Mukesh Goel Vs Delh	Avinash Kumar Trivedi(P),			05-06-2026		
				CS (COMM)/558/2026	06-06-2026	HAVELLS INDIA LIMIT	SANCHAY MEHROTRA(P),	9711184111 8826009919	nltnkgupta@lexsun	05-06-2026		
				CS (COMM)/557/2026	06-06-2026	CANARA BANK Vs ASH	CHITRA MALHOTRA(P),	9212888057	chitramalhotrasobti@gmail.com	05-06-2026		
				Execution (Comm)/219/2026	08-06-2026	Canara Bank Vs SANDE	sumit virmani(P),			06-06-2026		
				CS (COMM)/561/2026	08-06-2026	OM LOGISTICS LIMITE	om logistics(P),	9810163624	ADVOCATEARUN	06-06-2026		
				M-Ex/238/2026	08-06-2026	SH LALIT KUMAR AGG	BHOOPENDRA KUMAR(P),			06-06-2026		
				Misc DJ/636/2026	08-06-2026	Dreamz Overseas Private	RAJESH GUPTA(P),			06-06-2026		

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				CS (COMM)/567/2026	09-06-2026	Nitin Rawal Vs Vikram S	Shreshth Jain(P),	9871206484	9871206484	08-06-2026	
				CS (COMM)/564/2026	09-06-2026	neha raj Vs Baby Joy Fer	Bhavika Kohli(P),	9911133838,9911133838	kaseladder@gmail.	08-06-2026	
				ExCOMM - Award by Arb Comm/92/2026	09-06-2026	Kotak Mahindra Prime L	Sunny Arora(P),			08-06-2026	
				OMP (I) (COMM)/1098/2026	09-06-2026	AXIS BANK LTD Vs RAGADV	DHEERAJ(P),	NOT MENTIONED		08-06-2026	
				OMP (I) (COMM)/1099/2026	09-06-2026	AXIS BANK LTD Vs YOGADV	DHEERAJ(P),	NOT MENTIONED		08-06-2026	
				OMP (I) (COMM)/1097/2026	09-06-2026	AXIS BANK LTD Vs VIKADV	DHEERAJ(P),	NOT MENTIONED		08-06-2026	
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL-04)	WEST	OMP (E) (COMM.)	OMP (E) (COMM.)/	01-06-2026	AJAY KUMAR NAYYAR	ABHISHEK PARUTHI	8368013846	Abhisheklawoffices@gmail.com	01-06-2026	NIL
		CS (COMM)	CS (COMM)/542/20	01-06-2026	CANARA BANK Vs SALMA	ASHOK KUMAR	9560396666	ASHOKKUMARADV.@GMAIL.COM	01-06-2026	18.05.2026	
		CS (COMM)	CS (COMM)/544/20	01-06-2026	ASHOK BABBAR ORS V	PRAMOD KR SHARMA	9899776633	9899776633	prajapati@gmail.com	01-06-2026	30.05.2021
		OMP (I) (COMM)	OMP (I) (COMM.)/	01-06-2026	PIRAMAL FINANCE LIM	SHAMBHAV JAIN	9910076176	9910076176	sambhav@sdjainlaw.com	01-06-2026	NIL
		OMP (I) (COMM)	OMP (I) (COMM.)/	01-06-2026	Yes Bank Ltd Vs SEEMA	LALIT PANDEY	8130383143	8130383143	LALITPANDEYADV@GMAIL.COM	01-06-2026	NIL
		OMP (I) (COMM)	OMP (I) (COMM.)/	01-06-2026	Yes Bank Ltd Vs RAVINI	LALIT PANDEY	8130383143	8130383143	LALITPANDEYADV@GMAIL.COM	01-06-2026	NIL
		OMP (I) (COMM)	OMP (I) (COMM.)/	01-06-2026	Yes Bank Ltd Vs SONU C	LALIT PANDEY	8130383143	8130383143	LALITPANDEYADV@GMAIL.COM	01-06-2026	NIL
		CS (COMM)	CS (COMM)/547/20	02-06-2026	Ashwini Sharma Vs MYS	Rohitt Kumar Yadav	9818133353	9818133353	info@archerjurists.com	02-06-2026	29.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			OMP (I) (COMM)	OMP (I) (COMM.)/102-06-2026	102-06-2026	MITUSHI CREDIT AND	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-06-2026	NIL
			OMP (I) (COMM)	OMP (I) (COMM.)/102-06-2026	102-06-2026	Yes Bank Ltd Vs BABBAR	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-06-2026	NIL
			OMP (I) (COMM)	OMP (I) (COMM.)/103-06-2026	103-06-2026	IDFC FIRST BANK LIMITED	SANJEEV PATHAK	9717028845	sigalton@scribd.com	03.06.2026	NIL
			OMP (I) (COMM)	OMP (I) (COMM.)/103-06-2026	103-06-2026	IDFC FIRST BANK LIMITED	SANJEEV PATHAK	9717028845	sigalton@scribd.com	03.06.2026	NIL
			OMP (I) (COMM)	OMP (I) (COMM.)/103-06-2026	103-06-2026	IDFC FIRST BANK LIMITED	SANJEEV PATHAK	9717028845	sigalton@scribd.com	03.06.2026	NIL
			CS (COMM)	CS (COMM)/552/2004-06-2026	04-06-2026	Orient Bell Limited Vs CANSHUJ DHINGRA		8882482893	adawoffice@gmail.com	04.06.2026	19.04.2026
			CS (COMM)	CS (COMM)/556/2006-06-2026	06-06-2026	PUNJAB NATIONAL BANK	SUDHIR KR. SINGH,	9968927179	sksinghadvdelhi@gmail.com	04.06.2026	17.04.2026
			CS (COMM)	CS (COMM)/559/2006-06-2026	06-06-2026	AMANDEEP SINGH Vs K.C.P PURI		9810011769	cpupuradv@gmail.com	04.06.2026	10.03.2026
			OMP (I) (COMM)	OMP (I) (COMM.)/106-06-2026	106-06-2026	IDFC FIRST BANK LIMITED	SANJEEV PATHAK	9717028845	sigalton@scribd.com	05.06.2026	NIL
			CS (COMM)	CS (COMM)/562/2009-06-2026	09-06-2026	CANARA BANK Vs AARTI	CHITRA MALHOTRA	9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	09-06-2026	02.06.2026
			CS (COMM)	CS (COMM)/563/2009-06-2026	09-06-2026	CANARA BANK Vs MANCHITRA MALHOTRA		9212888057	CHITRAMALHOTRASOBTI@GMAIL.COM	09-06-2026	02.06.2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	OMP MISC. (COMM.)/3/2026	OMP MISC. (COMM.)/3/2026	01-06-2026	SHRI DURGA SCAFFOLDING	GURSAT SINGH VACHHER	981110598	svrteja@gmail.com	01-06-2026	
			CS (COMM)/543/2026	CS (COMM)/543/2026	01-06-2026	ASHISH DIXIT Vs SHAUN	Aditya Kumar Sharma	9810047975	Not Provided	01-06-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			CS (COMM)/546/2026	CS (COMM)/546/2026	01-06-2026	KOHINOOR RIBBON FA	Arvind Gupta	9811317311	advocatearvindggp ta@gmail.com	01-06-2026	
			Execution (Comm.)/212/2026	Execution (Comm.)/	02-06-2026	Manish Kumar Vs M/s B	Not Provided	Not Provided	Not Provided	02-06-2026	
			CS (COMM)/548/2026	CS (COMM)/548/2026	02-06-2026	M/s SHREE RADHE PRO	NITESH KUMAR	9871260076	law.spbhardwaj@g mail.com	02-06-2026	
			CS (COMM)/549/2026	CS (COMM)/549/2026	02-06-2026	ALTONA DIAGNOSTICS	SPAYAL JAIN	9868045019	advpayaljain@gma il.com	02-06-2026	
			Misc DJ/619/2026	Misc DJ/619/2026	03-06-2026	Glory Footwear Pvt Ltd V	Dhruv Wadhwa	9947044800	ASA.ACS@GMAIL .COM	03-06-2026	
			OMP (I) (COMM.)/1087/2026	OMP (I) (COMM.)/	03-06-2026	IDFC FIRST BANK LIM	SANJEEVPATHAK	9717028845	litigation@srcslega l.com	03-06-2026	
			OMP (I) (COMM.)/1088/2026	OMP (I) (COMM.)/	03-06-2026	IDFC FIRST BANK LIM	SANJEEVPATHAK	9717028845	litigation@srcslega l.com	03-06-2026	
			OMP (I) (COMM.)/1089/2026	OMP (I) (COMM.)/	03-06-2026	IDFC FIRST BANK LIM	SANJEEVPATHAK	9717028845	litigation@srcslega l.com	03-06-2026	
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)-01	WEST DELHI DISTRICT									
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI DISTRICT	1	OMP COMM	105/2026	01.06.2026	BHOLASINGH JAIPRAKASH CONSTRUCTION LTD. V/S RBCL PILTECH	SUJIT KUMAR SINGH	9810258079	sujitsingh303@gmail.com	30.05.2026
			1	CS (COMM.)	399/2026	01.06.2026	DHRUV INDUSTRIES LIMITED V/S INFOMERICS VALUATION AND RATING LIMITED	ACHIN MITTAL	9811112729	mittalsoffice@gmail.com	29.05.2026
			1	CS (COMM.)	400/2026	01.06.2026	ZYDUS WELLNESS PRODUCTS LTD. V/S SHAHULHAMEED SHAHAR BANU TRADING AS HENSON INDUSTRIES AND ANR.	RAHUL BHUJBAL	8527855815	litigation@gnataraj.com	29.05.2026
			1	OMP (MISC.) COMM	42/2026	01.06.2026	HUGHES SYSTIQUE PRIVATE LTD. V/S 12TB RESEARCH FOUNDATION	Siddhant Asthana and Siddhartha Negi Advs	9818501011	siddhant@asthanalaw.in	29.05.2026
			1	OMP COMM	107/2026	02.06.2026	DELHI TRANSCO LIMITED V/S SUNDEEP ENTERPRISES	ANUBHA DHULIA	7032442135, 01145589530	contact@nautiliyaalegal.com	26.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	ARB. A. COMM-	08/2026	02.06.2026	M/S AGGARWAL MOTORS V.S M/S BAINADA MOTORS PVT. LTD.	ANOOP PRAKASH AWASTHI, AMN VERMA,	7011004654	legalcorrdoorsteam@gmail.com	30.05.2026
			1	OMP COMM	106/2026	02.06.2026	MAHANAGAR TELEPHONE NIGAM LTD. V/S M/S CREATIVE ENTREPRENEURS	M/S SIKRI & COMPANY	9311331810	sikrico@sikrilaw.com	25.05.2026
			1	OMP (MISC.) COMM	43/2026	02.06.2026	VASDEV V/S GOVT. OF NCT OF DELHI	SANJAY BANSAL	9810959432	mail2sanjaybansal@yahoo.com	01.06.2026
			1	OMP (I) COMM	162/2026	03.06.2026	HERO HOUSING FINANCE LIMITED V/S SHREYAS INFRA & ORS.	ASHISH KUMAR SINGH	9971149676	aksingh@anslegal.in, aditya@anslegal.in	01.06.2026
			1	M-EX	21/2026	03.06.2026	TCI EXPRESS LIMITED V/S FENDA AUDIO INDIA PRIVATE LIMITED	SUMAN KHAITAN AND CO.	9968636993, 9971898885	suman@sumankhaitan.co.in	01.06.2026
			1	MISC/DJ	926/2026	03.06.2026	DELHI DEVELOPMENT AUTHORITY VERSUS TARA CHAND SUMIT CONSTRUCTION CO.	AKSHU JAIN AND STUTI JAIN	9810300955	skjainandassociates@gmail.com	30.05.2026
			1	EX COMM – AWARD BY ARBIRATION. COMM	101/2026	03.06.2026	TIPPING MR PINK PRIVATE LIMITED V/S KRIVA CORPORATION AND ORS.	HIRESH CHOUDHARY/ SURBHI SHARMA	9713868611	surbhi@cslawchambers.com	29.05.2026
			1	EX COMM – AWARD BY ARBIRATION. COMM	102/2026	03.06.2026	TPF ENGINEERING PVT. LTD. V/S UNION OF INDIA	VAIBHAV AGNIHOTRI	9213431484	admin@skvassociates.com	29.05.2026
			1	MISC/DJ	925/2026	03.06.2026	STATE TRADING CORPORATION OF INDIA LTD. V/S M/S JINDAL DYECHEM INDUSTRIES PVT. LTD.	SHIVANI LAL	9811141955	chambersofslal@gmail.com	01.06.2026
			1	MISC/DJ	927/2026	03.06.2026	HERO INVERSTCORP PVT. LTD. AND ANR. V/S RAM SINGH KHURANA	KUNAL KHANNA	9999757185	kunalkhanna@gmail.com, litigation.kunalkhannaco@gmail.com	03.06.2026
			1	EXECUTION COMM.	86/2026	04.06.2026	AJAY PAINTS Vs GARUDA CONSTRUCTION	DEVENDRA KUMAR MAMRAM LLP (LAW FIRM)	9999640354	mamramllp@gmail.com	30.05.2026
			1	CS (COMM.)	406/2026	04.06.2026	DAYA NAND BUTTA Vs GAURAV BUTTA	AKSHIT SACHDEVA AND SAYANTANI	9911927538, 8240300654	akshitsachdeva.advocate@gmail.com, sayantani.legal@gmail.com	01.06.2026
			1	CS COMM.	407/2026	04.06.2026	M/SEXPRESSIONS PORTFOLIO PVT. LTD. Vs PRAVEEN SINGH	SANJEEV KUMAR	7011678591, 9871299091	NA	02.06.2026
			1	CS (COMM.)	408/2026	04.06.2026	M/S PURPLE WAVE INFOCOM LTD. Vs BHARTI LAND LIMITED	VINAY KUMAR	9953587340	lawpretationlegal@gmail.com	02.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			1	CS (COMM.)	409/2026	04.06.2026	VIJAY AND COMPANY INDIA PVT. LTD. Vs SHYAM VARSHNEY GAMA	SHRAVAN KUMAR BANSAL	8447887541	unitedmark@unitedand united.com	29.05.2026
			1	Misc DJ	933/2026	04.06.2026	RAJMANGAL YADAV V/S UNION OF INDIA	KALPANA	9818053678	kalpanasrivastava70017 @gmail.com	02.06.2026
			1	CS (COMM.)	411/2026	05.06.2026	COMPUTER JUNCTION PVT LTD Vs SAATHI WORLDAPP PVT LTD	AJAY KUMAR CHOPRA	9811104015	akchopra_adv@yahoo.i n	01.06.2026
			1	CS (COMM.)	412/2026	05.06.2026	VIKAS BARDIA Vs TARSEM LAL	VIJAY KUMAR WADHWA & ARUSH MALHOTRA	9818376231, 9711155443	mwlawassociates@gmai l.com	03.06.2026
			1	CS (COMM.)	413/2026	05.06.2026	COMPUTER JUNCTION PVT LTD Vs HOSTBOOKS LIMITED	AJAY KUMAR CHOPRA	9811104015	akchopra_adv@yahoo.i n	01.06.2026
			1	Misc DJ	942/2026	05.06.2026	KOTAK MAHINDRA PRIME LTD Vs ROHIT BORROWER	KUSHAL KUMAR	9958724670	kushal.kumar@eruditel egal.asia	04.06.2026
			1	Misc DJ	943/2026	05.06.2026	MS RARE BUILDWELL PRIVATE LIMITED, Vs MS KASHVI ENTERPRISES	ADITYA GAURI	9899772062	ag@aeddhaaslegal.com	03.06.2026
			1	Misc DJ	944/2026	05.06.2026	MEHBOOB ALAM Vs EXCELLENT GRAPHICS	VISHWENDRA VERMA AND SHIVALI	9871704611,76830 73187	verma.vishwendra@yah oo.co.in	03.06.2026
			1	Misc DJ	945/2026	05.06.2026	MEHBOOB ALAM Vs EXCELLENT GRAPHICS	VISHWENDRA VERMA AND SHIVALI	9871704611,76830 73187	verma.vishwendra@yah oo.co.in	03.06.2026
			1	OMP (I) (COMM.)	163/2026	06.06.2026	L AND T FINANCE LTD. Vs PRADEEP SHARMA AND ORS.	NITIN DAHIYA	9899777772, 9540877772	office@nitindahiya.com	23.05.2026
			1	OMP (COMM.)	113/2026	08.06.2026	UNION OF INDIA Vs MANRAJ ENTERPRISES	VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail .com	23.05.2026
			1	ARB. A. (COMM.)	9/2026	08.06.2026	KATYAYINI PAPER MILLS PRIVATE LIMITED AND ORS. Vs HERO FINCORP LIMITED AND ANR.	AKHIL SHANKHWAR	9643292695	admin@diazlegal.in	08.06.2026
			1	Misc DJ	953/2026	08.06.2026	M/S WHITE LIGHT UNIVERSE Vs M/S ALLIANCE FABTECH PRIVATE LIMITED AND ORS.	VINITA SHARMA	8860168904	vinita.work.vs@gmail.c om	05.06.2026
			1	EX COMM – AWARD BY ARBIRATION. COMM	106/2026	09.06.2026	CYFUTURE INDIA PVT LTD VS MAHANAGAR TELECOM NIGAM LTD	PANKAJ BHAGAT	9871441415	JAIPALEGAL@GMAIL. COM	30.05.2026

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21	SH. KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	SANJAY NEW DELHI DISTRICT	25	OMP (I) (COMM)	159/2026	01-06-2026	M/S PROTIUM FINANCE LIMITED Vs M/S AARTI ENTERPRISES	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	27.05.2026
			25	OMP (T) (COMM)	3/2026	01-06-2026	INDIA GOVERNMENT MINT Vs LAB NATION	Apoorva Bhumesh(P),	9013326116	abmkchambers@gmail.com	26.05.2026
			25	OMP (I) (COMM)	160/2026	01-06-2026	M/S PROTIUM FINANCE LIMITED Vs M/S AARTI ENTERPRISES	Ravi Shankar Garg(P),	9718182038	associatesrsgarg@gmail.com	28.05.2026
			25	OMP (COMM)	108/2026	02-06-2026	KVM ACADEMY PRIVATE LIMITED AND ORS Vs NATIONAL SKILL DEVELOPMENT CORPORATION	Sujeet Kumar(P),	011-43541402	NOT PROVIDED	22.05.2026
			25	OMP (COMM)	109/2026	02-06-2026	VINOD KRISHNA Vs M/S AARUSH INFRA PROMOTERS PVT LTD	VIDIT GUPTA(P),	9910995511	a445defcol@gmail.com	30.05.2026
			25	ExCOMM - Award by Arb Comm	100/2026	03-06-2026	RE INDIA PROPERTY MANAGEMENT PVT LTD Vs PEARL INFRASTRUCTURE PROJECT LIMITED	SHIV SHANKAR(P),	9212515045	legalvibes.lawfirm@gmail.com	28.05.2026
			25	OMP (I) (COMM)	161/2026	03-06-2026	Protium Finance Limited Vs Shree Sai Jalaram Jari	Ravi Shankar Garg(P),	9718182038		01.06.2026
			25	CS (COMM)	403/2026	04-06-2026	ALSTONE MANUFACTURING PVT LTD Vs HITENDER MALHOTRA	Vineet Jain(P),	9716141409	NOT PROVIDED	19.05.2026
			25	CS (COMM)	404/2026	04-06-2026	CAFREAL JODI LIFE PVT LTD Vs UPTOWNIE APPAREL PRIVATE LTD AND ORS	KAVITA CHATURWEDI(P),	+91 9910618997	vandjlawoffices@gmail.com	02.06.2026
			25	CS (COMM)	402/2026	04-06-2026	PRADEEP BAWEJA Vs M/S TRANS GREEN SOLUTION	Ramesh Chand Gupta(P),	9312392991	rameshguptaequity@gmail.com	20.05.2026
			25	CS (COMM)	410/2026	05-06-2026	Microtek International Pvt Ltd Vs SHANTI VENGATESALU	ACHIN MITTAL(P),	9811112729	Mittalsoffice@gmail.com	26.05.2026
			25	OMP (COMM)	112/2026	06-06-2026	NEW DELHI MUNICIPAL COUNCIL Vs TS Construction Company	YASH GUPTA(P),	9990505143	alok1raghav@gmail.com	03.06.2026
			25	Execution (Comm)	88/2026	06-06-2026	CANARA BANK Vs MADHU AND ANR	Arun Yadav(P),	9910431437	ArunYadav803@gmail.com	03.06.2026
			25	OMP (COMM)	111/2026	06-06-2026	RUDRA PRATAP BHOWMICK Vs AXIS FINANCE LIMITED AND ANR	Surander kumar(P),	7387470578	advriteshpatil@yahoo.com	03.06.2026

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			25	OMP (MISC) (COMM)	46/2026	06-06-2026	M/S SATKARTAR TOURS AND TRAVELS Vs THE DIRECTORATE OF ENFORCEMENT	ABHISHEK SINGH(P),	8789348120	bharatiekta@gmail.com	01.06.2026
			25	CS (COMM)	415/2026	08-06-2026	PUNJAB NATIONAL BANK Vs DAKSON TERRA VENTURE INDIA PVT LTD	VED PRAKASH(P),	9711900673	advocateprakashved@g mail.com	29.05.2026
			25	CS (COMM)	417/2026	08-06-2026	AMAZING RESEARCH LABORATORIES LIMITED Vs PABBA VENU (PROPRIETOR OF SREE SHARADA PHARMA)	Pranav Sapra(P),	9953290847	pranavsapra.adv@gmai l.com	28.05.2026
			25	CS (COMM)	419/2026	08-06-2026	Sparco Batteries Pvt Ltd Vs Nubic India Pvt Ltd	Sanya Kumar(P),	not provided	sanya@sanyalawchamb ers.com	05.06.2026
			25	OMP (COMM)	114/2026	08-06-2026	ROHIT REXWAL Vs Kotak Mahindra prime Ltd	Manohar Naagar(P),	9811951070	sudhir@naagar.com	06.06.2026
			25	OMP (I) (COMM)	166/2026	08-06-2026	GIC HOUSING FINANCE LIMITED Vs AAVAS FINANCIER LTD	Md Ahsan Khan(P),	9910043756	atslegaldelhi@grnail.co m	03.06.2026
			25	CS (COMM)	416/2026	08-06-2026	Kanishka Bounded Foam Vs Mohit Rubber Foam India Pvt Ltd	Eshu Chaudhary(P),	9711275697	eshuadvocate@gmail.co m	05.06.2026
			25	OMP (MISC) (COMM)	47/2026	09-06-2026	JP CONSTRUCTIONS Vs TAHAL CONSULTING ENGINEERS INDIA PVT LTD	Keerthipriyan E(P),	9953001696	Abmkchambers@gmail. com	06.06.2026
			25	OMP (I) (COMM)	168/2026	09-06-2026	M/S PROTIUM FINANCE LIMITED Vs M/S YASHVEE POLYMERS	Ravi Shankar Garg(P),	9718182038		06.06.2026
			25	OMP (I) (COMM)	169/2026	09-06-2026	M/S PROTIUM FINANCE LIMITED Vs M/S YASHVEE POLYMERS	Ravi Shankar Garg(P),	9718182038		06.06.2026
			25	CS (COMM)	420/2026	09-06-2026	M/S BIKAJI FOODS INTERNATIONAL LIMITED Vs MILTO FOOD PRODUCTS	Shailen Bhatia(P),	9818558690	advocate.shailenbhatia 89@gmail.com	04.06.2026
			25	Execution (Comm)	91/2026	09-06-2026	SUNIL KUMAR GUPTA Vs Silverglades Infrastructure Pvt Ltd	PRANAV DWIVEDI(P),	not provided	advpranavdwivedil3@g mail.com	21.05.2026
			25	ExCOMM - Award by Arb Comm	104/2026	09-06-2026	M/S SIDDHANT CINEVISION LIMITED Vs PRASAR BHARTI (BROADCASTING CORPORATION OF INDIA)	MOHIT BANGWAL(P),	9711858646	Mohit.bangwal@anmgl obal.net	05.06.2026
			25	Execution (Comm)	82/2026	03-06-2026	STATE BANK OF INDIA Vs JASIM PROPRIETOR JS COLLECTION	Shiv Tyagi(P),	9811059032	shivktyagi1@gmail.com	26.05.2026

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			25	OMP (MISC) (COMM)	45/2026	03-06-2026	J P CONSTRUCTIONS Vs TAHAL CONSULTING ENGINEERS INDIA PVT LTD	Keerthipriyan E(P),	9953001696	advjogy@gmail.com	30.05.2026
			25	ExCOMM - Award by Arb Comm	105/2026	09-06-2026	VIPIN KUMAR SINGH Vs SKYTECH CONSTRUCTIONS PVT LTD	VIPIN SINGH(P),	9311577852	advmahimadutt@gmail .com	03.06.2024
			25	CS (COMM)	403/2026	04-06-2026	ALSTONE MANUFACTURING PVT LTD Vs HITENDER MALHOTRA	Vineet Jain(P),	9716141409	vj2701@gmail.com	19.05.2026
			25	CS (COMM)	404/2026	04-06-2026	CAFREAL JODI LIFE PVT LTD Vs UPTOWNIE APPAREL PRIVATE LTD AND ORS	KAVITA CHATURWEDI(P),	9910618997		02.06.2026
			25	CS (COMM)	402/2026	04-06-2026	PRADEEP BAWEJA Vs M/S TRANS GREEN SOLUTION	Ramesh Chand Gupta(P),	9312392991	rameshguptaequity@g mail.com	20.05.2026
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI DISTRICT	20	SUIT FOR RECOVERY	CS (COMM)/398/2026	01-06-2026	GURDEEP SINGH ARORA VS ARCHWAY VENTURES INTERNATIONAL PVT LTD	URVI MOHAN(P),	NOT AVAILABLE	NOT AVAILABLE	29-05-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/41/2026	01-06-2026	SAVINDER ANAND VS ALLIANCE TELENET PVT. LTD.	ISH PREET SINGH	9990325209	adv.isphull@gmail.com	28-05-2026
			20	PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	OMP (MISC) (COMM)/44/2026	02-06-2026	AKASA FINANCE LIMITED VS ARVIND ROAD CARRIER PVT LTD	ARVIND JADON(P),	NOT AVAILABLE	NOT AVAILABLE	25-05-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/99/2026	02-06-2026	BANASKANTHA DISTRICT CO OPERATIVE MILK PRODUCERS UNION LTD PALANPUR VS NAGAR DAIRY PVT LTD	SIMRANJEET SINGH REKHI(P),	9643509511	Simranjeetsinghrekhi1 @gmail.com	29-05-2026
			20	EXECUTION PETITION	Execution (Comm)/83/2026	03-06-2026	PUNJAB NATIONAL BANK VS. SANJAY SHARMA	CHANCHAL KUMAR	8860143429	2992cksingh@gmail.co m	21-05-2026
			20	EXECUTION PETITION	Execution (Comm)/84/2026	03-06-2026	PUNJAB NATIONAL BANK VS. KEWAL RAM	CHANCHAL KUMAR	8860143429	2992cksingh@gmail.co m	13-05-2026

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			20	SUIT FOR RECOVERY	CS (COMM)/401/2026	03-06-2026	GOURMETS EATABLE PRIVATE LIMITED VS ENGINEERS INDIA LIMITED	PANKAJ TRIPATHI(P),	9958901344	ptripathi117@gmail.co m	29-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/405/2026	04-06-2026	ALSTONE MANUFACTURING PVT LTD VS MS CONSTRUCTION	VINEET JAIN(P),	9958127227	vineetjain27@gmail.co m	19-05-2026
			20	EXECUTION PETITION	ExCOMM - Award by Arb Comm/103/2026	04-06-2026	UPPAL ENGINEERING CO PVT LTD VS UNION OF INDIA	RITESH KHATRI(P),	9899891989	rkhatr@petitjuris.com	01-06-2026
			20	EXECUTION PETITION	Execution (Comm)/85/2026	04-06-2026	BORDERFREE CUISINES LLP VS DINESH KALRA	UDIT MEHRA	9891518158	NOT AVAILABLE	04-06-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/110/2026	05-06-2026	DELHI TRANSCO LIMITED VS GUPTA TRADERS	SHAKTI VERMA(P),	9044259049	advocateshaktiverma@ gmail.com	28-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/414/2026	05-06-2026	SUPER SAFE LOGISTICS INDIA PVT LTD VS PROVEDA MARKETING INDIA PVT LTD	VINAY YADAV(P),	8447279418	NOT AVAILABLE	02-06-2026
			20	EXECUTION PETITION	Execution (Comm)/87/2026	05-06-2026	REVEX PLASTICISERS PVT. LTD. VS. BEENA BANSAL	BHARAT GUPTA	9013534938	bharat.gupta@outlook.i n	01-06-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/164/2026	06-06-2026	L AND T FINANCE LTD VS SANDEEP YADAV	NITIN DAHIYA(P),	9899777772	NOT AVAILABLE	22-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/165/2026	06-06-2026	L AND T FINANCE LTD VS NARENDER SINGH	NITIN DAHIYA(P),	9899777772	NOT AVAILABLE	23-05-2026

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			20	EXECUTION PETITION	Execution (Comm)/89/2026	06-06-2026	MS JSB SATYAM VS SUDHARAKARA INFRATECH PVT LTD	RITESH KHATRI(P),	9899891989	rkhatri@petitjuris.com	01-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/418/2026	08-06-2026	DR MOREPEN LIMITED VS VASAVI ENTERPRISES	SRIJAN TIWARI(P),	9953059871	officeofsrijantiwari@g mail.com	21-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/115/2026	08-06-2026	UNION OF INDIA VS BANSAL CONSTRUCTION CO	VINOD KUMAR RAI(P),	9811603482	NOT AVAILABLE	26-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/167/2026	08-06-2026	PARENTLINK PORTAL PVT LTD VS CHANAKYA IAS ACADEMY OPC PVT LTD	PRAKHAR MITHAL(P),	NOT AVAILABLE	NOT AVAILABLE	05-06-2026
			20	EXECUTION PETITION	Execution (Comm)/90/2026	08-06-2026	RANI CHARNALIA VS. CIFCO LTD.	IRFAN	9999923612	mohd.irfan.adv@gmail. com	01-06-2026
			20	APPLICATION U/S 151 CPC	Misc. DJ/961/2026	09-06-2026	SAVINDER ANAND VS ALLIANCE TELENET PVT. LTD.	ISH PREET SINGH	9990325209	adv.isphull@gmail.com	04-06-2026
			20	EXECUTION PETITION	Execution (Comm)/92/2026	09-06-2026	SIDDHARTH GUPTA VS MODERN CONSTRUCTION CO DELHI	PRANAV DWIVEDI(P),	NOT AVAILABLE	NOT AVAILABLE	03-05-2026
			20	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (I) (COMM)/170/2026	09-06-2026	AMIRSONS SCAFFOLDING PVT LTD VS SHRI SOM ENTERPRISES	GURSAT SINGH VACHHER(P),	9811105891	NOT AVAILABLE	05-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/421/2026	09-06-2026	HANLIM E AND C INDIA PRIVATE LIMITED VS DEFEX NEW MATERIALS PRIVATE LIMITED	RAHUL NIGAM(P),	NOT AVAILABLE	NOT AVAILABLE	01-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			20	SUIT FOR RECOVERY	CS (COMM)/423/2026	09-06-2026	RG BUILDCON VS SINDHUJA ENGINEERS AND CONTRACTORS	NEERAJ SHARMA(P),	9811936894	neerajsharma.adv@rediffmail.com	05-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/422/2026	09-06-2026	NAVJEET KAUR KOCHHAR VS PLATINUM HOTELS AND RESTAURANT LLP	ROHIT KUMAR(P),	9891345445	rohit.adv76@gmail.com	06-06-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/308/2026	01/06/2026	OHN INFRABUILD MATE LLP Vs TULSIANI CONSTRUCTIONS AND DEVELOPERS PVT LTD	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	30.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/309/2026	01/06/2026	SMALL FARMERS AGRI BUSINESS CONSORTIUM Vs SHRI OM INDUSTRIES AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1843/2026	01/06/2026	AXIS BANK LTD Vs HARCHAND RAM	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1838/2026	01/06/2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 86867	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1840/2026	01/06/2026	AXIS BANK LTD Vs GULAB	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1844/2026	01/06/2026	YES BANK LIMITED Vs MANOJ KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1841/2026	01/06/2026	YES BANK LIMITED Vs PRADEEP KUMAR	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1837/2026	01/06/2026	YES BANK LIMITED Vs ALI IRFAN KHAN	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1842/2026	01/06/2026	YES BANK LIMITED Vs DEEPAK TIWARI	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1839/2026	01/06/2026	YES BANK LIMITED Vs MOHD YUNUS	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1845/2026	01/06/2026	AXIS BANK LTD Vs VIJAY SINGH	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			12, New Court Block-I	Execution Petition	Execution (Comm)/89/2026	01/06/2026	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs BAJVA AGRIJUNCTION	Shubham Saigal(P),	9407223688	shubhamsaigal@pinnac lelaw.in	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1834/2026	01/06/2026	AXIS BANK LTD Vs LAADI 9957	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1835/2026	01/06/2026	AXIS BANK LTD Vs KULWINDER SINGH 6596	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1836/2026	01/06/2026	AXIS BANK LTD Vs KRISHAN LAL	ADV DHEERAJ(P),	9871040589	indolexlaw@gmail.com	30.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/320/2026	02/06/2026	BANK OF INDIA Vs KARAN GUPTA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmai.co m	01.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/319/2026	02/06/2026	BANK OF INDIA Vs NEHA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmai.co m	01.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/318/2026	02/06/2026	BANK OF INDIA Vs HEMLATA SRIVASTAVA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmai.co m	01.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/317/2026	02/06/2026	BANK OF INDIA Vs KULDEEP SINGH PROPRIETOR OF MS ANJU TOOL WORKS	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmai.co m	01.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/316/2026	02/06/2026	Ajit Singh Tanwar Vs Municipal Corporation Of Delhi	Ashu Arora(P),	9910800124	ashunarora@gmail.com	01.06.2026
			12, New Court Block-I	Execution Petition	ExCOMM - Award by Arb Comm/73/2026	04/06/2026	ISHITA CONSTRUCTION THROUGH ITS PROPRIETOR Vs Raheja Developers Ltd	Rakesh Kumar(P),	9910280608	rksharma54@gmail.co m	03.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/331/2026	05/06/2026	PANKAJ GROVER Vs Shital Innovative Food LLP	ANKUR AGGARWAL(P),	9871777769	ocean.laws@gmail.com	04.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1905/2026	06/06/2026	AXIS BANK LTD Vs KALYAN SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.co m	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1909/2026	06/06/2026	AXIS BANK LTD Vs NEERAJ SOKALYAN	avinash kumar(P),	011-41513189	avinash.adv@gmail.co m	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1906/2026	06/06/2026	AXIS BANK LTD Vs RAMESHCHAND SO MOTILAL	avinash kumar(P),	011-41513189	avinash.adv@gmail.co m	05.06.2026

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			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1904/2026	06/06/2026	AXIS BANK LTD Vs SURESH SARAN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1901/2026	06/06/2026	AXIS BANK LTD Vs SARDAR MAL	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1902/2026	06/06/2026	AXIS BANK LTD Vs JEET RAM	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1899/2026	06/06/2026	AXIS BANK LTD Vs KANWAR PAL SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1898/2026	06/06/2026	AXIS BANK LTD Vs RAVI	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1900/2026	06/06/2026	AXIS BANK LTD Vs SANWAR MAL GURJAR	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1903/2026	06/06/2026	AXIS BANK LTD Vs PINKY	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1897/2026	06/06/2026	AXIS BANK LTD Vs CHANPREET SINGH DHANOA	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1896/2026	06/06/2026	AXIS BANK LTD Vs HARPREET SINGH	avinash kumar(P),	011-41513189	avinash.adv@gmail.com	05.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1936/2026	08/06/2026	PIRAMAL FINANCE LIMITED Vs ASHOK KUMAR UCL000250143	RAJESH JANGRA(P),	9958726491	delhi.jangraadvocate@gmail.com	06.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/341/2026	09/06/2026	Nitya Balagopal Vs Mohit Rubber Foam India Pvt Ltd	Trilok Chand(P),	9650724458	adityarudravss@gmail.com	08.06.2026
			12, New Court Block-I	Execution Petition	Execution (Comm)/94/2026	09/06/2026	ASHWANI KUMAR Vs TEWARI CAFE PVT LTD	JATIN KUMAR(P),	9958569293	adv.jatinkumar@gmail.com	08.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/340/2026	09/06/2026	PUNJAB NATIONAL BANK Vs RAJIV BANSAL	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	08.06.2026
			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1949/2026	09/06/2026	YES BANK LIMITED Vs KAMAL GULIA	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal.com	08.06.2026

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			12, New Court Block-I	Arbitration & Conciliation Act	OMP (I) (COMM)/1948/2026	09/06/2026	YES BANK LIMITED Vs MAMTA CHOUDHARY	SANJEEV PATHAK(P),	8285002845	manjul.sood@srcslegal. com	08.06.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	6, New Court Block-I	Commercial	OMP (I) (COMM) 1846/2026	01.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS AKAMAL MUJAFFAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1847/2026	01.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS JITENDRA SINGH	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1848/2026	01.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS MUKESH	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1849/2026	01.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS RAVI SHANKAR	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1850/2026	01.06.2026	AXIS BANK LTD VS SADDAM HUSSAIN	SUNITA SINGH	9871040589	indolexlaw@gmail.com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1851/2026	01.06.2026	AXIS BANK LTD VS GOPAL SHUKLA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1852/2026	01.06.2026	AXIS BANK LTD VS RAJINDER SINGH	SUNITA SINGH	9871040589	indolexlaw@gmail.com	22.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1853/2026	01.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS IKBAL HUSSAIN	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	23.05.2026
			6, New Court Block-I	Commercial	OMP (MISC) (COMM) 9/2026	01.06.2026	M/S GAYTRI INTERNATIONAL VS M/S GMTD BSNL HISAR	UTSAV GARG	8800384404	utsavgargadvocate@gm ail.com	30.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1878/2026	02.06.2026	YES BANK LTD VS SAHINA SAHINA	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	26.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1879/2026	02.06.2026	YES BANK LTD VS RAHUL JENAWAL	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	26.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1880/2026	02.06.2026	YES BANK LTD VS SHIV KUMAR	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	26.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1881/2026	02.06.2026	YES BANK LTD VS SAMYAK JAIN	SANJEEV PATHAK	9717028845	LITIGATION@SRCSE GAL.COM	26.05.2026

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			6, New Court Block-I	Commercial	CS (COMM) 327/2026	03.06.2026	M/S ANR FOODWORKS LLP VS ALKA VAISH	AMOL SHARMA	9958609042	amol_sharma@sngpart ners.in	02.06.2026
			6, New Court Block-I	Commercial	CS (COMM) 328/2026	03.06.2026	BANK OF INDIA VS SEEMA BHARDWAJ	KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.co m	30.05.2026
			6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMI VS COLOR PALETTE PVT LTD & ORS	NAYATI LEGAL	9536190460	advjkuldeep@gmail.co m	31.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1887/2026	03.06.2026	AXIS BANK LTD VS ANU AGARWAL	AVINASH KUMAR	1141513189	avinash.adv@gmail.co m	20.03.2025
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1888/2026	03.06.2026	AXIS BANK LTD VS MUKHTAR AHMAD	SUNITA SINGH	9871040589	indolexlaw@gmail.com	30.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1889/2026	03.06.2026	AXIS BANK LTD VS MOHD ASIF	SUNITA SINGH	9871040589	indolexlaw@gmail.com	30.05.2026
			6, New Court Block-I	Commercial	EX (COMM) 90/2026	04.06.2026	SERVOTECH PVT LTD VS INDUSTRIAL POWER	RAKESH KUMAR	9910280608	rksharma54@gmail.co m	25.05.2026
			6, New Court Block-I	Commercial	CS (COMM) 330/2026	04.06.2026	SHRI AMIT KUMAR GAKHAR VS M/S SWIFT HANDICRAFT & ORS	SUNIL MALHOTRA	9810006974	sunilmalhotraandassoci ates@gmail.com	25.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1893/2026	04.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS DEEPAK CONSTRUCTION & COMPANY	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	01.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1895/2026	05.06.2026	AXIS BANK VS ASHISH SINGH	SHOBHA GUPTA	98911192158	srshobhagupta@gmail.c om	25.05.2026
			6, New Court Block-I	Commercial	EX (COMM) 93/2026	05.06.2026	IFFCO MC CROP SCIENCE PRIVATE LTD VS SRI KISSAN TRADERS)	SHUBHAM SAIGAL	9407223688	shubhamsaigal@pinnac lelaw.in	26.05.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1916/2026	06.06.2026	CNH INDUSTRIAL CAPITAL (INDIA) PVT LTD VS DEEPAK CONSTRUCTION COMPANY	RAJESH JANGRA	9958726491	jangraadvocate@gmail. com	03.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1943/2026	08.06.2026	IDFC FIRST BANK LTD VS RAKESH KUMAR	SANJEEV PATHAK	9717028845	litigation@srslegal.co m	03.06.2026
			6, New Court Block-I	Commercial	OMP (I) (COMM) 1944/2026	08.06.2026	IDFC FIRST BANK LTD VS SHREJITA PRIT RANJAN PRASAD SINGH	SANJEEV PATHAK	9717028845	litigation@srslegal.co m	03.06.2026

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			6, New Court Block-I	Commercial	OMP (I) (COMM) 1945/2026	08.06.2026	IDFC FIRST BANK LTD VS SANJAY SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	03.06.2026
25	SH. YADAV,	SANDEEP SOUTH	17, New Court Block-I	Commercial	CS (COMM)/315/2026	01-06-2026	Veerji Restaurant Private Limited Vs Wah Veer G Wah	NIHIT NAGPAL	9818202368	litigation@ssrana.com	29/05/2026
			17, New Court Block-I	Commercial	OMP MISC. (COMM.)/10/2026	02-06-2026	GAYTRI INTERNATIONAL Vs GMTD BSNL HISAR	MUKESH KUMAR	9810346487	mukeshkja@gmail.com	30/05/2026
			17, New Court Block-I	Commercial	CS (COMM)/323/2026	02-06-2026	BANK OF INDIA Vs PARWEZ SIDDIQUI	AMAN CHAUDHARY	8882642450	adv.vishwjeet@gmail.co m	30/05/2026
			17, New Court Block-I	Commercial	CS (COMM)/324/2026	02-06-2026	Nourish Organic Foods Pvt Ltd Vs Peal Baagh Tea Pvt Ltd	ASHISH HIRA	9958468939	ashish.hira30@gmail.c om	01/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1872/2026	02-06-2026	YES BANK LIMITED Vs SACHIN KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	26/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1873/2026	02-06-2026	YES BANK LIMITED Vs DINESH KAMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	26/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1874/2026	02-06-2026	YES BANK LIMITED Vs RANJIT RAM	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	26/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1875/2026	02-06-2026	YES BANK LIMITED Vs DINESHKUMAR HARCHARAN LAL	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	26/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1876/2026	02-06-2026	YES BANK LIMITED Vs TRIPTI AJIT KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	26/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1877/2026	02-06-2026	YES BANK LIMITED Vs URVASHI YADAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.co m	26/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1883/2026	03-06-2026	AXIS BANK LTD Vs GULISTA	SUNITA SINGH	9871040589	indolexlaw@gmail.com	27/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1884/2026	03-06-2026	AXIS BANK LTD Vs AMANDEEP KAUR 7544	SUNITA SINGH	9871040589	indolexlaw@gmail.com	30/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1885/2026	03-06-2026	AXIS BANK LTD Vs GAGANDEEP BEDI 4395	SUNITA SINGH	9871040589	indolexlaw@gmail.com	30/05/2026

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			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1886/2026	03-06-2026	AXIS BANK LTD Vs ANJU SHARMA 9290	SUNITA SINGH	9871040589	indolexlaw@gmail.com	30/05/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1894/2026	04-06-2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 88822	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail. com	03/06/2026
			17, New Court Block-I	Commercial	Execution (Comm.)/91/2026	04-06-2026	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs SRI VIJAYASRI TRADERS	BHAVIKA MEHTA	9407223688	shubhamsaigal@pinnac lelaw.in	26/05/2026
			17, New Court Block-I	Commercial	Execution (Comm.)/92/2026	04-06-2026	Iffco Mc Crop Science Private Limited Through Its Authorized Representative Mr Dheeraj Kumar Gupta Vs GOPALPUR SAMABAY	BHAVIKA MEHTA	9407223688	shubhamsaigal@pinnac lelaw.in	27/05/2026
			17, New Court Block-I	Commercial	CS (COMM)/334/2026	06-06-2026	BANK OF INDIA Vs DHARMENDAR SRIVASTAVA SOLE PROPRIETOR OF MS DARSH INFRA	KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.co m	02/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1914/2026	06-06-2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 78272	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail. com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1915/2026	06-06-2026	Cnh Industrial Capital India Pvt Ltd Vs AKAMAL MUJAFFAR	RAJESH JANGRA(P)	9958726491	jangraadvocate@gmail. com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1922/2026	06-06-2026	AXIS BANK LTD Vs ASHISH	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	04/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1923/2026	06-06-2026	AXIS BANK LTD Vs NIRBHAY SINGH	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	04/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1924/2026	06-06-2026	AXIS BANK LTD Vs TERRY BEDI	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	04/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1925/2026	06-06-2026	AXIS BANK LTD Vs SAMIUR REHMAN	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1926/2026 (e-File)	06-06-2026	AXIS BANK LTD Vs DEEPAK KUMAR	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1927/2026	06-06-2026	AXIS BANK LTD Vs BRAMDUTT SO AMRISH SHARMA	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1928/2026	06-06-2026	AXIS BANK LTD Vs JAYCHANDRA SO KUSHALAPAL	avinash kumar(P)	9811182985	avinash.adv@gmail.co m	03/06/2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./74/2026	08-06-2026	MS INTERMARC vs NATIONAL COOPERATIVE UNION OF INDIA Vs National Cooperative Union of India through its President Sh.	PRASOUK JAIN	9899314700	office@ipjpartners.com	06/06/2026
			17, New Court Block-I	Commercial	Ex.COMM - Award by Arb. Comm./75/2026	08-06-2026	SMC INTEGRATED FACILITY MANAGEMENT SOLUTION LIMITED Vs MOVIE TIME CINEMAS PRIVATE LIMITED	Sahitya Srivastava	8510024204	narenanupam@gmail.com	04/06/2026
			17, New Court Block-I	Commercial	CS (COMM)/339/2026	08-06-2026	MYRA ELECTRICALS Vs TOSHIBA WATER SOLUTIONS PRIVATE LIMITED	AMARENDRA KUMAR DUBEY	9599801188	globalvisionlawoffice@gmail.com	25/05/2026
			17, New Court Block-I	Commercial	Misc DJ/395/2026	08-06-2026	GURU RAVIDAS GRAM SUDHAR COMMITTEE REGD Vs MS OPTCIS HEALTCARE PHARMACY	ABDUL SATTAR	9818084363	ayansaifi45@gmail.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1937/2026	08-06-2026	IDFC FIRST BANK LTD Vs SAURABH SRIVASTAV	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1938/2026	08-06-2026	IDFC FIRST BANK LTD Vs MEHNAAJ MOHD	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1939/2026	08-06-2026	IDFC FIRST BANK LTD Vs DEEPANSHU RELAN	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1940/2026	08-06-2026	IDFC FIRST BANK LTD Vs RAKESH BANARSIDAS	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1941/2026	08-06-2026	IDFC FIRST BANK LTD Vs KARUNA BAHRANI	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1942/2026	08-06-2026	IDFC FIRST BANK LTD Vs NARENDER SINGH DHAKA	SANJEEV PATHAK	9717028845	litigation@srcslegal.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1946/2026	08-06-2026	AXIS BANK LTD Vs SHAHARUKH KHAN	avinash kumar(P)	9811182985	avinash.adv@gmail.com	03/06/2026
			17, New Court Block-I	Commercial	OMP (I) (COMM.)/1947/2026	08-06-2026	AXIS BANK LTD Vs SUKHRAM SO HARI CHAND	avinash kumar(P)	9811182985	avinash.adv@gmail.com	03/06/2026
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH	29, New Court Block-II	Commercial	OMP (I) (COMM)/1859/2026	01/06/2026	AXIS BANK LTD Vs DEVENDRA SINGH	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	25.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1860/2026	01/06/2026	YES BANK LTD Vs SONIA JAIN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	26.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1858/2026	01/06/2026	YES BANK LTD Vs VAIBHAV SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1861/2026	01/06/2026	YES BANK LTD Vs SANJAY SAHNI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1862/2026	01/06/2026	YES BANK LTD Vs MUKESH MAHA SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1864/2026	01/06/2026	YES BANK LTD Vs NARINDER KUSHWAHA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1863/2026	01/06/2026	AXIS BANK LTD Vs SATVEER GURJAR	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	27.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1855/2026	01/06/2026	AXIS BANK LTD Vs MANPREET VERMA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1856/2026	01/06/2026	AXIS BANK LTD Vs GEETA GUPTA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1854/2026	01/06/2026	AXIS BANK LTD Vs CHIRAG MANCHANDA	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.05.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1857/2026	01/06/2026	AXIS BANK LTD Vs BARAMJOT SINGH	Sunita Singh(P),	9871040589, 8920586266	indolexlaw@gmail.com	30.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/314/2026	01/06/2026	BANK OF INDIA Vs MAYA SINGH	KUMAR VISHWJEET(P) ,	9718909886, 8882642450	adv.vishwjeet@gmail.co m	30.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/312/2026	01/06/2026	BANK OF INDIA Vs MEHJABI	KUMAR VISHWJEET(P) ,	9718909886, 8882642450	adv.vishwjeet@gmail.co m	30.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/313/2026	01/06/2026	BANK OF INDIA Vs RAM NIVASH KUSHWAHA	KUMAR VISHWJEET(P) ,	9718909886, 8882642450	adv.vishwjeet@gmail.co m	30.05.2026
			29, New Court Block-II	Commercial	Misc DJ/352/2026	02/06/2026	VINOD GUPTA Vs M/S NIRA HOSPITALITY LLP AND ORS	Poonam Shahi(P),	8447576711	poonamshah745@gmai l.com	31.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/332/2026	05/06/2026	VEERJI RESTAURANT PVT LTD Vs ROHIT AND ANR	S.S. RANA	9818202368	litigation@ssrana.com	03.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1930/2026	06/06/2026	IDFC FIRST BANK LTD Vs SAMAR JEET	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1929/2026	06/06/2026	IDFC FIRST BANK LTD Vs IRSAD RASHID	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.com	03.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1921/2026	06/06/2026	AXIS BANK LTD Vs SHYAMLAL SO RAM PAL	avinash kumar(P),	9811182985	avinash.adv@gmail.com	03.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1920/2026	06/06/2026	AXIS BANK LTD Vs DEEPAK KUMAR	avinash kumar(P),	9811182985	avinash.adv@gmail.com	04.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1917/2026	06/06/2026	AXIS BANK LTD Vs MOSEEN	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	04.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1919/2026	06/06/2026	AXIS BANK LTD Vs MOTHU	Shobha Gupta(P),	9811192158	srshobhagupta@gmail.com	04.06.2026
			29, New Court Block-II	Commercial	OMP (I) (COMM)/1918/2026	06/06/2026	AXIS BANK LTD Vs AMOD SO RAM SINGH	avinash kumar(P),	9811182985	avinash.adv@gmail.com	04.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/336/2026	06/06/2026	CORONA REMEDIES LTD Vs CIPZER HERBALS AND ORS	Vikas Khera(P),	7834897828	info@lexfons.com	05.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/335/2026	06/06/2026	MAHIMA FABRICATORS Vs AAA CREATIVE SOLUTIONS PVT LTD AND ANR	BHASHKAR PANDEY	9643492061	advbhashkar2@gmail.com	04.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/338/2026	08/06/2026	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs SURAJ PANDEY AND ORS	Aarshia Behl(P),	9818061242, 9810621272	aarshia@saikrishnaassociates.com	04.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/343/2026	09/06/2026	SARTAJ SEEDS Vs ANKIT AGRAWAL (TRADING AS PANTNAGAR DAKSH SEEDS)	Vikas Khera(P),	7834897828	info@lexfons.com	06.06.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM)/310/2026	01-06-2026	Manohar Lal Gupta Vs Dev Singh	Anil K Bhatnagar(P),	9871716363	anilbhatnagar88@yahoo.com	29-05-2026
			40, New Court Block-II	Commercial	CS (COMM)/321/2026	02-06-2026	BANK OF INDIA Vs TARUN SHA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmail.com	30-05-2026

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			40, New Court Block-II	Commercial	CS (COMM)/322/2026	02-06-2026	BANK OF INDIA Vs VINOD KUMAR PROPRIETOR OF MS LAWANIYA PACKAGING	KUMAR VISHWJEET(P) ,	9718909886	adv.vishwjeet@gmail.co m	30-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1865/2026	02-06-2026	AXIS BANK LTD Vs ANJANI KUMAR PANDEY	avinash kumar(P),	1141513189	avinash.adv.@gmail.co m	07-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1866/2026	02-06-2026	YES BANK LIMITED Vs RAJINDER SINGH DUREYA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1867/2026	02-06-2026	YES BANK LIMITED Vs LAXMI NARAYAN	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1868/2026	02-06-2026	YES BANK LIMITED Vs ASHOK KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1869/2026	02-06-2026	YES BANK LIMITED Vs KIRSHNA KANT SHARMA	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1870/2026	02-06-2026	YES BANK LIMITED Vs VINOD KUMAR SIKARWAR	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1871/2026	02-06-2026	YES BANK LIMITED Vs POOJA RANI	SANJEEV PATHAK(P),	9717028845	litigation@srcslegal.co m	26-05-2026
			40, New Court Block-II	Commercial	CS (COMM)/325/2026	03-06-2026	Ajit Singh Tanwar Vs Municipal Corporation Of Delhi	Ashu Arora(P),	9910800124	ashuarora@gmail.com	30-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/326/2026	03-06-2026	PUNJAB AND SIND BANK Vs Nirman Pandit	MANOJ KUMAR ARORA(P),	9811254078	manvail378@gmail.co m	30-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1882/2026	03-06-2026	AXIS BANK LTD Vs ASIM AHMAD	avinash kumar(P),	1141513189	avinash.adv.@gmail.co m	14-02-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1892/2026	04-06-2026	Cnh Industrial Capital India Pvt Ltd Vs DEEPAK CONSTRUCTION COMPANY 78274	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	23-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1890/2026	04-06-2026	PIRAMAL FINANCE LIMITED Vs ANIL KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	23-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1891/2026	04-06-2026	Cnh Industrial Capital India Pvt Ltd Vs ROHIT KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gmail. com	23-05-2026
			40, New Court Block-II	Commercial	Misc DJ/372/2026	05-06-2026	STATE BANK OF INDIA Vs MANOJ KUMAR	RANI BHARDWAJ(P),	9643680913	vbhardwajassociates@g mail.com	04-06-2026
			40, New Court Block-II	Commercial	CS (COMM)/333/2026	06-06-2026	MS ARM INFOSERVE INDIA PVT LTD Vs NIRANJAN KUMAR	SANJAY SEHGAL(P),	9873479585	ssclawfirm@gmail.com	29-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1911/2026	06-06-2026	AXIS BANK LTD Vs kamal ahmed 6896	ADV DHEERAJ(P),	9210585331	indolexlaw@gmail.com	30-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1912/2026	06-06-2026	AXIS BANK LTD Vs DHIRENDRA PRATAP SINGH 3136	ADV DHEERAJ(P),	9210585331	indolexlaw@gmail.com	30-05-2026

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			40, New Court Block-II	Commercial	OMP (I) (COMM)/1913/2026	06-06-2026	AXIS BANK LTD Vs DHARMINDER SINGH 3917	ADV DHEERAJ(P),	9210585331	indolexlaw@gmail.com	30-05-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1934/2026	08-06-2026	IDFC FIRST BANK LTD Vs SUSHIL KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	03-06-2026
			40, New Court Block-II	Commercial	CS (COMM)/337/2026	08-06-2026	Grip Infosolutions Pvt Ltd Vs Bikon Water Treatment Private Limited	Vishwam Mishra(P),	9818790670	sameer@sdawari.in	04-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1931/2026	08-06-2026	IDFC FIRST BANK LTD Vs ONKAR SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	03-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1932/2026	08-06-2026	IDFC FIRST BANK LTD Vs SOMNATH TIWARI	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	03-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1933/2026	08-06-2026	IDFC FIRST BANK LTD Vs VINOD KUMAR	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	03-06-2026
			40, New Court Block-II	Commercial	OMP (I) (COMM)/1935/2026	08-06-2026	IDFC FIRST BANK LTD Vs RAJINDER SINGH	SANJEEV PATHAK(P),	9717028845	litigation@srslegal.co m	03-06-2026
			40, New Court Block-II	Commercial	Execution (Comm)/95/2026	09-06-2026	Ms Deepa Vs megma RFID label pvt ltd	SUNIL KUMAR KALRA(P),	9310549416	advsumitkalra@gmail.c om	04-06-2026
			40, New Court Block-II	Commercial	CS (COMM)/344/2026	09-06-2026	M/S KVG AGRO PVT LTD Vs SREE GOPAL TRADERS THROUGH PROP SHRI KANAILAL DUTTA	Naveen Kumar(P),	9555481152	navkumar1512@gmail.c om	08-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			40, New Court Block-II	Commercial	CS (COMM)/342/2026	09-06-2026	PICHESWAR GADDE Vs HARISH ARORA	Aditya Trehan(P),	8588074107	vinit@adyantlegal.com	05-06-2026
28	MS BEDI, JUDGE(COMMERCI AL COURT)	RAVINDER DISTRICT SOUTH- EAST	18 BLOCK 1 18 BLOCK 1	EXECUTION (COMM)	166/2026	01-06-2026	MS PULKIT PROMOTERS PVT LTD VS RUHI GANGULY	SAURABH D. KARAN SINGH	8527022200	officeofsdevkaran@gma il.com	25-05-2026
				CS COMM	465/2026	01-06-2026	LALIT GUPTA AND ORS VS GODREJ FINANCE LTD	RAJENDER YADAV	9312046733	yadavrazen@gmail.com	29.05.2026
				CS COMM	468/2026	01-06-2026	4SQUARE PROMOTIONS PVT LTD VS MS VIDEO WALL INDIA PVT LTD	SANJAY KUMAR	9873203396	diligentlawyers@gmail. com	11.05.2026
				OMP I(COMM)	116/2026	02-06-2026	CARS24 FINANCIAL SERVICES PRIVATE VS SUSHEEL KUMAR	RITA ARORA	7838737001	ritarora91@gmail.com	18.05.2026
				OMP I(COMM)	117/2026	02-06-2026	CARS24 FINANCIAL SERVICES PRIVATE VS ANURAG TIWARI	RITA ARORA	7838737001	ritarora91@gmail.com	19.05.2026
				CS COMM	474/2026	02-06-2026	UNION BANK OF INDIA VS DEEPAK	ARUN KUMAR SHUKLA	9312400295	a run kumarsh u kla 7 @gmail.com	30.05.2026
				EX.COMM	99/2026	08-06-2026	PERFIOS SOFTWARE SOLTIONS PVT LTD VS PEERFINTECH SOLUTIONS PVT LTD	UZMA ASHRAF	9953459952	rauzlegal@gmail.com	28.03.2026
				CS COMM	504/2026	08-06-2026	GURUKUL PUBLICATIONS PVT VS VIJAY KUMAR	RAMNISH KHANNA	9891696900	rka.lawoffices@gmial.c om	04.06.2026
				OMP I(COMM)	120/2026	09-06-2026	GURINDER PAL SINGH VS ASHIMARA HOUSING PVT LTD	ASHISH AGGARWAL	9810077771	aashishadvocate@gmail .com	08.06.2026
				OMP I(COMM)	121/2026	09-06-2026	DHARAMPAL VIG VS ASHIMARA HOUSING PVT LTD	ASHISH AGGARWAL	9810077771	aashishadvocate@gmail .com	08.06.2026
				OMP I(COMM)	122/2026	09-06-2026	JASPAL SINGH VS ASHIMARA HOUSING PVT LTD	ASHISH AGGARWAL	9810077771	aashishadvocate@gmail .com	08.06.2026
				MISC DJ714/2026	714/2026	09-06-2026	SBG ENGINEERING CO LTD VS GANON DUNKERLEY CO LTD	ANKIT GUPTA	8860441378	advankit20@gmail.com	09.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
29	SH. LALIT KUMAR LD. DJ COMM-02, EAST SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH- EAST	14	COMMERCIAL SUIT	CS (COMM)/467/2026	01.06.2026	Bank of India Vs ABUL UFA ARCHADUL HUSSAIN	Amrendra Nath Shukla(P),	9910717081	ADVAMRENDRA22@G MAIL.COM	30.05.026
					CS (COMM)/469/2026	01.06.2026	CANARA BANK Vs MD ARSHAD	SUNDRAM JOSHI(P),	8448444842	ADMIN@NIVAANLAW .COM	30.05.026
					ExCOMM . Award by Arb Comm/93/2026	01.06.2026	M/S AMRIT LAL BEHL AND SONS Vs UNION OF INDIA	AMAN SINHA(P),	N/A	N/A	30.05.2026
					EXECUTION (COMM)/168/2026	01.06.2026	RAVI KUMAR Vs TISANE BEVERAGES PVT LTD AND ORS	Neeraj Jha(P),	N/A	N/A	30.05.026
					EXECUTION (COMM.)/167/2026	01.06.2026	INTEX TECHNOLOGIES INDIA LIMITED Vs MR KHAJA BASHEER UDDIN AND ANR PROPRIETOR OF MS ELITE CORPORATION	KARAMVEER	N/A	N/A	31.05.2026
					OMP MISC (COMM)/13/2026	02.06.2026	PP POLYPLASTIC PVT LTD Vs GAIL (INDIA) LTD	Vatsala Chauhan(P),	N/A	N/A	01.06.2026
					CS (COMM)/472/2026	02.06.2026	State Bank of India Vs Kiran Pandurang Patil	Suchita Dixit(P),	8896932838	AGNIHOTRICHITA@G MAIL.COM	29.05.026
					Misc DJ/711/2026	02.06.2026	MINI POCKET OCP P LTD Vs M/S SWIKRITI TRAVELS		N/A	N/A	01.06.2026
					M.Ex/37/2026	02.06.2026	ITC LIMITED Vs NICHE COMMUNICATIONS PVT LTD	Kapil Kher(P),	N/A	N/A	01.06.2026
					CS (COMM)/484/2026	03.06.2026	ROHDE AND SCHWARZ INDIA PVT LTD Vs MOBILE HOSPITAL DESIGNERS AND DEVELOPERS INDIA PVT LTD	Awanish Srivastava(P),	9 8 7 3 3 3 4 4 8 1	awanis akslaw.com	02.06.2026
					EXECUTION (COMM)/174/2026	03.06.2026	Arvee Trading company Vs Alfa Electronics	Vikrant Choudhary(P),	N/A	N/A	02.06.2026
					CS (COMM)/489/2026	03.06.2026	M/S DSS IMAGETECH PVT LTD Vs BINITA SINHA	PALLAVI PALLAVI(P),	N/A	PALLAVI.PAKHI@GM AIL.COM	02.06.2026
					CS (COMM)/497/2026	04.06.2026	4 SQUARE PROMOTIONS PVT LTD Vs M/s THOUGHT BOX	Abhinav Bhadana(P),	9958299393	DILIGENTLAWYERS@ GMAIL.COM	03.06.2026
					CS (COMM)/492/2026	04.06.2026	INDOSPIRITS BEVERAGES PVT LTD Vs M/S FRIENDS DISTILLERIES AND BREWERIES (OPC) PVT LTD	ANAND SHANKAR JHA(P),	9899617989	anand.jha@asjlegal.in	03.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/493/2026	04.06.2026	PASUPATI BARTER LLP Vs GRAFT DESIGNS AND ORS	Neeraj Dahiya(P),	9718184242	advneerajdahiya/@iem ail.com	03.06.2026
					RP/9/2026	05.06.2026	HIMANSHU SHARMA Vs RAY OF ABUNDANTIA	Alok Bhachawat(P),	NA	N/A	04.06.2026
					CS (COMM)/503/2026	06.06.2026	MIDAS GARMENTS ACCESSORIES PVT LTD Vs URMILA SINGH	Aviral Agnihotri(P),	8793137310	AVIRALAGNIHOTRI45 3@GMAIL.COM	05.06.2026
					CS (COMM)/502/2026	06.06.2026	IFCI VENTURE CAPITAL FUNDS LTD Vs KUCHEKAR FITNESS MANAGEMENT pvt ltd	AADITYA(P),	9971996625	VERMARAVISH@GMA IL.COM	05.06.2026
					EXECUTION (COMM)/192/2026	09.06.2026	Rajat Gandhi Vs Divya Sood	MANOJ KUMAR SINGH(P),	N/A	N/A	08.06.2026
					EXECUTION (COMM)/190/2026	09.06.2026	Dugar Overseas Private Limited and Ors Vs New Shop cstore network pvt ltd	Ashutosh Nagar(P),	N/A	N/A	08.06.2026
					Misc DJ/717/2026	09.06.2026	SWATI ARUN PANDIT Vs MS PARMIAL CAPITAL AND HOUSING FINANCE LIMITED	BHIDE KALYANI DILIP(P),	N/A	N/A	08.06.2026
					EXECUTION (COMM)/190/2026	05.06.2026	JAINSONS DEPARTMENTAL STORES Vs MS EXPERIMENTAL RESTAURANTS PVT LTD and ANR	PUNEET DHAWAN(P),	N/A	N/A	04.06.2026
30	SH. KUMARI	VRINDA SOUTH- EAST	20	Commercial Suit	CS (COMM)/466/2026	01-06-2026	SARITA KOCHHAR Vs RAJEEV BAKSHI	ANIL KUMAR(P),	9910384617	llalsingh1001@gmail.co m	29.05.2026
					CS (COMM)/499/2026	05-06-2026	NARESH KUMAR GUPTA Vs ARDOUR POLYMERS PVT LTD	Tarun Aggarwal(P),	9810372045	helpinghandslawfirm@ gmail.com	01.06.2026
					M-Ex/45/2026	05-06-2026	RADHEY RAMAN SHUKLA Vs MS GLOBAL HIGHWAY RIDERS AND ANR	MOHITENDER(P),	9810849776	dinkarattorney@gmail. com	02.06.2026
					CS (COMM)/510/2026	09-06-2026	AVION NETWORK Vs M/S JIFFY INFOSOLUTIONS PVT LTD	Anisha Mathur(P),	9971096840	Contact. shepherdlaw@gmail.co m	08.06.2026
31	DR. KUMAR, RAKESH DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH- EAST		Arbitration and Conciliation Act	OMP MISC. (COMM.)/12/2026	02.06.2026	P. P. POLYPLAST PVT. LTD. Vs GAIL (INDIA) LTD.	Aditya Vikram Singh Chauhan	7838003807	adityavschauhan@gmai l.com	29.05.2026
				Execution Petition	EXECUTION (COMM.)/169/2026	02.06.2026	Sushil Kumar Vs Mr. Bittoo Sondhi	Ajay Kumar Yadav	9792419911	pc.tcl202@gmail.com	28.05.2026

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				Execution Petition	EXECUTION (COMM.)/175/2026	03.06.2026	NEETU DEVI Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	Sanjay Kumar	9968010672	lawyer.sanjay@gmail.co m	01.06.2026
				Commercial suit	CS (COMM)/480/2026	03.06.2026	MR. VAS DEV SHARMA (Proprietor of Sharma Engineering Works) Vs KALPATARU PROJECTS INTERNATIONAL LTD. (Formerly	Rishabh Dahiya	8395906611	rishabhdahiya07@gmai l.com	01.06.2026
				Commercial suit	CS (COMM)/481/2026	03.06.2026	Bhushan Dealmark Private Limited Vs Mr. Sushil Kumar Singh and Anr.	Shakeel Sarwar Wani	8750618722	sswaniassociates@gmai l.com	05.05.2026
				Commercial suit	CS (COMM)/482/2026	03.06.2026	Bhushan Dealmark Private Limited Vs Shri Buildup Private Limited	Shakeel Sarwar Wani	8750618722	sswaniassociates@gmai l.com	05.05.2026
				Commercial suit	CS (COMM)/488/2026	03.06.2026	BACC Healthcare Private Limited Vs Harpreet Singh Sethi and Ors.	Aditya Narayan Mahajan	9999789734	aditya@akolegal.com	01.06.2026
				Execution Petition	EXECUTION (COMM.)/193/2026	09.06.2026	HARI NATH SRIVASTAVA Vs SNNR PRIVATE LIMITED	Ankit Kumar	9015505737	niyamamlawoffices@g mail.com	08.06.2026
32	MS. NEELAM SINGH	SOUTH- EAST	22	Commercial Suit	CS (COMM)/352/2026	02-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs MS MAHAVEER APPARELS	Ashish Upadhayay(P),	9811215280	updhyaylawchambers@ gmail.com	22-04-2026
				Commercial Suit	CS (COMM)/355/2026	04-05-2026	Canara Bank Vs Mamta Sinha	FAHAD KHAN(P),	9219701292	fahadmu1988@gmail.c om	01-05-2026
				Commercial Suit	CS (COMM)/369/2026	06-05-2026	UNION BANK OF INDIA Vs Janak Singh	ALKA MISHRA(P),	9312872882	advocateshyamjha@gm ail.com	02-05-2026
				Commercial Suit	CS (COMM)/380/2026	08-05-2026	BENTLEY SYSTEMS INDIA PVT LTD Vs RAKUL REMANAN AND ORS	PUNEET AHUJA(P),	9315892731	email@anandandanand .com	05-05-2026
				Commercial Suit	CS (COMM)/388/2026	13-05-2026	CBIK INDIA PRIVATE LIMITED Vs FLAKTGROUP INDIA PRIVATE LIMITED	Umesh Burnwal(P),	9911633057	globaljudexlawfirm@g mail.com	05-05-2026
				Commercial Suit	CS (COMM)/389/2026	13-05-2026	Bhawani Printers and Publishers Counterclaimant Vs Reena Sardana	ARYAN KALIA(P),	9953757826	aryankalia6@gmail.co m	12-05-2026
				Commercial Suit	CS (COMM)/392/2026	14-05-2026	TRIO TREE TECHNOLOGIES PVT LTD Vs NOVENTIQ SERVICES INDIA PVT LTD	Sonu Vivek(P),	9718877012	ansarizainab610@gmail .com	07-05-2026
				Commercial Suit	CS (COMM)/401/2026	16-05-2026	BTB MARKETING PRIVATE LIMITED Vs CHIRMI RESTAURANT	Raghav Sethi(P),	9650644055	advraghavseth@gmail.c om	05-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Commercial Suit	CS (COMM)/413/2026	19-05-2026	Karina Fincap Ltd Vs Malvinder Singh	ANUJ ARORA(P),	9999238801	anujaroraadv@gmail.com	13-05-2026
				Commercial Suit	CS (COMM)/419/2026	21-05-2026	KNIGHT WATCH SECURITY PRIVATE LIMITED Vs GREEN EMOBILITY PRIAVATE LIMITED	ANKUR AGGARWAL(P),	9871777769	ocean.laws@gmail.com	18-05-2026
				Execution Petition	ExCOMM - Award by Arb Comm/69/2026	05-05-2026	EQUITAS SMALL FINANCE BANK LTD Vs M/S RINKU TAMPOO SERVICE	Aakash Tyagi(P),	9599341240	--	27-04-2026
				Execution Petition	ExCOMM - Award by Arb Comm/70/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD Vs MD MASOOD ALAM	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	28-04-2026
				Execution Petition	ExCOMM - Award by Arb Comm/86/2026	21-05-2026	SIDHARTH SAWHNEY Vs FRENCH BAKERY PRIVATE LIMITED AND ORS	JEETENDER GUPTA(P),	9810050748	guptajeetender@gmail.com	17-05-2026
				Execution Petition	ExCOMM - Award by Arb Comm/88/2026	23-05-2026	INDUSIND BANK LTD Vs LALU KUMAR	NAGENDER SINGH(P),	9990706205	advpankaj.associates@gmail.com	16-05-2026
				Execution Petition	EXECUTION (COMM)/138/2026	04-05-2026	STATE BANK OF INDIA Vs DUBEY ENTERPRISE	Apurwa(P),	9810343732	ksingh1123@rediffmail.com	01-05-2026
				Execution Petition	EXECUTION (COMM)/144/2026	11-05-2026	M/S KBC COMPUTECH PRIVATE LIMITED Vs MANTU MANDAL	GAURAV HARNAL(P),	9873377366	GAURAVHARNAL@HOTMAIL.COM	06-05-2026
				Execution Petition	EXECUTION (COMM)/155/2026	21-05-2026	M/s H DOHIL CONSTRUCTION CO PVT LTD Vs M/s TRUCARD INFO SOLUTIONS PVT LTD	Rajesh Manchanda(P),	9811010461	info@manchanda.com	19-05-2026
				Arbitraton Petition	OMP (COMM)/27/2026	05-05-2026	AVTAR SINGH AND ORS Vs KOTAK MAHINDRA PRIME LTD AND ORS	ritu gupta(P),	9811740125	virtuous.people@gmail.com	30-04-2026
				Arbitraton Petition	OMP (COMM)/29/2026	15-05-2026	INDIAN OIL CORPORATION LIMITED Vs WOODFUN	AMIT MEHARIA(P),	9830079467	delhi@mcolegals.co.in	13-05-2026
				Arbitraton Petition	OMP (COMM)/30/2026	15-05-2026	NEXTECH CONTROL Vs STEEL AUTHORITY OF INDIA AND ORS	Mohit Kaushik(P),	9911633626	helegumwisdom@gmail.com	13-05-2026
				Arbitraton Petition	OMP (COMM)/34/2026	26-05-2026	RAJESH KUMAR Vs AMARDEEP SINGH	Gurmit Singh Hans(P),	9810209575	legalask@gmail.com	22-05-2026
				Review Petition	RP/6/2026	07-05-2026	M/S VCONNECT SYSTEM AND SERVICES Vs M/S BRAINZTORM TECHNICAL EXCELLENCE AND ORS	NITESH KUMAR(P),	9350549030	ku331190gmail.com	04-05-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				Review Petition	RP/8/2026	25-05-2026	Ms ahluwalia Contracts india ltd Vs M/s Eventure Softsol Contracts Private Limited	Biswajit Patra(P),	9810230079	sunilmund@gmail.com	23-05-2026
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH- EAST			CS (COMM)/471/2026	01.06.2026	UNIVERSAL TIMBER SALES PVT. LTD. VS. FAST TRACK FURNITURE AND INTERIORS (INDIA) PVT. LTD. AND ANR.	PANKAJ TALWAR	9811222080	ADVOCATETALWAR1 @GMAIL.COM	06.05.2026
					CS (COMM)/475/2026	02.06.2026	UNION BANK OF INDIA VS. SMT. PREM LATA	ARUN KUMAR SHUKLA	9312400295	arunkumarshukla7@g mail.com	29.05.2026
					CS(COMM.)/476/2026	02.06.2026	STAR ENTERPRISES VS. NAGAR ELECTRONICS	NAVEEN SINGLA	9811135465	naveensinglaadv1@gma il.com	16.05.2026
					CS(COMM.)/483/2026	03.06.2026	SH. RAKESH KUMAR SADH PROP. OF M/S C.R. IMPEX VS. AZHAR KHAN PROP. OF M/S S-SQUARE	VIKAS BHATIA	9811379676	vksbht6@gmail.com	26.05.2026
					CS (COMM)/485/2026	03.06.2026	ARADHANA FASHIONS PRIVATE LTD. VS. ARADHANA FAMILY SHOPEE AND ANR.	KIRATRAJ SADANA	9205179872	KIRATRAJ@APARLA W.COM	21.05.2026
					CS (COMM)/506/2026	08.06.2026	MORAL PHARMACEUTICALS PRIVATE LIMITED VS. TRULIP PHARMA AND ORS.	FAWAZ AFTAB	8285202359	Harish@barahamilegals ervices.com	06.06.2026
					CS (COMM.)/508/2026	09.06.2026	STATE BANK OF INDIA VS. SHRI RAM KISHAN	ANURAG VASHISHTHA	9811343911	NA	04.06.2026
					CS (COMM.)/470/2026	01.06.2026	CANARA BANK THROUGH ITS AUTHORIZED REPRESENTATIVE VS. M/S NV SONS INDUSTRIES AND ORS.	NIKHIL KUMAR SINGH	NA	NA	18.05.2026
					MISC DJ/702/2026	04.06.2026	NATIONAL SEEDS CORPORATION LTD. VS. M/S COST TO COST COMPUTERS AND ANR.	AVINASH KR. TYAGI	9899327537	avinashtyagi1@yahoo.c om	02.06.2026
					EXECUTION (COMM.)/176/2026	03-06-2026	ARSHAD SHAH Vs KASHYAPI INFRASTRUCTURE PVT LTD	Amarjit Singh	9811680828	amarjitshaheer@gmail. com	18.05.2026
					M-Ex/38/2026	05-06-2026	ARCHON POWER INFRA INDIA PVT LTD Vs Hindustan Prefab Limited	SMDARSHI SANJAY	9811585062	Samdarshi.sanjay@gma il.corn	22.05.2026
					M-Ex/39/2026	05-06-2026	ARCHON POWERINFRA INDIA PVT LTD Vs HINDUSTAN PREFAB LIMITED	SMDARSHI SANJAY	9811585062	Samdarshi.sanjay@gma il.corn	22.05.2026
					M-Ex/40/2026	05-06-2026	DIANKA INDUSTRIES INDIA PVT LTD Vs HINDUSTAN PREFAB LIMITED	SMDARSHI SANJAY	9811585062	Samdarshi.sanjay@gma il.corn	22.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					M-Ex/41/2026	05-06-2026	ARCHON POWER INFRA INDIA PVT LTD Vs HINDUSTAN PREFAB LIMITED	SMDARSHI SANJAY	9811585062	Samdarshi.sanjay@gmail.com	22.05.2026
					M-Ex/42/2026	05-06-2026	ARCHON POWERINFRA INDIA PVT LTD Vs HINDUSTAN PREFAB LIMITED	SMDARSHI SANJAY	9811585062	Samdarshi.sanjay@gmail.com	22.05.2026
					M-Ex/43/2026	05-06-2026	ARCHON POWERINFRA INDIA PVT LTD Vs HINDUSTAN PREFAB LIMITED	SMDARSHI SANJAY	9811585062	Samdarshi.sanjay@gmail.com	22.05.2026
					EXECUTION (COMM.)/181/2026	05-06-2026	CARDIO FITNESS INDIA PVT LTD Vs CHISEL FITNESS LLP	SATYAM CHATURVEDI	9873349261	satyam@satyamchaturvedi.in	22-05-2026
					EXECUTION (COMM.)/182/2026	05-06-2026	CARDIO FITNESS INDIA PVT LTD Vs CHISEL FITNESS LLP	SATYAM CHATURVEDI	9873349261	satyam@satyamchaturvedi.in	22-05-2026
					EXECUTION (COMM.)/183/2026	05-06-2026	UNITED INDIA EXPORTS Vs SAT ACCURATE EXIM PVT LTD	SHAHZEB AHMED	9911150016	office@acechambers.in	14-05-2026
34	SH. SAHRAWAT, DISTRICT JUDGE(COMMERICAL COURT)	TARUN SOUTH-EAST	30	CS(comm)	477/2026	02-06-2026	SCJ PLASTICS PVT LTD Vs BALAJEE TECHNO POLYFABS PVT LTD	Pankaj Chaudhary	8800430090	pcadv19@yahoo.in	29.05.2026
				CS(comm)	486/2026	03-06-2026	HEINRICH CORPORATION INDIA PVT LTD Vs SANJAY BANSAL AND ANR	Girdhari Singh,	9871515879	counselgsnagar@gmail.com	01.06.2026
				CS(comm)	487/2026	03-06-2026	KANWAR CORPORATION Vs M/S GODFREY PHILLIPS INDIA LTD	Alok Kumar Pandey	9958495050	office@avantamlegal.com	30.05.2026
				CS(comm)	495/2026	04-06-2026	Bhushan Dealmark Private Limited Vs BN Infra Projects LLP	Shakeel	8750618722	sswaniassociates@gmail.com	07.05.2026
				CS(comm)	496/2026	04-06-2026	Utkal Board and Paper Mills Limited Vs Pashupati Nath Singh	Shakeel	8750618722	sswaniassociates@gmail.com	05.05.2026
				M-Ex	44/2026	05-06-2026	PRAKASH AND SONS Vs HANSAFLON BUILDCON PVT LTD	Kapil Kher	9891072729	anilkher@gmail.com	02.06.2026
				EXECUTION (COMM.)	180/2026	05-06-2026	VARUN MAURYA Vs SUMIT CHAUHAN	TM SHIVAKUMAR	9650011368	tmskr1@yahoo.com	03.06.2026
				EXECUTION (COMM.)	189/2026	06-06-2026	THE JAMMU AND KASHMIR BANK LTD Vs SYED MASOOD ATHAR	Uzma Ashraf	9953459952	rauzlegal@gmail.com	27.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
				OMP MISC (COMM)	15/2026	06-06-2026	Odwen Technologies Pvt Ltd Vs Akshar School Solutions Pvt Ltd And Ors	RAHULJAJOO	8209532862	chamber.rahuljajoo@g mail.com	26.05.2026
				EXECUTION (COMM.)	187/2026	06-06-2026	M/S JAINSONS DEPARTMENTAL STORE Vs M/S AXARO ENTERTAINMENT PVT LTD	Naveen Lohia	8860301018	associatesnplaw@gmail .com	26.05.2026
				EXECUTION (COMM.)	188/2026	06-06-2026	STATE BANK OF INDIA Vs SH JAI BEER SINGH	Suchita Dixit	8896932838	agnihotrisuchita@gmail .com	17.03.2026
				ExCOMM - Award by Arb Comm	98/2026	08-06-2026	AXIS BANK LTD Vs PAWAN KUMAR	Mayank	9873347330	mayank_mahajan05@y ahoo.com	02.04.2026
				OMP MISC (COMM)	118/2026	08-06-2026	PIRAMAL FINANCE LIMITED Vs AJAY PAL	SAMBHAV JAIN	9910076176	sambhav@sdjainlaw.co m	19.05.2026
				OMP (I) (COMM)	119/2026	08-06-2026	PIRAMAL FINANCE LIMITED Vs SANGAM DEVI	SAMBHAV JAIN	9910076176	sambhav@sdjainlaw.co m	19.05.2026
				CS(comm)	509/2026	09-06-2026	BERGER PAINTS INDIA LIMITED Vs BANARAS GLASS BEADS PRIVATE LIMITED THROUGH ITS MANAGING DIRECTOR	Arun Kumar	9810131832	onlinearun@yahoo.co.i n	01.06.2026
				Misc (DJ)	715/2026	09-06-2026	Union Bank of India Vs Ms Zahida	RK SONKIYA	9810134896	rksonkiya@gmail.com	06.06.2026
				ExCOMM - Award by Arb Comm	100/2026	10-06-2026	M/S GDN ENTERPRISES PVT LTD Vs M/S EASTERN TRADING COMPANY CREWELS PVT LTD	Eleen Garg	9818836872	eleen@mintadvise.com	01.06.2026
				CS(comm)	511/2026	11-06-2026	HEPO INDIA PVT LTD Vs MS PAISLEY TREE T	Rupam Kumari	9910721966	N/A	21.05.2026
				OMP MISC (COMM)	16/2026	12-06-2026	MS MADONNA BEAUTY PARLOUR PVT LTD Vs MRS LEENA KALRA	HITESH RAI	9871401962	adv.hiteshrai@gmail.co m	03.06.2026
				CS(comm)	512/2026	12-06-2026	RADIUS SYSTEMS PVT LTD Vs NEXT SMART SOLUTIONS PRIVATE LIMITED	Manorma	9810222440	nivay.law@rediffmail.c om	03.06.2026
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCI AL COURT)	SOUTH- EAST			Ex.COMM - Award by Arb. Comm./94/2026	01-06-2026	Saket Shukla Vs Santanu Roy	BANI DIKSHIT	97189 17845	banidikshit.advocate@g mail.com	26.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					EXECUTION (COMM.)/170/2026	02-06-2026	M/S VIAAN GLOBAL Vs M/S SAINI AGROVET	NEERAJ KUMAR	8130467588	advocate.nkg1974@gmail.com	16.05.2026
					CS (COMM)/473/2026	02-06-2026	MS KLG TRADERS Vs MS MYASA FOOD INDUSTRIES PVT LTD	NAVEEN SINGLA	9811135465,9311135465	naveensinglaadv1@gmail.com	16.05.2026
					EXECUTION (COMM.)/172/2026	03-06-2026	Indospirit Distribution Limited Vs Ashok Teckchand Gulrajani	ANAND SHANKAR JHA	9899617989	anandjha@asjlegal.in	13.05.2026
					EXECUTION (COMM.)/173/2026	03-06-2026	Indospirit Distribution Limited Vs M/s Surinder Gupta	ANAND SHANKAR JHA	9899617989	anandjha@asjlegal.in	13.05.2026
					Ex.COMM - Award by Arb. Comm./96/2026	04-06-2026	SUNDARAM FINACE LTD Vs Digambar Singh	NITIN MEHTA	8802218291	advocate. mehtaassociate09@gmail.com	29.05.2026
					EXECUTION (COMM.)/177/2026	04-06-2026	SILVERLINE GRAPHICS PVT LTD THROUGH ITS AR MOHD FARHAT MANSOOR Vs ARAVALI PRINTERS AND PUBLISHERS PVT LTD	VIKAS DUDEJA	9810906618	vikas.dudeja.adv@gmail.com	30.05.2026
					EXECUTION (COMM.)/178/2026	04-06-2026	STATE BANK OF INDIA Vs PUSHPA	Pranshu Vashishth	9999737225	pranshu11.vashishth@gmail.com	29.04.2026
					CS (COMM)/498/2026	04-06-2026	UNION BANK OF INDIA Vs MANPREET KAUR	ARUN KUMAR SHUKLA	9312400295	arunkumarshukla7@gmail.com	02.06.2026
					EXECUTION (COMM.)/185/2026	05-06-2026	State Bank of India Vs Ashadavi Yadav	DHARMENDRA SINGH	8800784740	shubhi16731@gmail.com	02.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/500/2026	05-06-2026	GSPS Trading Corporation Vs S.S. CHHATTWAL AND COMPANY PVT. LTD.	K K MAKHIJA	9810387379	kkmukhijadv@yahoo.co m	03.06.2026
					CS (COMM)/505/2026	08-06-2026	Kirloskar Proprietary Ltd Vs Rface Engineers Pvt Ltd	ATUL KUMAR JAIN	9810040036	ATULHIGHCOURT200 0@YAHOO.COM	05.06.2026
					EXECUTION (COMM.)/191/2026	09-06-2026	CRYSTAL HUES LIMITED Vs UMETY SOLUTION PVT LTD	PRANAY SHARMA	9871273759	pranay7advo@gmail.co m	22.05.2026
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	CS COMM 74	1880/2026	L20240003761C2026000	03-06-2026	BANK OF BARODA VS ARVIND KUMAR	MS SUDHA SHUKLA	9899913203	
			209	CS COMM 74	1882/2026	L20230000286C2026000	03-06-2026	MANJEET SINGH VS FORTUNE PLUS	SH SANDEEP TYAGI	9811912208	
			209	CS COMM 74	1916/2026	L202300005683C2026000	05-06-2026	INNO VISION COSMO CHEM SOLUTIONS VS DEELIP	SH JYOTIRMAY PANDEY	9899150052	
			209	CS COMM 74	1951/2026	L20230010869C2026000	09-06-2026	SANDHYA CHEMPLAST PVT. LTD. VS PING	MS BHAWNA JAIN	9810905600	
			209	CS COMM 74	1957/2026	L20230010555C2026000	09-06-2026	WELCO LIFECARE PVT. LTD. VS LIFE SAFE MEDICAL	SH KAPIL DEW SINGH	9971532175	
			209	CS COMM 74	1968/2026	L20230016145C2026000	09-06-2026	STATE BANK OF INDIA VS REKHA SINGH TOMAR	MS SHALINI UPADHYAY	9899408618	
			209	CS COMM 74	1975/2026	L202300004121C2026000	09-06-2026	SHAHNAVAJ KHAN VS HARCHARANJ EET SINGH	SH RANBIR SINGH	9810162109	
			209	CS COMM 74	1990/2026	L20230012874C2026000	02-07-2026	THE KARUR VYSYA BANK LTD. VS DEVESH	SH SANDEEP DHARIWAL	8800892099	
			209	CS COMM 74	1992/2026	L20230012048C2026000	01-07-2026	POONAM VS AZHARUDDIN KHAN	SH SURESH KR SHARMA	9810099445	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			209	CS COMM 74	1994/2026	L20240004333C202601	01-07-2026	ABDUL SALAM KHAN VS DILSHAD AHMAD	SH DINESK K MALHOTRA	9718764007	
			209	CS COMM 74	2005/2026	L20230003450C202600	06-07-2026	NARENDER GUPTA VS RISHAV SINGLA	MS REHANA AHMED	9971617786	
			209	CS COMM 74	2021/2026	L20230015872C202600	06-07-2026	BRINS INFRA SOLUTIONS PVT. LTD. VS AARNYA	SH PRINCE WADHWA	9999000671	
			209	CS COMM 74	2032/2026	L20230012635C202600	01-07-2026	MINOR HOTEL GROUP LTD. VS MINOR HOTELS PVT.	MS NEHA SARASWAT	9910657099	
			209	CS COMM 74	2039/2026	L20230018012C202600	01-07-2026	PERVYUKT AGRINNOVATE RS PVT. LTD. VS WEBISDOM	SH AKASH MISHRA	9310673258	
			209	CS COMM 74	2044/2026	L20230007314C202600	06-07-2026	G K WINDING WIRES LTD VS HELLA INFRA MARKET LTD.	SH DEVENDRA SINGH MEHTA	9818483258	
			209	CS COMM 74	2052/2026	L20230012715C202600	01-07-2026	WOLF MASTERS PVT. LTD. VS RANA PRATAP SINGH	H ARCHIT SINGH	9599043045	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM 74	1847/2026	L20230002261C202600	01-06-2026	GAYATRI TIWARI VS BHUPINDER LALIT	SH ARUN	9871425155	
			101	CS COMM 74	1856/2026	L20230006082C202600	02-06-2026	NARAYANI TRADERS VS BHAGIRATHI AGENCIES	SH YASHWANT SINGH	9310096440	
			101	CS COMM 74	1861/2026	L20230004319C202600	02-06-2026	GLOW GREEN ENERGY LTD. VS N.B. ELECTRICALS	SH AJAY KAPOOR	9212128749	
			101	CS COMM 74	1870/2026	P20240000928C202600	02-06-2026	SANTOSHI HYVOLT ELECTRICALS PVT. LTD. VS	SH YOGESH MITTAL	9212300004	
			101	CS COMM 74	1885/2026	L20230017409C202600	04-06-2026	RICH CREDIT FINANCE PVT. LTD. VS WHITEFIELDS	SH NISHANT MITTAL	8130917222	
			101	CS COMM 74	1895/2026	L20230010991C202600	04-06-2026	KIRAN VS PUSHPIT BUILDTECH PVT. LTD.	SH ASHOK KUMAR SHARMA	9210264646	
			101	CS COMM 74	1902/2026	L20230008986C202600	05-06-2026	ANIL KUMAR GOYAL VS PADMA AGGARWAL	MS RITU GUPTA	9811249331	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			101	CS COMM 74	1906/2026	L20230013348C202600	05-06-2026	TULIP SHIPPING SERVICES VS JASMER	SH TARUN AGGARWAL	9999960284	
			101	CS COMM 74	1920/2026	L20230000263C202600	06-06-2026	NITIN RAWAL VS VRPH PROJECTS PVT. LTD.	SH SHRESHTH JAIN	9871206484	
			101	CS COMM 74	1929/2026	L20230001244C202600	05-06-2026	RITESH CHAWLA VS RAMESH KUMAR	SH SACHIN AGGARWAL	9599249972	
			101	CS COMM 74	1959/2026	L20230013062C202600	08-06-2026	ACRON HARDWARE CO VS SUNIL KUMAR	SH JAYDEEP ROY	9588086974	
			101	CS COMM 74	1961/2026	L20250011384C202600	08-06-2026	SAPANA JAIN VS AMBITIOUS (BR) ART PRODUCTS	SH GURU DEV	9810012852	
			101	CS COMM 74	2003/2026	L20230009932C202600	01-07-2026	STATE BANK OF INDIA VS PARAU MURMU	MS SUCHITA DIXIT	8896932838	
			101	OMP COMM 78	2015/2026	L20230002831C202600	08	AMBEDKAR INSTITUTE OF TECHNOLOGY VS WELL	SH SHIVENDRA SINGH	9582194010	
			101	CS COMM 74	2020/2026	L20230018390C202600	01-07-2026	STATE BANK OF INDIA VS CHANCHAL SHARMA	SH ARUN UPADHYAY	9045375818	
			101	OMP COMM 78	2040/2026	L20230004748C202600	01-07-2026	KUSH VS SANDHU MOTOR FINANCE PVT.	SH SUNIEL PRASAD	9625719869	
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	55/2026	02-06-2026	M/S SHAN ENTERPRISES Vs M/S ATIRA DESIGNS PVT LTD	SYED AJMAL HASSAN AND RAHUL ROHTAGI	9210470402	hassann176@gmail.com	01-06-2026
			---do--	C.S. (COMM)	56/2026	02-06-2026	STATE BANK OF INDIA Vs RAVI KUMAR SHARMA	suchit dixit	8896932838	agnihotrisuchita@gmail.com	01-06-2026
			---do--	C.S. (COMM)	57/2026	02-06-2026	STATE BANK OF INDIA Vs VISHAL GIRI	suchit dixit	8896932838	agnihotrisuchita@gmail.com	01-06-2026
			---do--	C.S. (COMM)	58/2026	03-06-2026	BSES YPL Vs INTIZAR ALI	arun sharma	9899900140	arunadvocate2010@gmail.com	02-06-2026
			---do--	C.S. (COMM)	59/2026	03-06-2026	BSES YPL Vs HAJI REHAN	arun sharma	9899900140	arunadvocate2010@gmail.com	02-06-2026

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			---do--	C.S. (COMM)	60/2026	03-06-2026	MR PREM SHARMA Vs MS DR AR MEDICAL DEVICES PVT LTD	jagriti jain	8527506427	lawfirm@unsolvedlegal. com	29-05-2026
			---do--	C.S. (COMM)	61/2026	04-06-2026	NEERAJ AGGARWAL Vs VIPIN KUMAR GARG	vikrant mittal	9868860486	vfictory@gmail.com	01-06-2026
			---do--	C.S. (COMM)	62/2026	05-06-2026	FEDERAL BANK LTD Vs GAURAV MITTAL	K & k legal	9871226784	kkmudgil29@gmail.co m	01-06-2026
			---do--	C.S. (COMM)	63/2026	08-06-2026	KAPIL JAIN Vs SH RISHABH SHARMA	utsav pandey and nidhi bhardwaj	9555008144	advocateutsav89@gmai l.com	25-05-2026
			---do----	C.S. (COMM)	64/2026	09-06-2026	BSES YAMUNA POWER LIMITED Vs DEEPAK	arun sharma	9899900140	arunadvocate2010@gm ail.com	07-06-2026
			---do----	C.S. (COMM)	65/2026	09-06-2026	BSES Vs SAROJ BALA	arun sharma	9899900140	arunadvocate2010@gm ail.com	07-06-2026
			---do----	EX.(COMM) AWARD	37/2026	05-06-2026	KOTAK MAHINDRA PRIME LTD Vs MOHD NADEEM	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.co m	27-05-2026
			---do----	EX.(COMM) AWARD	38/2026	05-06-2026	KOTAK MAHINDRA PRIME LTD Vs KULDEEP KULDEEP SHARMA	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.co m	27-05-2026
			---do----	EX.(COMM) AWARD	39/2026	05-06-2026	KOTAK MAHINDRA PRIME LTD Vs NEERAJ MUNNI LAL	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.co m	27-05-2026
			---do----	EX.(COMM) AWARD	40/2026	08-06-2026	KOTAK MAHINDRA BANK LTD Vs AZEEM HASAN KHAN	ABHAYENDRA RAI	8920723973	abhayendrara@gmail.c om	05-06-2026
			---do----	EX. (COMM)	43/2026	01-06-2026	NAIDNI GROUP Vs MS R S INTERNATIONAL	ISHANK SHUKLA	-	-	29-05-2026
			---do----	EX. (COMM)	44/2026	01-06-2026	BABLI Vs HARPREET SINGH THETHI	A K SHARMA	9953840039	advocatejaysharma252 9@gmail.com	30-05-2026
			---do----	EX. (COMM)	45/2026	01-06-2026	BABLI Vs HARPREET SINGH THETHI	A K SHARMA	9953840039	advocatejaysharma252 9@gmail.com	30-05-2026
			---do----	EX. (COMM)	46/2026	04-06-2026	REVEX PLASTICISERS PVT LTD Vs HARSHIT GUPTA PROPRIETOR OF ESS KAY ENTERPRISES	BHARAT GUPTA	9013534938	bharat.gupta@outlook.i n	02-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			---do----	EX. (COMM)	47/2026	08-06-2026	R G FASHION WEAR THROUGH SUDHIR KUMAR Vs MANIK CREATIONS THROUGH PRO SHAMA GUPTA	NEELAM MALIK	9813226176	-	23-05-2026
			---do----	EX. (COMM)	48/2026	10-06-2026	BANK OF INDIA Vs ANKUR SINGH	SUDEESH KUMAR	9355033033	advsk33@gmail.com	09-06-2026
			---do----	EX. (COMM)	49/2026	11-06-2026	STATE BANK OF INDIA Vs ABHILASH MITTAL	ARUN UPADHYAY	9045375818	upadhyayarun137@gmail.com	10-06-2026
			---do----	EX. (COMM)	50/2026	12-06-2026	RESHMA COLLECTION Vs NOORI COLLECTION	NAEEM AHMED	9210386190	naeemadv2021@gmail.com	10-06-2026
			---do----	EX. (COMM)	51/2026	12-06-2026	RESHMA COLLECTION Vs THE CROWN SILK FAB	NAEEM AHMED	9210386190	naeemadv2021@gmail.com	10-06-2026
			---do----	EX. (COMM)	52/2026	12-06-2026	MR SHAKIR HUSSAIN Vs MR NIRAJ JAYCHAND REKHI	ANIL NITIN	9718581795	anilnitin1@gmail.com	10-06-2026
			---do----	MISC DJ	261/2026	03-06-2026	BABLI Vs HARPREET SINGH TLIETHI	VIKRAM GOLLA	9811244209	vikramgola2010@gmail.com	30-05-2026
			---do----	MISC DJ	292/2026	12-06-2026	BADAR ABBAS Vs BHUSHAN KUMAR SHARMA	BRIJESH KUMAR SHARMA	9899222783, 9136609699	lawsolutionpoint@gmail.com	12-06-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS (COMMERCIAL)	01-06-2026	CS (COMM)/295/2026	BENSON POLYMERS LIMITED Vs Ms HORIZON POLYMERS	MANSHI BAKSHI	9953324955	advocatesiddharthchau dhary@gmail.com	25.05.2026
			301, New Court Building	CS (COMMERCIAL)	01-06-2026	CS (COMM)/296/2026	Sh Vipin Dandona Vs Ms SK Gupta and Sons HUF	PRADEEP KUMAR	9013313510	Pradeepkumark68@Yahoo.in COM	23.05.2026
			301, New Court Building	CS (COMMERCIAL)	01-06-2026	CS (COMM)/297/2026	Naresh kumar garg Vs Anil kumar gupta	VIRESHWAR TY	9311664434	NARESHKUMARGAR @GMAIL.COM	22.05.2026

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40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARA	301, New Court Building	CS (COMMERCIAL)	02-06-2026	Ex. - Award by Arb./43/2	Axis Bank Ltd Vs ANGAD SETHI	MAYANK MAHAJAN	9873347330	Mayank_mahajan05@yahoo.com	19.05.2026
			301, New Court Building	CS (COMMERCIAL)	02-06-2026	Ex. - Award by Arb./44/2	SUNDARAM FINANCE LTD Vs Maan Singh Travels Proprietor	MAYANK MAHAJAN	9873347330	Mayank_mahajan05@yahoo.com	23.05.2026
			301, New Court Building	CS/COMMERCIAL	02-06-2026	Execution (Comm.)/112/	Pawan Almal Vs Arshad Siddqui	AMIT KUMAR	8287291669	ADVAMITKUMAR@GMAIL.COM	01.06.2026
			301, New Court Building	CS (COMMERCIAL)	03-06-2026	CS (COMM)/300/2026	BANK OF BARODA Vs Chetan Kumar Garg	GEETANJALIS HARMA,	8447833470	advocate.134@gmail.com	15.05.2026
			301, New Court Building	CS (COMMERCIAL)	05-06-2026	CS (COMM)/305/2026	BABULAL PUROHIT Vs BABU VIGNESH	KUSHAL AGGARWAL	9910131155	ad vk ushalaggarwal (dvgmail.com	30.05.2026
			301, New Court Building	CS (COMMERCIAL)	05-06-2026	CS (COMM)/306/2026	PAL FACILITY MANAGEMENT SERVICES PVT LTD Vs LE CREST HOSPITAL UNIT OF GARG HEART MULTISPECIALITY HOSPITAL	SANJAY YADAV	8860851165	SANJAYYADAV@GMAIL.COM	03.06.2026
			301, New Court Building	CS (COMMERCIAL)	06-06-2026	MISC DJ/642/2026	Ms Chemsynth Drugs And Pharmaceuticals Pvt Ltd Vs KRIVSY PHARMACEUTICALS PVT LTD	RC TIWARI	9868118015	rc tiwariadv@gmail.com	02.06.2026
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAH DARA	ROOM NO 208	COMMERCIAL	02-06-2026	Execution (Comm.)/110/	UNION BANK OF INDIA Vs AMAR AND ANR	NIHARIKA RAI	9811884579	adv.niharikarai1109@gmail.com	02.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
			ROOM NO 208	COMMERCIAL	02-06-2026	Execution (Comm.)/111/2026	Ms Werben India Private Limited Vs Ms Logix Heights Private Limited	ABHAY PANDEY	9958760086	advocateabhaypandey@gmail.com	01-06-2026
			ROOM NO 208	COMMERCIAL	02-06-2026	CS (COMM)/298/2026	AYUSHI DENIM LLP Vs MOHD TOFIQE	YOGINDER SINGH CHOUDHARY	9999735003	yogindersinghchoudhary@gmail.com	30-05-2026
			ROOM NO 208	COMMERCIAL	04-06-2026	Execution (Comm.)/114/2026	MS PADMAVATI GARMENTS THROUGHT ITS PROPRIETOR SH KRISHAN KUMAR JAIN Vs MS KHATU SHYAM MEGA	NITIN GARG	9811865967	gglegalconsultants@gmail.com	04-06-2026
			ROOM NO 208	COMMERCIAL	08-06-2026	Ex. - Award by Arb./46/2026	Axis Bank Ltd Vs RAJESH RAWAT	MAYANK MAHAJAN	9873347330	mayank_mahajano5@yahoo.com,	06-06-2026
			ROOM NO 208	COMMERCIAL	08-06-2026	CS (COMM)/309/2026	SUNIL KUMAR BAJAJ Vs SANJIT	C. M. GROVER	9654624323	manigrover001@gmail.com	06-06-2026
			ROOM NO 208	COMMERCIAL	08-06-2026	CS (COMM)/310/2026	BANK OF BARODA Vs MR ANKIT CHAUDHARY NOW DECEASED PROPRIETOR OF RUDRA ENTERPRISES AND ANR	VIJETA OHRI	971048944	vijetaohri@gmail.com	06-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	Ex. - Award by Arb./47/2026	KOTAK MAHINDRA PRIME LTD Vs ADITYA SAXENA	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	08-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	Ex. - Award by Arb./48/2026	KOTAK MAHINDRA PRIME LTD Vs MUKUL SWAMI	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	08-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	Ex. - Award by Arb./49/2026	KOTAK MAHINDRA PRIME LTD Vs VINEET KOHLI	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	08-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	Ex. - Award by Arb./50/2026	KOTAK MAHINDRA PRIME LTD Vs JALAJ JAIN	AMIT KUMAR SINHA	9990659331	kmpspartner@gmail.com	08-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	CS (COMM)/314/2026	SUSHIL KUMAR KESARWANI Vs HARI SINGH	GAGAN KUMAR SINGHAL	8860538313	gagankumarsinghal@yahoo.com	09-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	CS (COMM)/316/2026	ANKUR AGGARWAL Vs SANJEEV SINGH	VINAY KUMAR	9953587340	lawpretationlegal@gmail.com	09-06-2026
			ROOM NO 208	COMMERCIAL	09-06-2026	MISC DJ/647/2026	M/S WERBEN INDIA PVT LTD Vs M/S MAHAGUN INDIA PVT LTD				08-06-2026
			ROOM NO 208	COMMERCIAL	22-06-2026	CS (COMM)/320/2026	Rinku Kamboj Vs M s The Mesomorph and Ors	SANGEETA JALAN	9899133961	sangita.sharma1972@gmail.com	15-06-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA			CS(COMM) 294/2026	01.06.2026	DEEPAK BANSAL VS ASHJAD	AVANTIKA CHA	8218954267	advavantikachaudhary@gmail.com	29.05.2026
					OMP(COMM) 13/2026	03.06.2026	AMIT KUMAR VS SANDHU MOTORS FINANCE PVT LTD	HARCHARAN S	9911982620	advharcharansingh@gmail.com	30.05.2026
					MISC DJ NO 634/2026	03.06.2026	AMARJEET KUMAR SHARMA VS SUNIL KUMAR	SUBHAM SARAIWAL	9716973544	shubhamsaraiwal27@gmail.com	03.06.2026
					CS(COMM) 301/2026	03.06.2026	SACHIN KUMAR GUPTA VS PANKAJ SINGH	SANKET GUPTA	8447715266	sanket1983@gmail.com	29.05.2026
					EX(COMM) 113/2026	03.06.2026	M/S WERBEN INDIA PVT LTD VS M/S MAHAGUN REAL ESTATE PVT LTD	ABHAY PANDEY	9958760086	advocateabhaypandey@gmail.com	30.05.2026
					CS(COMM) 303/2026	04.06.2026	M/S VARDHMAN ENTERPRISE VS M/S AB TRADING COMPANY	SUSHANT PRAKASH	8920977471	sushantprakash001@gmail.com	02.06.2026
					EX(COMM) 115/2026	04.06.2026	M/S PADMAVATI GARMENTS VS M/S KAKA BAZAAR PVT LTD	NITIN GARG	9811865967	gglegalconsultant@gmail.com	03.06.2026
					EX(AWARD Y ARB) 45/2026	05.06.2026	AMALTAS AYURVEDA MEDICAL SUPERINTENDENT VS THE DIRECTOR GENERAL & ANR	VISHWENDRA VERMA	9870704611	verma.vishwendra@yahoo.co.in	04.06.2026
					EX(COMM) 116/2026	06.06.2026	HARISH VERMA VS RITU RATHORE	MANISH TANWAR	9818010102	manishadv@gmail.com	04.06.2026
					CS(COMM) 307/2026	06.06.2026	HRIDYESH VS VAIBHAV JAIN	AKHILESH DIX	9717927002	veddantlawfirms7@gmail.com	05.06.2026
					CS(COMM) 308/2026	06.06.2026	KOMAL PRASAD SINGHAL VS NAVEEN KUMAR JAIN	KARTIK JAIN	8368060074	advocatekartik98@gmail.com	05.06.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA			CS (COMM)/299/2026	DR UMESH KAPIL Vs SMT SHEETAL	MADHUR ARORA	9711022330	madhuraroraadv@	02-06-2026	
			Sh. Pawan Kumar Matto DJ (COMM-04)	COMMERCIAL	CS (COMM)/302/2026	M/S SNEHA COLLECTIONS (THROUGH ITS PROPRIETOR) Vs	SNEHA RAJPUT	8010564415	ADV.SNEHARAJPU	03-06-2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING
				COMMERCIAL	CS (COMM)/304/2026	SUDHIR THUKRAL Vs SRI VAARI TRADERS	Ravi DevSharma	9873205388	advravigalav@gmail	04-06-2026	
				COMMERCIAL	CS (COMM)/311/2026	KK JAIN PROPRIETOR M/S PADMAVATI GARMENTS Vs MAHENDRA	NITIN GARG	9811865967	GGLEGALCONSUL	08-06-2026	
				COMMERCIAL	CS (COMM)/312/2026	SH SHIV KUMAR GUPTA (THROUGH ITS SPA HOLDER) HIMANSHU GUPTA Vs	GDC LEGAL CONSULTANT LLP	9999809802	gdclawyerschamber	08-06-2026	
				COMMERCIAL	CS (COMM)/315/2026	IDBI BANK LTD Vs SH ILIYAS	VIVEK KUMAR	9811867703-		09-06-2026	
				COMMERCIAL	CS (COMM)/317/2026	SMT DEEPTI JAIN PROP OF M/S SIDHARTH ENTERPRISES Vs M/S	SUMIT NANDVANI	8826550368	nandvanijindallaw	09-06-2026	
				COMMERCIAL	CS (COMM)/318/2026	PUNJAB NATIONAL BANK Vs MS PALLAVI	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2	09-06-2026	
				COMMERCIAL	CS (COMM)/319/2026	PUNJAB NATIONAL BANK Vs MR MAYANK RANDHAWA	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM2	09-06-2026	
				COMMERCIAL	MISC DJ/650/2026	M/S LOTUS MAINTENANCE SERVICES PVT LTD Vs M/S BCL SECURE	ABHISHEK KUMAR CHOUDHARY	9873739440	abhishekchoudhary	09-06-2026	
				COMMERCIAL	MISC DJ/651/2026	SH ANKIT MOHTA PROPRIETOR OF M/S AM CABLE INDUSTRIES Vs SH	MAYANK GUPTA	9958228306	Quadlexoffice@gm	09-06-2026	
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH- WEST	406	Civil	CS (COMM)/407/2026	01-06-2026	UNION BANK OF INDIA Vs Raj Beli Ram prop S P Garments	Deepa Gupta(P),	9312292558	advocate.deepa.gupta@ gmail.com	21-09-2026
					CS (COMM)/408/2026	01-06-2026	M/S GOYAL CHEMICALS Vs M/S LAKSHMI ORGANICS	Rajeev Bansal(P),	8377998979	acqutiylawassociates@g mail.com	01-08-2026
					CS (COMM)/409/2026	01-06-2026	Radharaman Stainless Steel Pvt Ltd Vs Shree Khatu Shyam Steel and Tubes LLP	Udit Gupta(P),	99998-29858	office.merakileval@gma il.com	18-07-2026
					CS (COMM)/410/2026	02-06-2026	M/S SUDH PRIYA PLASTICHEM PVT LTD Vs SACHIN MANGAL	Ankit Gupta(P),	9717134040	advocateankitg@gmail. com	30-09-2026
					CS (COMM)/414/2026	03-06-2026	Sanjay Sehgal and Sons HUF through Through its Karta Mr Sanjay Sehgal Vs Multiverse Concepts LLP Moti Mahal Through its Designated	Bharat Gupta(P),	011-45640851	legistauxiliary@gmail.c om	30-09-2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF FILING	E-
					CS (COMM)/413/2026	03-06-2026	GOEL INDUSTRIES Vs OSWAL TRADERS	SHALU KUMARI(P),	8860090399		04-07-2026	
					CS (COMM)/420/2026	05-06-2026	Punjab National Bank Vs Shailendra Mohan Singh	Sumit Jain(P),	9999391395	advt.sumitjain@gmail.com	01-10-2026	
					CS (COMM)/421/2026	05-06-2026	RAKESH KUMAR SHARMA Vs DIGIMAX DENTAL LAB	Robin Tyagi(P),	9811477210	nagender.deswal@gmail.com	18-07-2026	
					CS (COMM)/425/2026	06-06-2026	BRIJ IMPEX Vs VRITI JEWELS PVT LTD	vyatender khatri(P),	8929133996	advvyatenderkhatri@gmail.com	16-07-2026	
					CS (COMM)/424/2026	06-06-2026	BANK OF BARODA Vs MOHD RASHID	GIRISH VERMA(P),	9811135305	legal.gva@gmail.com	15-07-2026	
					CS (COMM)/423/2026	06-06-2026	BANK OF BARODA Vs NARESH	GIRISH VERMA(P),	9811135305	legal.gva@gmail.com	15-07-2026	
					CS (COMM)/429/2026	08-06-2026	NIFS STEELS LLP Vs BABLU	VIVEK SHOKEEN(P),	9650632532	vivekshokeen81@gmail.com	07-08-2026	
					CS (COMM)/431/2026	08-06-2026	JAY KUMAR Vs VIJAY KUMAR	ANIL KUMAR SAHU(P),	9810134793	allipcare@gmail.com	07-07-2026	
					CS (COMM)/430/2026	08-06-2026	SACHIT KANODIYA Vs IFCO TOKIO GENERAL INSCURANCE CO LTD	Shiv Kumar(P),	9599911797		18-07-2026	
					CS (COMM)/437/2026	09-06-2026	SH SANDEEP JAIN Vs M/S VISHAKARMA LAMINATES PVT LTD	Ikranth Sharma(P),	9810069880	ikrantsharma738@gmail.com	08-10-2026	
					CS (COMM)/436/2026	09-06-2026	RAM NIWAS JINDAL Vs SPS ENTERPRISES AND ANR	RAKESH TIWARI(P),	9582934967	legusintellect@gmail.com	31-07-2026	
					CS (COMM)/428/2026	06-06-2026	X Vs Y	MOHIT SHARMA(P),	9971773474	mvslegalip@gmail.com	04-07-2026	
					CS (COMM)/435/2026	09-06-2026	UNION BANK OF INDIA Vs M/S POOJA DIES	rajiv kumar(P),	9899395409	rajivpathakadvocate@gmail.com	06-10-2026	
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM)/412/2026	02-06-2026	RS EQUIPMENT Vs YASH ENGITEC	tanu singhal(P),	9999739937	advocatetanusinghalw@gmail.com	25.05.2026	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					CS (COMM)/411/2026	02-06-2026	RS EQUIPMENT Vs SURYA CONSTR	tanu singhal(P),	9999739937	advocatetanusinghalw@gmail.com	25.05.2026
					CS (COMM)/419/2026	03-06-2026	Zuriets India Pvt Ltd Vs Contentra Te	C P RAJAN(P),	9891285888	na	22.05.2026
					CS (COMM)/416/2026	03-06-2026	JAGUAR AND COMPANY PVT LTD	vaastha sharma(P	NA	NA	18.05.2026
					CS (COMM)/418/2026	04-06-2026	PUNJAB NATIONAL BANK Vs Aditya	Ajay Sharma(P),	7973981758	ajaysharmaadvocate@gmail.com	25.05.2026
					CS (COMM)/417/2026	04-06-2026	RAM KUMAR Vs MS Osho Tradeflex	MANAV KUMAR	9953689591	mkumar@kandkassociates.in	25.05.2026
					CS (COMM)/422/2026	05-06-2026	RENOME IMPEX PRIVATE LIMITED	Anil Kumar(P),	9868546432	anilkumaradv@gmail.com	26.05.2026
					CS (COMM)/426/2026	06-06-2026	Vikas Aggarwal Vs Reema	Lakshita Bansal(	9560012821	NA	18.05.2026
					CS (COMM)/427/2026	06-06-2026	ARDH SAINIK LOGISTICS P LTD Vs	Payal Arya(P),	NA	NA	22.05.2026
					CS (COMM)/433/2026	08-06-2026	AVADH BIHARI KAUSHIK Vs GURM	Pawan Kumar Vs	9013888822	pawanvermaadvocate@gmail.com	25.05.2026
					CS (COMM)/432/2026	08-06-2026	GAURAV JAIN Vs MS TAMRAG GRE	KAPIL JAIN(P),	9711142200	jainkapil@gmail.com	22.05.2026
					CS (COMM)/434/2026	08-06-2026	Sanjay Jain HUF Vs Kiran Devi	AKSHAY BHASI	9650776104	a.bhasin@gmail.com	26.06.2026
					CS (COMM)/438/2026	09-06-2026	VIKAS JAIN Vs Himanshu Chadha	Seema Gupta(P),	9999306881	seemaguptaadvocate@gmail.com	29.06.2026
					CS (COMM)/439/2026	09-06-2026	UNION BANK OF INDIA Vs PARUL	rajiv kumar(P),	9893395402	rajivpathakadvocate@gmail.com	02.06.2026
					CS (COMM)/440/2026	09-06-2026	UNION BANK OF INDIA Vs maa kalir	rajiv kumar(P),	9893395402	rajivpathakadvocate@gmail.com	02.06.2026

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					CS (COMM)/441/2026	09-06-2026	RSPL LIMITED Vs Nand Kishor Char	ANIL KUMAR S	NA	NA	25.05.2026
					CS (COMM)/442/2026	09-06-2026	STATE BANK OF INDIA Vs P NINGL	TARANNUM JA	NA	NA	29.05.2026
					CS (COMM)/443/2026	09-06-2026	CITY TECH INDIA THROUGH ITS P	NITESH RANA	NA	n.rana@gmail.com	02.06.2026
					CS (COMM)/444/2026	09-06-2026	M/S DHANESHA CROP SCIENCE P	Deepak Yadav(P	9999980081	deepakyadavadvocate@gmail.com	01.06.2026
					CS (COMM)/445/2026	09-06-2026	M/S DHANESHA CROP SCIENCE P	Deepak Yadav(P	9999980081	deepakyadavadvocate@gmail.com	29.05.2026
					CS (COMM)/446/2026	10-06-2026	SOMERO ENTERPRISES INC Vs NIT	SHIVAM SHAR	NA	advshivamsharma@gmail.com	30.05.2026
45	SH. JAGDISH KUMAR, JUDGE, COMMERCIAL COURT	NORTH DISTRICT	307	Civil	-		-	-	s	-	
					Execution (Comm.)/114/2026	01-06-2026	NAVDEEP KUMAR Vs M/S AVSR G	Siddharth(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/362/2026	01-06-2026	Union Bank Of India Vs HARISH BAW	JYOTI CHAUHAN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/363/2026	01-06-2026	Union Bank Of India Vs JYOTI CHAU	JYOTI CHAUHAN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/364/2026	01-06-2026	Union Bank Of India Vs BEERENDRA	JYOTI CHAUHAN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/365/2026	01-06-2026	SAURAV GUPTA Vs Khatushyam Org	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1125/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INI	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1126/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INI	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1128/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INI	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1129/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INI	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1131/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INI	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/1133/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1134/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1136/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1138/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1140/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1141/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1142/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INITIATIVE	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/1143/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1144/2026	01-06-2026	TOYOTA FINANCE SERVICE INDIA	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1145/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA	Vishal Khattar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1146/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1147/2026	01-06-2026	Shriram Finance Limted Vs BILAL AL	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1148/2026	01-06-2026	Shriram Finance Limted Vs MUSTKE	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Misc Ex/12/2026	02-06-2026	MITHUN KUMAR MAHARAJ Vs M/	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/115/2026	02-06-2026	KARAN JEENA Vs PEARSON AGEN	Deepa Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/367/2026	02-06-2026	RAVI SHARMA Vs SANDESH KUMA	Suraj Gupta(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/368/2026	02-06-2026	Aishwarya growers pvt ltd Vs SHREE	AMIT KUMAR(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1150/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1151/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs SHEES	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1152/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs SHIVAM	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1153/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs NAWA	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1154/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs SAKIL	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1155/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs RAWAT	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1156/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs SIMRA	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1157/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs ANKUS	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1158/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs NAYEE	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1159/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs DEVEN	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1160/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs ONE TM	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					OMP (I) (COMM.)/1161/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs MOHD	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1162/2026	02-06-2026	RBL BANK LTD Vs RAHUL	MAYANK MAHA	JAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1163/2026	02-06-2026	RBL BANK LTD Vs ANKIT KUMAR S	RAJESH JANGRA	(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1164/2026	02-06-2026	TOYOTA FINANCE SERVICE INDIA	Vishal Khattar	(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1165/2026	02-06-2026	TOYOTA FINANCIAL SERVICES INI	Banke Bihari Sharma	(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1166/2026	02-06-2026	SHREE ANK FINHOLD PVT LTD Vs	Gopal Chand Sharma	(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/116/2026	03-06-2026	SANJAY NANDA Vs M/S SHIVAAY A	HARDIK AGGARWAL	(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
					Execution (Comm.)/117/2026	03-06-2026	M/S MULTI SPECIALITY EXTRUSION	Karan Bhambrani(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/118/2026	03-06-2026	SUNTIME TRADERS PVT LTD Vs A	HARENDER KUMAR PARCHANDAN		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/374/2026	03-06-2026	ALPHAGRID GLOBAL LLP Vs VIBH	Mahir malhotra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/930/2026	03-06-2026	M/S THE FRESH CONNECTION LL	Pradeep Kumar Jha(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Counter Claim/14/2026	04-06-2026	RAHUL Vs SUBHASH CHANDER	C P RAJAN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/378/2026	04-06-2026	DHINGRA TRUCKING PVT LTD Vs S	Mahir malhotra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/119/2026	05-06-2026	M/S SONABAR INDIA Vs M/S N SOM	Tarun kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/120/2026	05-06-2026	M/S GANDHI ELECTRICAL AND EL	Vipin Dilawari(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/380/2026	05-06-2026	CARGO MOTORS DELHI PVT. LTD.	ANKIT GUPTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/381/2026	05-06-2026	M/S Citrus Infotech Private limited V	JAGRITI JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/957/2026	05-06-2026	ATUL DHALL Vs M/S THE FRESH C	Vibhor Garg(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Misc Ex/14/2026	06-06-2026	MITHUN KUMAR MAHARAJ Vs MS	Rinku Mathur(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/121/2026	06-06-2026	SHIV FIBRES PVT LTD THROUGH I	PARTHIV J. MEHTA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/122/2026	06-06-2026	M/S RAS TRADING COMPANY Vs B	ACHAL KESHAV RAJGOPAL(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					CS (COMM.)/382/2026	06-06-2026	SUBHASH CHANDER Vs CARE HEAP	PRANSHU VASHISHTH(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/383/2026	06-06-2026	THE PRESS TRUST OF INDIA LIMITED	SUMIT ARORA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/384/2026	06-06-2026	STATE BANK OF INDIA Vs LAXMAN	Vishwanath prasad Tiwari(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/385/2026	06-06-2026	STATE BANK OF INDIA Vs RAJ BAL	Mukul Rawal(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/386/2026	06-06-2026	IDBI BANK LIMITED Vs AMIT KUMAR	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/387/2026	06-06-2026	Samridhi Highway Solutions Pvt Ltd	NAVEEN SHARMA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/966/2026	06-06-2026	SH. MITHUN KUMAR MAHARAJ Vs	Sanjeev Chopra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/124/2026	08-06-2026	Sangita Saini Vs VISHAL SINGH	Sanjeev Chopra(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/395/2026	08-06-2026	Bank of India Vs Shibbu Ram	ANURAG MISHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/396/2026	08-06-2026	UNIVERSAL POLYCHEM INDIA PRIVATE	VIKAS DEEP JAIN(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/397/2026	08-06-2026	SAK PLAST PVT LTD Vs ELMECH A	Sunny Arora(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Com	09-06-2026	AAR KAY FIN LEASE PVT LTD Vs V	VIVEK LUTHRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Ex.Comm - Award by Arb.Com	09-06-2026	Kotak Mahindra Prime Ltd Vs ROHIT	Rakesh Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					Execution (Comm.)/125/2026	09-06-2026	NAVDEEP KUMAR Vs AVSR GROUP	Siddharth(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					Execution (Comm.)/126/2026	09-06-2026	Veer Sawarkar Katyal Vs Rakesh Bhar	VIVEK LUTHRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/398/2026	09-06-2026	CANARA BANK Vs RIFAT ARA PROI	VIVEK LUTHRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/399/2026	09-06-2026	CANARA BANK Vs SHUHAIL KHAN	VIVEK LUTHRA		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					CS (COMM.)/400/2026	09-06-2026	SONU GARG Vs PANKAJ SINGH RA	Rakesh Kumar(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					MISC DJ/986/2026	09-06-2026	State Bank of India Vs DILSHAD ADI	Siddharth		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1183/2026	09-06-2026	SHRIRAM FINANCE LIMITED Vs SU	Siddharth		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
					OMP (I) (COMM.)/1184/2026	09-06-2026	PIRAMAL FINANCE LTD Vs SANDER	RAJESH JANGRA(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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					OMP (I) (COMM.)/1185/2026	09-06-2026	SHRIRAM FINANCE LIMITED Vs SURAJESH JANGRA	(P),		NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	303	Civil		01-06-2026	SWAMI G TRADERS Vs ROHINI FRUIT TRADERS	Suneel Goswami(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	
						01-06-2026	DANDONA FINANCE LTD Vs MANOJ KUMAR DAS	J K YADAV(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs SHREE GURUDATT TOURS AND TRAVELS	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs SOMAKANT PANCHAL	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs AMJAD PATEL	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs PRASHANT PANDHARINATH JADHAV	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						01-06-2026	Toyota Financial Services India Ltd Vs SHAILESHBHAI NARSINGHBHAI MAKVANA	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs NIKHILESH NANDKUMAR MANE	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs JUNED IMAMMIYA SHEKH	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs ROMIT AGRAWAL	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	Toyota Financial Services India Ltd Vs HARIVEER AJABSINGH	Vishal Khattar(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	TOYOTA FINANCE SERVICE INDIA LTD Vs VIKRAM L	RAJESH JANGRA(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	ShriRam Finance Ltd Vs YAKOOB SAIFI	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						01-06-2026	ShriRam Finance Ltd Vs NOOR HASAN	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	ShriRam Finance Ltd Vs NARESH YADAV	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	ShriRam Finance Ltd Vs MOHSIN	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	ShriRam Finance Ltd Vs LALIT SHARMA	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						01-06-2026	ShriRam Finance Ltd Vs NAFIS	Sunny Arora(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs Sadguru Minerals	AMIT KUMAR(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs RAJ WATI 6081	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL

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						02-06-2026	Kotak Mahindra Bank Ltd Vs RAJU 9134	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs PINTU RAGHAV 6196	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs GAGAN PANCHAL 8066	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs ARYAN INFRAHEIGHT PRIVATE LIMITED 6233	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs PINTU RAGHAV 5710	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs ARIF KHAN 4775	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
						02-06-2026	Kotak Mahindra Bank Ltd Vs FRIENDS FREIGHT CARRIER 4682	MAYANK MAHAJAN(P),	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL	NOT MENTIONED AS SINGLE PAGE IS RECIEVED THROUGH MAIL
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH-WEST	603	Commercial Suit	CS (COMM)/360/2026	02-06-2026	Puma Se Vs New Look	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	02.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Commercial Suit	CS (COMM)/373/2026	04-06-2026	BEARDSSELL LIMITED Vs FEBO ENGINEERING PRIVATE LIMITED	Balram Singh	9873188641	br9840@gmail.com	21.05.2026
			603	Commercial Suit	CS (COMM)/376/2026	04-06-2026	MS KIRAN GUPTA Vs PANZIKA BAWEJA AND ORS.	Sudhir Tewatia	9971593597	sudhir.tewatia@gmail.com	02.06.2026
			603	Commercial Suit	CS (COMM)/377/2026	06-06-2026	M/S CAPITCOIN MEDIA Vs NITIN KUMAR	Deepak Jhangra	9711573242	deepakjhangralawoffice s@gmail.com	02.06.2026
			603	Commercial Suit	CS (COMM)/378/2026	06-06-2026	BANK OF MAHARASHTRA Vs NV UNIFORMS AND CLOTHING AND ANR	anil wilson	9810182768	solicitoranilwilson@gm ail.com	08.05.2026
			603	Commercial Suit	CS (COMM)/379/2026	06-06-2026	BUOYANT LOGISTICS PVT LTD Vs PRADEEP KUMAR	Karan Singh Tanwar	9999601086	karansinghadv1@gmail. com	04.05.2026
			603	Commercial Suit	CS (COMM)/385/2026	08-06-2026	Netsarang Computer Ine and Anr Vs Six Dee Telecom Solutions Private Limited and Others	amey anant	9768227488	amey.pranab21@gmail. com	08.06.2026
			603	Commercial Suit	CS (COMM)/386/2026	08-06-2026	KUMAR EQUIPMENT INDIA PVT LTD THROUGH AR MB KRISHNAN Vs WOODKRAFT INDIA PVT LTD THROUGH AR	HONEY TYAGI	9711135584	mohit.sharma42@gmai l.com	08.06.2026
			603	Commercial Suit	CS (COMM)/389/2026	09-06-2026	State Bank of India Vs Sanjay Kumar Pandey	Mohit Tiwari(P),	9301232373	advkmiahra@outlook.c om	09.06.2026
			603	EXECUTION	Execution (Comm.)/191/2026	03.06.2026	KOTAK MAHINDRA PRIME LTD Vs RAJNI	amit kumar sinha	9990659331	kampspartner@gmail.c om	23.05.2026
			603	EXECUTION	Execution (Comm.)/200/2026	04.06.2026	SH PARVEEN KUMAR GARG Vs MOHD HUSSAIN	deepak kumar bansal	9899951648	abansalassociateslawfir m@gmail.com	05.06.2026
			603	EXECUTION	Execution (Comm.)/201/2026	04.06.2026	Ms Shree Bhawani Shari Pvt Ltd r Vs Raj Karan Yadav	rajeev kumar	9278078988	mailinrajeec@gmail.co m	08.05.2026
			603	EXECUTION	Execution (Comm.)/203/2026	08.06.2026	CANARA BANK Vs RAKESH PHORE	sanjeev chopra	9711142200	chopra6791@gmail.com	03.06.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I) (COMM.)/2043/2026	01-06-2026	Suryoday Small Finance Bank Limited Vs Madhuri Shaym Pawar	SUMIT KUMAR(P),	9958683230	associatesrsgarg2@gma il.com	01.06.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I) (COMM.)/2044/2026	01-06-2026	Suryoday Small Finance Bank Limited Vs Pasha Mehboob Shaikh	SUMIT KUMAR(P),	9958683230	associatesrsgarg2@gma il.com	26.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2045/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAGJIT SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I) (COMM.)/2049/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJKUMARI V	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2051/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DISTANCE TRAVELS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2053/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARESH NARVANI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2055/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ZAID KHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2056/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVEZ ALAM	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I) (COMM.)/2058/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEET SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2059/2026	01-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRAVEEN KUMAR MAURYA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2128/2026	02-06-2026	IDFC FIRST BANK LTD Vs BHUMICA JOSHI	mayank mahajan	7217666652	mayank_mahajano5@yahoo.com	30.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2157/2026	03-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VINOD AGARWAL	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2158/2026	03-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMIR KHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2159/2026	03-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs LALIT KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	19.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2160/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Suraj	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2161/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Kamaljit Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2162/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Rahimuddin	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2163/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Roop Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2164/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Veerender Singh	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2165/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Vikas	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2166/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Choudhary Trading Company	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2167/2026	03-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Yogesh Kumar Pathak	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2182/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUNIL A	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2183/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAHID SALIM SHAIKH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2184/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANSI CONSTRUCTIONS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	25.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2185/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KARANPREET SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2186/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHATROHAN SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2187/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ SAGAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2188/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUBARIK KHAN	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	22.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2189/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	22.05.2026

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			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2190/2026	04-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Monu	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2191/2026	04-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Meena	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2196/2026	05-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Pawan Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2197/2026	05-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Mohit Shishodia	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2198/2026	05-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Kapil	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2199/2026	05-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Kaliram	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I) (COMM.)/2200/2026	05-06-2026	M/S KOTAK MAHINDRA BANK LTD Vs Pradeep Kumar	SUMIT KUMAR(P),	9858683230	associatesrsgarg2@gmail.com	20.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2216/2026	06-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARMA ADALI SIDDHUI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2217/2026	06-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAMSHED ALI	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2218/2026	06-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHAMSHER SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2219/2026	06-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RANJEEV KUMAR BAINS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2220/2026	06-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAHARVIR INFINET PRIVATE LIMITED	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2258/2026	09-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GAGANPREET B	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2259/2026	09-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARABJEET SINGH	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			603	Arbitration & Conciliation Act, 1996--9	OMP (I) (COMM.)/2260/2026	09-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJEEV KAUSHIK	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2261/2026	09-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUNISH CHAJGOTRA	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
			603	Arbitration & Conciliation Act, 1996--9	OMP (I)(COMM.)/2262/2026	09-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs DEVENDRA KUMAR DAS	Rahul Bhardwaj(P),	8376049807	advocateashok.1@gmail.com	26.05.2026
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (I)(COMM)/2042/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Mahi Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	29-05-26
			613	Commercial Suit	CS (COMM)/358/2026	01-06-2026	xxxxx Vs yyyyy	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	29-05-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/37/2026	01-06-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs EXPRESS SERVICES	Mehvish Khan(P),	9319212148	khanmehvish2789@gmail.com	18-06-26
			613	Commercial Suit	OMP (I)(COMM)/2040/2026	01-06-2026	Suryoday Small Finance Bank Limited Vs Pawan Rode	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	26-05-26
			613	Commercial Suit	OMP (I)(COMM)/2039/2026	01-06-2026	IDFC FIRST BANK LTD Vs SONU RAJENDER SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	29-05-26
			613	Commercial Suit	OMP (I)(COMM)/2041/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Mujahid	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	29-05-26
			613	Commercial Suit	OMP (COMM)/22/2026	01-06-2026	GOVERNMENT OF NCT OF DELHI Vs MS DEV ENGINEERS	Pravesh Sharma(P),	9958355777	pravesh.adv@gmail.com	14-02-26
			613	Commercial Suit	CS (COMM)/362/2026	02-06-2026	PUMA SE Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	30-05-26
			613	Commercial Suit	OMP (I)(COMM)/2147/2026	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHANJI MANDAL 9738	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-05-26
			613	Commercial Suit	OMP (I)(COMM)/2146/2026	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH H 5939	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-05-26
			613	Commercial Suit	OMP (I)(COMM)/2145/2026	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHNA SWAROOP GUPTA 6179	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-05-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/2144/2026	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRINCE KUMAR SINGH 5798	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	25-05-26
			613	Commercial Suit	CS (COMM)/361/2026	02-06-2026	PUNJAB NATIONAL BANK Vs INDERJEET	Raghav Sharma(P),	9717610124	vsradvisors@gmail.com	30-05-26
			613	Commercial Suit	CS (COMM)/364/2026	03-06-2026	MS OJASVI FASHION Vs Ms Liza Clothing Apparels Pvt Ltd	prince yadav(P),	9958460506	advprinceyadav@gmail.com	31-05-26
			613	Commercial Suit	CS (COMM)/367/2026	03-06-2026	BHARTI REFRIGERATION WORKS Vs NKG INFRASTRUCTURE LTD	ANUJ KUMAR SHARMA(P),	7973981758	advvasudhaaery@outlook.com	26-05-26
			613	Commercial Suit	OMP (I)(COMM)/2170/2026	03-06-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Solanki Hriday Haresh 9220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-05-26
			613	Commercial Suit	OMP (I)(COMM)/2168/2026	03-06-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ARVINO 0780	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	30-05-26
			613	Commercial Suit	CS (COMM)/366/2026	03-06-2026	ALETHIA INFOTEL PRIVATE LIMITED Vs MANISH PATLE PROPRIETOR OF VASI WATER	RAJAN MALHOTRA(P),	9818307355	vasiwater@gmail.com	12-05-26
			613	Commercial Suit	CS (COMM)/365/2026	03-06-2026	PUNJAB NATIONAL BANK Vs NARESH GIANCHANDANI PROP OF MS GH AND S RECRUITERS	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	26-02-26
			613	Commercial Suit	CS (COMM)/363/2026	03-06-2026	URWASHI ENTERPRISES Vs SUNIL ENTERPRISES	sakshi(P),	9667370766	skshmassey@gmail.com	30-05-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/39/2026	04-06-2026	AXIS BANK LTD Vs MADAN MOHAN	VIMAL KHURANA(P),	9953286200	nikhil_sharma@firstassociates.in	19-01-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/38/2026	04-06-2026	Kotak Mahindra Bank Limited Vs RITESH KUMAR	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	20-05-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/40/2026	04-06-2026	Tata Capital Limited Vs NARESH CHAND	SURYA PRAKASH RANA(P),	9953455007	sparna2013.sr@gmail.com	10-03-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/42/2026	04-06-2026	PERFECT CAPITAL SERVICES LTD Vs RONIT SINGH	VIKRAM SINGH YADAV	9310418127	legalteam5.perfectfinance@gmail.com	10-04-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/43/2026	04-06-2026	KOTAK MAHINDRA PRIME LTD Vs MONU KUMAR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	10-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	ExCOMM - Award by Arb Comm/46/2026	04-06-2026	Axis Bank Ltd Vs GAURAV	MAYANK MAHAJAN	9873347330	mayamk_mahajano5@ yahoo.com	25-05-26
			613	Commercial Suit	Execution (Comm)/197/2026	04-06-2026	MS GREEN WORLD EXPERIENCE PVT LTD Vs MS LIPUR PHARMAEUTICALS PVT LTD	Geetansh Nagpal(P),	9717178299	geetanshnagpal.legal@g mail.com	02-06-26
			613	Commercial Suit	OMP (I)(COMM)/2181/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARMOD G 8051	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	03-06-26
			613	Commercial Suit	CS (COMM)/380/2026	06-06-2026	State Bank of India Vs Bhuvnesh Tyagi	SAURABH GAUTAM(P),	9311131978	no email	04-06-26
			613	Commercial Suit	CS (COMM)/381/2026	06-06-2026	State Bank of India Vs Suresh Kumar Verma	SAURABH GAUTAM(P),	9311131978	no email	04-06-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/47/2026	08-06-2026	Delhi Development Authority Vs Sudhakar Tiwari	Nishtha Chawla	9999661422	nishthachawla.1981@g mail.com	06-06-26
			613	Commercial Suit	Execution (Comm)/204/2026	08-06-2026	MS INDUS ENGINEERING PROJECTS INDIA PRIVATE LIMITED Vs MS KWALITY CONVEYING SYSTEMS AND ANR	Deepak Maharaj(P),	9971340430	mehras777@gmail.com	05-06-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/48/2026	08-06-2026	UJJWAL FINANCE PVT LTD FKA CHAND ENERGY PVT LTD Vs MANOJ KUMAR AND ORS	VIKAS DEEP JAIN(P),	7838963403	lawvikas99@gmail.com	05-06-26
			613	Commercial Suit	OMP (I)(COMM)/2252/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AFROZ SHEKHAR CHAMOLI 6065	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	04-06-26
			613	Commercial Suit	OMP (I)(COMM)/2253/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT RAM 3799	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	04-06-26
			613	Commercial Suit	OMP (I)(COMM)/2254/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RRT TOURS AND TRAVELS 0833	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	04-06-26
			613	Commercial Suit	OMP (I)(COMM)/2255/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ KUMAR 5144	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	04-06-26
			613	Commercial Suit	OMP (I)(COMM)/2256/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ KARAN 6002	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	04-06-26
			613	Commercial Suit	CS (COMM)/388/2026	08-06-2026	STEP WORLD TOUR TRAVELS PVT LTD Vs TRAVEXEL EVENTS AND TRAVEL PVT LTD	Tanya Sharma(P),	9911994525	advocatevikasdeepshar ma@gmail.com	05-06-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	CS (COMM)/384/2026	08-06-2026	State Bank of India Vs Pradip Bapurao Linge	SAURABH GAUTAM(P),	9311131978	no email	05-06-26
			613	Commercial Suit	OMP (I)(COMM)/2257/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAN R 3916	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	04-06-26
			613	Commercial Suit	Execution (Comm)/211/2026	09-06-2026	CHARANPAADUKA INDUSTRIES PVT LTD Vs BS LAMBA	PREM GARG(P),	8860844670	premgarg.legal@yahoo. com	08-06-26
			613	Commercial Suit	CS (COMM)/395/2026	11-06-2026	State Bank Of India Vs Neena Kausihik	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail .com	09-06-26
			613	Commercial Suit	CS (COMM)/394/2026	11-06-2026	PUNJAB NATIONAL BANK Places a Branch Office at Punjab National Bank Vs MANOJ	VED PRAKASH(P),	9711900673	vskadvisors@gmail.com	09-06-26
			613	Commercial Suit	CS (COMM)/397/2026	11-06-2026	CANARA BANK Vs Avinder Singh Rathore	SARITA KANWAR(P),	9560812121	infor@stklegal.in	09-06-26
			613	Commercial Suit	CS (COMM)/396/2026	11-06-2026	Maximum S S Pvt Ltd Vs C Net Systems and Anr	Yatendra Pal Sirohi(P),	9999281570	yatendrasirohi@hotmail .com	09-06-26
			613	Commercial Suit	MISC DJ ADJ/539/2026	05-06-2026	MS INDUS ENGINEERING PROJECTS INDIA PRIVATE LIMITED Vs Ms Kwaliti Conveying Systems	Deepak Maharaj(P),	9971340430	mehras777@gmail.com	03-06-26
			613	Commercial Suit	ExCOMM - Award by Arb Comm/45/2026	04-06-2026	Axis Bank Ltd Vs ANKIT KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@ yahoo.com	14-05-26
			613	Commercial Suit	Execution (Comm)/192/2026	04-06-2026	VLK Associates Private Limited Vs PB RETAIL PRIVATE LIMITED	Manish Kumar(P),	9968466963	aormanishkumar@gma il.com	06-08-25
			613	Commercial Suit	Execution (Comm)/193/2026	04-06-2026	STATE BANK OF INDIA Vs ARVIND	Nirmal Mishra	9311131978	no email	19-02-26
			613	Commercial Suit	Execution (Comm)/194/2026	04-06-2026	MEDIA 24X7 Vs PUSHPANJALI REALMS AND INFRATECT LTD	Arvind Vashistha(P),	9891117112	info@lexavapartners.co m	04-04-26
			613	Commercial Suit	Execution (Comm)/195/2026	04-06-2026	MEDIA 24X7 ADVERTISING PVT LTD Vs NAYATI HEALTHCARE AND RESEARCH PVT LTD	Arvind Vashistha(P),	9891117112	info@lexavapartners.co m	04-04-26
			613	Commercial Suit	CS (COMM)/374/2026	04-06-2026	RAGHUBINDER GREWAL Vs PRABHU DAYAL EDUCATIONAL TRUST	PRAMOD KUMAR AGARWAL(P),	9868920473	agarwal.akshat.advocat e@gmail.com	case earlier already filed

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			613	Commercial Suit	ExCOMM - Award by Arb Comm/44/2026	04-06-2026	Axis Bank Ltd Vs SHILPA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@ yahoo.com	06-05-26
			613	Commercial Suit	Execution (Comm)/199/2026	04-06-2026	M/S BLT Logistics LTD Vs M/S SUPERMAX PERSONAL CARE PRIVATE LIMITED	Abhinav Bhatia(P),	9999551989	abhinav@abanassociate s.in	03-06-26
			613	Commercial Suit	MEx/52/2026	04-06-2026	SATYAVIR SINGH LAKRA Vs M/S ALPA SEA AND AIR PVT LTD	STATE(P),	no detail provided / efiled		
			613	Commercial Suit	ExCOMM - Award by Arb Comm/41/2026	04-06-2026	Axis Bank Ltd Vs UTKARSH SHARMA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@ yahoo.com	08-04-26
			613	Commercial Suit	Execution (Comm)/196/2026	04-06-2026	MS Jyobha Engineers Pvt Ltd Vs MS KONCEPT PROSTHETIC PVT LTD	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26.adv@gmail.co m	18-04-26
			613	Commercial Suit	MISC DJ ADJ/528/2026	03-06-2026	Sunita Kanwar Vs Gymactive Pvt Ltd	Sameer Sidhar(P),	9999918302	no email	01-06-26
			613	Commercial Suit	OMP (I)(COMM)/2169/2026	03-06-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYUSH CHAUDHARY 0792	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail .com	30-05-26
			613	Commercial Suit	OMP (I)(COMM)/2127/2026	02-06-2026	Ms Kotak Mahindra Bank Limited Vs Ikram Ahmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	14-05-26
			613	Commercial Suit	OMP (I)(COMM)/2126/2026	02-06-2026	Ms Kotak Mahindra Bank Limited Vs Alpi Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	14-05-26
			613	Commercial Suit	OMP (I)(COMM)/2125/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Manjeet	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	13-05-26
			613	Commercial Suit	OMP (I)(COMM)/2124/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	13-05-26
			613	Commercial Suit	OMP (I)(COMM)/2123/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Subhash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	12-05-26
			613	Commercial Suit	OMP (I)(COMM)/2122/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	12-05-26
			613	Commercial Suit	OMP (I)(COMM)/2121/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	12-05-26

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			613	Commercial Suit	OMP (I)(COMM)/2120/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Mahipal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	12-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2148/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Pradeep Dedha	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	29-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2143/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Veerender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	19-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2142/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Jatinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	18-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2119/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Manjeet	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	12-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2104/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash O	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26	
			613	Commercial Suit	OMP (I)(COMM)/2105/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26	
			613	Commercial Suit	OMP (I)(COMM)/2106/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26	
			613	Commercial Suit	OMP (I)(COMM)/2107/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Neha Awana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	25-04-26	
			613	Commercial Suit	OMP (I)(COMM)/2108/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	25-04-26	
			613	Commercial Suit	OMP (I)(COMM)/2109/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Sanjay Panday	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	28-04-26	
			613	Commercial Suit	OMP (I)(COMM)/2110/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vasim B	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	01-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2111/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Balaji Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	01-05-26	
			613	Commercial Suit	OMP (I)(COMM)/2112/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	02-05-26	

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			613	Commercial Suit	OMP (I)(COMM)/2113/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	05-05-26
			613	Commercial Suit	OMP (I)(COMM)/2114/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Braham Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	06-05-26
			613	Commercial Suit	OMP (I)(COMM)/2116/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Subhash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	11-05-26
			613	Commercial Suit	OMP (I)(COMM)/2117/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	11-05-26
			613	Commercial Suit	OMP (I)(COMM)/2118/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Mahipal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	11-05-26
			613	Commercial Suit	OMP (I)(COMM)/2115/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Braham Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	07-05-26
			613	Commercial Suit	OMP (I)(COMM)/2141/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Dinesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26
			613	Commercial Suit	OMP (I)(COMM)/2140/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Jatinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26
			613	Commercial Suit	OMP (I)(COMM)/2139/2026	02-06-2026	Kotak Mahindra Bank Ltd Vs Ikram Ahmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26
			613	Commercial Suit	OMP (I)(COMM)/2138/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	19-05-26
			613	Commercial Suit	OMP (I)(COMM)/2137/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Meera V	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	18-05-26
			613	Commercial Suit	OMP (I)(COMM)/2136/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Payal Arora	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	18-05-26
			613	Commercial Suit	OMP (I)(COMM)/2135/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Meera V	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26
			613	Commercial Suit	OMP (I)(COMM)/2134/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26

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			613	Commercial Suit	OMP (I)(COMM)/2133/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Asad Saeed	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26
			613	Commercial Suit	OMP (I)(COMM)/2132/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Priyanka K	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	16-05-26
			613	Commercial Suit	OMP (I)(COMM)/2131/2026	02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs SACHIN PAL	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	15-05-26
			613	Commercial Suit	OMP (I)(COMM)/2130/2026	02-06-2026	KOTAK MAHINDRA BANK LTD Vs Devendra Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	15-05-26
			613	Commercial Suit	OMP (I)(COMM)/2129/2026	02-06-2026	Ms Kotak Mahindra Bank Limited Vs Guru Kirpa Packaging	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	14-05-26
			613	Commercial Suit	OMP (I)(COMM)/2096/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash O	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	28-04-26
			613	Commercial Suit	OMP (I)(COMM)/2046/2026	01-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rakib Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	01-11-25
			613	Commercial Suit	OMP (I)(COMM)/2047/2026	01-06-2026	Axis Bank Ltd Vs ABDUL HALEEM	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	22-11-25
			613	Commercial Suit	OMP (I)(COMM)/2048/2026	01-06-2026	Axis Bank Ltd Vs PUNAM PANDEY	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	25-11-25
			613	Commercial Suit	OMP (I)(COMM)/2050/2026	01-06-2026	Axis Bank Ltd Vs AAKSHI KACKAR	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	25-11-25
			613	Commercial Suit	OMP (I)(COMM)/2052/2026	01-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	25-11-25
			613	Commercial Suit	OMP (I)(COMM)/2054/2026	01-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	06-12-25
			613	Commercial Suit	OMP (I)(COMM)/2057/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manjinder Pal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	05-01-26
			613	Commercial Suit	OMP (I)(COMM)/2060/2026	01-06-2026	Axis Bank Ltd Vs RAM SARAN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	03-01-26

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			613	Commercial Suit	OMP (I)(COMM)/2061/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Rahul Kumar Jha	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	03-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2062/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Virender Khatri	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	03-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2063/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Balbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	04-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2064/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sonu M	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	07-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2065/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	07-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2066/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ratan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2067/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ankur Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2068/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Tasvar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2069/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs S K Infra Engineers Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2070/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Arif	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2071/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2072/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manoj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2073/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prashant Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	09-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2074/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Parveen	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	10-02-26	

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			613	Commercial Suit	OMP (I)(COMM)/2075/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	26-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2076/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manjeet Kaur	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	26-02-26	
			613	Commercial Suit	OMP (I)(COMM)/2077/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ankur Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	15-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2078/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Yogesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	18-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2079/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irfan Ahamad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	18-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2080/2026	01-06-2026	KOTAK MAHINDRA BANK LTD Vs Suraj Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	18-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2081/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vinti Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	18-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2082/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irfan Ahamad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	19-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2083/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	19-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2084/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ranbir R	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	23-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2085/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	23-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2086/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shri Balaji Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2087/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	26-03-26	
			613	Commercial Suit	OMP (I)(COMM)/2088/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Praveen Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	26-03-26	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (I)(COMM)/2089/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	28-03-26
			613	Commercial Suit	OMP (I)(COMM)/2090/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/2091/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Ganesh Rathod	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	02-04-26
			613	Commercial Suit	OMP (I)(COMM)/2092/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	04-04-26
			613	Commercial Suit	OMP (I)(COMM)/2093/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Kamlesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	04-04-26
			613	Commercial Suit	OMP (I)(COMM)/2094/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Rahul	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	16-04-26
			613	Commercial Suit	OMP (I)(COMM)/2095/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Asraf Traders Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/2097/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ayaan Transport Services	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/2098/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/2099/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neha Awana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	23-04-26
			613	Commercial Suit	OMP (I)(COMM)/2100/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neha Awana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26
			613	Commercial Suit	OMP (I)(COMM)/2101/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Asraf Traders Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26
			613	Commercial Suit	OMP (I)(COMM)/2102/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26
			613	Commercial Suit	OMP (I)(COMM)/2103/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gm il.com	24-04-26

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			613	Commercial Suit	OMP (COMM)/24/2026	22-06-2026	RANJEET SINGH GUSAIN Vs HDB FINANCIAL SERVICES LIMITED	HEMANT KAPOOR(P),	8130955503	adv.hemantkapoor@gm ail.com	19-06-26
			613	Commercial Suit	CS (COMM)/403/2026	22-06-2026	UNION BANK OF INDIA Vs SANTOSH KUMARI	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	10-06-26
			613	Commercial Suit	CS (COMM)/404/2026	22-06-2026	PUNJAB NATIONAL BANK Vs BHUPINDER SINGH	Raghav Sharma(P),	9717610124	vsradvisors@gmail.com	12-06-26
			613	Commercial Suit	CS (COMM)/405/2026	22-06-2026	First and Fast Carriers Private Limited Vs Royal Kattha Industries	REEMA MISHRA(P),	9811129475	kimishraadvo@gmail.c om	11-06-26
			613	Commercial Suit	OMP (I)(COMM)/2073/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prashant Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gma il.com	09-02-26
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH- WEST	614	COMMERCIAL SUIT	CS (COMM)/356/2026	01-06-2026	PUNJAB NATIONAL BANK Vs ANU BHAYANA	MR. VED PRAKASH	9711900673	ADVOCATEPRAKASH VED@GMAIL.COM	
			614	COMMERCIAL SUIT	CS (COMM)/357/2026	01-06-2026	PUNJAB NATIONAL BANK Vs TULSI SINGH	MR. VED PRAKASH	9711900673	ADVOCATEPRAKASH VED@GMAIL.COM	
			614	COMMERCIAL SUIT	CS (COMM)/359/2026	01-06-2026	PRISTRONICS TECHNOLOGIES Vs RABYTE TECHNOLOGIES LLP	MR. SYED FAREZ ALI	9012099555	SARVAYALAWCHAMB ERS@GMAIL.COM	
			614	EXECUTION	Execution (Comm.)/189/2026	02-06-2026	KOTAK MAHINDRA PRIME Vs SOMESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	
			614	EXECUTION	Execution (Comm.)/190/2026	02-06-2026	KOTAK MAHINDRA PRIME Vs AJAY BHARDWAJ	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1 @GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2149/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs LEELA RAM	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2150/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs RAVI KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2151/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs SUKHALAL R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2152/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs SONU J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			614	ARBITRATION	OMP (I)(COMM.)/2153/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs MUKSEH KUMAR	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2154/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs NAZIM ALI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2155/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs SUMIT RAGHAV	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2156/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs RAJU BAJPAI	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@ GMAIL.COM	
			614	EXECUTION	Execution (Comm.)/198/2026	04-06-2026	KOTAK MAHINDRA BANK Vs NAVAL KISHOR TWARI	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	
			614	COMMERCIAL SUIT	CS (COMM)/375/2026	04-06-2026	UNION BANK OF INDIA Vs JAI RAM MEENA	MR. RAJENDRA YADAV	9868746449	YADAVRAZEN@GMAIL. COM	
			614	MISCELLANEOUS	MISC DJ ADJ/538/2026	04-06-2026	PUNJAB NATIONAL BANK Vs HARISH	MR. ASHISH	9911082899	ADVASHDSM@GMAIL. COM	
			614	EXECUTION	Execution (Comm.)/202/2026	05-06-2026	GUPTA BAKELITE FACTORY Vs GP DIE TOOLS	MR. D.P. BHATIA	9811191766	DPBHATIA1232GMAIL. COM	
			614	ARBITRATION	OMP (I)(COMM.)/2201/2026	05-06-2026	SURYODAY SMALL FINANCE BANK Vs MADHURI SHAYM PAWAR	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2202/2026	05-06-2026	KOTAK MAHINDRA BANK Vs PURE AGRO PRODUCE TRADERS	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2203/2026	05-06-2026	KOTAK MAHINDRA BANK Vs GOVIND	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	
			614	ARBITRATION	OMP (I) (COMM.)/2204/2026	05-06-2026	KOTAK MAHINDRA BANK Vs SANDEEP SHARMA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2205/2026	05-06-2026	KOTAK MAHINDRA BANK Vs ARUN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	
			614	ARBITRATION	OMP (I) (COMM.)/2206/2026	05-06-2026	KOTAK MAHINDRA BANK Vs PRADEEP DEDHA	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@ GMAIL.COM	

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			614	ARBITRATION	OMP (I)(COMM.)/2207/2026	05-06-2026	SURYODAY SMALL FINANCE BANK Vs FAYAJ LATIF PATHAN	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	
			614	ARBITRATION	OMP (I) (COMM.)/2208/2026	05-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATESRSGARG1@GMAIL.COM	
			614	ARBITRATION	OMP (I) (COMM.)/2209/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs SOHAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2210/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs RAM PUKAR SAH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2211/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs SURINDERPAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2212/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs PRADEEP DAHIYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2213/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs RAVINDRA KUMAR GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2214/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs SOHAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	ARBITRATION	OMP (I)(COMM.)/2215/2026	05-06-2026	TOYOTA FINANCIAL SERVICES Vs SARUK KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATEASHOK.1@GMAIL.COM	
			614	COMMERCIAL SUIT	CS (COMM)/382/2026	06-06-2026	STATE BANK OF INDIA Vs ANIL KUMAR	MR. NIRMAL MISHRA	9311131978	ADVNIRMALMISHRA@GMAIL.COM	
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH- WEST	509	CS (COMM)	368/2026	04-06-2026	NETSARANG COMPUTER INC AND ANR Vs ONMOBILE GLOBAL LIMITED	AMEY PARAB/RISHI PRAKASH	9768227488	amey.parab21@gmail.com	29.05.2026
			509	CS (COMM)	369/2026	04-06-2026	MS HEXACOM TECNOLOGIES PVT LTD Vs VISHWAJEET SINHA AND ANR	UTSAV TRIVEDI	7042623388	admin@taslaw.in	29.05.2026

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			509	CS (COMM)	370/2026	04-06-2026	SPECTRUM BOOKS PRIVATE LIMITED Vs SNAPDEAL JASPER INFOTECH PRIVATE LIMITED	PRADEEP GAUTAM	9958949373	advgautampradeep@gmail.com	31.05.2026
			509	CS (COMM)	371/2026	04-06-2026	SHRI KRISHNA CONSTRUCTIONS Vs TERRAIN GEIONFRA LIMITED	VIKAS DEEP	9588100261	lawvikas99@gmail.com	18.05.2026
			509	CS (COMM)/372/2026	372/2026	04-06-2026	HARPERCOLLINS PUBLISHERS INDIA PRIVATE LIMITED Vs VIDHYA BOOK DISTRIBUTORS	AMIT PODDAR	9899177022		18.05.2026
			509	OMP (I) (COMM.)/2171/2026	2171/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NANHKAN YADAV 7042	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	25.05.2026
			509	OMP (I) (COMM.)/2172/2026	2172/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JALALUDDIN FAHUMUDDIN 7967	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	25.05.2026
			509	OMP (I)(COMM.)	2173/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARVINDER SINGH RATHEE 7497	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	25.05.2026
			509	OMP (I)(COMM.)/	2174/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NUTAN D 1818	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	23.05.2026
			509	OMP (I)(COMM.)/	2175/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SOM NATH 6875	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	23.05.2026
			509	OMP (I)(COMM.)/	2176/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANDEEP R 5777	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	23.05.2026

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			509	OMP (I)(COMM.)/	2177/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AJAY KUMAR 8733	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	OMP (I)(COMM.)/	2178/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KASHISH P 8427	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	OMP (I)(COMM.)	2179/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANJEET SINGH 1831	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	OMP (I)(COMM.)/	2180/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MKPA MANPOWER AND TRAVAL SERVICES PVT LTD 8794	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	OMP (I)(COMM.)/	2192/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MKPA MANPOWER AND TRAVAL SERVICES PVT LTD 8792	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	OMP (I)(COMM.)	2193/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAUGANDH PRIYA 6240	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	OMP (I)(COMM.)/	2194/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MAHI CHAUDHARY 0535	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	25.05.2026
			509	OMP (I)(COMM.)/	2195/2026	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KANWAR PAL SINGH 6620	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	22.05.2026
			509	CS (COMM)/	383/2026	06-06-2026	State Bank of India Vs Virender	NIRMAL MISHRA	9311131978	nirmalmishraa@gmail.com	04.06.2026

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			509	MISC DJ ADJ/	545/2026	06-06-2026	LIC Housing Finance Ltd Through Its ACM Mr Manoj Kumar Sharma Vs Uma Dutt Sharma	SURI & CO. LAW FIRM	8130909187	litigation@surico.in	05.06.2026
			509	OMP (I)(COMM.)/	2221/2026	06-06-2026	Axis Bank Ltd Vs BANTI	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	18.08.2025
			509	OMP (I)(COMM.)/	2222/2026	06-06-2026	Axis Bank Ltd Vs PRADEEP BAGORA	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	18.08.2025
			509	OMP (I)(COMM.)/	2223/2026	06-06-2026	Axis Bank Ltd Vs RISHABH KUMAR CHATURVEDI	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	18.08.2025
			509	OMP (I)(COMM.)/	2224/2026	06-06-2026	Axis Bank Ltd Vs GOPAL SHARMA	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	13.08.2025
			509	OMP (I)(COMM.)/	2225/2026	06-06-2026	Axis Bank Ltd Vs RAM BHOOL SINGH	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	13.08.2025
			509	OMP (I)(COMM.)/	2226/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pandit And Sons	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	13.09.2025
			509	OMP (I)(COMM.)/	2227/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Naresh Yadav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	13.09.2025
			509	OMP (I)(COMM.)/	2228/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs SSS Enterprise	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	13.09.2025

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			509	OMP (I)(COMM.)/	2229/2026	06-06-2026	Axis Bank Ltd Vs RISHABH KUMAR CHATURVEDI	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	15.09.2026
			509	OMP (I)(COMM.)	2230/2026	06-06-2026	Axis Bank Ltd Vs MAHENDRA SHUKLA	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	15.09.2026
			509	OMP (I)(COMM.)	2231/2026	06-06-2026	Axis Bank Ltd Vs JAHENDRA YADAV	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	15.09.2026
			509	OMP (I)(COMM.)	2232/2026	06-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	15.09.2026
			509	OMP (I)(COMM.)/	2233/2026	06-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR	8860939555	amitkumar.294@rediff mail.com	15.09.2026
			509	OMP (I)(COMM.)/	2234/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vijay Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	23.09.2026
			509	OMP (I)(COMM.)/	2235/2026	06-06-2026	Axis Bank Ltd Vs JAYVEER SINGH				15.09.2025
			509	OMP (I)(COMM.)/	2236/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak V	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	23.09.2026
			509	OMP (I)(COMM.)/	2237/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ashwani H	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	23.09.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2238/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Surajmal R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	23.09.2026
			509	OMP (I)(COMM.)/	2239/2026	06-06-2026	Axis Bank Ltd Vs ALOK MISHRA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	19.08.2025
			509	OMP (I)(COMM.)/	2240/2026	06-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	13.08.2025
			509	OMP (I)(COMM.)/	2241/2026	06-06-2026	Axis Bank Ltd Vs RAHUL KASHYAP	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	19.08.2025
			509	OMP (I)(COMM.)/	2242/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amarjeet Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2025
			509	OMP (I)(COMM.)/	2243/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chander Kant	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	23.09.2025
			509	OMP (I)(COMM.)/	2244/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vikram Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	23.09.2025
			509	OMP (I)(COMM.)	/2245/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Kumar Ahlawat	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2025
			509	OMP (I)(COMM.)/	2246/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sansar Singh Contractor Prop Sansar Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2247/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Satbir M	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.09.2025
			509	OMP (I)(COMM.)/	2248/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sameer Trading Company Prop Sameer	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2026
			509	OMP (I)(COMM.)	/2249/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sarman Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2025
			509	OMP (I)(COMM.)/	2250/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs BSB Contractor	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2025
			509	OMP (I)(COMM.)/	2251/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kiran Gulani	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.09.2025
			509	Execution (Comm.)/	205/2026	09-06-2026	Axis Bank Ltd Vs URMILA RAGHAV	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	27.09.2025
			509	Execution (Comm.)/	206/2026	09-06-2026	Axis Bank Ltd Vs JAI SHREE BALAJI LOGISTICS	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	30.12.2025
			509	Execution (Comm.)/	207/2026	09-06-2026	Axis Bank Ltd Vs PUNAM PANDEY	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	06.01.2026
			509	Execution (Comm.)/	208/2026	09-06-2026	AXIS BANK LTD Vs VINAY KUMAR	SANJEEV PATHAK	8860939555	litigation@srslegal.com	22.08.2025

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			509	OMP (I)(COMM.)/	2265/2026	09-06-2026	Axis Bank Ltd Vs PANKAJ KUMARI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	27.09.2025
			509	OMP (I)(COMM.)/	2266/2026	09-06-2026	Axis Bank Ltd Vs KULDEEP SINGH	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	27.09.2025
			509	OMP (I)(COMM.)	/2267/2026	09-06-2026	Axis Bank Ltd Vs MEENA KUMARI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	6.10.2025
			509	OMP (I)(COMM.)	/2268/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Krishan Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	14.10.2025
			509	OMP (I)(COMM.)	/2269/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Raghuvir Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2270/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vashista Logistics Private Limited	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2271/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2272/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Labma Motors	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2273/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025

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			509	OMP (I)(COMM.)/	2274/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Girdhari Lal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2275/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sunil Rai	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.10.2025
			509	OMP (I)(COMM.)	/2276/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Satyapal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2277/2026	09-06-2026	Axis Bank Ltd Vs MAHENDRA SHUKLA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	04.10.2026
			509	OMP (I)(COMM.)	/2278/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.10.2026
			509	OMP (I)(COMM.)/	2279/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sidhi Vinayak Transport	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.10.2025
			509	OMP (I)(COMM.)	/2280/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Parveen R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.10.2025
			509	OMP (I)(COMM.)/	2281/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bittu R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.09.2025
			509	OMP (I)(COMM.)/	2282/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Trilochan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.09.2025

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			509	OMP (I)(COMM.)/	2283/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh G	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.09.2025
			509	OMP (I)(COMM.)/	2284/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kiran Gulani	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.11.2025
			509	OMP (I)(COMM.)/	2285/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Haleem I	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.11.2025
			509	OMP (I)(COMM.)/	2286/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Raman Transport Service Prop Ripu Daman Lal Raman	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.11.2025
			509	OMP (I)(COMM.)/	2287/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Raghav Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.11.2025
			509	OMP (I)(COMM.)/	2288/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sukhwinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.11.2025
			509	OMP (I)(COMM.)/	2289/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Shubham Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I)(COMM.)	/2290/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mandeep Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I)(COMM.)/	2291/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sukhdev Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025

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			509	OMP (I)(COMM.)/	2292/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mahavir V	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I) (COMM.)/2293/20 26	2293/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sukhwinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	5.11.2025
			509	OMP (I)(COMM.)/	2294/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mahinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I)(COMM.)/	2295/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Gagandeep N	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I)(COMM.)/	2296/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Suresh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I)(COMM.)/	2297/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Karan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.11.2025
			509	OMP (I)(COMM.)	2298/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.12.2025
			509	OMP (I)(COMM.)/	2299/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Satbir Prithavi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.12.2025
			509	OMP (I)(COMM.)/	2300/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.12.2025

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			509	OMP (I)(COMM.)/	2301/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sandeep Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.12.2025
			509	OMP (I)(COMM.)/	2302/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Satbir Prithavi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.12.2025
			509	OMP (I)(COMM.)/	2303/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Devi Parasad Tiwari	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.12.2025
			509	OMP (I)(COMM.)/	2304/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.12.2025
			509	OMP (I)(COMM.)/	2305/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.12.2025
			509	OMP (I)(COMM.)/	2306/2026	09-06-2026	Axis Bank Ltd Vs KRISHAN AVTAR SHARMA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	25.11.2025
			509	OMP (I)(COMM.)/	2307/2026	09-06-2026	Axis Bank Ltd Vs URMILA RAGHAV	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	25.11.2025
			509	OMP (I)(COMM.)/	2308/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.12.2025
			509	OMP (I)(COMM.)/	2309/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Mukesh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	30.11.2025

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			509	OMP (I)(COMM.)	2310/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	30.11.2025
			509	OMP (I)(COMM.)/	2311/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Farukh Mohd	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.11.2025
			509	OMP (I)(COMM.)/	2312/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bilal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.11.2025
			509	OMP (I)(COMM.)/	2313/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sonu Singh Yadav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.11.2025
			509	OMP (I)(COMM.)	2314/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	25.11.2025
			509	OMP (I)(COMM.)	2315/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mahinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	17.11.2025
			509	OMP (I)(COMM.)/	2316/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sher Ali	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.11.2025
			509	OMP (I) (COMM.)/2317/2026		09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Santosh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	17.11.2025
			509	OMP (I) (COMM.)/2318/2026		09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jila Singh Public Inter College	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.11.2025

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			509	OMP (I) (COMM.)/2319/2026		09-06-2026	Kotak Mahindra Bank Ltd Vs Sandeep	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	11.11.2025
			509	OMP (I) (COMM.)/2320/2026		09-06-2026	Kotak Mahindra Bank Ltd Vs Sukhdev Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	11.11.2025
			509	OMP (I) (COMM.)/2321/2026		09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ganga Raghav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.11.2025
			509	OMP (I) (COMM.)/2322/2026		09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rakesh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.11.2025
			509	Execution (Comm.)/212/2026		10-06-2026	axis bank ltd Vs Dushyant	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	15.01.2026
			509	OMP (I) (COMM.)/2323/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SUJIT KUMAR 7760	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2324/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SHIFALI SHARMA 2662	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2325/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR 3251	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2326/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs IBAD AHMED 1713	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	11.03.2026

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			509	OMP (I) (COMM.)/2327/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Saroha Earth Movers	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	12.03.2026
			509	OMP (I) (COMM.)/2328/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDRA SINGH 7834	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail .com	11.03.2026
			509	OMP (I) (COMM.)/2329/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Sanjeev Sangwan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	12.03.2026
			509	OMP (I) (COMM.)/2330/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAMLESH VIJAY VARGIYA 0562	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail .com	11.03.2026
			509	OMP (I) (COMM.)/2331/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	10.03.2026
			509	OMP (I) (COMM.)/2332/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	10.03.2026
			509	OMP (I) (COMM.)/2333/20 26		10-06-2026	KOTAK MAHINDRA BANK Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	10.03.2026
			509	OMP (I) (COMM.)/2334/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	10.03.2026
			509	OMP (I) (COMM.)/2335/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Yashpal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	27.02.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I) (COMM.)/2336/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amanpreet Kaur	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.02.2026
			509	OMP (I) (COMM.)/2337/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Pardeep Rathi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.02.2026
			509	OMP (I) (COMM.)/2338/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Yashpal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.02.2026
			509	OMP (I) (COMM.)/2339/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash K	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.02.2026
			509	OMP (I) (COMM.)/2340/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Dinesh Guliya	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	25.02.2026
			509	OMP (I) (COMM.)/2341/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prd Travel	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.11.2025
			509	OMP (I) (COMM.)/2342/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vijay Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.11.2025
			509	OMP (I) (COMM.)/2343/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sonali Transport Co	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.11.2025
			509	OMP (I) (COMM.)/2344/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Santosh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.11.2025

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			509	OMP (I) (COMM.)/2345/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Trilochan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.11.2025
			509	OMP (I) (COMM.)/2346/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Devender Tyagi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	12.12.2025
			509	OMP (I) (COMM.)/2347/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Salman Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.12.2025
			509	OMP (I) (COMM.)/2348/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sapna S	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.12.2025
			509	OMP (I) (COMM.)/2349/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.12.2025
			509	OMP (I) (COMM.)/2350/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Mohbin Saifi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.12.2025
			509	OMP (I) (COMM.)/2351/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Chander Prakash	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.12.2025
			509	OMP (I) (COMM.)/2352/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Mohbin Saifi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.12.2025
			509	OMP (I) (COMM.)/2353/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amit Gupta	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025

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			509	OMP (I) (COMM.)/2354/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sunder D	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2355/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Monu B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2356/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sayyed Imran	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2357/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Aditya Panjeta	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2358/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2359/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Omprakash Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2360/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Salman Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2361/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sapna S	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2362/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025

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			509	OMP (I) (COMM.)/2363/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2364/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.12.2025
			509	OMP (I) (COMM.)/2365/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAY BABAN LATE 5068				27.11.2025
			509	OMP (I) (COMM.)/2366/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	25.02.2026
			509	OMP (I) (COMM.)/2367/20 26		10-06-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs Mohamad Abdal Munshri	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	25.02.2026
			509	OMP (I) (COMM.)/2368/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Tashavr	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.02.2026
			509	OMP (I) (COMM.)/2369/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Salman S	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.02.2026
			509	OMP (I) (COMM.)/2370/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subodh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.02.2026
			509	OMP (I) (COMM.)/2371/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Zeeshan A	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.02.2026

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			509	OMP (I) (COMM.)/2372/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ankur Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	09.02.2026
			509	OMP (I) (COMM.)/2373/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohit Tomer	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	09.02.2026
			509	OMP (I) (COMM.)/2374/20 26		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	08.02.2026
			509	OMP (I) (COMM.)/2375/20 26		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Altius Education Society	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	07.02.2026
			509	OMP (I) (COMM.)/2376/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Altius Education Society	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	06.02.2026
			509	OMP (I) (COMM.)/2377/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Karnail	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	06.02.2026
			509	OMP (I) (COMM.)/2378/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Kuldeep Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	06.02.2026
			509	OMP (I) (COMM.)/2379/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Ombir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	03.02.2026
			509	OMP (I) (COMM.)/2380/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Balbir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	03.02.2026

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			509	OMP (I) (COMM.)/2381/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Poonam	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.02.2026
			509	OMP (I) (COMM.)/2382/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Alijan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.02.2026
			509	OMP (I) (COMM.)/2383/2026		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Rohit Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	28.01.2026
			509	OMP (I) (COMM.)/2384/2026		10-06-2026	SURYODAY SMALL FIANANCE BANK LIMITED Vs Irfan Kha				28.01.2026
			509	OMP (I) (COMM.)/2385/2026		10-06-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Sandip P	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	24.01.2026
			509	OMP (I) (COMM.)/2386/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Rohit Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	24.01.2026
			509	OMP (I) (COMM.)/2387/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Awana Tour And Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	21.01.2026
			509	OMP (I) (COMM.)/2388/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Om Bus Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	21.01.2026
			509	OMP (I) (COMM.)/2389/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Awana Tour And Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	21.01.2026

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			509	OMP (I) (COMM.)/2390/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rahul	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.01.2026
			509	OMP (I) (COMM.)/2391/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ravi R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.01.2026
			509	OMP (I) (COMM.)/2392/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Aashish	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	14.01.2026
			509	OMP (I) (COMM.)/2393/20 26		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Fakira Pandurang Jadhav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	09.01.2026
			509	OMP (I) (COMM.)/2394/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Fakira Pandurang Jadav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	08.01.2026
			509	OMP (I) (COMM.)/2395/20 26		10-06-2026	Kotak Mahindra Bank Ltd Vs Sarvajit Laxman Patil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	08.01.2026
			509	OMP (I) (COMM.)/2396/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vishal Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	06.01.2026
			509	OMP (I) (COMM.)/2397/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aamir Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.01.2026
			509	OMP (I) (COMM.)/2398/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	05.01.2026

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			509	OMP (I) (COMM.)/2399/20 26		10-06-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Amit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.01.2026
			509	OMP (I) (COMM.)/2400/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Gulnaz I	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.01.2026
			509	OMP (I) (COMM.)/2401/20 26		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Ranbir Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.01.2026
			509	OMP (I) (COMM.)/2402/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aamir Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	03.01.2026
			509	OMP (I) (COMM.)/2403/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vijay Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2404/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sombir K	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2405/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2406/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kiran Gulani	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2407/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manjinder Pal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026

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			509	OMP (I) (COMM.)/2408/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Ranbir Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2409/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sandeep Contractor	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2410/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Devender Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2411/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shankar Lal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2412/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikram Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.01.2026
			509	OMP (I) (COMM.)/2413/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	23.12.2025
			509	OMP (I) (COMM.)/2414/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	22.12.2025
			509	OMP (I) (COMM.)/2415/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	20.12.2025
			509	OMP (I) (COMM.)/2416/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aaqib Alam	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	20.12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I) (COMM.)/2417/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaishreeshyam Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.12.2025
			509	OMP (I) (COMM.)/2418/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.12.2025
			509	OMP (I) (COMM.)/2419/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aaqib Alam	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.12.2025
			509	OMP (I) (COMM.)/2420/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Afreen	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.12.2025
			509	OMP (I) (COMM.)/2421/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Madhavrao Shinde	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	17.12.2025
			509	OMP (I) (COMM.)/2422/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Shankar Ramrao Patil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16..12.2025
			509	OMP (I) (COMM.)/2423/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Soma Suka Sonawane	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16..12.2025
			509	OMP (I) (COMM.)/2424/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Pitambar Giridhar Lute	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16..12.2025
			509	OMP (I) (COMM.)/2425/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Ramesh Uttam Ahire	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16..12.2025

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I) (COMM.)/2426/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Datta Marotrav Kakde	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.12.2025
			509	OMP (I) (COMM.)/2427/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Harsh Logistics Pvt Ltd	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.03.2026
			509	OMP (I) (COMM.)/2428/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sombir J	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.03.2026
			509	OMP (I) (COMM.)/2429/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND COMPANY LIMITED Vs Ritesh Khurana	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.03.2026
			509	OMP (I) (COMM.)/2430/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.03.2026
			509	OMP (I) (COMM.)/2431/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shri Balaji Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.03.2026
			509	OMP (I) (COMM.)/2432/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Satyam Transportand Equipment	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.03.2026
			509	OMP (I) (COMM.)/2433/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ranbir R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.03.2026
			509	OMP (I) (COMM.)/2434/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAMEED PARAMBATH 7965	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026

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			509	OMP (I) (COMM.)/2435/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MEENU AK 0011	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I) (COMM.)/2436/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	24.03.2026
			509	OMP (I) (COMM.)/2437/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	23.03.2026
			509	OMP (I) (COMM.)/2438/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Rashidakha Sandekha Pathan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.12.2025
			509	OMP (I) (COMM.)/2439/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Madhavrao Shinde	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.12.2025
			509	OMP (I) (COMM.)/2440/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAVITRI BAI 6453	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I) (COMM.)/2441/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALI MP 4739	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I) (COMM.)/2442/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATHIKUMARI S S 2078	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I) (COMM.)/2443/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PULLARIPADATH AYAPPAN RANJITH 9017	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I) (COMM.)/2444/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP K P 2896	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	21.03.2026
			509	OMP (I) (COMM.)/2445/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR 3251	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	18.03.2026
			509	OMP (I) (COMM.)/2446/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ramprasad Maurya	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	20.03.2026
			509	OMP (I) (COMM.)/2447/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	20.03.2026
			509	OMP (I) (COMM.)/2448/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Balinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	20.03.2026
			509	OMP (I) (COMM.)/2449/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ranbir R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	20.03.2026
			509	OMP (I) (COMM.)/2450/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Balinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.03.2026
			509	OMP (I) (COMM.)/2451/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BARKHA RANI 0180	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	17.03.2026
			509	OMP (I) (COMM.)/2452/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP J 7650	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	17.03.2026

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			509	OMP (I) (COMM.)/2453/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manju Bai	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.03.2026
			509	OMP (I) (COMM.)/2454/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.03.2026
			509	OMP (I) (COMM.)/2455/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHIL A 3560	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	17.03.2026
			509	OMP (I) (COMM.)/2456/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	17.03.2026
			509	OMP (I) (COMM.)/2457/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Singh Sihag	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.03.2026
			509	OMP (I) (COMM.)/2458/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Tarun Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.03.2026
			509	OMP (I) (COMM.)/2459/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.03.2026
			509	OMP (I) (COMM.)/2460/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sanjeev Sangwan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.03.2026
			509	OMP (I) (COMM.)/2461/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vinti Devi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	15.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I) (COMM.)/2462/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ratan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	15.03.2026
			509	OMP (I) (COMM.)/2463/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs S K Infra Engineers Pvt Ltd	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	15.03.2026
			509	OMP (I) (COMM.)/2464/20 26		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sarooha Earth Movers	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.03.2026
			509	OMP (I) (COMM.)/2465/20 26		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	15.03.2026
			509	OMP (I) (COMM.)/2466/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INAM ALI 6970	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2467/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JANGVEER SINGH 5065	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2468/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH 1675	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2469/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT BAJAJ 0680	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I) (COMM.)/2470/20 26		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRACHI SRIVASTAVA 3583	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026

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			509	OMP (I) (COMM.)/2471/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sanjeev Sangwan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.03.2026
			509	OMP (I) (COMM.)/2472/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.03.2026
			509	OMP (I) (COMM.)/2473/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.03.2026
			509	OMP (I) (COMM.)/2474/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.03.2026
			509	OMP (I)(COMM.)/	2475/2026	10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sarooha Earth Movers	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.03.2026
			509	OMP (I)(COMM.)/	2476/2026	10-06-2026	jai kumar sharma Vs Sanjay SHarma	ANKIT GAURAV KAINTH			11.03.2026
			509	OMP (I)(COMM.)/	2477/2026	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKAS NARWAR 1002	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I)(COMM.)/	2478/2026	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKAS ROSE 9039	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	12.03.2026
			509	OMP (I)(COMM.)	/2479/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Ganesh Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2480/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Shahaji Baliram Jadhav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2481/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Rustum Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2482/2026	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shri Balaji Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	28.03.2026
			509	OMP (I)(COMM.)/	2483/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Sachin Dayanand Gaund	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2484/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Sunil Dongar Koli	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2485/2026	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ritesh Khurana	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	28.03.2026
			509	OMP (I)(COMM.)/	2486/2026	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Satyam Transportand Equipment	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	28.03.2026
			509	OMP (I)(COMM.)	/2487/2026	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bhawna Goel	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	28.03.2026
			509	OMP (I)(COMM.)/	2488/2026	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	28.03.2026

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			509	OMP (I)(COMM.)/	2489/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Shivcharan Kashirao Bidkar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2490/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Mohammadfaruque Mohammad Fazil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2491/2026	10-06-2026	Kotak Mahindra Bank Ltd Vs Babulal Lasha Valvi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	31.03.2026
			509	OMP (I)(COMM.)/	2492/2026	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs TWINKLE GUPTA 8433	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	29.04.2026
			509	OMP (COMM.)/	23/2026	11-06-2026	SATPAL SINGH Vs SUNDARAM FINANCE LIMITED	DEEPAK GODARA		deepakgodara9@gmail.com	05.06.2026
			509	Execution (Comm.)/	213/2026	11-06-2026	COLORS FOOT FASHION PVT LTD Vs CKM ENTERPRISES	naveen kumar tripathi	9810419936	naveentripathi3012@gmail.com	16.05.2026
			509	Execution (Comm.)/	214/2026	11-06-2026	Suprabhat Electric Co Pvt Ltd Vs Aman Mishra	AMIT GOEL	7982256924	goelassociates42@gmail.com	25.03.2026
			509	Execution (Comm.)/	215/2026	11-06-2026	KL Arora Vs MS D D INDUSTRIES LIMITED	PRAMOD KUMAR SHARMA	9899776633	pspkjuris@gmailcom	01.06.2026
			509	Execution (Comm.)/	216/2026	11-06-2026	MS RELIABLE TRAVELS AND CARGO PVT LTD Vs SH KANT MISHRA	RAJESH KUMAR SHARMA	8368108150		01.06.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	Execution (Comm.)/	217/2026	11-06-2026	SATYA NARAYAN SHARMA Vs WOLFONE PROJECTS OPC PVT LTD AND ANR	A K ASSOCIATES	9999448797	ashishchauhan@akasso ciates.org.in	30.05.2026
			509	Execution (Comm.)/	218/2026	11-06-2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	29.05.2026
			509	Execution (Comm.)/	219/2026	11-06-2026	SUPRABHAT ELECTRIC COMPANY PRIVATE LIMITED Vs AMAN MISHRA	AMIT GOEL	9810122373	goelassociates42@gmai l.com	25.05.2026
			509	CS (COMM)/	398/2026	11-06-2026	Union Bank of India Vs ANJU SONI	DHANANJAY KUMAR	9312872882		08.06.2026
			509	CS (COMM)/	399/2026	11-06-2026	ISHAN AGRAWAL Vs SMALL BUSINESS SOLUTION	ARCHI GUPTA	7011363932	archiguptaadvocate@g mail.com	08.06.2026
			509	CS (COMM)/	400/2026	11-06-2026	State Bank Of India Vs Barun Kumar	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail .com	09.06.2026
			509	CS (COMM)	/401/2026	11-06-2026	MS ANIKA GLOBAL TRADING PVT LTD Vs MS KAMLA DITYA CONSTRUSTIONPVT LTD AND ORS	ABHINIT DAS	9810428288		06.06.2026
			509	MISC DJ ADJ/	556/2026	11-06-2026	Rahul jaina Vs Dr Er Rajainderr Jaina	sangeeta jain	9810330185		16.09.2025
			509	OMP (I)(COMM.)/	2493/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	01.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER NAME RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2494/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.05.2026
			509	OMP (I)(COMM.)/	2495/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Sanjay Panday	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.04.2026
			509	OMP (I)(COMM.)/	2496/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARVINDER KAUR 4179	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)/	2497/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH 0557	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	27.04.2026
			509	OMP (I)(COMM.)/	2498/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	27.04.2026
			509	OMP (I)(COMM.)/	2499/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARI SINGH 8110	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)/	2500/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Qadir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.04.2026
			509	OMP (I)(COMM.)/	2501/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Saddam Husain	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.04.2026
			509	OMP (I)(COMM.)/	2502/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Lakhna Panchal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER NAME RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2503/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Qadir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.04.2026
			509	OMP (I)(COMM.)/	2504/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shubham Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.04.2026
			509	OMP (I)(COMM.)/	2505/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT KASHYAP 6690	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)/	2506/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RESHMA PARVEEN 0168	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	14.04.2026
			509	OMP (I)(COMM.)/	2507/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Suresh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.04.2026
			509	OMP (I)(COMM.)/	2508/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Deepak	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.04.2026
			509	OMP (I)(COMM.)/	2509/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Anchal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.04.2026
			509	OMP (I)(COMM.)/	2510/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAHUL PASWAN 3690	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	13.04.2026
			509	OMP (I)(COMM.)/	2511/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SARABJEET SINGH 5941	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	13.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	2512/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harish M	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	11.04.2026
			509	OMP (I)(COMM.)	2513/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harish M	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.04.2026
			509	OMP (I)(COMM.)	2514/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Wazir P	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.04.2026
			509	OMP (I)(COMM.)	2515/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaswant D	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	10.04.2026
			509	OMP (I)(COMM.)	2516/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.04.2026
			509	OMP (I)(COMM.)/	2517/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manish Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.04.2026
			509	OMP (I)(COMM.)/	2518/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Rustum Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	04.04.2026
			509	OMP (I)(COMM.)/	2519/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Satyam Transport and Equipment	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.04.2026
			509	OMP (I)(COMM.)/	2520/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.04.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2521/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Rustum Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.04.2026
			509	OMP (I)(COMM.)	2522/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs Manish Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.04.2026
			509	OMP (I)(COMM.)/	2523/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Rahimuddin	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)/	2524/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Ikram Ahmad	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.05.2026
			509	OMP (I)(COMM.)/	2525/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Ranjot Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.05.2026
			509	OMP (I)(COMM.)/	2526/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	18.05.2026
			509	OMP (I)(COMM.)/	2527/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Alpi Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)/	2528/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Ranjot Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)/	2529/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	/2530/2026	11-06-2026	KOTAK MAHINDRA BANK LTD Vs Alpi Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	15.05.2026
			509	OMP (I)(COMM.)/	2531/2026	11-06-2026	KOTAK MAHINDRA BANK LTD Vs IKRAM AHMAD	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	15.05.2026
			509	OMP (I)(COMM.)/	2532/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	14.05.2026
			509	OMP (I)(COMM.)/	2533/2026	11-06-2026	Ms Kotak Mahindra Bank Limited Vs Devendra Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	14.05.2026
			509	OMP (I)(COMM.)/	2534/2026	11-06-2026	Ms Kotak Mahindra Bank Limited Vs Suraj Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	14.05.2026
			509	OMP (I)(COMM.)/	2535/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Subhash	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.05.2026
			509	OMP (I)(COMM.)/	2536/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Manjeet	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)	2537/2026	11-06-2026	KOTAK MAHINDRA BANK LTD Vs Mukesh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	11.05.2026
			509	OMP (I)(COMM.)/	2538/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Rakesh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	08.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2539/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	09.05.2026
			509	OMP (I)(COMM.)/	2540/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	07.05.2026
			509	OMP (I)(COMM.)/	2541/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subodh B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	07.05.2026
			509	OMP (I)(COMM.)	2542/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Devendar Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	06.05.2026
			509	OMP (I)(COMM.)/	2543/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kayyum Ali	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	06.05.2026
			509	OMP (I)(COMM.)/	2544/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	06.05.2026
			509	OMP (I)(COMM.)/	2545/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	05.05.2026
			509	OMP (I)(COMM.)/	2546/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	04.05.2026
			509	OMP (I)(COMM.)/	2547/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gm il.com	04.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OF PETITIONER RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)/	2548/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	02.05.2026
			509	OMP (I)(COMM.)/	2549/2026	11-06-2026	Kotak Mahindra bank Limited Vs Pradeep Dedha	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	01.06.2026
			509	OMP (I)(COMM.)/	2550/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Yogesh Kumar Pathak	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.05.2026
			509	OMP (I)(COMM.)/	2551/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Meena	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.05.2026
			509	OMP (I)(COMM.)/	2552/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Choudhary Trading Company	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.05.2026
			509	OMP (I)(COMM.)/	2553/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Pure Agro Produce Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	29.05.2026
			509	OMP (I)(COMM.)/	2554/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RAJESH KUMAR 8079	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	25.06.2026
			509	OMP (I)(COMM.)/	2555/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUBARIK KHAN 1815	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	25.05.2026
			509	OMP (I)(COMM.)/	2556/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	23.05.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OFFPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	2557/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Roop Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	19.05.2026
			509	OMP (I)(COMM.)/	2558/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs FARHA KHAN 3910	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	04.06.2026
			509	OMP (I)(COMM.)/	2559/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BABITA KUMARI 7084	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	04.06.2026
			509	OMP (I)(COMM.)/	2560/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RESHMA PARVEEN 0168	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	04.06.2026
			509	OMP (I)(COMM.)/	2561/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Payal Arora	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.05.2026
			509	OMP (I)(COMM.)/	2562/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bhawna Goel	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	26.03.2026
			509	OMP (I)(COMM.)/	2563/2026	11-06-2026	Cholamandalam Investment Finance Co Ltd Vs Kamlesh Shokeen	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	13.10.2025
			509	OMP (I)(COMM.)/	2564/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul P	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	16.10.2025
			509	OMP (I)(COMM.)/	2565/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs CHANDRA SHEKHAR 6012	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	17.03.2026

S.NO	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE REGISTRATION	OPPETITIONER RESPONDENT NAME	VSADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF E- FILING
			509	OMP (I)(COMM.)	/2566/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ADARSH P 6708	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail .com	21.03.2026
			509	OMP (I)(COMM.)/	2567/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Aman	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	16.04.2026
			509	OMP (I)(COMM.)/	2568/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Suneel J	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	13.09.2025
			509	OMP (I)(COMM.)/	2569/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bilal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gma il.com	13.09.2025
			509	CS (COMM)/	402/2026	12-06-2026	CANARA BANK Vs NAHIMUDDIN	SARIT KANWAR	9560812121	info@stklegal.in	09.06.2026
			509	MISC DJ ADJ/	557/2026	12-06-2026	K L ARORA and ORS Vs D D INDUSTRIES LTD	PRAMOD KUMAR SHARMA	9899776633	pspkjuris@gmailcom	13.04.2026
TOTAL							1467				

LIST OF CASES WHERE E-PAYMENT OF COURT FEES WAS MADE DURING THE MONTH OF June 2026.

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-634/2026	02.06.2026	JEETSHAH PIPES PVT. LTD. VS. KHUSH NAWAS QURESHI ALIAS HAJI KHUSHNAWAZ	SANJAY GOEL	9810554030	SANJAYGOELCOM@GMAIL.COM	29.05.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-658/2026	05.06.2026	RAJNISH CHEMICAL CO. LLP VS. JOVIAN CREATION LTD.	NITIN GOEL	9999340256	MNGLAWOFFICE@GMAIL.COM	03.06.2026
			301, Extension Block, Tis Hazari Courts, Delhi	Recovery	CS COMM-668/2026	06.06.2026	M/s. SWASTIK PIPE LTD. VS M/s. HILTON PRECISION LTD.	DEV GUPTA	9999442894	BHUSHANASV@GMAIL.COM	13.12.2024
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)	CS (COMM)/621/2026	01.06.2026	R V SOLUTIONS PVT LTD Vs JINTENDRA SUNDAR SINGH	ANKIT MIGLANI	7276358720	ankitmiglani@amlawoffice.in	22.05.2026
			306	CS (COMM)	CS (COMM)/664/2026	06-06-2026	UNION BANK OF INDIA Vs PAWAN AND ANR	ALOK KUMAR	9911000126	alok.adv2001@gmail.com	04.06.2026
			306	CS (COMM)	CS (COMM)/665/2026	06-06-2026	VISHAL RANA Vs RAJ KUMAR	Karan Bir Singh	9654508456	japsoverses@gmail.com	26.05.2026
3	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/623/2026	01.06.2026	R V SOLUTIONS PVT. LTD. VS AMEY ARUN SURVE	ANKIT MIGLANI	7276358720	ankitmiglani@amlawoffice.in	22.05.26 OF RS. 15000/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/639/2026	03.06.2026	NIRMAL KUMAR ROY VS M/S CMYK PRINTECH LTD.	SUMIT SINHA	9810009590	advocatesumitsinha@gmail.com	30.05.26 OF RS. 62425/-
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS/Comm/662/2026	06.06.2026	ARKAYLITE ELECTRICALS PVT LTD. VS SANDEEP KUMAR	SUNIL KUMAR VERMA	9971113447	advsunilverma.del@gmail.com	18.05.26 OF RS. 5322/-
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	ROOM NO.304	TRADE MARK	CS (COMM)/620/2026	01-06-2026	LEVI STRAUSS AND COMPANY Vs ASHOK KUMAR	aastha sharma(P),	9718209970	aastha@thelegist.com	26.05.2026
			ROOM NO.304	RECOVERY	CS (COMM)/638/2026	03-06-2026	SANJEEV KATHURIA Vs MANMEET KAUR	Nitin Arora(P),	9818189667	nitin.arora465@gmail.com	21.05.2026
			ROOM NO.304	RECOVERY	CS (COMM)/642/2026	03-06-2026	HARMEET SINGH Vs APNS SCHOOL	Umang Mittal(P),	9953333092	ADV.UMANGMITTAL@GMAIL.COM	25.05.2026
			ROOM NO.304	RECOVERY	CS (COMM)/644/2026	04-06-2026	MANTHAN CREATION Vs TARUN SHARMA	SHASHANK SHARMA(P),	9560417636	shashanksharma.advocate@gmail.com	30.05.2026
			ROOM NO.304	RECOVERY	CS (COMM)/652/2026	05-06-2026	NIKHIL GUPTA ASHISH ARORA	Vs Shreshth Jain(P),	98712-06484	Shreshth.law@email.com	15.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			ROOM NO.304	RECOVERY	CS (COMM)/682/2026	09-06-2026	RAJESH BEARING PVT LTD Vs VISHAL PAPERS INDUSTRIES PVT LTD	KUNAL RAWAT(P),	9312012009	tokunalrawat@gmail.com	20.05.2026
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	RECOVERY	CS (COMM)/635/2026	02-06-2026	Manshu Arora Vs Mohammad Mujeem	BHARAT BHARDWAJ(P),	678588750	advocatebharat2882@gmail.com	18-05-2026
			305	RECOVERY	CS (COMM)/627/2026	01-06-2026	Air and Ocean Worldwide LLP Vs Pravivikta Consumer Foods LLP	KUMUD GAUTAM(P),	9899610930	k.partnership1awfirm@gmail.com	23.05.2026
			305	RECOVERY	CS (COMM)/637/2026	02-06-2026	SH MAHINDER SINGH HUF THROUGH ITS KARTA SH MOHINDER SINGH REKHI Vs RISHAL SINGH RAJPUT AND ANR	arjun anand(P),	8447500360	advocatebharat2882@gmail.com	18.05.2026
			305	RECOVERY	CS (COMM)/651/2026	04-06-2026	DEESHU AHUJA Vs AMANDEEP SINGH AND ANR	SHALU SHAH KUMARI(P),	8766246394	N/A	01.12.2025
			305	RECOVERY	CS (COMM)/669/2026	06-06-2026	Vikas Jain Vs Himanshu Chadha	Seema Gupta(P),	9968722450	seemagupta2018@gmail.com	25.05.2026
			305	RECOVERY	CS (COMM)/693/2026	09-06-2026	Bank of Baroda Vs Nitin Prop M/S M L Collection	CHITRA MALHOTRA(P),	9212888057	Chitramalhotra@gmail.com	18.03.2026
			305	RECOVERY	CS (COMM)/694/2026	09-06-2026	M/s Realistic Realtors Pvt Ltd Vs Puneet Kohli and Ors	Bharat Gupta(P),	9899196975	legistauxiliary@gmail.com	06.06.2025
6	SH. RAM LAL MEENA, DISTRICT JUDGE, COMMERCIAL COURT-06 CENTRAL DELHI	CENTRAL	410	CS (COMM)/629/2026	CS (COMM)/629/2026	02-06-2026	M/S ANE BOOKS PVT LTD Vs DHAN BEHARI TIWARI AND ORS	Pranav Sharma(P), Radhika Arora	9716161600	RADHIKAAR03@GMAIL.COM	26-05-2026
			410	CS (COMM)/671/2026	CS (COMM)/671/2026	08-06-2026	M/S GUNSHIKA MARKETING CO Vs NITIN SAWHNEY	Sumit Wadhwa(P),	9718704960	sumit@abott.in	05-05-2026
			410	CS (COMM)/672/2026	CS (COMM)/672/2026	08-06-2026	ARKAYLITE ELECTRICALS PVT LTD Vs MR PRASHANT KUMAR SINGH	AMIT MISHRA(P), SUNIL KUMAR VERMA	9971113447, 8076881188	advsunilverma.dellegal@gmail.com	18-05-2026
			410	CS (COMM)/685/2026	CS (COMM)/685/2026	09-06-2026	M/S VISHESH INFRASTRUCTURE PVT LTD Vs M/S KAPIL STEELS	Abhishek Jain(P),	9810317299	rewtikant@gmail.com	14-05-2026
			410	CS (COMM)/691/2026	CS (COMM)/691/2026	09-06-2026	M/S HINDUSTAN PIPE SALES CORPORATION Vs M/S ROYALGOLF LINK CITY PROJECTS PVT LTD	Shailender Negi(P),	9999029218	shailnegi1984@gmail.com	03-06-2026
			410	CS (COMM)/681/2026	CS (COMM)/681/2026	09-06-2026	M/S JINDAL ARCHIT SANITARYWARE PVT LTD Vs SANTOSH KUMAR KUNTAL	ARCHIT SINGHAL(P),	9599043045	legal@sigmalegal.in	04-12-2025
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	COURT ROOM 302	CIVIL SUIT	OMP(I) (COMM) 530/2026	01.06.2026	TATA CAPITAL LTD VS OM PALLY	ANISH BHOLA	9811452022	anish_bhola17@gmail.com	NIL

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 626/2026	01.06.2026	A.S. TECHNOVATIONS VS SARTHAK SINGLA AND ORS.	RAGHAV GARG	9717371860		26.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 646/2026	04.06.2026	STATE BANK OF INDIA VS BOKATO SUMI	BIPLAB KUMAR MUKHERJEE	9811767517	advocatebkm@gmail.com	23.03.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 678/2026	08.06.2026	ARIHANT DUDHORIA VS HARISH CHANDER	JAIVARDHAN	9899053543	advocatejaivardhan@gmail.com	26.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 677/2026	08.06.2026	M/S TEKNO DOMESTIC INDIA PVT. LTD. VS M/S VB VENTURES	KARMVEER	9891396019	karamveer@lexanalytico.com	27.04.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 676/2026	08.06.2026	M/S TEKNO DOMESTIC INDIA PVT. LTD. VS M/SEG ELECTRON & ANR.	KARMVEER	9891396019	karamveer@lexanalytico.com	27.04.2026
			COURT ROOM 302	CIVIL SUIT	MISC DJ/393/2026	08.06.2026	RAHUL DEV VS CHAVI PARASHAR	DEEPAK RAO	9899090801	deepakraoadvocate@gmail.com	NIL
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 684/2026	09.06.2026	RAJESH BEARING PRIVATE LIMITED VS VISHAL COATERS PRIVATE LIMITED	KUNAL RAWAT	9312012009	tokunalrawat@gmail.com	20.05.2026
			COURT ROOM 302	CIVIL SUIT	CS(COMM) 683/2026	09.06.2026	SH. RADHEY SHYAM VS MUNICIPAL CORPORATION OF DELHI	ROBIN BHARDWAJ	9560905884	robinbhardwaj529@gmail.com	04.06.2026
8	SH. RAMESH KUMAR-II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	308	RECOVERY	CS (COMM) 624/2026	01-06-2026	HRS E VEHICLES PRIVATE LIMITED Vs SHRI RAM AUTOTECH PRIVATE LIMITED	NITIN GOEL	9999340256, 9958617492	mnglawoffice@gmail.com	RS. 13570/- DATED 22-05-2026
			308	RECOVERY	CS (COMM) 625/2026	01-06-2026	SUPRABHAT ELECTRIC CO PVT LTD Vs AERCOMFORT PRIVATE LIMITED	AMIT GOEL	99113240481, 98186532061, 9810826436, 9716141237, 8285085205	goelassociates42@gmail.com	RS. 7000/- DATED 25-05-2026
			308	Injunctions-Both Permanent and Mandatory, Possession and Recovery of Rent/Damages	CS (COMM) 630/2026	02-06-2026	SMT MEENAKSHI GUPTA Vs SHRI RAMESH GUPTA	KRISHNA PAL	9810397977	SUBHASHGARGA DVOATE@GMAIL.COM	RS. 10050/- DATED 25-05-2026
			308	RECOVERY	CS (COMM) 640/2026	03-06-2026	ROSMERTA DIGITAL SERVICES LTD Vs KUBERA SOLUTION PVT LTD	Niharika Karanjawala	9818807513	SERVICE@KARANJAWALA.IN	RS. 30000/- DATED 30-05-2026
			308	RECOVERY	CS (COMM) 641/2026	03-06-2026	Shree Bihariji Exports Private Limited Vs Seema Aggarwal	SANTOSH KUMAR	9313780408	SBPANDEY7@YAHOO.COM	RS. 6740/- DATED 27-05-2026
			308	Trade Mark Act 1999:Section 135	CS (COMM) 656/2026	05-06-2026	THE SUPREME INDUSTRIES LIMITED Vs Kaycee Industries	AADISH JAIN	9810083029	debasishmoitra@gmail.com	RS. 12200/- DATED 01-06-2026
			308	RECOVERY	CS (COMM) 657/2026	05-06-2026	MS PARAS PANITS AND HARDWARE Vs ASLAN KASHYAP PAINTS LTD	DEEPAK KASHYAP	9810199132	deepakkashyap.adv@gmail.com	RS. 22000/- DATED 02-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			308	RECOVERY	CS (COMM) 673/2026	08-06-2026	08-06-2026 NAVEEN GUPTA Vs Ashish Arora	Shreshth Jain	9871206484	SHRESHTH.LAW@GMAIL.COM	RS. 50000/- DATED 22-05-2026
			308	Possession and permanent Injunction	CS (COMM) 674/2026	08-06-2026	STAYVEST REALITY PRIVATE LIMITED Vs BANK OF BARODA	Mukesh Goyal	9810910312	OFFICEOFRGLAWZ@GMAIL.COM	RS. 57800/- DATED 05-06-2026
			308	RECOVERY	CS (COMM) 675/2026	08-06-2026	LUMAX AFM SOLUTIONS PRIVATE LTD Vs PRIYANK KUMAR GARG	Jitendra Singh	9313622209	surinderkaul2010@gmail. Com	RS. 17700/- DATED 03-06-2026
			308	RECOVERY	CS (COMM) 686/2026	09-06-2026	Lakhmi Chand Tejoo Mal Vs KEY VALUE 2 RETAIL LLP	Siddhant Banga	9999369931 9999369940	siddhantbangao4@gmail.com	RS DATED 7150/- 30-04-2026
			308	RECOVERY	CS (COMM) 687/2026	09-06-2026	Realistic Realtors Pvt Ltd Vs Puneet Kohli	Bharat Gupta	9810444651 9899196975	legistauxiliary@gmail.com	RS. 6200/- DATED 06-06-2026
			308	Arbitration Conciliation Act, 1996:14and15	COMP (COMM.) 3/2026	06-06-2026	Anemoi Technologies Private Limited and Others Vs BAJAJ FINANCE LIMITED AND OTHERS	Ankit Khurana	9968068994	NA	05-06-2026
			308	Arbitration Conciliation Act, 1996:34	COMP (COMM.) 53/2026	06-06-2026	DAYANAND Vs CS PUNEET SRIVASTAVA	PUNEET SRIVASTAVA	7042607290	adv.puneetsrivastava@gmail.com	05-06-2026
			308	RECOVERY	CS (COMM) 673/2026	08-06-2026	08-06-2026 NAVEEN GUPTA Vs Ashish Arora	Shreshth Jain	9871206484	SHRESHTH.LAW@GMAIL.COM	06-06-2026
			308	Possession and permanent Injunction	CS (COMM) 674/2026	08-06-2026	STAYVEST REALITY PRIVATE LIMITED Vs BANK OF BARODA	Mukesh Goyal	9810910312	OFFICEOFRGLAWZ@GMAIL.COM	06-06-2026
			308	RECOVERY	CS (COMM) 675/2026	08-06-2026	LUMAX AFM SOLUTIONS PRIVATE LTD Vs PRIYANK KUMAR GARG	Jitendra Singh	9313622209	surinderkaul2010@gmail. Com	06-06-2026
			308	EXECUTION	Execution (Comm.) 277/2026	08-06-2026	Ramesh Brij Lal Santani Vs Tejinder Kumar Binda	Sandeep Kataria	9873938816	mittalpk08@gmail.com	06-06-2026
			308	MISC. APPLICATION	Misc 399/2026	09-06-2026	MS SHAILJA PAPERS LTD Vs MAGMA PRINT O PACK PVT LTD	Sachin Kumar Jain	9136136336	advskjain@gmail.com	08-06-2026
			308	RECOVERY	CS (COMM) 686/2026	09-06-2026	Lakhmi Chand Tejoo Mal Vs KEY VALUE 2 RETAIL LLP	Siddhant Banga	9999369931 9999369940	siddhantbangao4@gmail.com	08-06-2026
			308	RECOVERY	CS (COMM) 687/2026	09-06-2026	Realistic Realtors Pvt Ltd Vs Puneet Kohli	Bharat Gupta	9810444651 9899196975	legistauxiliary@gmail.com	08-06-2026
9	SH. ANIL ANTIL DISTRICT JUDGE COMMERCIAL COURT-09	CENTRAL	109	RECOVERY	ExCOMM Award by Arb Comm/77/2026	04-06-2026	ECARTES TECHNOLOGY PVT LTD Vs MINISTRY OF RAILWAYS THROUGH CENTRAL ORGANISATION FOR MODERNIZATION OF	Varun Garg(P),	9999829477	varun@sarvottamaw.com	03.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
					CS (COMM)/648/2026	04-06-2026	MITTAL INTERNATIONAL SHINEME Vs	AJA LEGAL ADVOCATES(P),	9818612730	AJALEGALS@GMAIL.COM	03.06.2026
					CS (COMM)/654/2026	05-06-2026	DABUR INDIA LIMITED Vs SANSKAR AYUSHRAYEEN(P), MEDICARE PVT LTD	MD SAZID	9818499323	litigation@ashwatlegal.com	04.06.2026
					M Ex/483/2026	04-06-2026	ADARSH MODI Vs RAGINI GUPTA	PRAMOD AGARWAL	98106823752	shekhawatlegal@yahoo.in	03.06.2026
10	SH. AJAY PANDEY DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/689/2026	09-06-2026	Gaurav Arora Vs Rekha Gupta and Anr	Suresh Chandra Singhal	9810061558	scsinghaleredit@gmail.com	01-06-2026
11	SH. MUKESH KUMAR DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	COURT ROOM 309	CS (COMM)	CS (COMM)/631/2026	02-06-2026	Vikas Maheshwari Vs Kedaar Metaliks Pvt Ltd	Siddhartha Verma	7011684029	verma.siddhartha1@gmail.com	11.12.2025
			COURT ROOM 309	CS (COMM)	CS (COMM)/632/2026	02-06-2026	ADITYA SHARMA PROPRIETOR OF ADITYA CONSTRUCTION COMPANY Vs DELHI JAL BOARD	Vivekanand	9810149231	vivekanandlaw@gmail.com	21.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/636/2026	02-06-2026	MAHAVIR PRASAD GUPTA AND SONS Vs MUNICIPAL CORPORATION OF DELHI	Aseem Mehrotra	9811062351	mehrotra_aseem@yahoo.co.in	-
			COURT ROOM 309	CS (COMM)	CS (COMM)/647/2026	04-06-2026	STATE BANK OF INDIA Vs MR PREM SINGH	B K Mukherjee	9718621607	advocatebkmassociates@gmail.com	23.03.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/653/2026	05-06-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY Vs DAV SUBATHU	Vivek Srivastava	9210107303	thejuralsolutions@gmail.com	01.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/655/2026	05-06-2026	ARKAYLITE ELECTRICALS PVT. LTD Vs MR DHARMENDRA KUMAR	Sunil Kumar Verma	9971113447	advsunilverma.del@gmail.com	18.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/661/2026	06-06-2026	MOHAMMED NAVED Vs MOHAMMAD JAVED	Bharat Arora	9811628929	Lakshayraheja@gmail.com	26.05.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/688/2026	09-06-2026	M/s HINDUSTAN PIPE SALES CORPORATION Vs M/s ASTHA SANITATION AND CONSTRUCTION PVT LTD	N S Negi	9999029218	Shailnegi1984@gmail.com	03.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/692/2026	09-06-2026	M/s RHINE GLOBAL LLP Vs EXPERTONS TECHNOLOGIES PVT LTD	Amarjeet Singh Sahni	9810047975	-	01.06.2026
			COURT ROOM 309	CS (COMM)	CS (COMM)/695/2026	09-06-2026	JASWINDER SINGH AND ANR Vs VIKRAM SEHGAL	Neeraj Kr Kardam	9310374687	neeraj.ascentlawfirm@gmail.com	05.06.2026
12	SH. LAL SINGH DISTRICT JUDGE COMMERCIAL COURT	CENTRAL	401	CS (COMM)	643/2026	25-05-2026	CANARA BANK SHREE MAHALAXMI TEXTILES & ANR. Vs DEEPANJAL CHOUDHARY	DEEPANJAL CHOUDHARY	8390227354	deepanjalch@gmail.com	13422/-

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			401	CS (COMM)	660/2026	03-06-2026	MANOJ KUMAR BHARTIYA Vs Sun Anodising Pvt Ltd	LOKESH AGGARWAL/SAR THAK AHUJA	9891947575 /9873300964	lovekesh27@gmail.com	20,000/-
			401	CS (COMM)	659/26	11-03-2026	Bank of India Vs Teekam Singh	V.P. TIWARI	9990182901	vptiwariadvocate@gmail.com	15,550/-
			401	CS (COMM)	663/2026	04-06-2026	DAYANAND ANGLO VEDIC COLLEGE TRUST AND MANAGEMENT SOCIETY AND ANR. Vs DAV PUBLIC SCHOOL	Vivek Srivastava & Milind SRIVASTAVA	9210107303, 8750391412	theiuralsolutions@gmail.com	7,300/-
			401	CS (COMM)	680/2026	03-06-2026	Gaurav Jain Proprietor of ATIPRO Technologies Vs Amrit Lal Proprietor of Amrit Trading	NEERAJ GOGIA	9891800100	advocate.neerajogia@gmail.com	9500/-
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 402	CIVIL SUIT	CS (COMM)/622/2026	01-06-2026	MANTHAN CREATION Vs KUSH ARORA	SHASHANK SHARMA	9560417636	Shashanksharma. Advocate@gmail.com	18/05/26
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/633/2026	02-06-2026	M/S CAPITAL PLASTIC HOUSE THROUGH ITS AR Vs CBM INDUSTRIE P LIMITED	KK SINGH	9810673660	advkksingh@gmail.com	12/01/24
			COURT ROOM 402	CIVIL SUIT	OMP (COMM.)/534/2026	04-06-2026	TATA CAPITAL LTD Vs SUBHAN ALI	SUNIL SEHRAWAT	9212190624	Delhilawyers76@gmail.com	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/649/2026	04-06-2026	Dhawan empire Vs Siddharth Bakshi	MAYANK GUPTA	8076753615	Guptamayank@gmail.com	29/05/26
			COURT ROOM 402	CIVIL SUIT	RP (Civil)/24/2026	06-06-2026	Rahul Sharma Vs Juneja metal and steels	RK SINGH	9810248506	rajeshsingla1971@gmail.com	03/06/26
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/667/2026	06-06-2026	Bank of Baroda Vs SANGEETA GUPTA	QUAISHER ALI	9999802592	aliquaisher110@gmail.com	06/05/26
			COURT ROOM 402	CIVIL SUIT	Misc DJ/395/2026	08-06-2026	GOYAL AND GOEL STAINLESS STEELS Vs SUPERFLOW ENGINEERING CORPORATION	RAJ KUMAR MITTAL	9811191761	mittal782004@yahoo.co.in	NA
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/679/2026	08-06-2026	TEKNODOME INDIA PVT LTD Vs MS ELECTRONIX IMPEX THROUGH ITS PROPRIETOR MR SHAMIMUL HODA	KARAMVEER	9891396019	Karamveer@laxanalytico.com	27/04/26
			COURT ROOM 402	CIVIL SUIT	CS (COMM)/690/2026	09-06-2026	CANARA BANK ERSTWHILE SYNDICATE BANK Vs GHANSHYAM DASS PROP MS SHRI SHYAM TRADING CO	CHITRA MALHOTRA	9212888057	chitramalhotrasobli@gmail.com	18/05/26
14	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	201	CS	CS (COMM)/553/2026	04-06-2026	PUNJAB NATIONAL BANK Vs GAURAV KUMAR PROP M/S GAURAV TRADING COMPANY	Sudhir Kumar Singh(P),	9868927179	sksinghadvd@gmail.com	17-04-2026
				CS	CS (COMM)/555/2026	05-06-2026	SH RADHA KHANNA Vs SH HARDEEP ANAND	RAMAN SH SINGH	9911040316	gauravgauroadvocate@gmail.com	18-12-2025

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15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	209 Extn Block	CS(COMM)	545/2026	01-06-2026	BHAYANA PROJECTS VS. LEHRI BULDCON PVT LTD	INFRA ROHIT SADANA	7982409733	advocatesadana.rohits.5485@gmail.com	29-05-2026
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	203 Extn Block	ExCOMM Award by Arb Comm/84/2026	(D)01-06-2026	01-06-2026	Kotak Mahindra Prime Ltd Vs RITU KOLI	Sunny Arora(P),			
				OMP (COMM)/1061/2026	(D)01-06-2026	01-06-2026	PIRAMAL FINANCE LIMITED Vs ABIDA	Sambhav Jain(P),	9910076176	sambhav@sdjainlaw.com	
				OMP (COMM)/1060/2026	(D)01-06-2026	01-06-2026	IDFC FIRST BANK LIMITED Vs SAURABH MITTAL	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg al.com	
				OMP (COMM)/1059/2026	(D)01-06-2026	01-06-2026	IDFC FIRST BANK LIMITED Vs PRATEEK VERMA	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg al.com	
				OMP (COMM)/1058/2026	(D)01-06-2026	01-06-2026	IDFC FIRST BANK LIMITED Vs BILAL AHMAD MIR	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg al.com	
				OMP (COMM)/1073/2026	(D)02-06-2026	02-06-2026	IDFC FIRST BANK LIMITED Vs KAWALJEET SINGH	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg al.com	
				OMP (COMM)/1074/2026	(D)02-06-2026	02-06-2026	IDFC FIRST BANK LIMITED Vs POOJA GUPTA	SANJEEV PATHAK(P),	9717028845	litigation(g)srcsleg al.com	
				ExCOMM Award by Arb Comm/86/2026	(D)02-06-2026	02-06-2026	Kotak Mahindra Prime Ltd Vs YOGESH SAINI	Sunny Arora(P),	9717028845	litigation(g)srcsleg al.com	
				Execution (Comm)/210/2026	(D)02-06-2026	02-06-2026	JAGDISH SINGH DANGI Vs KESAVA ENGINEERS INDIA LLP COMPANY AND ORS	HARISH KUMAR(P),	9717028845	litigation(g)srcsleg al.com	
				CS (COMM)/551/2026	(D)04-06-2026	04-06-2026	HARSH THUKRAL Vs SURESH KUMAR SHARMA	Kapil Yadav(P),	9650508945	advdk.yadav79@gmail .com	17-04-2026
				Execution (Comm)/218/2026	(D)05-06-2026	05-06-2026	VIRESH PANWAR AND ANR Vs lakshmi kant bamola	ABHISHEK TOMAR(P),			
				M-Ex/237/2026	(D)06-06-2026	06-06-2026	MS Mithas Forever Vs Air Command Eco Colling Pvt Ltd	Mohan Prasad(P),			
				ExCOMM Award by Arb Comm/91/2026	(D)06-06-2026	06-06-2026	Mr Mukesh Goel Vs Delhi Urban Shelter Improvement Board	Avinash Kumar Trivedi(P),			
				CS (COMM)/558/2026	(D)06-06-2026	06-06-2026	HAVELLS INDIA LIMITED Vs ASHOK KUMAR AND ORS	SANCHAY MEHROTRA(P),		nltlinkgupta@lexsunraj.com Sanchay.mehrotra@lexsunraj.com	03-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCAE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
17	SH. AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST			CS (COMM)/557/2026	06-06-2026	CANARA BANK Vs ASHACHITRA PROP MS KANAKMALHOTRA(P), INDUSTRIES	9212888057	chitramalhotrasoti@gmail.com	02-06-2026
					Execution (Comm)/219/2026	08-06-2026	Canara Bank Vs sumit virmani(P), SANDEEP KUMAR CHATURVEDI			
					CS (COMM)/561/2026	08-06-2026	OM LOGISTICS Vs SAVVY BRANDS LLP	9810163624	ADVOCATEARUN23@GMLL.CO	02-06-2026
					M-Ex/238/2026	08-06-2026	SH LALIT KUMAR BHOOPENDRA AGGARWAL Vs IRISK KUMAR(P), INDIA HOUSEHOLD SOLUTION PVT LTD			
					Misc DJ/636/2026	08-06-2026	Dreamz Overseas Private Limited Vs Vishnu Sharma			
					CS (COMM)/567/2026	09-06-2026	Nitin Rawal Vs Vikram Sharma	9871206484	shreshth@lawkins.in	04-06-2026
					CS (COMM)/564/2026	09-06-2026	neha raj Vs Baby Joy Fertility and IVF Center Private Limited	9911133838,9910059706	kaseladder@gmail.com	05-06-2026
					ExCOMM Award by Arb Comm/92/2026	09-06-2026	Kotak Mahindra Prime Ltd Vs RAJVEER SHARMA			
					OMP (COMM)/1098/2026	09-06-2026	AXIS BANK LTD Vs RAGHVENDRA SINGH		NOT MENTIONED	
					OMP (COMM)/1099/2026	09-06-2026	AXIS BANK LTD Vs YOGESH KUMAR SHARMA		NOT MENTIONED	
		OMP (COMM)/1097/2026	09-06-2026	AXIS BANK LTD Vs VIKAS CHAND SRSWAT		NOT MENTIONED				
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	202 Extn Block	OMP (COMM.)	(E)OMP (COMM.)/2/2026	01-06-2026	AJAY KUMAR NAYYAR Vs MANJU NIMESH	8368013846	advpallavgupta@gmail.com	01-06-2026
				CS (COMM)	CS (COMM)/542/2026	01-06-2026	CANARA BANK VsASHOK KUMAR SALMAN KHAN	9560396666	litigation@srcslegal.conn	01-06-2026
				CS (COMM)	CS (COMM)/544/2026	01-06-2026	ASHOK BABBAR Vs NANAK SINGH	9899776633	litigation@srcslegal.conn	01-06-2026
				OMP (COMM)	(D)OMP (COMM.)/1057/2026	01-06-2026	PIRAMAL FINANCE LIMITED Vs CHANDRESH LAL	9910076176	litigation@srcslegal.conn	01-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF	
				OMP (COMM)	(D)OMP (COMM.)/1070/2026	01-06-2026	Yes Bank Ltd Vs SEEMAL KUMARI	LALIT PANDEY	8130383143	litigation@srcslegal.conn	01-06-2026	
				OMP (COMM)	(D)OMP (COMM.)/1071/2026	01-06-2026	Yes Bank Ltd Vs RAVINDRA SINGH	LALIT PANDEY	8130383143	litigation@srcslegal.conn	01-06-2026	
				OMP (COMM)	(D)OMP (COMM.)/1072/2026	01-06-2026	Yes Bank Ltd Vs SONU CHOUDHARY	LALIT PANDEY	8130383143	mittaloffice@gmail.com	01-06-2026	
				CS (COMM)	CS (COMM)/547/2026	02-06-2026	Ashwini Sharma Vs MYSTICAL DIMENSIONS LLP	Rohitt Kumar Yadav	9818133353	msssoodadvocate@gmail.com	02-06-2026	
				OMP (COMM)	(D)OMP (COMM.)/1084/2026	02-06-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs KAMILA DEVI	LALIT PANDEY	8130383143	ftikharalhashmi784@gmail.com	02-06-2026	
				OMP (COMM)	(D)OMP (COMM.)/1085/2026	02-06-2026	Yes Bank Ltd Vs BABBAN PAL	LALIT PANDEY	8130383143	LALITPANDEYADV@GMAIL.COM	02-06-2026	
				OMP (COMM)	(D)OMP (COMM.)/1090/2026	03-06-2026	IDFC FIRST BANKS LIMITED Vs MR PINDERJEET	SANJEEV PATHAK	9717028845	LALITPANDEYADV@GMAIL.COM	03.06.2026	
				OMP (COMM)	(D)OMP (COMM.)/1091/2026	03-06-2026	IDFC FIRST BANKS LIMITED Vs SANDEEP AGGARWAL	SANJEEV PATHAK	9717028845	LALITPANDEYADV@GMAIL.COM	03.06.2026	
				OMP (COMM)	(D)OMP (COMM.)/1092/2026	03-06-2026	IDFC FIRST BANKS LIMITED Vs LOKNATH PANDEY	SANJEEV PATHAK	9717028845	LALITPANDEYADV@GMAIL.COM	03.06.2026	
				CS (COMM)	CS (COMM)/552/2026	04-06-2026	Orient Bell Limited Vs CCW SPECIALTIES PRIVATE LIMITED	ANSHUJ DHINGRA	8882482893	ADVSUMITRANA@GMAIL.COM	04.06.2026	
				CS (COMM)	CS (COMM)/556/2026	06-06-2026	PUNJAB NATIONAL BANK Vs SH MOHIT SINGH, SOLE PROP MOHIT ENTERPRISES	SUDHIR SINGH, KR.	9968927179	litigation@srcslegal.conn	04.06.2026	
				CS (COMM)	CS (COMM)/559/2026	06-06-2026	AMANDEEP SINGH Vs HIMANSHU KUMAR SINGH PROP OF MS CONVERTIAL	C.P PURI	9810011769	litigation@srcslegal.conn	04.06.2026	
				OMP (COMM)	(D)OMP (COMM.)/1093/2026	06-06-2026	IDFC FIRST BANKS LIMITED Vs RUKSANABEGUM	SANJEEV PATHAK	9717028845	litigation@srcslegal.conn	05.06.2026	
				CS (COMM)	CS (COMM)/562/2026	09-06-2026	CANARA BANK Vs AARTI GOYAL PROP MS S3K ENTERPRISES	CHITRA MALHOTRA	9212888057	litigation@srcslegal.conn	09-06-2026	
				CS (COMM)	CS (COMM)/563/2026	09-06-2026	CANARA BANK Vs MANISH THAKUR PROP MS MAGNUM FITNESS	CHITRA MALHOTRA	9212888057	OFFICE@VALI.CO.IN	09-06-2026	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				CS (COMM)	CS (COMM)/569/2026	09-06-2026	GURPREET SINGH Vs MOHAMMAD NASIM	CHITRA MALHOTRA	9212888057		09-06-2026
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	210 Extn Block	CS (COMM)/543/2026	CS (COMM)/543/2026	01-06-2026	ASHISH DIXIT Vs SHAURYA SHAH AND ANR	Aditya Kumar Sharma	9810047975	Not Provided	18.05.2026
				CS (COMM)/546/2026	CS (COMM)/546/2026	01-06-2026	KOHINOOR RIBBON FACTORY PVT LTD Vs FASCINO EXPORTS PVT LTD	Arvind Gupta	9811317311	advocatearvindgupta@gmail.com	04.04.2026
				CS (COMM)/548/2026	CS (COMM)/548/2026	02-06-2026	M/s SHREE RADHEN PROCESS Vs M/s DEV GARMENTS AND ORS	NITESH KUMAR	9871260076	law.spbhardwaj@gmail.com	NIL
				CS (COMM)/549/2026	CS (COMM)/549/2026	02-06-2026	ALTONA DIAGNOSTICS INDIA PVT LTD Vs YES BIOSCIENCE AND ORS	PAYAL JAIN	9868045019	advpayaljain@gmail.com	30.05.2026
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	403 Extn Block	OMP (COMM.)/1062/2026	(D)OMP (COMM.)/1062/2026	01-06-2026	IDFC FIRST BANKS LIMITED Vs MUKESH LIKHIRAM	SANJEEV PATHAK	9717028845	litigation@srcslegall.com	30.05.2026
				OMP (COMM.)/1063/2026	(D)OMP (COMM.)/1063/2026	01-06-2026	IDFC FIRST BANKS LIMITED Vs SANGEETA KUMAR	SANJEEV PATHAK	9717028845	litigation@srcslegall.com	30.05.2027
				OMP (COMM.)/1064/2026	(D)OMP (COMM.)/1064/2026	01-06-2026	IDFC FIRST BANKS LIMITED Vs KHALEEK AHAMMAD	SANJEEV PATHAK	9717028845	litigation@srcslegall.com	30.05.2028
				Ex.COMM Award by Arb. Comm./88/2026	Ex.COMM Award by Arb. Comm./88/2026	02-06-2026	Kotak Mahindra Prime Ltd Vs PRITHPAL SINGH				
				Ex.COMM Award by Arb. Comm./89/2026	Ex.COMM Award by Arb. Comm./89/2026	02-06-2026	Kotak Mahindra Prime Ltd Vs ABHINAV MALHOTRA				
				Execution (Comm.)/213/2026	Execution (Comm.)/213/2026	02-06-2026	M/s General Supply Agency Vs M/s Om Sai Asotec Pvt Ltd				
				OMP (COMM.)/1077/2026	(D)OMP (COMM.)/1077/2026	02-06-2026	MITUSHI CREDIT AND HOLDING PVT LTD Vs NABAB ALAM	LALIT PANDEY	0120-4351287	lalitpandeyadvassociates@gmail.com	01.06.2026
				OMP (COMM.)/1078/2026	(D)OMP (COMM.)/1078/2026	02-06-2026	IDFC FIRST BANKS LIMITED Vs MEHTABUDDIN AMEERUDDIN	SANJEEV PATHAK	9717028845	litigation@srcslegall.com	30.05.202
				OMP (COMM.)/1079/2026	(D)OMP (COMM.)/1079/2026	02-06-2026	IDFC FIRST BANKS LIMITED Vs ANIL SHARMA	SANJEEV PATHAK	9717028845	litigation@srcslegall.com	30.05.203
				OMP (COMM.)/1080/2026	(D)OMP (COMM.)/1080/2026	02-06-2026	IDFC FIRST BANKS LIMITED Vs AMIT SINGH	SANJEEV PATHAK	9717028845	litigation@srcslegall.com	30.05.204

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Execution (Comm.)/216/2026	Execution (Comm.)/216/2026	03-06-2026	Kotak Mahindra Prime Ltd Vs VASEEM SAIFI				
				CS (COMM)/550/2026	CS (COMM)/550/2026	03-06-2026	BM PIPES PVT LTD Vs SAAKAAR ARYAN INFRAHEIGHTS DEVELOPERS PVT LTD				01.06.2026
				M-Ex/236/2026	M-Ex/236/2026	05-06-2026	Ruchika Gupta Vs Satender Kumar Mukhiya				
				CS (COMM)/554/2026	CS (COMM)/554/2026	05-06-2026	SANJAY NARULA Vs ARUN KUMAR	NISHANT KUMAR	9430009409	tcjurusts@gmail.com	03.06.2026
				Misc DJ/627/2026	Misc DJ/627/2026	05-06-2026	VEENA YADAV Vs HEMLATA				
				CS (COMM)/560/2026	CS (COMM)/560/2026	08-06-2026	INFINITY DIGITAL SOLUTION PVT LTD THROUGH ITS AR MR HITANSHU NARANG Vs STAR GRAPHICS WORLD	NITIN ARORA	9818189667	nitin.arora465@gmail.com	06.06.2026
				OMP (COMM.)/1094/2026	(D)OMP (COMM.)/1094/2026	08-06-2026	DEEPAK KUMAR Vs NITIN	LAXIT KOTHARI	9716066170	laxitkothari@gmail.com	06.06.2026
				Execution (Comm.)/220/2026	Execution (Comm.)/220/2026	09-06-2026	Yagya Valkya Shukla Vs Yogesh Sethi				
				CS (COMM)/565/2026	CS (COMM)/565/2026	09-06-2026	SHIVA POLYMERS Vs JM PLASTICS				
				CS (COMM)/566/2026	CS (COMM)/566/2026	09-06-2026	Asha Enterprise Vs Sanvi Automotives				
				CS (COMM)/568/2026	CS (COMM)/568/2026	09-06-2026	OM LOGISTICS LIMITED Vs SHIV SHAKTI INTERNATIONAL, Partnership Firm				
				OMP (COMM.)/1100/2026	(D)OMP (COMM.)/1100/2026	09-06-2026	AXIS BANK LTD Vs SVATANTRA SINGH	DHEERAJ	9210585331	indolexlaw@gmail.com	08.06.2026
				OMP (COMM.)/1101/2026	(D)OMP (COMM.)/1101/2026	09-06-2026	AXIS BANK LTD Vs VIKRAM SINGH	DHEERAJ	9210585331	indolexlaw@gmail.com	08.06.2026
				OMP (COMM.)/1102/2026	(D)OMP (COMM.)/1102/2026	09-06-2026	AXIS BANK LTD Vs OMKAR S O JAYLAL	DHEERAJ	9210585331	indolexlaw@gmail.com	08.06.2026
				OMP (COMM.)/1103/2026	(D)OMP (COMM.)/1103/2026	09-06-2026	AXIS BANK LTD Vs HARIOM YADAV	DHEERAJ	9210585331	indolexlaw@gmail.com	08.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				OMP (COMM.)/1104/2026	(1) OMP (COMM.)/1104/2026	09-06-2026	AXIS BANK LTD V/ KAUSHLYA BAI W O MAHENDRA SINGH	DHEERAJ	9210585331	indolexlaw@gmail.com	08.06.2026
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	OMP COMM	105/2026	01.06.2026	BHOLASINGH JAIPRAKASH CONSTRUCTION LTD. V/S RBCL PILTECH	SUJIT SINGH KUMAR	9810258079	sujitsingh303@gmail.com	30.05.2026
			1	OMP (MISC. COMM	42/2026	01.06.2026	HUGHES SYSTIQUE PRIVATE LTD. V/S 12TB RESEARCH FOUNDATION	Siddhant Asthana and Siddhartha Negi Adv	9818501011	siddhant@asthana.law.in	30.05.2026
			1	OMP COMM	107/2026	02.06.2026	DELHI TRANSCO LIMITED V/S SUNDEEP ENTERPRISES	ANUBHA DHULIA	7032442135, 01145589530	contact@nautilyaalegal.com	01.06.2026
			1	ARB. COMM-	108/2026	02.06.2026	M/S AGGARWAL MOTORS V.S M/S BAINADA MOTORS PVT. LTD.	ANOO PRAKASH AWASTHI, AMN VERMA, UTKARSH BHATT, AKANKSHA	7011004654	legalcorrdorsteam@gmail.com	01.06.2026
			1	EX COMM - AWARD BY ARBIRATION. COMM	101/2026	03.06.2026	TIPPING MR PINKHIRESH PRIVATE LIMITED V/S KRIVA CORPORATION AND ORS.	CHOUHDARY/ SURBHI SHARMA	9713868611	surbhi@cslawchambers.com	02.06.2026
			1	CS (COMM.)	406/2026	04.06.2026	DAYA NAND BUTTA Vs GAURAV BUTTA	AKSHIT SACHDEVA AND SAYANTANI BASAKI	9911927538, 8240300654	akshitsachdeva.advocate@gmail.com, sayantani.legal@gmail.com	03.06.2026
			1	CS COMM.	407/2026	04.06.2026	M/S EXPRESSIONS PORTFOLIO LTD. Vs PRAVEEN SINGH	SANJEEV KUMAR PVT.	7011678591, 9871299091	NA	03.06.2026
			1	CS (COMM.)	408/2026	04.06.2026	M/S PURPLE WAVE INFOCOM LTD. Vs BHARTI LAND LIMITED	VINAY KUMAR	9953587340	lawpretationlegal@gmail.com	03.06.2026
			1	CS (COMM.)	411/2026	05.06.2026	COMPUTER JUNCTION PVT LTD Vs SAATHI WORLDAPP PVT LTD	AJAY KUMAR CHOPRA	9811104015	akchopra_adv@yahoo.in	04.06.2026
			1	CS (COMM.)	412/2026	05.06.2026	VIKAS BARDIA Vs TARSEM LAL	VIJAY KUMAR WADHWA ARUSH MALHOTRA	9818376231, 89711155443	mwlawassociates@gmail.com	04.06.2026
			1	CS (COMM.)	413/2026	05.06.2026	COMPUTER JUNCTION PVT LTD Vs HOSTBOOKS LIMITED	AJAY KUMAR CHOPRA	9811104015	akchopra_adv@yahoo.in	04.06.2026
			1	OMP (COMM.)	(1) 163/2026	06.06.2026	L AND T FINANCE LTD. Vs PRADEEP SHARMA AND ORS.	NITIN DAHIYA	9899777772, 9540877772	office@nitindahiya.com	05.06.2026
			1	OMP (COMM.)	113/2026	08.06.2026		VINOD KUMAR RAI	9811603482	vinod.kumar.raai@gmail.com	06.06.2026
21	SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM)	403/2026	04-06-2026	ALSTONE MANUFACTURING PVT LTD Vs HITENDER MALHOTRA	Vineet Jain(P),	9716141409	NOT PROVIDED	30.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			25	CS (COMM)	404/2026	04-06-2026	CAFREAL JODI LIFE PVT LTD Vs UPTOWNIE APPAREL PRIVATE LTD, AND ORS	KAVITA CHATURWEDI(P)	+91 9910618997		28.05.2026
			25	CS (COMM)	402/2026	04-06-2026	PRADEEP BAWEJA Vs M/S TRANS GREEN SOLUTION	Ramesh Chand Gupta(P),	9312392991	rameshguptaequit@gmail.com	28.05.2026
			25	CS (COMM)	410/2026	05-06-2026	Microtek International Pvt Ltd Vs SHANTIM VENGATESALU	ACHIN MITTAL(P),	9811112729		02.06.2026
			25	OMP (COMM)	112/2026	06-06-2026	NEW DELHI MUNICIPAL COUNCIL Vs TS Construction Company	YASH GUPTA(P),	9990505143	alokiraghav@gmail.com	01.06.2026
			25	CS (COMM)	415/2026	08-06-2026	PUNJAB NATIONAL BANK Vs DAKSON TERRA VENTURE INDIA PVT LTD	VED PRAKASH(P),	9711900673	advocateprakashved@gmail.com	03.06.2026
			25	CS (COMM)	417/2026	08-06-2026	AMAZING RESEARCH LABORATORIES LIMITED Vs PABBA VENU (PROPRIETOR OF SREE SHARADA PHARMA)	Pranav Sapra(P),	9953290847	pranavsapra.adv@gmail.com	05.06.2026
			25	CS (COMM)	419/2026	08-06-2026	Sparco Batteries Pvt Ltd Vs Nubic India Pvt Ltd	Sanya Kumar(P),	not provided		29.05.2026
			25	OMP (COMM)	114/2026	08-06-2026	ROHIT REXWAL Vs Kotak Mahindra prime Ltd	Manohar Naagar(P),	9811951070	sudhir@naagar.com	05.06.2026
			25	CS (COMM)	416/2026	08-06-2026	Kanishka Bounded Foam Vs Mohit Rubber Foam India Pvt Ltd	Eshu Chaudhary(P),	9711275697		06.06.2026
			25	CS (COMM)	420/2026	09-06-2026	M/S BIKAJI FOODS INTERNATIONAL LIMITED Vs MILTO FOOD PRODUCTS	Shailen Bhatia(P),	9818558690		04.06.2026
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	SUIT FOR RECOVERY	CS (COMM)/398/2026	01-06-2026	GURDEEP SINGH ARORA VS ARCHWAY VENTURES INTERNATIONAL PVT LTD	URVI MOHAN(P),	NOT AVAILABLE	NOT AVAILABLE	16-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/401/2026	03-06-2026	GOURMETS EATABLE PRIVATE LIMITED VS ENGINEERS INDIA LIMITED	PANKAJ STRIPATHI(P),	9958901344	ptripathi117@gmail.com	27-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/405/2026	04-06-2026	ALSTONE MANUFACTURING PVT LTD VS MS CONSTRUCTION	VINEET JAIN(P),	9958127227	vineetjain27@gmail.com	16-05-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/110/2026	05-06-2026	DELHI TRANSCO LIMITED VS GUPTA TRADERS	SHAKTI AVERMA(P),	9044259049	advocateshaktiverma@gmail.com	03-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/414/2026	05-06-2026	SUPER SAFE LOGISTICS INDIA PVT LTD VS PROVEDA MARKETING INDIA PVT LTD	VINAY YADAV(P),	8447279418	NOT AVAILABLE	01-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			20	SUIT FOR RECOVERY	CS (COMM)/418/2026	08-06-2026	DR MOREPEN LIMITED VS VASAVI ENTERPRISES	SRIJAN TITWARI(P),	9953059871	officeofsrijantiwari@gmail.com	25-03-2026
			20	OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM)/115/2026	08-06-2026	UNION OF INDIA VS BANSAL CONSTRUCTION CO	VINOD KUMAR RAI(P),	9811603482	NOT AVAILABLE	05-06-2026
			20	SUIT FOR RECOVERY	CS (COMM)/421/2026	09-06-2026	HANLIM E AND INDIA LIMITED VS DEFEX NEW MATERIALS PRIVATE LIMITED	RAHUL NIGAM(P),	NOT AVAILABLE	NOT AVAILABLE	20-05-2026
			20	SUIT FOR RECOVERY	CS (COMM)/422/2026	09-06-2026	NAVJEET KAUR KOCHHAR VS PLATINUM HOTELS AND RESTAURANT LLP	ROHIT KUMAR(P),	9891345445	rohit.adv76@gmail.com	06-06-2026
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Commercial Civil Suit	CS (COMM)/308/2026	01/06/2026	OHN INFRABUILD MATE LLP Vs TULSIANI CONSTRUCTIONS AND DEVELOPERS PVT LTD	amarendra kumar dubey(P),	9599801188	globalvisionlawoffice@gmail.com	Not on record.
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/309/2026	01/06/2026	SMALL FARMERS AGRIBUSINESS CONSORTIUM Vs SHRI OM INDUSTRIES AND ORS	NITESH KUMAR(P),	9810197092	dsadv13@gmail.com	26.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/320/2026	02/06/2026	BANK OF INDIA Vs KARAN GUPTA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmail.com	30.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/319/2026	02/06/2026	BANK OF INDIA Vs NEHA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmail.com	30.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/318/2026	02/06/2026	BANK OF INDIA Vs HEMLATA SRIVASTAVA	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmail.com	30.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/317/2026	02/06/2026	BANK OF INDIA Vs KULDEEP SINGH PROPRIETOR OF MS ANJU TOOL WORKS	KUMAR VISHWJEET(P),	9718909886	adv.vishwjeet@gmail.com	29.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/316/2026	02/06/2026	Ajit Singh Tanwar Vs Municipal Corporation Of Delhi	Ashu Arora(P),	9910800124	ashunarora@gmail.com	30.05.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/331/2026	05/06/2026	PANKAJ GROVER Vs Shital Innovative Food LLP	ANKUR AGGARWAL(P),	9871777769	ocean.laws@gmail.com	03.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/341/2026	09/06/2026	Nitya Balagopal Vs Mohit Rubber Foam India Pvt Ltd	Trilok Chand(P),	9650724458	adityarudravss@gmail.com	05.06.2026
			12, New Court Block-I	Commercial Civil Suit	CS (COMM)/340/2026	09/06/2026	PUNJAB NATIONAL BANK Vs RAJIV BANSAL	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	08.06.2026
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial Civil Suit	CS (COMM)/328/2026	03.06.2026	BANK OF INDIA Vs SEEMA BHARDWAJ	KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.com	30.05.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES
			6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMI VS COLOR PALETTE PVT LTD & ORS	NAYATI LEGAL 9536190460	advjkuldeep@gmail.com	31.05.2026
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	CS (COMM)/315/20 26(TM)	01-06-2026	Veerji Restaurant Private Limited Vs Wah Veer G Wah	NIHIT NAGPAL 9818202368	litigation@ssrana.com	29/04/2026
			17, New Court Block-I	Commercial	CS (COMM)/324/20 26	02-06-2026	Nourish Organic Foods Pvt Ltd Vs Peal Baagh Tea Pvt Ltd	ASHISH HIRA 9958468939	ashish.hira30@gmail.com	13/05/2026
			17, New Court Block-I	Commercial	CS (COMM)/323/20 26	02-06-2026	BANK OF INDIA Vs PARWEZ SIDDIQUI	AMAN CHAUDHARY 8882642450	adv.vishwjeet@gmail.com	29/05/2026
			17, New Court Block-I	Commercial	CS (COMM)/334/20 26	06-06-2026	BANK OF INDIA Vs DHARMENDAR SRIVASTAVA SOLE PROPRIETOR OF MS DARSH INFRA	KUMAR VISHWJEET 9718909886	adv.vishwjeet@gmail.com	01/06/2026
			17, New Court Block-I	Commercial	CS (COMM)/339/20 26	08-06-2026	MYRA ELECTRICALS Vs TOSHIBA WATER KUMAR DUBEY SOLUTIONS PRIVATE LIMITED	AMARENDRA KUMAR DUBEY 9599801188	globalvisionlawoffice@gmail.com	not filed
26	SH. SUDESH KUMAR DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/312/20 26	01/06/2026	BANK OF INDIA Vs MEHJABI	KUMAR VISHWJEET(P), 9718909886, 8882642450	adv.vishwjeet@gmail.com	29.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/313/20 26	01/06/2026	BANK OF INDIA Vs RAM NIVASH KUSHWAHA	KUMAR VISHWJEET(P), 9718909886, 8882642450	adv.vishwjeet@gmail.com	29.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/314/20 26	01/06/2026	BANK OF INDIA Vs MAYA SINGH	KUMAR VISHWJEET(P), 9718909886, 8882642450	adv.vishwjeet@gmail.com	30.05.2026
			29, New Court Block-II	Commercial	CS (COMM)/332/20 26	05/06/2026	VEERJI RESTAURANTS PVT LTD Vs ROHIT AND ANR	S.S. RANA 9818202368	litigation@ssrana.com	02.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/335/20 26	06/06/2026	MAHIMA FABRICATORS Vs AA CREATIVE SOLUTIONS PVT LTD AND ANR	BHASHKAR PANDEY 9643492061	advbhashkar2@gmail.com	03.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/336/20 26	06/06/2026	CORONA REMEDIES LTD Vs CIPZER HERBALS AND ORS	Vikas Khera(P), 7834897828	info@lexfons.com	05.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/338/20 26	08/06/2026	SIEMENS INDUSTRY SOFTWARE INC AND ANR Vs SURAJ PANDEY AND ORS	Aarshia Behl(P), 9818061242, 9810621272	aarshia@saiKrishnaassociates.com	04.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/343/20 26	09/06/2026	SARTAJ SEEDS Vs ANKIT AGRAWAL AS PANTNAGAR DAKSH SEEDS)	Vikas Khera(P), 7834897828	info@lexfons.com	05.06.2026
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL							

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
28	MS RAVINDER BEDI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	CS (COMM)	465/2026	01-06-2026	LALIT GUPTA AND ORS VS GODREJ FINANCE LTD	RAJENDER YADAV	9312046733	yadavrazen@gmail.com	26-05-2026
				CS (COMM)	468/2026	01-06-2026	4SQUARE PROMOTIONS PVT LTD VS MS VIDEO WALL INDIA PVT LTD	SANJAY KUMAR	9873203396	diligentlawyers@gmail.com	02-05-2026
				CS (COMM)	474/2026	02-06-2026	UNION BANK OF INDIA VS DEEPAK	ARUN KUMAR	9312400295	a_runku_marshukla_7@gmail.com	25-05-2026
				CS(COMM)	504/2026	08-06-2026	GURUKUL PUBLICATIONS PVT VS VIJAY KUMAR	RAMNISH KHANN	9891696900	RKA.LAWOFFICE S@GMAIL.COM	19-05-2026
29	SH. LALIT KUMAR LD. DJ COMM-02, EAST DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	14	COMMERCIAL SUIT	CS (COMM)/467/2026	01.06.2026	Bank of India Vs ABUL UFA ARCHADUL HUSSAIN	Amrendra Nath Shukla(P),	9910717081	ADVAMRENDRA 22@GMAIL.COM	23.04.2026
				CS (COMM)/469/2026	01.06.2026	CANARA BANK Vs MD ARSHAD	SUNDRAM JOSHI(P),		8448444842	ADMIN@NIVAAN LAW.COM	13.05.2026
				CS (COMM)/472/2026	02.06.2026	State Bank of India Vs Kiran Pandurang Patil	Suchita Dixit(P),		8896932838	AGNIHOTRICHIT A@GMAIL.COM	26.05.2026
				CS (COMM)/484/2026	03.06.2026	ROHDE AND SCHWARZ INDIA PVT LTD Vs MOBILE HOSPITAL DESIGNERS AND DEVELOPERS INDIA PVT LTD	Awanish Srivastava(P),		9 8 7 3 3 4 4 8	awanis akslaw.com	EXEMPTION
				CS (COMM)/489/2026	03.06.2026	M/S DSS IMAGETECH PVT LTD Vs BINITA SINHA	PALLAVI PALLAVI(P),		N/A	PALLAVIPAKHI @GMAIL.COM	01.06.2026
				CS (COMM)/497/2026	04.06.2026	4 SQUARE PROMOTIONS PVT LTD Vs M/s THOUGHT BOX	Abhinav Bhadana(P),		9958299393	DILIGENTLAWYER RS@GMAIL.COM	02.05.2026
				CS (COMM)/492/2026	04.06.2026	INDOSPIRITS BEVERAGES PVT LTD Vs M/S FRIENDS DISTILLERIES AND BREWERIES (OPC) PVT LTD	ANAND SHANKAR JHA(P),		9899617989	anand.jha@asjlegall.in	03.06.2026
				CS (COMM)/493/2026	04.06.2026	PASUPATI BARTER LLP Vs GRAFT DESIGNS AND ORS	Neeraj Dahiya(P),		9718184242	advneerajdahiya/ @iemail.com	25.05.2026
				CS (COMM)/503/2026	06.06.2026	MIDAS GARMENTS ACCESSORIES PVT LTD Vs URMILA SINGH	Aviral Agnihotri(P),		8793137310	AVIRALAGNIHOTRI 453@GMAIL.COM	02.06.2026
				CS (COMM)/502/2026	06.06.2026	IFCI VENTURE CAPITAL FUNDS LTD Vs KUCHEKAR FITNESS MANAGEMENT pvt ltd	AADITYA(P),		9971996625	VERMARAVISH@ GMAIL.COM	01.04.2026
30	SH. VRINDA KUMARI	SOUTH-EAST	20	Commercial Suit	CS (COMM)/466/2026	01-06-2026	SARITA KOCHHAR Vs RAJEEV BAKSHI	ANIL KUMAR(P),	9910384617	llalsingh1001@gmail.com	08.01.2026

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31	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST			CS (COMM)/499/2026	05-06-2026	NARESH KUMAR GUPTA Vs ARDOUR POLYMERS PVT LTD	Tarun Aggarwal(P),	9810372045	helpinghandslawfirm@gmail.com	26.05.2026
					CS (COMM)/510/2026	09-06-2026	AVION NETWORK M/S JIFFY INFOSOLUTIONS PVT LTD	Anisha Mathur(P),	9971096840	Contact. shepherdlaw@gmail.com	06.06.2026
			21	Arbitration and Conciliation Act	OMP MISC (COMM)/12/2026	02.06.2026	P. P. POLYPLAST PVT. LTD. Vs GAIL (INDIA) LTD.	Aditya Vikram Singh Chauhan	7838003807	adityavschauhan@gmail.com	21.04.2026
				Execution Petition	EXECUTION (COMM.)/169/2026	02.06.2026	Sushil Kumar Vs Mr. Bittoo Sondhi	Ajay Kumar Yadav	9792419911	pc.tcl202@gmail.com	10.04.2026
				Execution Petition	EXECUTION (COMM.)/175/2026	03.06.2026	NEETU DEVI Vs DELHI URBAN SHELTER IMPROVEMENT BOARD	Sanjay Kumar	9968010672	lawyer.sanjay@gmail.com	18.05.2026
				Commercial suit	CS (COMM)/480/2026	03.06.2026	MR. VAS DEV SHARMA (Proprietor of Sharma Engineering Works) Vs KALPATARU PROJECTS INTERNATIONAL LTD. (Formerly JMC Projects (India) Ltd.)	Rishabh Dahiya	8395906611	rishabhdahiya07@gmail.com	17.05.2026
				Commercial suit	CS (COMM)/481/2026	03.06.2026	Bhushan Dealmark Private Limited Vs Mr. Sushil Kumar Singh and Anr.	Shakeel Sarwan	8750618722	sswaniassociates@gmail.com	04.05.2026
				Commercial suit	CS (COMM)/482/2026	03.06.2026	Bhushan Dealmark Private Limited Vs Shri Buildup Private Limited	Shakeel Sarwan	8750618722	sswaniassociates@gmail.com	04.05.2026
				Commercial suit	CS (COMM)/488/2026	03.06.2026	BACC Healthcare Private Limited Vs Harpreet Singh Sethi and Ors.	Aditya Narayan Mahajan	9999789734	aditya@akolegal.com	30.05.2026
				Execution Petition	EXECUTION (COMM.)/193/2026	09.06.2026	HARI NATH SRIVASTAVA Vs SNNR PRIVATE LIMITED	Ankit Kumar	9015505737	niyamamlawoffice@gmail.com	Not provided
32	MS. NEELAM SINGH LD. DJ COMM-05, SOUTH DISTRICT, SAKET COURT, DELHI	SOUTH-EAST	22	Commercial Suit	CS (COMM)/352/2026	02-05-2026	MS HUKAM CHAND GUPTA FABRICS PRIVATE LIMITED Vs MS MAHAVEER APPARELS	Ashish Upadhyay(P),	9811215280	updhaylawchambers@gmail.com	13-04-2026
				Commercial Suit	CS (COMM)/355/2026	04-05-2026	Canara Bank Vs Mamta Sinha	FAHAD KHAN(P),	9219701292	fahadmu1988@gmail.com	09-04-2026
				Commercial Suit	CS (COMM)/369/2026	06-05-2026	UNION BANK OF INDIA Vs Janak Singh	ALKAL MISHRA(P),	9312872882	advocateshyamjha@gmail.com	29-04-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Commercial Suit	CS (COMM)/380/2026	08-05-2026	BENTLEY SYSTEMS INDIA PVT LTD Vs RAKUL REMANAN AND ORS	PUNEET AHUJA(P),	9315892731	email@anandandnand.com	05-05-2026
				Commercial Suit	CS (COMM)/388/2026	13-05-2026	CBK INDIA PRIVATE LIMITED Vs FLAKT GROUP INDIA PRIVATE LIMITED	Umesh Burnwal(P),	9911633057	globaljudexlawfirm@gmail.com	21-04-2026
				Commercial Suit	CS (COMM)/389/2026	13-05-2026	Bhawani Printers and Publishers Counterclaimant Vs Reena Sardana	ARYAN KALIA(P),	9953757826	aryankalia6@gmail.com	11-05-2026
				Commercial Suit	CS (COMM)/392/2026	14-05-2026	TRIO TECHNOLOGIES PVT LTD Vs NOVENTIQ SERVICES INDIA PVT LTD	Sonu Vivek(P),	9718877012	ansarizainab610@gmail.com	07-05-2026
				Commercial Suit	CS (COMM)/401/2026	16-05-2026	BTB MARKETING PRIVATE LIMITED Vs CHIRMI RESTAURANT	Raghav Sethi(P),	9650644055	advraghavseth@gmail.com	24-04-2026
				Commercial Suit	CS (COMM)/413/2026	19-05-2026	Karina Fincap Ltd Vs Malvinder Singh	ANUJ ARORA(P),	9999238801	anujaroraadv@gmail.com	08-05-2026
				Commercial Suit	CS (COMM)/419/2026	21-05-2026	KNIGHT SECURITY LIMITED Vs GREEN MOBILITY PRIVATE LIMITED	ANKUR AGGARWAL(P),	9871777769	ocean.laws@gmail.com	11-05-2026
				Execution Petition	ExCOMM Award by Arb Comm/69/2026	05-05-2026	EQUITAS SMALL FINANCE BANK LTD Vs M/S RINKU TAMPOO SERVICE	Aakash Tyagi(P),	9599341240	--	07-04-2026
				Execution Petition	ExCOMM Award by Arb Comm/70/2026	06-05-2026	KOTAK MAHINDRA PRIME LTD Vs MD MASOOD ALAM	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	15-04-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
				Execution Petition	ExCOMM Award by Arb Comm/86/2026	21-05-2026	SIDHARTH SAWHNEY Vs FRENCH BAKERY PRIVATE LIMITED AND ORS	JEETENDER GUPTA(P),	9810050748	guptajeetender@gmail.com	15-05-2026
				Execution Petition	ExCOMM Award by Arb Comm/88/2026	23-05-2026	INDUSIND BANK LTD Vs LALU KUMAR	NAGENDER SINGH(P),	9990706205	advpankaj.associates@gmail.com	24-04-2026
				Execution Petition	EXECUTION (COMM)/138/2026	04-05-2026	STATE BANK OF INDIA Vs DUBEY ENTERPRISE	Apurwa(P),	9810343732	ksingh1123@rediffmail.com	17-04-2026
				Execution Petition	EXECUTION (COMM)/144/2026	11-05-2026	M/S KBC COMPUTECH PRIVATE LIMITED Vs MANTU MANDAL	GAURAV HARNAL(P),	9873377366	GAURAVHARNAL@HOTMAIL.COM	13-03-2026
				Execution Petition	EXECUTION (COMM)/155/2026	21-05-2026	M/s H DOHIL CONSTRUCTION PVT LTD Vs M/s TRUCARD INFO SOLUTIONS PVT LTD	Rajesh Manchanda(P),	9811010461	info@manchanda.com	27-01-2026
				Arbitration Petition	OMP (COMM)/27/2026	05-05-2026	AVTAR SINGH AND ORS Vs KOTAK MAHINDRA PRIME LTD AND ORS	ritu gupta(P),	9811740125	virtuous.people@gmail.com	22-04-2026
				Arbitration Petition	OMP (COMM)/29/2026	15-05-2026	INDIAN OIL CORPORATION LIMITED Vs WOODFUND	AMIT MEHARIA(P),	9830079467	delhi@mclegals.com	12-05-2026
				Arbitration Petition	OMP (COMM)/30/2026	15-05-2026	NEXTECH CONTROL Vs STEEL AUTHORITY OF INDIA AND ORS	Mohit Kaushik(P),	9911633626	helegumwisdom@gmail.com	17-03-2026
				Arbitration Petition	OMP (COMM)/34/2026	26-05-2026	RAJESH KUMAR AMARDEEP SINGH Vs Gurmit Hans(P),	Singh	9810209575	legalsk@gmail.com	29-04-2026

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34	SH. SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	TARUN SOUTH-EAST		CS COMM	486/2026	03-06-2026	HEINRICH CORPORATION INDIA PVT LTD Vs SANJAY BANSAL AND ANR	Girdhari Singh,	9871515879	counselgsnagar@gmail.com	01.06.2026
				CS COMM	496/2026	04-06-2026	Utkal Board and Paper Mills Limited Vs Pashupati Nath Singh	Shakeel	8750618722	sswaniassociates@gmail.com	05.05.2026
35	MS. VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL								
36	SH. KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	DEVENDER EAST	NIL								
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL								
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	--do--	C.S.(COMM)	56/2026	02-06-2026	STATE BANK OF INDIA VS RAVI KUMAR SHARMA	suchit dixit	8896932838	agnihotrisuchita@gmail.com	01-06-2026
			--do--	C.S.(COMM)	57/2026	02-06-2026	STATE BANK OF INDIA VS VISHAL GIRI	suchit dixit	8896932838	agnihotrisuchita@gmail.com	01-06-2026
			--do--	C.S.(COMM)	58/2026	03-06-2026	BSES YPL VS INTIZAR ALI	Arun sharma	9899900140	arunadvocate2010@gmail.com	15-04-2026
			--do--	C.S.(COMM)	59/2026	03-06-2026	BSES YPL VS HAJI REHAN	Arun sharma	9899900140	arunadvocate2010@gmail.com	15-04-2026
			--do--	C.S.(COMM)	60/2026	03-06-2026	MR PREM SHARMA VS MS DR AR MEDICAL DEVICES PVT LTD	Shagriti jain	8527506427	lawfirm@unsolvedlegal.com	29-05-2026
			--do--	C.S.(COMM)	61/2026	04-06-2026	NEERAJ AGGARWAL VS VIPIN KUMAR GARG	Vikrant mittal	9868860486	vfvtory@gmail.com	01-06-2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT COURT FEES	E-OF
			--do--	C.S.(COMM)	62/2026	05-06-2026	FEDERAL BANK LTD VS GAURAV MITTAL	K & k legal	9871226784	kkmudgil29@gmail.com	19-05-2026	
			--do--	C.S.(COMM)	64/2026	09-06-2026	BSES YAMUNA POWER LIMITED VS DEEPAK	arun sharma	9899900140	arunadvocate2010@gmail.com	15-04-2026	
			--do--	C.S.(COMM)	65/2026	09-06-2026	BSES VS SAROJ BALA	arun sharma	9899900140	arunadvocate2010@gmail.com	15-04-2026	
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	301, New Court Building	CS(COMMERCIAL)	CS (COMM)/295/2026	01-06-2026	BENSON POLYMERS LIMITED Vs Ms HORIZON POLYMERS	MANSHI BAKSHI			25.05.2026	
			301, New Court Building	CS(COMMERCIAL)	CS (COMM)/296/2026	01-06-2026	Sh Vipin Dandona Vs Ms SK Gupta and Sons HUF	PRADEEP KUMAR			23.05.2026	
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/297/2026	01-06-2026	Naresh kumar garg Vs Anil kumar gupta	VIRESHWAR TYAGI			22.05.2026	
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/300/2026	03-06-2026	BANK OF BARODA Vs Chetan Kumar Garg	GEETANJALISHA RMA,			15.05.2026	
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/305/2026	05-06-2026	BABULAL PUROHIT Vs BABU VIGNESH	KUSHAL AGGARWAL			30.05.2026	
			302, New Court Building	CS(COMMERCIAL)	CS (COMM)/306/2026	05-06-2026	PAL FACILITY MANAGEMENT SERVICES PVT LTD Vs LE CREST HOSPITAL UNIT OF GARG HEART MULTISPECIALITY HOSPITAL	SANJAY YADAV			03.06.2026	
40	MS. KIRAN BANSAL DISTRICT JUDGE (COMMERCIAL COURT)	SHAHADARA	ROOM NO 208	COMMERCIAL	CS (COMM)/298/2026	02-06-2026	AYUSHI DENIM LLP Vs MOHD TOFIQE	YOGINDER SINGH CHOUDHARY			22.05.2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/309/2026	08-06-2026	SUNIL KUMAR BAJAJ Vs SANJIT	C. M. GROVER			19.05.2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/310/2026	08-06-2026	BANK OF BARODA Vs MR ANKIT CHAUDHARY NOW DECEASED PROPRIETOR OF RUDRA ENTERPRISES AND ANP	VIJETA OHRI			04.06.2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/314/2026	09-06-2026	SUSHIL KUMAR KESARWANI Vs HARI SINGH	GAGAN KUMAR SINGHAL			08.06.2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/316/2026	09-06-2026	ANKUR AGGARWAL Vs SANJEEV SINGH	VINAY KUMAR			05.06.2026	
			ROOM NO 208	COMMERCIAL	CS (COMM)/320/2026	22-06-2026	Rinku Kamboj Vs M s The Mesomorph and Ors	SANGEETA JALAN			10.06.2026	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
41	SH. SANJAY SHARMA II, DISTRICT JUDGE, COMMERCIAL COURT	SHAH DAR	303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 278/2026	21.05.2026	JINTENDER KUMAR VS VIKAS ADLAKHA	RISHABH JAIN	9968193042	lawchambersfgl@gmail.com	02.06.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 179/2026	04.04.2026	MUNEESH GHAKREJA VS M/S EASY BAKE PVT LTD	MANOJ MITTAL	8800002499	mittaim612@gmail.com	02.06.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 301/2026	03.06.2026	SACHIN KUMAR GUPTA VS PANKAJ SINGH	SANKET GUPTA	8447715266	sanket1983@gmail.com	04.06.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 602/2025	14.10.2025	SURESH GUPTA VS RAJAT SHARMA & ANR	PRATEEK MEHTA	9911886609	2015mehta.associates@gmail.com	05.06.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 57/2026	02.02.2026	M/S PADMAVATI GARMENTS VS M/S MB COLLECTION & ANR	S K KAUSHIK	9910703213	advskkaushik@gmail.com	06.06.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 139/2026	13.03.2026	M/S BIOCON ELECTRIC PVT LTD VS KULDEEP KUMAR	AMARENDER KUMAR DUBEY	9260958246	advamarendergupta@gmail.com	06.06.2026
			303, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 237/2026	29.04.2026	MANOJ JAIN VS M/S RARO STILE INTERIORS PVT LTD	RISHABH GUPTA	9899890747	rishabhguptaadvgmail.com	06.06.2026

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C. No. 304	COMMERCIAL	CS (COMM)/299/2026	02-06-2026	DR UMESH KAPIL Vs SMT SHEETAL	MADHUR ARORA	9711022330	madhuraroraadv@gmail.com	26/05/2026	
				COMMERCIAL	CS (COMM)/302/2026	03-06-2026	M/S SNEHA COLLECTIONS (THROUGH ITS PROPRIETOR) Vs MAYASHEEL RETAIL INDIA LIMITED (THROUGH ITS PROPRIETOR)	SNEHA RAJPUT	8010564415	ADV.SNEHARAJPUT02@GMAIL.COM	23/05/2026	
				COMMERCIAL	CS (COMM)/304/2026	04-06-2026	SUDHIR THUKRAL Vs SRI VAARI TRADERS	Ravi DevSharma	9873205388	advravigalav@gmail.com	02/06/2026	
				COMMERCIAL	CS (COMM)/311/2026	08-06-2026	KK JAIN PROPRIETOR M/S PADMAVATI GARMENTS Vs MAHENDRA PROPRIETOR OF M/S SHREE BALAJI ENTERPRISES	NTIN GARG	9811865967	GGLEGALCONSULTANTS@GMAIL.COM	03/06/2026	
				COMMERCIAL	CS (COMM)/312/2026	08-06-2026	SH SHIV KUMAR GUPTA (THROUGH ITS SPA HOLDER) Vs HIMANSHU GUPTA M/S ADINATH OUTSOURCE (THROUGH ITS PROPRIETOR)	GDC LEGAL CONSULTANT LLP	9999809802	gdclawyerschamber@gmail.com	04/06/2026	
				COMMERCIAL	CS (COMM)/315/2026	09-06-2026	IDBI BANK LTD Vs ILIAS	SHVIVEK KUMAR	9811867703	-	-	06/06/2026
				COMMERCIAL	CS (COMM)/317/2026	09-06-2026	SMT DEEPTI JAIN PROPRIETOR OF M/S SIDHARTH ENTERPRISES Vs M/S NAPS ELECTRONICS AND ORS	SUMIT NANDVANI	8826550368	nandvanijindallawoffices@gmail.com	04/06/2026	
				COMMERCIAL	CS (COMM)/318/2026	09-06-2026	PUNJAB NATIONAL BANK Vs MS PALLAVI	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM010@GMAIL.COM	29/05/2026	
				COMMERCIAL	CS (COMM)/319/2026	09-06-2026	PUNJAB NATIONAL BANK Vs MR MAYANK RANDHAWA	JYOTI GAUTAM	7000041067	JYOTI_GAUTAM010@GMAIL.COM	29/05/2026	
				COMMERCIAL	MISC DJ/650/2026	09-06-2026	M/S LOTUS MAINTENANCE SERVICES PVT LTD Vs M/S BCL SECURE PREMISES PVT LTD	ABHISHEK KUMAR CHOUDHARY	9873739440	abhishekhchoudharylegal@gmail.com	05/06/2026	
	COMMERCIAL	MISC DJ/651/2026	09-06-2026	SH ANKIT MOHTA PROPRIETOR OF M/S AM CABLE INDUSTRIES Vs SH RAMESH KUMAR PAREEK PROP OF M/S KESHAV ELECTRICALS	MAYANK GUPTA	9958228306	Quadlexoffice@gmail.com	23/05/2026				
43	SH. DEVENDER KUMAR JANGALA DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL									
44	SH. VINOD YADAV DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL									
45	SH. JAGDISH KUMAR DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL									
46	SH. SHAIENDER MALIK DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL									

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF	
47	SH. RAJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH-WEST	603	Commercial Suit	CS (COMM)/360/2026	02-06-2026	Puma Se Vs New Look	Gautam Bhasin(P),	9999093893	eludication.legal@outlook.com	20.05.2026	
			603	Commercial Suit	CS (COMM)/373/2026	04-06-2026	BEARDESELL LIMITED Vs FEBO ENGINEERING PRIVATE LIMITED	Balram Singh	9873188641	br9840@gmail.com	20.05.2026	
			603	Commercial Suit	CS (COMM)/376/2026	04-06-2026	MS KIRAN GUPTA Vs PANZIKA BAWEJA AND ORS.	Sudhir Tewatia	9971593597	sudhir.tewatia@gmail.com	02.06.2026	
			603	Commercial Suit	CS (COMM)/377/2026	06-06-2026	M/S CAPITCOIN MEDIA Vs NITIN KUMAR	Deepak Jhangra	9711573242	deepakjhangralawoffices@gmail.com	02.06.2026	
			603	Commercial Suit	CS (COMM)/378/2026	06-06-2026	BANK OF MAHARASHTRA Vs NV UNIFORMS AND CLOTHING AND ANR	Anil wilson	9810182768	solicitoranilwilson@gmail.com	18.12.2025	
			603	Commercial Suit	CS (COMM)/379/2026	06-06-2026	BUOYANT LOGISTICS PVT LTD Vs PRADEEP KUMAR	Karan Singh Tanwar	9999601086	karansinghadv1@gmail.com	19.05.2026	
			603	Commercial Suit	CS (COMM)/385/2026	08-06-2026	Netsarang Computer Ine and Anr Vs Six Dee Telecom Solutions Private Limited and Others	amey anant	9768227488	amey.pranab21@gmail.com	04.06.2026	
			603	Commercial Suit	CS (COMM)/386/2026	08-06-2026	KUMAR EQUIPMENT INDIA PVT LTD THROUGH AR MB KRISHNAN Vs WOODKRAFT INDIA PVT LTD THROUGH AR	HONEY TYAGI	9711135584	mohit.sharma42@gmail.com	21.04.2026	
			603	Commercial Suit	CS (COMM)/389/2026	09-06-2026	State Bank of India Vs Sanjay Kumar Pandey	Mohit Tiwari(P),	9301232373	advkmiahra@outlook.com	25.03.2026	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
48	SH. BALWANT RAJBANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/2042/2026 (1)	01-06-2026	Kotak Mahindra Bank Ltd Vs Mahi Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	CS (COMM)/358/2026	01-06-2026	xxxxx Vs yyyyyy	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	29-05-26
			613	Commercial Suit	ExCOMM Award by Arb Comm/37/2026	01-06-2026	MONEYWISE FINANCIAL SERVICES PVT LTD Vs EXPRESS SERVICES	Mehvish Khan(P),	9319212148	khanmehvish2789@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2040/2026 (1)	01-06-2026	Suryoday Small Finance Bank Limited Vs Pawan Rode	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2039/2026 (1)	01-06-2026	IDFC FIRST BANK LTD Vs SONU RAJENDER SINGH	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	OMP (COMM)/2041/2026 (1)	01-06-2026	Kotak Mahindra Bank Ltd Vs Mujahid	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/22/2026	01-06-2026	GOVERNMENT OF NCT OF DELHI Vs MS DEV ENGINEERS	Pravesh Sharma(P),	9958355777	pravesh.adv@gmail.com	NA
			613	Commercial Suit	CS (COMM)/362/2026	02-06-2026	PUMA SE Vs Ashok Kumar	GAUTAM BHASIN	9999306881	eludicatoin.legal@outlook.com	30-05-26
			613	Commercial Suit	OMP (COMM)/2147/2026 (1)	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHANJI MANDAL 9738	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2146/2026 (1)	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MUKESH H 5939	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2145/2026 (1)	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KRISHNA SWAROOP GUPTA 6179	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2144/2026 (1)	02-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRINCE KUMAR SINGH 5798	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/361/2026	02-06-2026	PUNJAB NATIONAL BANK VsINDERJEET	Raghav Sharma(P),	9717610124	vsradvisors@gmail.com	25-05-26
			613	Commercial Suit	CS (COMM)/364/2026	03-06-2026	MS OJASVI FASHION Vs Ms Liza Clothing Apparels Pvt Ltd	prince yadav(P),	9958460506	advprinceyadav@gmail.com	30-05-26
			613	Commercial Suit	CS (COMM)/367/2026	03-06-2026	BHARTI REFRIGERATION WORKS Vs NKG INFRASTRUCTURE LTD	ANUJ KUMAR SHARMA(P),	7973981758	advvasudhaaery@outlook.com	08-05-26

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	OMP (COMM)/2170/2026 (1)	03-06-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs Solanki Hriday Haresh 9220	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2168/2026 (1)	03-06-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs ARVINO 0780	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/366/2026	03-06-2026	ALETHIA INFOTEL PRIVATE LIMITED Vs MANISH PATLE PROPRIETOR OF VASI WATER	RAJAN MALHOTRA(P),	9818307355	vasiwater@gmail.com	29-04-26
			613	Commercial Suit	CS (COMM)/365/2026	03-06-2026	PUNJAB NATIONAL BANK Vs NARESH GIANCHANDANI PROP OF MS GH AND S RECRUITERS	Indra Narain(P),	9311824970	associatenarayan29@gmail.com	26-02-26
			613	Commercial Suit	CS (COMM)/363/2026	03-06-2026	URWASHI ENTERPRISES Vs SUNIL ENTERPRISES	sakshi(P),	9667370766	skshmassey@gmail.com	30-05-26
			613	Commercial Suit	ExCOMM Award by Arb Comm/39/2026	04-06-2026	AXIS BANK LTD Vs MADAN MOHAN	VIMAL KHURANA(P),	9953286200	nikhil_sharma@firstassociates.in	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/38/2026	04-06-2026	Kotak Mahindra Bank Limited Vs RITESH KUMAR	Arvind Gupta(P),	9811317311	advocatearvindgupta@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/40/2026	04-06-2026	Tata Capital Limited Vs NARESH CHAND	SURYA PRAKASH RANA(P),	9953455007	sparna2013.sr@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/42/2026	04-06-2026	PERFECT CAPITAL SERVICES LTD Vs RONIT SINGH	VIKRAM SINGH YADAV	9310418127	legalteam5.perfectfinance@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/43/2026	04-06-2026	KOTAK MAHINDRA PRIME LTD Vs MONU KUMAR	Kushal Kumar(P),	7009793548	rishabh.eruditelegal@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/46/2026	04-06-2026	Axis Bank Ltd Vs GAURAV	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	Execution (Comm)/197/2026	04-06-2026	MS GREEN WORLD EXPERIENCE PVT LTD Vs MS LIPUR PHARMAEUTICALS PVT LTD	Geetansh Nagpal(P),	9717178299	geetanshnagpal.legal@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2181/2026 (1)	04-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PARMOD G 8051	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/380/2026	06-06-2026	State Bank of India Vs Bhuvnesh Tyagi	SAURABH GAUTAM(P),	9311131978	no email	19-01-26
			613	Commercial Suit	CS (COMM)/381/2026	06-06-2026	State Bank of India Vs Suresh Kumar Verma	SAURABH GAUTAM(P),	9311131978	no email	19-01-26

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	ExCOMM Award by Arb Comm/47/2026	08-06-2026	Delhi Development Authority Vs Sudhakar Tiwari	Nishtha Chawla	9999661422	nishthachawla.1981@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/204/2026	08-06-2026	MS ENGINEERING PROJECTS INDIA PRIVATE LIMITED Vs MS KQUALITY CONVEYING SYSTEMS AND ANP	Deepak Maharaj(P),	9971340430	mehras777@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/48/2026	08-06-2026	UJJWAL FINANCE PVT LTD FKA CHAND ENERGY PVT LTD Vs MANOJ KUMAR AND ORS	VIKAS DEEPJAIN(P),	7838963403	lawvikas99@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2252/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AFROZ SHEKHAR CHAMOLI 6065	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2253/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GANPAT RAM 3799	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2254/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RRT TOURS AND TRAVELS 0833	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2255/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MANOJ KUMAR 5144	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2256/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SURAJ KARAN 6002	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	CS (COMM)/388/2026	08-06-2026	STEP WORLD TOUR TRAVELS PVT LTD Vs TRAVEXEL EVENTS AND TRAVEL PVT LTD	Tanya Sharma(P),	9911994525	advocatevikasdeepsharma@gmail.com	05-01-26
			613	Commercial Suit	CS (COMM)/384/2026	08-06-2026	State Bank of India Vs Pradip Bapurao Linge	SAURABH GAUTAM(P),	9311131978	no email	25-03-26
			613	Commercial Suit	OMP (COMM)/2257/2026	08-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs AMAN R 3916	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/211/2026	09-06-2026	CHARANPAADUKA INDUSTRIES PVT LTD Vs BS LAMBA	PREM GARG(P),	8860844670	premgarg.legal@yahoo.com	NA
			613	Commercial Suit	CS (COMM)/395/2026	11-06-2026	State Bank Of India Vs Neena Kausihik	VAIBHAV YADAV(P),	9971336611	vaibhav.yadav@hotmail.com	09-06-26
			613	Commercial Suit	CS (COMM)/394/2026	11-06-2026	PUNJAB NATIONAL BANK Places a Branch Office at Punjab National Bank Vs MANOJ	VED PRAKASH(P),	9711900673	vskadvisors@gmail.com	09-06-26
			613	Commercial Suit	CS (COMM)/397/2026	11-06-2026	CANARA BANK Avinder Singh Rathore	SARITA KANWAR(P),	9560812121	infor@stklegal.in	26-05-26

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			613	Commercial Suit	CS (COMM)/396/2026	11-06-2026	Maximum S S Pvt Ltd Vs C Net Systems and Anr	Yatendra Pal Sirohi(P),	9999281570	yatendrasirohi@hotmail.com	08-10-26
			613	Commercial Suit	MISC DJ/539/2026	05-06-2026	MS ENGINEERING INDUSTRIES PROJECTS INDIA PRIVATE LIMITED Vs Ms Kwaliti Conveying Systems	Deepak Maharaj(P),	9971340430	mehras777@gmail.com	NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/45/2026	04-06-2026	Axis Bank Ltd Vs ANKIT KUMAR	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	Execution (Comm)/192/2026	04-06-2026	VLK Associates Private Limited Vs PB RETAIL PRIVATE LIMITED	Manish Kumar(P),	9968466963	aormanishkumar@gmail.com	NA
			613	Commercial Suit	Execution (Comm)/193/2026	04-06-2026	STATE BANK OF INDIA Vs ARVIND	Nirmal Mishra	9311131978	no email	NA
			613	Commercial Suit	Execution (Comm)/194/2026	04-06-2026	MEDIA 24X7 Vs Arvind PUSHANJALI REALMS AND INFRATEC LTD	Arvind Vashistha(P),	9891117112	info@lexavapartners.com	NA
			613	Commercial Suit	Execution (Comm)/195/2026	04-06-2026	MEDIA 24X7 ADVERTISING PVT LTD Vs NAYATI HEALTHCARE AND RESEARCH PVT LTD	Arvind Vashistha(P),	9891117112	info@lexavapartners.com	NA
			613	Commercial Suit	CS (COMM)/374/2026	04-06-2026	RAGHUBINDER GREWAL Vs PRABHU DAYAL EDUCATIONAL TRUST	PRAMOD KUMAR AGARWAL(P),	9868920473	agarwal.akshat.advocate@gmail.com	15-07-25
			613	Commercial Suit	ExCOMM Award by Arb Comm/44/2026	04-06-2026	Axis Bank Ltd Vs SHILPA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	Execution (Comm)/199/2026	04-06-2026	M/S BLT Logistics LTD Vs M/S SUPERMAX PERSONAL CARE PRIVATE LIMITED	Abhinav Bhatia(P),	9999551989	abhinav@abanassociates.in	NA
			613	Commercial Suit	MEx/52/2026	04-06-2026	SATYAVIR SINGH LAKRA Vs M/S ALPA SEA AND AIR PVT LTD	STATE(P),	no detail provided / efiled		NA
			613	Commercial Suit	ExCOMM Award by Arb Comm/41/2026	04-06-2026	Axis Bank Ltd Vs UTKARSH SHARMA	MAYANK MAHAJAN	9873347330	mayamk_mahajan05@yahoo.com	NA
			613	Commercial Suit	Execution (Comm)/196/2026	04-06-2026	MS Jyobha Engineers Pvt Ltd Vs MS KONCEPT PROSTHETIC PVT LTD	ABHISHEK KUMAR PATHAK(P),	9971931446	pathak26.adv@gmail.com	NA
			613	Commercial Suit	MISC DJ/528/2026	03-06-2026	Sunita Kanwar Vs Gymactive Pvt Ltd	Sameer Sidhar(P),	9999918302	no email	NA
			613	Commercial Suit	OMP (COMM)/2169/2026	03-06-2026	BMW INDIA FINANCIAL SERVICES PVT LTD Vs AYUSH CHAUDHARY	Rahul Bhardwaj(P),	9013493108	advocateashok.1@gmail.com	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFFPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	E. OF
			613	Commercial Suit	OMP (COMM)/2127/2026	(D)02-06-2026	Ms Kotak Mahindra Bank Limited Vs Ikram Ahmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2126/2026	(D)02-06-2026	Ms Kotak Mahindra Bank Limited Vs Alpi Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2125/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Manjeet	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2124/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2123/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Subhash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2122/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2121/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Mukesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2120/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Mahipal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2148/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Pradeep Dedha	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2143/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Veerender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2142/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Jatinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2119/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Manjeet	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2104/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subhash O	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2105/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2106/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2107/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Neha Awana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2108/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2109/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Sanjay Panday	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2110/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vasim B	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2111/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Balaji Enterprises	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2112/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2113/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2114/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Brahm Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2116/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Subhash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2117/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Ravinder Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2118/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Mahipal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2115/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Brahm Prakash	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2141/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Dinesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2140/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Jatinder Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2139/2026	(D)02-06-2026	Kotak Mahindra Bank Ltd Vs Ikram Ahmad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2138/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2137/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Meera V	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2136/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Payal Arora	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2135/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Meera V	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2134/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2133/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Asad Saeed	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2132/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Priyanka K	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2131/2026	(D)02-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs SACHIN PAL	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2130/2026	(D)02-06-2026	KOTAK MAHINDRA BANK LTD Vs Devendra Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2129/2026	(D)02-06-2026	Ms Kotak Mahindra Bank Limited Vs Guru Kirpa Packaging	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2096/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash O	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2046/2026	(D)01-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rakib Ali	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2047/2026	(D)01-06-2026	Axis Bank Ltd Vs ABDUL HALEEM	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/2048/2026	(D)01-06-2026	Axis Bank Ltd Vs PUNAM PANDEY	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/2050/2026	(D)01-06-2026	Axis Bank Ltd Vs AAKSHI KACKAR	AMIT KUMAR(P)	8860939556	amitkumar.294@rediffmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2052/2026	(D)01-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/2054/2026	(D)01-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2057/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manjinder Pal Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2060/2026	(D)01-06-2026	Axis Bank Ltd Vs RAM SARAN	AMIT KUMAR(P),	8860939556	amitkumar.294@rediffmail.com	NA
			613	Commercial Suit	OMP (COMM)/2061/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Rahul Kumar Jha	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2062/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Virender Khatri	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2063/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Balbir	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2064/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sonu M	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2065/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2066/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ratan Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2067/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ankur Yadav	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2068/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Tasvar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2069/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs S K Infra Engineers Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2070/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Arif	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2071/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sher Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2072/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manoj Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2073/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prashant Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2074/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Parveen	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2075/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2076/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manjeet Kaur	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2077/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ankur Sharma	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2078/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Yogesh Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2079/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irfan Ahamad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2080/2026	(D)01-06-2026	KOTAK MAHINDRA BANK LTD Vs Suraj Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2081/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vinti Devi	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2082/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Irfan Ahamad	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2083/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2084/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ranbir R	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2085/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2086/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shri Balaji Travels	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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			613	Commercial Suit	OMP (COMM)/2087/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2088/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Praveen Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2089/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2090/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2091/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Ganesh Rathod	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2092/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2093/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Kamlesh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2094/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Rahul	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2095/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Asraf Traders Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2097/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ayaan Transport Services	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2098/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sandeep Singh	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2099/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neha Awana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2100/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Neha Awana	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2101/2026	(D)01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Asraf Traders Pvt Ltd	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/2102/2026	(D)01-06-2026	Kotak Mahindra Bank Ltd Vs Deepak Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA

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49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH-WEST	613	Commercial Suit	OMP (COMM)/2103/2026	01-06-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			613	Commercial Suit	OMP (COMM)/24/2026	22-06-2026	RANJEET SINGH GUSAIN Vs HDB FINANCIAL SERVICES LIMITED	HEMANT KAPOOR(P),	8130955503	adv.hemant Kapoor@gmail.com	NA
			613	Commercial Suit	CS (COMM)/403/2026	22-06-2026	UNION BANK OF INDIA Vs SANTOSH KUMARI	Arun Kumar Shukla(P),	9312400295	connect@snslegal.in	10-06-26
			613	Commercial Suit	CS (COMM)/404/2026	22-06-2026	PUNJAB NATIONAL BANK Vs BHUPINDER SINGH	Raghav Sharma(P),	9717610124	vsradvisors@gmail.com	12-06-26
			613	Commercial Suit	CS (COMM)/405/2026	22-06-2026	First and Fast Carriers Private Limited Vs Royal Kattha Industries	REEMA MISHRA(P),	9811129475	kimishraadvoc@gmail.com	11-06-26
			613	Commercial Suit	OMP (COMM)/2073/2026	01-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Prashant Kumar	RAVI SHANKAR GARG	9958683230	associatesrsgarg8@gmail.com	NA
			614	COMMERCIAL SUIT	CS (COMM)/356/2026	01-06-2026	PUNJAB NATIONAL BANK Vs ANUPRAKASH BHAYANA	MR. VED PRAKASH	9711900673	ADVOCATE PRAKASHVED@GMAIL.COM	27.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/357/2026	01-06-2026	PUNJAB NATIONAL BANK Vs TULSI SINGH	MR. VED PRAKASH	9711900673	ADVOCATE PRAKASHVED@GMAIL.COM	27.05.2026
			614	COMMERCIAL SUIT	CS (COMM)/359/2026	01-06-2026	PRISTRONICS TECHNOLOGIES RABYTE TECHNOLOGIES LLP	MR. SYED FAREZ ALI	9012099555	SARVAYALAWCHAMBERS@GMAIL.COM	27.04.2026
			614	EXECUTION	Execution (Comm.)/189/2026	02-06-2026	KOTAK MAHINDRA PRIME Vs SOMESH KUMAR	MR. RAVI SHANKAR	9911883603	ASSOCIATES RSG ARG1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/190/2026	02-06-2026	KOTAK MAHINDRA PRIME Vs AJAY BHARDWAJ	MR. RAVI SHANKAR	9911883603	ASSOCIATES RSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2149/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs LEELABHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2150/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs RAVI BHARDWAJ	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2151/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs SUKHALAL R	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2152/2026	03-06-2026	TOYOTA FINANCIAL SERVICES Vs SONU J	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/2153/2026	(D)03-06-2026	TOYOTA FINANCIAL SERVICES Vs MUKSEHBHARDWAJ KUMAR	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2154/2026	(D)03-06-2026	TOYOTA FINANCIAL SERVICES Vs NAZIMBHARDWAJ ALI	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2155/2026	(D)03-06-2026	TOYOTA FINANCIAL SERVICES Vs SUMITBHARDWAJ RAGHAV	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2156/2026	(D)03-06-2026	TOYOTA FINANCIAL SERVICES Vs RAJUBHARDWAJ BAJPAI	MR. RAHUL8376049807	ADVOCATEASHOK.1@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/198/2026	04-06-2026	KOTAK MAHINDRA BANK Vs NAVAL KISHOR TWARI	MR. RAVI9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/375/2026	04-06-2026	UNION BANK OF INDIA Vs JAI RAM MEENA	MR. RAJENDRA YADAV9868746449	YADAVRAZEN@GMAIL.COM	26.05.2026
			614	MISCELLANEOUS	MISC ADJ/538/2026	DJ04-06-2026	PUNJAB NATIONAL BANK Vs HARISH	MR. ASHISH9911082899	ADVASHDSM@GMAIL.COM	NA
			614	EXECUTION	Execution (Comm.)/202/2026	05-06-2026	GUPTA BAKELITE FACTORY Vs GP DIE TOOLS	MR. D.P. BHATIA9811191766	DPBHATIA1232@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2201/2026	(D)05-06-2026	SURYODAY FINANCE BANK Vs MADHURI PAWAR	SMALLMR. SHANKAR SHAYM9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2202/2026	(D)05-06-2026	KOTAK MAHINDRA BANK Vs PURE AGRO PRODUCE TRADERS	MR. SHANKAR9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2203/2026	(D)05-06-2026	KOTAK MAHINDRA BANK Vs GOVIND	MR. SHANKAR9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2204/2026	(D)05-06-2026	KOTAK MAHINDRA BANK Vs SANDEEP SHARMA	MR. SHANKAR9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2205/2026	(D)05-06-2026	KOTAK MAHINDRA BANK Vs ARUN	MR. SHANKAR9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2206/2026	(D)05-06-2026	KOTAK MAHINDRA BANK Vs PRADEEP DEDHA	MR. SHANKAR9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2207/2026	(D)05-06-2026	SURYODAY FINANCE BANK Vs FAYAJ LATIF PATHAN	SMALLMR. SHANKAR9911883603	ASSOCIATESRSGARG1@GMAIL.COM	NA

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			614	ARBITRATION	OMP (COMM.)/2208/2026	(D)05-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs SALEEM B	MR. RAVI SHANKAR	9911883603	ASSOCIATES RSG ARG1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2209/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs SOHAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2210/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs RAM PUKAR SAH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2211/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs SURINDER PAL SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2212/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs PRADEEP DAHIYA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2213/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs RAVINDRA KUMAR GUPTA	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2214/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs SOHAN SINGH	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	ARBITRATION	OMP (COMM.)/2215/2026	(D)05-06-2026	TOYOTA FINANCIAL SERVICES Vs SARUK KHAN	MR. RAHUL BHARDWAJ	8376049807	ADVOCATE ASHOK K.1@GMAIL.COM	NA
			614	COMMERCIAL SUIT	CS (COMM.)/382/2026	06-06-2026	STATE BANK OF INDIA Vs ANIL KUMAR	MR. NIRMAL MISHRA	9311131978	ADV NIRMAL MISRA@GMAIL.COM	27.04.2026
50	SH. AJAY GULATI DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH-WEST	509	CS (COMM)	368/2026	04-06-2026	NETSARANG COMPUTER INC AND ANR Vs ONMOBILE GLOBAL LIMITED	AMEY PARAB/RISHI PRAKASH	9768227488	amey.parab21@gmail.com	22.05.2026
			509	CS (COMM)	369/2026	04-06-2026	MS HEXACOM TECHNOLOGIES PVT LTD Vs VISHWAJEET SINHA AND ANR	UTSAV TRIVEDI	7042623388	admin@taslaw.in	26.05.2026
			509	CS (COMM)	370/2026	04-06-2026	SPECTRUM BOOKS PRIVATE LIMITED Vs SNAPDEAL JASPER INFOTECH PRIVATE LIMITED	PRADEEP GAUTAM	9958949373	advgautampradeep@gmail.com	04.11.2025
			509	CS (COMM)	371/2026	04-06-2026	SHRI KRISHNA CONSTRUCTIONS Vs TERRAIN GEION FRA LIMITED	VIKAS DEEP	9588100261	lawvikas99@gmail.com	15.05.2026
			509	CS (COMM)/372/2026	372/2026	04-06-2026	HARPER COLLINS PUBLISHERS INDIA PRIVATE LIMITED Vs VIDHYA BOOK DISTRIBUTORS	AMIT PODDAR	9899177022		15.05.2026
			509	OMP (COMM.)/2171/2026	(D)2171/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs NANKANCO. YADAV 7042	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)/2172/2026	(I)2172/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED JALALUDDIN FAHUMUDDIN 7967	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)2173/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED PARVINDER SINGH RATHEE 7497	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2174/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs NUTAN DCO. 1818	INDIAABHARDWAJ Vs DCO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2175/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SOM NATHCO. 6875	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2176/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SANDEEP RCO. 5777	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2177/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs AJAYCO. KUMAR 8733	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2178/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KASHISH PCO. 8427	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)2179/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MANJEETCO. SINGH 1831	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2180/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MKPACO. MANPOWER AND TRAVEL SERVICES PVT LTD 8794	INDIAABHARDWAJ Vs MKPACO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2192/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MKPACO. MANPOWER AND TRAVEL SERVICES PVT LTD 8792	INDIAABHARDWAJ Vs MKPACO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)2193/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SAUGANDH PRIYA 6240	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2194/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MAHICO. CHAUDHARY 0535	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2195/2026	04-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KANWARCO. PAL SINGH 6620	INDIAABHARDWAJ Vs CO.	RAHUL & 9013493108	advocateashok.1@gmail.com	
			509	CS (COMM)/	383/2026	06-06-2026	State Bank of India Vs Virender	NIRMAL MISHRA	9311131978	nirmalmishraa@gmail.com	01.04.2026
			509	MISC DJ ADJ/	545/2026	06-06-2026	LIC Housing Finance Ltd Through Its ACM Mr Manoj Kumar Sharma Vs Uma Dutt Sharma	SURI & CO. LAW FIRM	8130909187	litigation@surico.in	

COURT NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/	(I)2221/2026	06-06-2026	Axis Bank Ltd Vs BANTI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2222/2026	06-06-2026	Axis Bank Ltd Vs PRADEEP BAGORA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2223/2026	06-06-2026	Axis Bank Ltd Vs RISHABH KUMAR CHATURVEDI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2224/2026	06-06-2026	Axis Bank Ltd Vs GOPAL SHARMA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2225/2026	06-06-2026	Axis Bank Ltd Vs RAM BHOO L SINGH	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2226/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pandit And Sons	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2227/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ram Naresh Yadav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2228/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs SSS Enterprise	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2229/2026	06-06-2026	Axis Bank Ltd Vs RISHABH KUMAR CHATURVEDI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2230/2026	06-06-2026	Axis Bank Ltd Vs MAHENDRA SHUKLA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2231/2026	06-06-2026	Axis Bank Ltd Vs JAHENDRA YADAV	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2232/2026	06-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2233/2026	06-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2234/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vijay Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2235/2026	06-06-2026	Axis Bank Ltd Vs JAYVEER SINGH	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/	(I)2236/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak V	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2237/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ashwani H	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2238/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Surajmal R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2239/2026	06-06-2026	Axis Bank Ltd Vs ALOK MISHRA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2240/2026	06-06-2026	Axis Bank Ltd Vs POONMA RAM	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2241/2026	06-06-2026	Axis Bank Ltd Vs RAHUL KASHYAP	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/	(I)2242/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amarjeet Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2243/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chander Kant	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2244/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vikram Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2245/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Kumar Ahlawat	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2246/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sansar Singh Contractor Prop Sansar Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2247/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Satbir M	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2248/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sameer Trading Company Prop Sameer	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2249/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sarman Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2250/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs BS Contractor	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/(1)	2251/2026	06-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kiran Gulani	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	Execution (Comm.)/	205/2026	09-06-2026	Axis Bank Ltd Vs URMILA RAGHAV	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	Execution (Comm.)/	206/2026	09-06-2026	Axis Bank Ltd Vs JAI SHREE BALAJI LOGISTICS	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	Execution (Comm.)/	207/2026	09-06-2026	Axis Bank Ltd Vs PUNAM PANDEY	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	Execution (Comm.)/	208/2026	09-06-2026	AXIS BANK LTD Vs VINAY KUMAR	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	Execution (Comm.)/	209/2026	09-06-2026	UNION BANK OF INDIA Vs Arpita Chawla	JITENDRA GARG	9810197621	jitendragargadv@gmail.com	
			509	Execution (Comm.)/	210/2026	09-06-2026	axis bank Vs SAKSHI	SHOBHA GUPTA	9811152158	srshobhagupta@gmail.com	
			509	CS (COMM)/	390/2026	09-06-2026	CANARA BANK Vs RAMANDEEP SINGH M/S RAJA INDUSTRIES	CHITRA MALHOTRA		chitramalhotralega@gmail.com	23.11.2024
			509	CS (COMM)/	391/2026	09-06-2026	DEEPANSHU ELECTRICAL AND TELECOM SYSTEM Vs ACE INFRATECH	Neeraj	9444446565		28.04.2025
			509	CS (COMM)/	392/2026	09-06-2026	Sunita Kanwar Vs Sudha Agarwal	sameer sidhar	9444446565		19.11.2025
			509	CS (COMM)	/393/2026	09-06-2026	POORNIMA MEHNDIRATTA PREETI BUILDTECH Vs	ankit batra	999078641	ankit.batra30@gmail.com	08.06.2026
			509	MISC DJ ADJ	/553/2026	09-06-2026	Harish Kumar Vs MCD	Robin Bhardwaj	9560905884	robinbhardwaj529@gmail.com	
			509	OMP (COMM.)/(1)	2263/2026	09-06-2026	Axis Bank Ltd Vs AAKSHI KACKAR	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/(1)	2264/2026	09-06-2026	Axis Bank Ltd Vs KRISHAN AVTAR SHARMA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)/(1)	2265/2026	09-06-2026	Axis Bank Ltd Vs PANKAJ KUMARI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)	(I)2266/2026	09-06-2026	Axis Bank Ltd Vs KULDEEP SINGH	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2267/2026	09-06-2026	Axis Bank Ltd Vs MEENA KUMARI	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2268/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Krishan Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2269/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Raghuvir Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2270/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vashista Logistics Private Limited	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2271/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2272/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Labma Motors	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2273/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Naveen Rathee	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2274/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Girdhari Lal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2275/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sunil Rai	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2276/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Satyapal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2277/2026	09-06-2026	Axis Bank Ltd Vs MAHENDRA SHUKLA	AMIT KUMAR	8860939555	amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2278/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Pardeep Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2279/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sidhi Vinayak Transport	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2280/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Parveen R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OFF PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/	(I)2281/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bittu R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2282/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Trilochan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2283/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Lokesh G	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2284/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kiran Gulani	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2285/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Haleem I	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2286/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Raman Transport Service Prop Ripu Daman Lal Raman	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2287/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Raghav Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2288/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sukhwinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2289/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Shubham Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2290/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mandeep Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2291/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sukhdev Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2292/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mahavir V	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2293/2026	(I)2293/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sukhwinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2294/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mahinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2295/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Gagandeep N	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT E- COURT FEES
			509	OMP (COMM.)	(I)2296/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Suresh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2297/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Karan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2298/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2299/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Satbir Prithavi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2300/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2301/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sandeep Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2302/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Satbir Prithavi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2303/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Devi Parasad Tiwari	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2304/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandrapal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2305/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2306/2026	09-06-2026	Axis Bank Ltd Vs KRISHAN AVTAR SHARMA	AMIT KUMAR	8860939555 amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2307/2026	09-06-2026	Axis Bank Ltd Vs URMILA RAGHAV	AMIT KUMAR	8860939555 amitkumar.294@rediffmail.com	
			509	OMP (COMM.)	(I)2308/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2309/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Mukesh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2310/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Ravinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230 associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/(I)	2311/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Farukh Mohd	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2312/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bilal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2313/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sonu Singh Yadav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2314/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Deepak Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2315/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mahinder Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2316/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sher Ali	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2317/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Santosh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2318/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Jila Singh Public Inter College	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2319/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sandeep	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2320/2026	09-06-2026	Kotak Mahindra Bank Ltd Vs Sukhdev Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2321/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ganga Raghav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/(I)	2322/2026	09-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rakesh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	Execution (Comm.)/(I)	212/2026	10-06-2026	axis bank ltd Vs Dushyant				
			509	OMP (COMM.)/(I)	2323/2026	10-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs KUMAR 7760	INDIA BHARDWAJ & SUJIT CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/(I)	2324/2026	10-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SHARMA 2662	INDIA BHARDWAJ & SHIFALI CO.	9013493108	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/2325/2026	(I)	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR 3251	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/2326/2026	(I)	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs IBAD AHMED 1713	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/2327/2026	(I)	10-06-2026	Kotak Mahindra Bank Ltd Vs Saroha Earth Movers	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2328/2026	(I)	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JITENDR SINGH 7834	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/2329/2026	(I)	10-06-2026	Kotak Mahindra Bank Ltd Vs Sanjeev Sangwan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2330/2026	(I)	10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KAMLESH VJAY VARGIYA 0562	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/2331/2026	(I)	10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2332/2026	(I)	10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2333/2026	(I)	10-06-2026	KOTAK MAHINDRA BANK Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2334/2026	(I)	10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2335/2026	(I)	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Yashpal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2336/2026	(I)	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amanpreet Kaur	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2337/2026	(I)	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Pardeep Rathi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2338/2026	(I)	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Yashpal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/2339/2026	(I)	10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subhash K	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT E- COURT FEES
			509	OMP (I) (COMM.)/2340/ 2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Dinesh Guliya	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2341/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Prd Travel	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2342/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Vijay Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2343/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sonali Transport Co	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2344/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Santosh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2345/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Trilochan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2346/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Devender Tyagi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2347/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Salman Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2348/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sapna S	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2349/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2350/ 2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Mohbin Saifi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2351/ 2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Chander Prakash	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2352/ 2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Mohbin Saifi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2353/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Amit Gupta	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2354/ 2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sunder D	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)/2355/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Monu B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2356/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sayyed Imran	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2357/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Aditya Panjeta	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2358/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sahil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2359/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Omprakash Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2360/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Salman Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2361/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sapna S	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2362/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Manoj Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2363/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Akshay Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2364/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Mohd Nayab	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2365/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JAY BABANCO. LATE 5068	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2366/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mahesh A	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2367/2026		10-06-2026	SURYODAY SMALL FINANCE BANK LIMITED Vs Mohamad Abdal Munshri				
			509	OMP (I) (COMM.)/2368/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Tashavr	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2369/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Salman S	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)/2370/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Subodh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2371/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Zeeshan A	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2372/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ankur Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2373/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohit Tomer	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2374/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sumit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2375/2026		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Altius Education Society	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2376/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Altius Education Society	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2377/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Karnail	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2378/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Kuldeep Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2379/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Ombir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2380/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Balbir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2381/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Poonam	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2382/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Alijan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2383/2026		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Rohit Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2384/2026		10-06-2026	SURYODAY SMALL FIANANCE BANK LIMITED Vs Irfan Kha				

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			509	OMP (I) (COMM.)/2385/2026		10-06-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Sandip P	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2386/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Rohit Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2387/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Awana Tour And Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2388/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Om Bus Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2389/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Awana Tour And Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2390/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Rahul	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2391/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ravi R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2392/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Aashish	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2393/2026		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Fakira Pandurang Jadhav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2394/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Fakira Pandurang Jadav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2395/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Sarvajit Laxman Patil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2396/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vishal Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2397/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aamir Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2398/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2399/2026		10-06-2026	CHOLAMANDALAM INVESTMENET AND FINANCE COMPANY LIMITED Vs Amit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (I) (COMM.)/2400/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Gulnaz I	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2401/2026		10-06-2026	KOTAK MAHINDRA BANK LIMITED Vs Ranbir Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2402/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aamir Khan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2403/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vijay Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2404/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sombir K	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2405/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Amit Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2406/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Kiran Gulani	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2407/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manjinder Pal Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2408/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Ranbir Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2409/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sandeep Contractor	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2410/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Devender Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2411/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shankar Lal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2412/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikram Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2413/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2414/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (I) (COMM.)/2415/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2416/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aaqib Alam	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2417/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaishreeshyam Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2418/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Mahboob	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2419/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Aaqib Alam	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2420/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Afreen	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2421/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Madhavrao Shinde	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2422/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Shankar Ramrao Patil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2423/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Soma Suka Sonawane	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2424/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Pitambar Giridhar Lute	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2425/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Ramesh Uttam Ahire	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2426/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Datta Marotrao Kakde	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2427/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harsh Logistics Pvt Ltd	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2428/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sombir J	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2429/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ritesh Khurana	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (I) (COMM.)/2430/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2431/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shri Balaji Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2432/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Satyam Transportand Equipment	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2433/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ranbir R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2434/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HAMEED CO. PARAMBATH 7965	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2435/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MEENU AKCO. 0011	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2436/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Sonu	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2437/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2438/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Rashidakha Sandekha Pathan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2439/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Madhavrao Shinde	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2440/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAVITRICO. BAI 6453	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2441/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ALI MPCO. 4739	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2442/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SATHIKUMARI S S 2078	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2443/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PULLARIPADATH AYAPPAN RANJITH 9017	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2444/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRADEEP KCO. P 2896	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	

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			509	OMP (I) (COMM.)/2445/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SANJAY KUMAR 3251	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2446/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ramprasad Maurya	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2447/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2448/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Balinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2449/2026		10-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ranbir R	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2450/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Balinder Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2451/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs BARKHACI RANI 0180	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2452/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs KULDEEP JCO. 7650	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2453/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manju Bai	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2454/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2455/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs SAHIL ACO. 3560	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2456/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2457/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Sanjay Singh Sihag	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2458/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Tarun Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2459/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (I) (COMM.)/2460/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sanjeev Sangwan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2461/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vinti Devi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2462/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ratan Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2463/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs S K Infra Engineers Pvt Ltd	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2464/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Saroha Earth Movers	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2465/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2466/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs INAM ALICO. 6970	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2467/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs JANGVEER CO. SINGH 5065	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2468/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs NARENDRA SINGH 1675	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2469/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs MOHIT CO. BAJAJ 0680	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2470/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs PRACHICO. SRIVASTAVA 3583	RAHUL BHARDWAJ &	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2471/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Sanjeev Sangwan	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2472/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2473/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2474/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Shri Ram Roadlines	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (I) (COMM.)/2475/2026		10-06-2026	KOTAK MAHINDRA BANK LTD Vs Saroha Earth Movers	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2476/2026		10-06-2026	jai kumar sharma Vs Sanjay SHarma				
			509	OMP (I) (COMM.)/2477/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKASCO. NARWAR 1002	RAHUL BHARDWAJ & SINGH	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2478/2026		10-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs VIKASCO. ROSE 9039	RAHUL BHARDWAJ & SINGH	9013493108	advocateashok.1@gmail.com	
			509	OMP (I) (COMM.)/2479/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Ganesh Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2480/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Shahaji Baliram Jadhav	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2481/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Rustum Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2482/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shri Balaji Travels	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2483/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Sachin Dayanand Gaund	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2484/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Sunil Dongar Koli	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2485/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Ritesh Khurana	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2486/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Satyam Transportand Equipment	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2487/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bhawna Goel	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2488/2026		10-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2489/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Shivcharan Kashirao Bidkar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (I) (COMM.)/2490/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Mohammadfaruque Mohammad Fazil	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2491/2026		10-06-2026	Kotak Mahindra Bank Ltd Vs Babulal Lasha Valvi	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (I) (COMM.)/2492/2026		10-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs TWINKLE GUPTA 8433	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/23/2026		11-06-2026	SATPAL SINGH Vs SUNDARAM FINANCE LIMITED	DEEPAK GODARA		deepagodara9@gmail.com	
			509	Execution (Comm.)/213/2026		11-06-2026	COLORS FASHION PVT LTD Vs CKM ENTERPRISES	FOOTNAVEEN kumar stripathi	9810419936	naveentripathi3012@gmail.com	
			509	Execution (Comm.)/214/2026		11-06-2026	Suprabhat Electric Co Pvt Ltd Vs Aman Mishra	AMIT GOEL	7982256924	goelassociates42@gmail.com	
			509	Execution (Comm.)/215/2026		11-06-2026	KL Arora Vs MS D INDUSTRIES LIMITED	PRAMOD KUMAR SHARMA	9899776633	pspkjuris@gmail.com	
			509	Execution (Comm.)/216/2026		11-06-2026	MS RELIABLE TRAVELS AND CARGO PVT LTD Vs SH KANT MISHRA	RAJESH KUMAR SHARMA			
			509	Execution (Comm.)/217/2026		11-06-2026	SATYA NARAYANA SHARMA Vs WOLFONE PROJECTS OPC PVT LTD AND ANR	A K ASSOCIATES	9999448797	ashishchauhan@akassociates.org.in	
			509	Execution (Comm.)/218/2026		11-06-2026	KOTAK MAHINDRA PRIME LTD Vs DEEPAK	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	Execution (Comm.)/219/2026		11-06-2026	SUPRABHAT ELECTRIC COMPANY PRIVATE LIMITED Vs AMAN MISHRA	AMIT GOEL	9810122373	goelassociates42@gmail.com	
			509	CS (COMM)/398/2026		11-06-2026	Union Bank of India Vs ANJU SONI	DHANANJAY KUMAR	9312872882		30.05.2026
			509	CS (COMM)/399/2026		11-06-2026	ISHAN AGRAWAL Vs SMALL BUSINESS SOLUTION	ARCHI GUPTA	7011363932	archiguptaadvocate@gmail.com	12.05.2026
			509	CS (COMM)/400/2026		11-06-2026	State Bank Of India Vs Barun Kumar	VAIBHAV YADAV	9971336611	vaibhav.yadav@hotmail.com	11.02.2019
			509	CS (COMM)/401/2026		11-06-2026	MS ANIKA GLOBAL TRADING PVT LTD Vs MS KAMLA DITYA CONSTRUCTIONPVT LTD AND ORS	ABHINIT DAS	9810428288		06.05.2026

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			509	MISC DJ ADJ/556/2026		11-06-2026	Rahul jaina Vs Dr Er Rajainderr Jain	Sangeeta jain	9810330185		
			509	OMP (I) (COMM.)/2493 /2026		11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bijender Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2494/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2495/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Sanjay Panday	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2496/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARVINDER KAUR 4179	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@ gmail.com	
			509	OMP (I) (COMM.)/	2497/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs GURPREET SINGH 0557	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@ gmail.com	
			509	OMP (I) (COMM.)/	2498/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Wasim	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2499/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs HARICO. SINGH 8110	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@ gmail.com	
			509	OMP (I) (COMM.)/	2500/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Qadir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2501/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Saddam Husain	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2502/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Lakhna Panchal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2503/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Mohd Qadir	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2504/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Shubham Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2 @gmail.com	
			509	OMP (I) (COMM.)/	2505/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs ROHIT KASHYAP 6690	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@ gmail.com	
			509	OMP (I) (COMM.)/	2506/2026	11-06-2026	TOYOTA FINANCIAL SERVICES INDIA LIMITED Vs RESHMA PARVEEN 0168	RAHUL BHARDWAJ & CO.	9013493108	advocateashok.1@ gmail.com	

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			509	OMP (COMM.)/	(I)2507/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Suresh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2508/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Deepak	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2509/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Anchal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2510/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RAHUL PASWAN 3690	INDIA BHARDWAJ & RAHUL CO.	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/	(I)2511/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs SARABJEET 5941	INDIA BHARDWAJ & RAHUL SINGH	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)	(I)2512/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harish M	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2513/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Harish M	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2514/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Wazir P	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2515/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Jaswant D	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2516/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bharat X	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2517/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Manish Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2518/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Rustum Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2519/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Satyam Transport and Equipment	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2520/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Vikas Veer Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2521/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Kailas Rustum Rathod	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (COMM.)	(I)2522/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY Vs Manish Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2523/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Rahimuddin	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2524/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Ikram Ahmad	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2525/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Ranjot Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2526/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2527/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Alpi Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2528/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sandeep Ranjot Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2529/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2530/2026	11-06-2026	KOTAK MAHINDRA BANK LTD Vs Alpi Sharma	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2531/2026	11-06-2026	KOTAK MAHINDRA BANK LTD Vs IKRAM AHMAD	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2532/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Sachin Pal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2533/2026	11-06-2026	Ms Kotak Mahindra Bank Limited Vs Devendra Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2534/2026	11-06-2026	Ms Kotak Mahindra Bank Limited Vs Suraj Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2535/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Subhash	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2536/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Manjeet	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

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			509	OMP (COMM.)	(I)2537/2026	11-06-2026	KOTAK MAHINDRA BANK LTD Vs Mukesh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2538/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Rakesh Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2539/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2540/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2541/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Subodh B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2542/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Devendar Kumar	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2543/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Kayyum Ali	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2544/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2545/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2546/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Ayaan Transport Services	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2547/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2548/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Chandel Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2549/2026	11-06-2026	Kotak Mahindra bank Limited Vs Pradeep Dedha	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2550/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Yogesh Kumar Pathak	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)	(I)2551/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Meena	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES	
			509	OMP (COMM.)/ (I)	2552/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Choudhary Trading Company	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2553/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Pure Agro Produce Traders	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2554/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RAJESH KUMAR 8079	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/ (I)	2555/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs MUBARIK KHAN 1815	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/ (I)	2556/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Saleem B	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2557/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Roop Singh	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2558/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs FARHAC. KHAN 3910	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/ (I)	2559/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs BABITAC. KUMARI 7084	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/ (I)	2560/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs RESHMAC. PARVEEN 0168	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/ (I)	2561/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Payal Arora	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2562/2026	11-06-2026	CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED Vs Bhawna Goel	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2563/2026	11-06-2026	Cholamandalam Investment Finance Co Ltd Vs Kamlesh Shokeen	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2564/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Rahul P	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/ (I)	2565/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs CHANDRACO. SHEKHAR 6012	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	
			509	OMP (COMM.)/ (I)	2566/2026	11-06-2026	TOYOTA FINANCIAL SERVICES LIMITED Vs ADARSH PCO. 6708	INDIA BHARDWAJ & RAHUL	9013493108	advocateashok.1@gmail.com	

NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NUMBER	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF PAYMENT OF COURT FEES
			509	OMP (COMM.)/	(I)2567/2026	11-06-2026	Kotak Mahindra Bank Ltd Vs Aman	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2568/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Suneel J	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	OMP (COMM.)/	(I)2569/2026	11-06-2026	M/s Cholamandalam Investment And Finance Company Limited Vs Bilal	RAVI SHANKAR GARG & SUMIT SINGH	9958683230	associatesrsgarg2@gmail.com	
			509	CS (COMM)/	402/2026	12-06-2026	CANARA BANK NAHIMUDDIN	Vs SARIT KANWAR	9560812121	info@stklegal.in	26.05.2026
			509	MISC DJ ADJ/	557/2026	12-06-2026	K L ARORA and ORS Vs D D INDUSTRIES LTD	PRAMOD KUMAR SHARMA	9899776633	pspkjuris@gmail.com	
TOTAL					911						

LIST OF CASES IN WHICH ELECTRONIC SERVICE OF PROCESS HAS TAKEN PLACE DURING THE MONTH OF June 2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE	OF PROCESS
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL								
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL								
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	NIL								
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL								
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL								
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	NIL								
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL								
8	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								
9	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	NIL								
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL								

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
11	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
12	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL							
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
15	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL							
16	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCAT RESPONDENT NAME E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE ELECTRONIC SERVICE PROCESS	OF	
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL								
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL								
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL								
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 244/2026	02.05.2026	STATE BANK OF INDIA VS KUNWAR PAL	SHIV KUMAR TYAGI	9811059032	shivktyagi@gmail.com	30.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 297/2026	25.05.2026	V K ENTERPRISES VS KAKA BAZAR PVT LTD	SARUN KUMAR ASSLIJA	9650500827	advarunassija@gmail.com	25.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 298/2026	25.05.2026	UNION BANK OF INDIA VS RAKESH KUMAR, PROP GOPAL SHAH SWEETS & FAST FOOD	LALIT KUMAR	9540009991	advlalitkumar5700@gmail.com	25.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 327/2026	03.06.2026	M/S ANR FOODWORKS LLP VS ALKA VAISH	AMOL SHARMA	9958609042	amol_sharma@sngpartners.in	24.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 270/2026	15.05.2026	AWFIS SPACE SOLUTIONS LTD VS QAMARU COLLEGE DUNIA WEB PRIVATE LTD	AMBER	9810066903	Aamber@qamaruddin.in	31.07.2026
			6, New Court Block-I	Commercial	CS (COMM) 304/2026	26.05.2026	UNION BANK OF INDIA VS M/S NAITIK ENTERPRISES	BITENDER GARG	9810197621	bitendergargaadv@gmail.com	05.08.2026
			6, New Court Block-I	Commercial	CS (COMM) 328/2026	03.06.2026	BANK OF INDIA VS SEEMA BHARDWAJ	KUMAR VISHWJEET	9718909886	adv.vishwjeet@gmail.com	04.08.2026

Sr. NO.	Court	District	Court Room	Case Type	Case No.	Date of Registration	Petitioner Name vs Respondent Name	Advocate Mobile Number	Advocate Email ID	Date of Electronic Service Process
			6, New Court Block-I	Commercial	CS (COMM) 329/2026	03.06.2026	NURUL HAQ HASHMINAYATI VS COLOR PALETTE PVT LTD & ORS	9536190460	advjkuldeep@gmail.com	03.08.2026
25	SH. SANDEEP YADAV	SOUTH	NIL							

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM)/306/2026	29-05-2026	STATE BANK OF INDIA Vs (DECEASED) THROUGH LRs	Shiv IDRISH Kumar Tyagi(P),	9811059032, 9643242952	shivktyagi1@gmail.com	01.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1653/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs DEEPAK	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1648/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAHUL, ISHWAR SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1649/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs SHER SINGH	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1651/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs MAHAVEER, JAT	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1650/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PRAVESH, KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1652/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs HARISH, DAGAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1647/2026	25-04-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs PARVESH, ASHOK KUMAR	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1670/2026	29-04-2026	M/S PIRAMAL FINANCE LIMITED Vs MOHD SALMAN	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1668/2026	29-04-2026	M/S PIRAMAL FINANCE LIMITED Vs KAPIL KAPIL	RAJESH JANGRA(P),	9958726491	jangraadvocate@gamil.com	02.06.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/1285/2026	13-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs RAJENDRA P, HARISHANKAR	RAJESH TIJANGRA	9958726491	jangraadvocate@gmail.com	02.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1282/2026	13-03-2026	CNH INDUSTRIAL CAPITAL INDIA PVT LTD Vs ANKUL P, SHARMA	RAJESH TIJANGRA	9958726491	jangraadvocate@gmail.com	02.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/265/2026	14-05-2026	LOYALTY SOLUTIONS AND RESEARCH PVT LTD Vs EXPEDIENT HEALTHCARE MARKETING PVT LTD (HEALTHIANS)	Siddharth Praveen Acharya	8080989023	advsiddharthacharya@gmail.com	02.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/409/2025	25-08-2025	DEV GOEL Vs M/S ALS. WARITH BLUE DIAMOND GENERAL TRADING PVT LTD AND ORS	SHRADDHA PANDEY	9313780408	sbpandey7@yahoo.com	02.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/332/2026	05-06-2026	VEERJI RESTAURANTS PVT LTD Vs ROHIT AND ANR	S.S. RANA	9818202368	litigation@ssrana.com	06.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/276/2026	18-05-2026	PUNJAB NATIONAL BANK Vs OM PRAKASH (PROP OF M/S ALLIED METALS AND CABLES)	Indra Narain (P),	9311824970	associatenarayan29@gmail.com	06.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/259/2026	11-05-2026	EMU LINES PRIVATE LIMITED Vs SREERAMULU YALLABANDI (PROP OF R R ENTERPRISES)	Uday Kumar (P),	8882303942, 9810868162	advudaykumar@gmail.com	06.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/211/2026	17-04-2026	NIKE INNOVATE C.V. VS PRAVEEN BHATTAR AND ORS.	Shravan Bansal (P),	9910888645	unitedmark@unitedandunited.com	06.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/302/2026	26-05-2026	SUNIL CHOUDHARY Vs POONAM	manoj kumar gahlaut (P),	9211324585, 9717266278	manoj28gahlaut@gmail.com	10.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/104/2026	23-02-2026	BANK OF BARODA Vs REKHA VIRGOTRAALI AND ANR	QUAISAR ALI	9999802592, 9540049758	aliquaisar110@gmail.com	10.06.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	CS (COMM)/314/2026	01-06-2026	BANK OF INDIA Vs MAYA SINGH	KUMAR VISHWJEET(P), 9718909886, 8882642450	adv.vishwjeet@gmail.com	10.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/312/2026	01-06-2026	BANK OF INDIA Vs MEHJABI	KUMAR VISHWJEET(P), 9718909886, 8882642450	adv.vishwjeet@gmail.com	10.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/313/2026	01-06-2026	BANK OF INDIA Vs RAM NIVASH KUSHWAHA	KUMAR VISHWJEET(P), 9718909886, 8882642450	adv.vishwjeet@gmail.com	10.06.2026
			29, New Court Block-II	Commercial	ARBTN/557/2026	20-05-2026	M/S PIRAMAL FINANCE LIMITED Vs SHEETAL JOSHI	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	10.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1786/2026	20-05-2026	M/S PIRAMAL FINANCE LIMITED Vs VIMLESH GUPTA	RAJESH JANGRA(P), 9958726491	jangraadvocate@gamil.com	10.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/332/2026	05-06-2026	VEERJI RESTAURANTS PVT LTD Vs ROHIT AND ANR	S.S. RANA, 9818202368	litigation@ssrana.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/228/2026	25-04-2026	JCDECAUX ADVERTISING INDIA PRIVATE LIMITED Vs GARUDA ADVERTISING PVT LTD AND ORS	VARUN RAJPAL(P), 9899893624, 9891175510	rajpallasociates@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	CS (COMM)/266/2026	14-05-2026	MOHIT JINDAL Vs MAMTA DEVI	Manoj Kumar Jha(P), 9555769993, 9350807852	advmanojjha@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1475/2026	08-04-2026	PIRAMAL FINANCE LTD Vs VISHAL JATAV	ANANJAY SINGH(P), 7455023130	asaplegalandadvocates@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1473/2026	08-04-2026	PIRAMAL FINANCE LTD Vs HARESHBHAI JETABHAI CHAUDHARI	ANANJAY SINGH(P), 7455023130	asaplegalandadvocates@gmail.com	15.06.2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			29, New Court Block-II	Commercial	OMP (COMM)/1275/2026	13-03-2026	IFFCO KISAN FINANCE LTD Vs SULTAN RAM	ASHISH KUMAR GUPTA(P).	9999183119, 9811517810	ashish@agepartners.co.in	15.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1699/2026	12-05-2026	YES BANK LTD MAHESH CHAND	VsANANJAY SINGH(P).	7455023130	asaplegalandadvocates@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1703/2026	12-05-2026	YES BANK LTD SURENDRA SINGH	VsANANJAY SINGH(P).	7455023130	asaplegalandadvocates@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1702/2026	12-05-2026	YES BANK LTD MOHD SHAHNAWAZ	VsANANJAY SINGH(P).	7455023130	asaplegalandadvocates@gmail.com	15.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1701/2026	12-05-2026	YES BANK LTD USHA DEVI	VsANANJAY SINGH(P).	7455023130	asaplegalandadvocates@gmail.com	16.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1700/2026	12-05-2026	YES BANK LTD SURENDRA SINGH	VsANANJAY SINGH(P).	7455023130	asaplegalandadvocates@gmail.com	16.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/1863/2026	11-06-2026	AXIS BANK LTD SATVEER GURJAR	VsSunita Singh(P).	9871040589, 8920586266	indolexlaw@gmail.com	16.06.2026
			29, New Court Block-II	Commercial	OMP (COMM)/728/2026	18-02-2026	AXIS BANK LTD RAM SINGH	VsASHISH KUMAR GUPTA(P).	9999183119, 9811517810	ashish@agepartners.co.in	16.06.2026
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS (COMM) 98/2025	24-02-2025	NORTH ORGANISED FLORITECH V/S IFFCO TOKYO GENERAL INSURANCE	EASTLYLOD AND JOHNSON	8291108069	biju@lloydandjohnson.com	08-06-2026
			40, New Court Block-II	Commercial	CS (COMM) 93/2026	17-02-2026	HEYTAP I-TECH EKANK TECHNOLOGIES	VSSUMIT MISHRA	9968919930	sumit@gmail.com	08-06-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE E	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
			40, New Court Block-II	Commercial	CS (COMM) 549/2024	09-12-2024	RAJ UPADHYAY TIRUPATI SOLUTION	KUMAR MEHBOOB VS ALAM INAYATI	9634932367	inayat@legalservices@gmail.com	08-06-2026
			40, New Court Block-II	Commercial	CS (COMM) 86/2026	11-02-2026	MANASH LIFESTYLE VS JOHN DOE	NAGESH WAR KUMAR	9818823289	info@deyandkumhar.com	08-06-2026
			40, New Court Block-II	Commercial	CS (COMM) 144/2026	19-03-2026	MICO INDUSTRIES PREETAM TRADING	GLASS V/S NIGAM KUMAR	9811038966	NISHANT@NGLAW.IN	08-06-2026
			40, New Court Block-II	Commercial	CS (COMM) 250/2026	06-05-2026	POOJA ELECTRIC COM VS DILIP KUMAR TRADING	VIKAS KUMAR KHERA	7834897828	info@lexfons.com	08-06-2026
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL								
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS/COMM/423/2026	26.05.2026	SANJEEV ARORA VS ANKIT JHINDAR	KAILASH CHANDRA	9810675135	kailashadv@gmail.com	06.06.2026
					CS/COMM/408/2026	18.05.2026	ACQUVIA INDIA PVT. LTD.VS. KUMBHAKHURAN YATRI	MANISH KHURANA	7290911000	office@klytolegal.com	06.06.2026
					OMP (I) (COMM)/114/2026	29.05.2026	CAR24 FINANCIAL VS PRIYANKA VIR	RIT ARORA	7838737001		11.06.2026
					CS/COMM/407/2026	18.05.2026	AKA PLASTIC D GARG TRADING	VS ARPIT ARORA	9990198562	N/A	11.06.2026
					CS/COMM/240/2025	04.04.2026	MOHD. NASIR VS VIEUX ADVERTISING	RISHIKESH DEO	896932838	N/A	11.06.2026

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	30	CS (comm)	321/2026	24-04-2026	CAPCO INDIA Vs OM SHREEJI ELECTRO	OM BHARAT SAREEN	9811667443	10-08-2026
				CS (comm)	464/2026	30-05-2026	SUSHMA BHALLA Vs CAFE CREW BREW	Ms Anju Handa	44620606	24-08-2026
				CS (comm)	451/2026	30-05-2026	KBC COMPUTECH PRIVATE LIMITED Vs REKHA	GAURAV HARNAL	9873377366	12-08-2026
				CS (comm)	229/2026	01-04-2026	STATE BANK OF INDIA Vs Saeed Ahmad	HARSHIT THAREJA	7607040002	05-08-2026
				CS (comm)	387/2026	12-05-2026	DSS IMAGETECH PRIVATE LIMITED Vs Haritha Kethe	PALLAVI	8709623440	28-07-2026
				CS (comm)	509/2026	09-06-2026	BERGER PAINTS INDIA LIMITED Vs BANARAS GLASS BEADS	Arun Kumar	9810131832	09-06-2026
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH-EAST	NIL							
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL							
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS COMM	149/2026	28-04-2026	AMIT BHARDWAJ Vs TAARANI FOODS	KUMAR ANIMESH V/S KHANNA	9673217673	15-06-2026

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS
3801	SH. GORAKH NATH PANDEY DISTRICT JUDGE (COMMERCIAL)	NORTH-EAST	201, New Building KKD	CS (COMM)	50/2026	25-05-2026	ABHIMANYU JOSHI Vs VD AUTOWHEELS	9810057219	terma25086	01-06-2026
			---	CS (COMM)	45/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs DACC INTERNATION PRIVET LIMITED THROUGH ITS DIRECTOR	7011702973	abhaymohan	02-06-2026
			---	CS (COMM)	46/2026	19-05-2026	VINEET KUMAR AGGARWAL PROP OF MS MAHA LAXMI METALS Vs ABDUL SAMI	7011702973	abhaymohan	02-06-2026
			---	CS (COMM)	30/2026	17-04-2026	DHRUV PARIKH Vs FLEXSIN MEHRA & TECHNOLOGIES PVT LTD SHAGUN AGGARWAL	-	off.pinelegal	02-06-2026
			---	CS (COMM)	48/2026	23-05-2026	BANK OF BARODA Vs PURAN SINGH CHAUHAN	9910568669	advumeshjosh	05-06-2026
			---	CS (COMM)	49/2026	23-05-2026	BANK OF BARODA Vs ANJALI CHAUHAN	9910568669	advumeshjosh	05-06-2026
			---	CS (COMM)	51/2026	29-05-2026	STATE BANK OF INDIA Vs AMAL K K	8896932838	agnihotrisuch	06-06-2026
			---	CS (COMM)	52/2026	29-05-2026	STATE BANK OF INDIA Vs PIYUSH JAMDAR	8896932838	agnihotrisuch	06-06-2026
			---	CS (COMM)	53/2026	29-05-2026	STATE BANK OF INDIA Vs PRODIP GOSWAMI	8896932838	agnihotrisuch	06-06-2026
			---	CS (COMM)	54/2026	29-05-2026	STATE BANK OF INDIA Vs ANIL KUMAR	8896932838	agnihotrisuch	06-06-2026

SR. NO.	COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	OPPETITIONER NAME VS RESPONDENT NAME	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS		
			---	do----	CS (COMM)	60/2026	03-06-2026	MR PREM SHARMA Vs MS DR AR MEDICAL DEVICES PVT LTD	agriti jain	8527506427	lawfirm@unso	06-06-2026
			---	do----	CS (COMM)	55/2026	02-06-2026	M/S SHAN ENTERPRISES Vs M/S ATIRA DESIGNS PVT LTD HASSAN AND RAHUL ROHTAGI	9210470402	hassann176@	01-06-2026	
			---	do----	CS (COMM)	58/2026	03-06-2026	BSES YPL Vs INTIZAR ALI	Arun sharma	9899900140	arunadvocate	08-06-2026
			---	do----	CS (COMM)	59/2026	03-06-2026	BSES YPL. Vs HA REHAN	Arun sharma	9899900140	arunadvocate	08-06-2026
			---	do----	CS (COMM)	44/206	18-05-2026	SH BHANU SINGH PROP Vs MR JASVIR SINGH, PROP	ASHUTOS ABHISHEK	9555552354	aalegalservice	08-06-2026
			---	do----	OMP (COMM)	02/2026	23-05-2026	ZUBAIDA KHATOON Vs M/S RELIANCE JIO INFOCOMM LIMITED	FEROZ KHAN	9810162561	-	09-06-2026
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 96/26	18.02.2026	MAHENDER KUMAR CHAWLA VS NITIN JAIN	SACHET SHARMA	9871273111	advocatesach etsharma@g mail.com	02.06.2026	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 255/26	11.05.2026	GAURAV BANSAL VS VEENITA JAIN	ANUPAM JINDAL	9891475320	Pankujsmgh aLadvocate'll gmajl.com	03.06.2026	
			301, New Court Building, KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 605/25	15.10.2026	NUTAN GARMENTS VS SATNAM SHOPPING CENTRE	SANKIT MEHTA	7088552214	advuroojch@ gmail.com	09.06.2026	
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	COMMERCIAL CIVIL	CS COMM/287/ 2026	23-05-2026	Bank of Baroda Vs Vinay Kumar	UMESH JOSHI	9910568669	advocateume	01.06.2026	

Sr.	Court No.	District	Court Room	Case Type	Case No.	Date Registration	Petitioner Name Vs Respondent Name	Advocate Mobile Number	Advocate Email ID	Date Electronic Service Processed Of
			Room NO-208	COMMERCIAL CIVIL	CS COMM/731/2025	24-12-2025	SUNEHREE THROUGH ITS PROP JATIN ARORA VS THE SUNHERI STUDIO	HARSHIT KHANNA 9718975363	legonomics20	03.06.2026
			Room NO-208	COMMERCIAL CIVIL	CS COMM/350 /2026	04-04-2026	SUNEHREE Vs THE SUNHERI STUDIO	HARSHIT KHANNA 9718975363	legonomics20	03.06.2026
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building	CS(COMMERCIAL)	CS(COMM) 294/2026	01.06.2026	DEEPAK BANSAL VS ASHIAD	VSAVANTIKA CHAUDHARY		21.05.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 301/2026	03.06.2026	SACHIN GUPTA VS KUMARS PANKAJ SINGH	SANKET GUPTA		18.05.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 303/2026	04.06.2026	M/S VARDHMANN ENTERPRISE VS M/S AB TRADING COMPANY	SUSHANT SPRAKASH		02.06.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 307/2026	06.06.2026	HRIDYESH VAIBHAV JAIN	VSAKHILESH DIXIT		05.06.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 308/2026	06.06.2026	KOMAL PRASAD SINGHAL VS NAVEEN KUMAR JAIN	KARTIK JAIN		04.06.2026
			303, New Court Building	CS(COMMERCIAL)	CS(COMM) 313/2026	09.06.2026	NARINDER PAL SINGH VARANG VS ADITYA BIRLA HEALTH INSURANCE LIMITED	SUKHVINDER COGULATI		09.06.2026
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL							
43	SH. DEVENDER KUMAR JANGALA-DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	NIL							

SR. COURT NO.	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	ADVOCATE EMAIL ID	DATE OF ELECTRONIC SERVICE PROCESS	OF
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL								
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL								
46	SH. SHAILENDER MALIK, DISTRICT JUDGE (COMMERCIAL COURT)	NORTH	NIL								
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS (COMM)/360/2026	02-06-2026	Puma Se Vs New Look	Gautam Bhasin(P),	9999093893	eludication.l	09.06.2026
			603	COMMERCIAL ARBITRATION	CS (COMM)/379/2026	06-06-2026	BUOYANT LOGISTICS PVT LTD Vs PRADEEP KUMAR	Karan Singh Tanwar	9999601086	karansingha	09.06.2026
			603	COMMERCIAL SUIT	CS (COMM)/386/2026	08-06-2026	KUMAR EQUIPMENT INDIA PVT LTD THROUGH AR MB KRISHNAN Vs WOODKRAFT INDIA PVT LTD THROUGH AR	HONEY TYAGI	9711135584	mohit.sharm	23.06.2026
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	NIL								
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL								
50	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	NIL								
TOTAL					99						

LIST OF TOTAL NO. OF CASES RANDOMLY ALLOCATED DURING THE MONTH OF June 2026

S.NO.	COURT	DISTRICT	COURT NAME	COURT NO.	CASE TYPE	CASE COUNT (NO. OF CASES RANDOMLY ALLOCATED)
1	TIS HAZARI COURT	CENTRAL	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	784	CS (COMM)	3
					OMP (I) Comm	1
					Execution (Comm)	1
2	TIS HAZARI COURT	CENTRAL	SH. RAJESH KUMAR GOEL., DISTRICT JUDGE (COMMERCIAL COURT)-02	785	CS (COMM)	3
					EXECUTION	1
					M.EXECUTION	1
3	TIS HAZARI COURT	CENTRAL	MS. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	786	CS (COMM)	3
					MISC DJ	1
					RBT	14
					Execution (Comm)	2
4	TIS HAZARI COURT	CENTRAL	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	787	CS (COMM)	6
					EXECUTION (COMM)	6
					OMP (COMM)	1
					OMP (I) (COMM)	4
					RP (CIVIL)	1
5	TIS HAZARI COURT	CENTRAL	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	788	CS (COMM)	7
					MISC. DJ	1
6	TIS HAZARI COURT	CENTRAL	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	789	CS(COMM)/OMPI/EXECUTION /ARBT./MISC. DJ	11
7	TIS HAZARI COURT	CENTRAL	MS. REKHA DISTRICT JUDGE, COMMERCIAL COURT-07		CS(COMM) +COUNTER CLAIM	8
					OMP(I) COMM + OMP(COMM)	2
					EXECUTION	4

					MISC. DJ+ REVIEW PETITION	1
8	TIS HAZARI COURT	CENTRAL	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS (COMM)	12
					EXECUTION	5
					OMP (T) (COMM)	1
					OMP(COMM)	1
					MISC.DJ (COMM)	2
9	TIS HAZARI COURT	CENTRAL	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS (COMM)	2
					EXECUTION (COMM)	2
10	TIS HAZARI COURT		SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CIVIL	18
11	TIS HAZARI COURT		SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	TOTAL CASES E-FILED IN THE MONTH AND RBT	23
12	TIS HAZARI COURT		SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM)	5
					EXECUTION (COMM)	2
13	TIS HAZARI COURT		SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CS(COMM) + COUNTER CLAIM	6
					OMP(I) COMM	1
					MISC. DJ + MISC EX + RP	2
TOTAL						164
14	TIS HAZARI COURT	WEST	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	789	cs	2
					OMP (I)	4
					OMP (comm)	1
					Execution	2
					Ex Arb Comm	1
15			MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	790	CS COMM	3

				OMP COMM	0
				OMP I COMM	8
				EXECUTION COMM	1
				MISC DJ	2
16	WEST	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	791	CS (COMM)	6
				OPM(I)/ARBITRATION/MISC COMM	9
				MISC DJ	2
				EXECUTION	9
				CS (COMM)	10
				Execution (comm)	2
				OMP (COMM)	10
				OMP (e) (COMM)	1
				MISC. DJ	4
17		SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM.)	4
				EX (COMM)	1
				OMP Misc(COMM)	1
				MISC(DJ)	1
				OMP (I)(COMM)	3
18		SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	6
				OMP(I)(COMM)	13
				EXECUTION (COMM) /M-EX	4
				EXE. COMM AWARD	2
				MISC DJ/ CIV DJ	1
19		SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS(COMM)	22

					OMP(I)(COMM)	29	
					EXECUTION (COMM) /M-EX	8	
					EXE. COMM AWARD	2	
					MISC DJ/ CIV DJ	1	
TOTAL						175	
20	PATIALA HOUSE COURT	NEW DELHI	SH. PULASTYA DISTRICT JUDGE (COMMERCIAL COURT)-01	PARAMCHALA (COMMERCIAL COURT)-01	4	CS(COMM)	8
						TRADE MARK	1
						ARBITRATION U/S 9	2
						ARBITRATRATION U/S 34	4
						OTHER ARBITRATION CASES	4
						MISC. DJ/ COUNTER CLAIM	9
						EXECUTION(COMM)	5
21			SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)		24	CS (COMM) SUIT FOR RECOVERY	9
						TRADEMARK	3
						EX(COMM) – AWARD BY ARB. COMM	3
						EXECUTION (COMM)	3
						OMP (COMM) U/S – 34	5
						ARBITRATION & CONCILIATION ACT, 1996	
						OMP (I) (COMM) U/S – 96	6
						ARBITRATION & CONCILIATION ACT, 1996	
						OMP (T) (COMM.) U/S 14 & 29-A	1
						ARBITRATION & CONCILIATION ACT, 1996	
						OMP (MISC) / (COMM) U/S – 29	3
						A – ARBITRATION	8
22			MS. DEEPA LI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03			SUIT FOR RECOVERY	8
						EXECUTION PETITION	9
						OBJECTION U/S 34 OF ARBITRATION & CONCILIATION ACT	2
						PETITION U/S 29A OF ARBITRATION & CONCILIATION ACT	2
						APPLICATION U/S 151 OF CPC	1
						PETITION U/S 9 OF ARBITRATION & CONCILIATION ACT	4
TOTAL							92

23	SAKET COURT	SOUTH	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	614	CS (COMM)	11
					EX. COMM.	1
					EX. COMM. AWARD	1
					OMP (I) COMM.	16
24	SAKET COURT	SOUTH	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	6
					EX. COMM.	1
				503	OMP (I) COMM.	27
25			SH. SANDEEP YADAV	614	CS (COMM)	8
					OMP (I) COMM.	19
26			SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	503	CS (COMM)	5
					EX. COMM. AWARD	2
					OMP (I) COMM.	17

27			SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)		CS (COMM)	10
					EX. COMM.	1
					OMP (I) COMM.	18
TOTAL						143
28	SAKET COURT	SOUTH-EAST	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	18 BLOCK 1	COMMERCIAL	12
29	SAKET COURT		SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	14	COMMERCIAL	22
30	SAKET COURT		DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	20	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
31	SAKET COURT		MS. ANU GROVER BALIGA	21	Commercial Suit, & Execution Petition	8
32	SAKET COURT		MS. NEELAM SINGH	22	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	23
33	SAKET COURT		MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	23	Commercial Suit, Petition u/s. 34 of Arbitration and Conciliation Act & Execution Petition	0
34	SAKET COURT		SH. TARUN SAHRAWAT, DISTRICT JUDGE(COMMERCIAL COURT)	30	--	-
35	SAKET COURT		MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	39	C. DJ -01, OMP (COMM)-1, OMP (	24
TOTAL						114
36	KARKARDOOMA	EAST	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	209	CS(COMM-74)	16
37	KARKARDOOMA	EAST	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	101	CS(COMM-74)	14
					OMP (COMM)-78	2
TOTAL						32

38	KARKARDOOMA	NORTH-EAST	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	74	CS (COMM)	11
					MISC. DJ	2
					EXECUTION PETITION	10
					EXECUTION (COMM) AWARD BY ARB. COMM.	4
TOTAL						27
39	KARKARDOOMA	SHAH DARA	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	57	CS(Comm)	6
					EXECUTION	3
					MISC.DJ CASE	1
					OMP(I)(COMM)	0
					OMP(COMM)	0
					RESTORED/RBT	1
40			MS. KIRAN BANSAL	56	CS(Comm)	6
				56	EX COMM	8
				56	MISC DJ	1
41			SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	303	CS(Comm)	6
					EXECUTION	4
					MISC.DJ CASE	1
					OMP(I)COMM	2
					RESTORED/RBT	2
42			SH. PAWAN KUMAR MATTO DJ (COMM-04)		CS(COMM)	9
					Misc Case	2
TOTAL						52

43	ROHINI COURT	NORTH-WEST	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	758	CS(COMM)	19
					OMP	4
					MISC DJ	1
					EX	
					COUNTER CLAIM/CONTEMPT PETITION	1
44			SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	759	CS(COMM)	23
					OMP(Comm.)/OMP (I)(Comm.)	11
					MISC DJ/RTI	12
					EX	9
TOTAL						80
45	ROHINI COURT	NORTH	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	760	CS(COMM.)	22
					OMP(Comm)& OMP (Comm)	38
					EXECUTION	16
					Misc. Application DJ	4
					Review Pet/ Cont.Pet/Counter Claim	1
46		NORTH	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)		CS(COMM.)	18
					OMP(Comm)& OMP (Comm)	34
					EXECUTION	2

					MISC DJ/ARB	2
TOTAL						137
47	DWARKA COURTS	SOUTH WEST	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	603	CS (COMM)	9
					OMP (I) (COMM.)	12
					EX COMM AWARD	5
48	DWARKA COURTS		SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	613	CS (COMM)	15
					OMP (COM)	1
					OMP (I) (COMM.)	16
					EX COMM AWARD	8
49	DWARKA COURTS		SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	614	CS (COMM)	15
					OMP (E) (COMM)	8
50	DWARKA COURTS		SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	509	CS (COMM)	10
					OMP (COM)	1
					OMP (I) (COMM.)	8
					EX COMM AWARD	8
TOTAL						116
GRAND TOTAL						1016

SR COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRA VS RESPONDENT	OP PETITIONER NAME DATE OF CASE MANAGEMENT HEARING
10 SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	CENTRAL	309	CS (COMM)	CS (COMM) 343.01.2026	NEERAJ GUPTA Vs PRASHANT BOOTH HOUSE 02.06.2026 PE-17.07.2026 As per order, plaintiff to file all his evidence by way of affidavit.
11 SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL				
12 SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL				
13 SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL				
14 SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		cs	CS (comm)/10 10/25	12-12-2025 M/s Divit Industries LLP Vs M/s Impulse Travel Gears (P) Ltd	08-06-2026 Nil Nil Nil Nil Nil Nil
			cs	CS (comm)/37 0/2026	15-04-2026 Anand Kumar Dalmia Vs PIRAMAL FINANCE LIMITED	09-06-2026 Nil Nil Nil Nil Nil Nil
15 MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL				
16 SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL				
17 SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL				
18 SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL				
19 SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL				
20 SH. PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM.	738/2025	23.09.2025 M/S EQUIPMENT PLANET V/S M/S RAND B INFRA PROJECT PVT. LTD.	09.06.2026 ALREADY FILED NOT FILED NOT FILED DATE NOT GIVEN DATE NOT GIVEN DATE NOT GIVEN
			OMP (COMM.)	128/2023	25.09.2023 DIRECTOR (MEDICAL) DELHI EMPLOYEES' STATE INSURANCE V/S M/S ORTHO NEURO PHYSIOTHERAPY	08.06.2026 ALREADY FILED NOT FILED NOT FILED DATE NOT GIVEN DATE NOT GIVEN DATE NOT GIVEN
21 SH. SANJAY KHANAGWAL, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL				

Sr	COURT ROOM	DISTRICT	CASE NO.	CASE TYPE	CURT ROOM	DATE OF PETITIONER NAME DATE OF CASE MANAGEMENT HEARING VS RESPONDENT
22	MS. DEEPA SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL			
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12. New Court Block-I	Civil Suit	CS (COMM) 333/25	16.07.2025 CYBER MEDIA RESEARCH & SERVICES LTD Vs SAPPHIRE MEDIA LTD
24	MS. ANURADHA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL			
25	SH. SANDEEP YADAV	SOUTH	NIL			
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29. New Court Block-II	Commercial	CS (COMM.) 122/2025	11.03.2025 IFFCO-MC CROP SCIENCE PVT. LTD. VS NEW PREMJEET FERTILIZER
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40. New Court Block-II	Commercial	CS/COMM /33/2023	13-01-2023 PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES
			40. New Court Block-II	Commercial	CS/COM/82/2023	08-06-2023 M/S NLTK INDIAN SERVICE CENTER VS POSCO POGENAMP ELECTRICAL STEEL
			40. New Court Block-II	Commercial	CS/COM/544/2023	27-09-2023 AKMY BUILDCON P. LTD. VS SMC ENTERPRISES P. LTD.
			40. New Court Block-II	Commercial	CS/COMM /99/2025	24-02-2025 ENERGIZERS ITI SERVICES VS PVRI INOX LTD.
			40. New Court Block-II	Commercial	CS/COMM /612/2023	07-11-2023 M/S GOLDEN FOODS PRODUCTS VS. RAVI KANT AWASTHI
28	MS. RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL			
29	SH. LALIT KUMAR LD. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	NIL			
30	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL			
31	MS. ANU GROVER BALIGA	SOUTH-EAST	NIL			

SR	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME	DATE OF CASE MANAGEMENT HEARING	HEARING	DATE OF CASE MANAGEMENT HEARING	HEARING	DATE OF CASE MANAGEMENT HEARING	HEARING	DATE OF CASE MANAGEMENT HEARING	HEARING
32	MS. NEELAM SINGH	SOUTH-EAST	NIL												
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
34	SH. TARUN SAHRAWAT DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
35	MS VEENA RANI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	NIL												
36	SH. DEVENDER KUMAR DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
37	MS. RUBY ALKA GUPTA DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH-EAST	NIL												
39	SH. PRITAM SINGH DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building	CS(COMMER CIAL)	CS(COMM) 478/22	05.08.2022	Panasonic Life Solutions India Pvt. Ltd Vs. Dinesh Kumar	01.06.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 27.07.2026 & 31.07.2026 For D.E. - 05.08.2026 & 06.08.2026	
			301, New Court Building	CS(COMMER CIAL)	CS(COMM) 408/25	04.07.2025	Sherry Khurana Vs. Tanvi Sachdeva	02.06.2026	Not Filed	Not Filed	Not Filed	NO	NO	For P.E. - 20.07.2026 For D.E. - 27.07.2026 F/A 05.08.2026	
40	MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	303, New Court Building	CS(COMMER CIAL)	CS(COMM) 62/2026	03.02.2026	PP TEXOFAB PVT LTD VS KANHIYA GARMENTS	03.06.2026	Not Filed	NO	Not Filed	NO	NO		
			303, New Court Building	CS(COMMER CIAL)	CS(COMM) 60/2026	02.02.2026	CANARA BANK VS M/S ELMILLAR INDIA PVT LTD	04.06.2026	Not Filed	NO	Not Filed	NO	NO		

Sr COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF PETITIONER NAMED DATE OF CASE MANAGEMENT HEARING
					REGISTRA VS RESPONDENT
41 SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHADARA	NIL			
42 SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHADARA	C.No 304	COMMERCE	CS(COMM) /101/2026	SH. MUKESH AGARWAL VS SH. AFZAL MALIK
			COMMERCE	CS(COMM) /575/2025	APOLLO PIPES LIMITED VS ADVANCE INDIA PLASTIC INDUSTRIES LTD.
			COMMERCE	CS(COMM) /417/2024	KANIKA AGARWAL VS LALIT KUMAR GARG
43 SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	779/22	01-10-2022 DHEERAJ GIDWANI Vs M/S HALDIRAM BHUJIAWALA INC
				651/21	25-11-2021 M/S SWIFT SECURITAS (P) LTD Vs SKAI AUTO PVT LTD
				129/25	19-02-2025 WILLETT COMMUNICATION S Vs A1 SOLUTIONS
				682/23	13-09-2023 M/S RSPL LTD. Vs AMIT GUPTA
				296/22	02-05-2022 SAMBAL JAIN AND ORS. Vs PRAVEEN GUPTA AND ORS.
				372/21	30-07-2021 VINOD KUMAR NAGPAL Vs SURINDER KUMAR GUGNANI
				579/21	01-11-2021 SURINDER KUMAR GUGLANI Vs VINOD KUMA NAGPAL
44 SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)		205	Civil	CS(COMM) 250/2025	08-04-2025 VANI COMMERCIAL LTD VS STEIN IMPRX PVT LTD.
45 SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL			
46 SH. SHAILENDER MALIK, DISTRICT JUDGE,(COMMERCIAL COURT)	NORTH	NIL			

SRCOURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAMED VS RESPONDENT	DATE OF CASE MANAGEMENT HEARING							
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01)	SOUTH WEST	603	COMMERCIAL SUIT	CS (COMM) 451/2025	27.08.2025	MOGLI LABS Vs M/S ALLCO METAL	06.06.2026	27.12.2025	27.12.2025	27.12.2025	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-02		613	Commercial Suit	CS COMM - 69/2026	05-02-2026	QUICKSHIP GLOBAL EXPRESS PVT LTD Vs SINGHAL EXPORTS THROUGH ITS PROPRIETOR MS DEVIATRIKA	02-06-2026	PE- 25/07/26 & DE - 27/07/26 & 01/08/26 & 03/08/26 & FA- 10/08/26	...	...		...	
49	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03		614	COMMERCIAL SUIT	CS (COMM) 82/2026	12.02.2026	Bluewheelz Mobility Services Vs. Shadowfax Technologies	01.06.2026	PE-28.07.2026 DE-08.08.2026	NIL	NIL	NIL	NIL	NIL
			614	COMMERCIAL SUIT	CS (COMM) 77/2023	17.02.2023	Raghav Aditiya chits pvt ltd vs. N.K. Tripathy	08.06.2026	PE-10.07.2026	NIL	NIL	NIL	NIL	NIL
50	SH. AJAY GULATI, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	509	CS (COMM)	515/2024	15.10.2024	Sidharth Gupta Proprietor of M/s Astro Ent Vs M/S AST ENTERPRISES	04.06.2024	22.07.2026	22.07.2026				

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF June 2026																
SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	DATE EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
1	MS. NEELOFER ABIDA PERVEEN DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-702/2023	27.04.2023	HARI OM VS SATENDER KUMAR	ARUN AGGARWAL & HARISH CHAND SHARMA	9810163624 & 9315323797	06.06.2026	1136	YES	Contested	-----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	MISC DJ-881/2025	22.11.2025	SATENDER KUMAR HARIOM	ARUN AGGARWAL & HARISH CHAND SHARMA	9810163624 & 9315323797	06.06.2026	196	YES	Contested	----	-----	RECOVERY
			301, Extension Block, Tis Hazari Courts, Delhi	RECOVERY	CS COMM-729/2024	04.07.2024	RAM NIWAS GOEL VS MCD	AVINASH KUMAR TRIVEDI & ASHUTOSH GUPTA	9871442764 & 9891826827	08.06.2026	704	YES	Contested	-----	-----	RECOVERY
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	NIL													
3	MS. DEVENDER KUMAR SHARMA DISTRICT JUDGE, COMMERCIAL COURT-03	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 146/2026	02.02.2026	NITIN KUMAR GUPTA VS MCD	SATYENDRA KUMAR SINGH VS PARAS AGGARWAL	9811161525 & 9810600656	01.06.26	119	YES	DECREE		-	-
			303, Extension Block, Tis Hazari Courts, Delhi	RECOVERY OF MONEY	CS/COMM/ 454/2024	12.04.2024	SAMUNDAR CENTRE VS M/S PUJAK TEXTILES	SAREESANTOSH KUMAR JHA AND S.K. SHUKLA	9250277818 & 9717975922	04.06.26	783	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION	OMP/COMM/ 100/2024	25.11.2024	UNION OF INDIA VS M/S ENKAY ENTERPRISES	SASHISH KUMAR SHARMA AND ISHAN SACHDEVA	9313471929 & 9871300094	06.06.26	558	NO	DISMISSED			
			303, Extension Block, Tis Hazari Courts, Delhi	U/S 34 ARBITRATION	OMP/COMM/ 62/2024	27.07.2024	UNION OF INDIA VS M/S ENKAY ENTERPRISES	SASHISH KUMAR SHARMA AND ISHAN SACHDEVA	9313471929 & 9871300094	08.06.26	681	NO	DISMISSED			
4	MS ANIL KUMAR SISODIA DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)/882/2024	16-08-2024	M/S JAI DAYAL KAPOOR Vs M/S VARDHMAN ENTERPRISES	SH. SHYAM R. AGGARWAL	9810062835	09-06-2026	662 DAYS	YES	CONTESTED	NA	NA	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305 EXTENSION BLOCK THO DELHI	RECOVERY	CS (COMM)-486/2025	03.05.2025	M/S R.K. GOEL ABHEY KUMARJAIN VS. MCD	SH. AVINASH KUMAR TRIVEDI	9871441764	08.06.2026	401 DAYS	YES	CONTESTED	NA	NA	RECOVERY
6	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	410	CS (COMM)/484/2025	CS (COMM)/484/2025	05-05-2025	RAJNISH YADAV Vs MUNICIPAL CORPORATION OF DELHI	SH. MONI CINMOY	9868088168	08.06.2026	399 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/938/2025	CS (COMM)/938/2025	20.08.2025	RAJNISH YADAV Vs MUNICIPAL CORPORATION OF DELHI	SH. SATYAJIT KUMAR	9868088168	08.06.2026	292 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY
			410	CS (COMM)/1394/2024	CS (COMM)/1394/2024	18.12.2024	SUPREME MARKETING & ALLIED SERVICES PVT. LTD. VS. HARVINDER SINGH	SH. HITENDER KUMAR NAHTA	9910290400 & 8800634000	09.06.2026	538 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY

[illegible]

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	TE	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT OF DAYSSECTION
17	SH. SANJEEV AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COUNTER CLAIM)	Counter Claim/34/2021	04/10/21	ALKA MAHAJAN, R. PROPRIETOR M/S MALHOTRA SIALKOT SHOP Vs BALAJI ASSOCIATED STEEL AND ANR	9911314422	01/06/26	1701	NA	DEGREE	Nil	Nil		
				CS (COMM)	CS (COMM)/169/2021	05/03/21	BALAJI STEEL V.P SINGH (THROUGH ITS PROPRIETOR SH. AJAY LOHIA) Vs SIALKOT SHOP AND ANR	8882525642	01/06/26	1914	NA	DEGREE	Nil	Nil		
				CS (COMM)	OMP (COMM.)/7/2025	23/04/25	R R AGROTECH Vs SAURABH SOHANLAL COMMODITY MISHRA MANAGEMENT PVT LTD	9810160176	01/06/26	404	NA	DEGREE	Nil	Nil		
				CS (COMM)	CS (COMM)/482/2023	09/06/23	SATISH CHANDERAKSHAY ARORAPROPRIETOR OF CHOWDHARY M/S RAEM DESIGNS Vs M/S RAEM KITCHENS	989982488	02/06/26	1089	NA	DEGREE	Nil	Nil		
				CS (COMM)	CS (COMM)/405/2025	15/05/25	NIKE INNOVATE CV AND ANR Vs ASHOK KUMAR	011-46560881	02/06/26	383	NA	DEGREE	Nil	Nil		
				CS (COMM)	CS (COMM)/66/2026	16/01/26	OSWAAL BOOKS AND LEARNING PRIVATE LIMITED Vs TELEGRAM FZ LLC	7838837246	03/06/26	138	NA	DEGREE	Nil	Nil		
				CS (COMM)	CS (COMM)/109/2023	31/01/23	SEASONS FURNISHINGS LIMITED AND ANR. Vs SH. ROHIN GUPTA, PROPRIETOR OF M/S R.G. FURNISHINGS	9810891224	04/06/26	1220	NA	DEGREE				
				CS (COMM)	CS (COMM)/586/2024	10/07/24	Ms. NEELAM KAPOOR Vs JIRENDER SONI	981054103	08/06/26	698	NA	DEGREE				
18	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/408/2025	CS (COMM)/408/2025	16.05.2025	Union Bank Of India Vs Tosif Ahmed		02-06-2026			DEGREE				
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL													
20	SH. PULASTYA PARAMCHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	1	CS COMM	951/2025	16/02/25	REVEX PLASTICSERS PVT. LTD. V/S DEVENDRA NATH SAHNI	9145640851	01/06/26	470	YES	DECREED	01.06.2026	NIL	RECOVERY	
				ARB TN	1239/2022	13/10/22	FOOD CORPORATION OF INDIA V/S ASHOKA OILS MILL AND ORS.	9810194858	01/06/26	1327	NO	ALLOWED	NA	NIL	U/S 34	
				OMP (COMM.)	134/2022	26/08/22	ASHOKA OIL MILLS V/S DISTRICT MANAGER FOOD CORPORATION OF INDIA AND ORS.	9811433704	01/06/26	1375	NO	ALLOWED	NA	NIL	U/S 34	
				OMP (COMM.)	133/2022	26/08/22	GANESH RICE AND GENERAL MILLS V/S DISTRICT MANAGERS SINGH FOOD CORPORATION OF INDIA AND ORS.	NA	01/06/26	1375	NO	ALLOWED	NA	NIL	U/S 34	
				CS COMM	5713/2024	18/11/24	RAJENDRA GUPTA V/S INDIA INSURANCE CO LTD. AND ORS.	9818194170 /7289068560	03/06/26	562	NO	DISMISSED	NA	NIL	RECOVERY	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCA RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE- INSTITUTEION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON OF	ACT SECTION
				OMP (COMM.)	126/2023	20/09/23	UNION OF INDIA V/S M/S ASSOCIATED CONSTRUCTION CO.	SVANDANA SHARMA 9810812614	04/06/26	988	NO	DISMISSED	NA	NIL	U/S 34
				OMP (COMM.)	224/2024	26/10/24	SHAILENDRA DATTISRATURI V/S M/S FINLEASE LTD THROUGH ITS AR	SATYENDRA SMKUMAR SINGH 9811101773	05/06/26	587	NO	ALLOWED	NA	NIL	U/S 34
				OMP (COMM.)	223/2024	26/10/24	SHAILENDRA DATTISRATURI V/S M/S FINLEASE LTD	SATYENDRA SMKUMAR SINGH 9811101773	05/06/26	587	NO	ALLOWED	NA	NIL	U/S 34
				OMP (COMM.)	27/2021	06/03/21	M/S VENTAGEKSHITIJ INTEGRATED SECURITY SOLUTION (P) LTD. V/S M/S SPARK TECHNOLOGIES (P) LTD.	BHARDWAJ 9711190093	06/06/26	1918	NO	DISMISSED	NA	NIL	U/S 34
				OMP (COMM.)	145/2024	11/07/24	A REFORM SYSTEM V/SRAHUL GOEL FORTIS HOSPITAL LTD.	9899027144	09/06/26	698	NO	DISMISSED	NA	NIL	U/S 34
21	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	25	CS (COMM.)	971 / 2025	20.12.2025	CURRIE AND BROWN INDIA PVT. LTD. VS. SINGH OMKAR REALTORS AND DEVELOPERS PVT. LTD.	SHAILENDER K 9899397290	02.06.2026	165	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	20	PETITION U/S 9 OF ACT ARBITRATION & CONCILIATION	OMP (COMM.)/248/2025 (I)	06/11/2025	CLIX CAPITAL SERVICES PVT. LTD. VS RAM PUJAN JAISWAL AND ORS.	Ravi Shankar Garg 9899522038	03/06/2026	209	NO	DISPOSED	NO	NO	PETITION U/S 9 OF ARBITRATION & CONCILIATI
				PETITION U/S 9 OF ACT ARBITRATION & CONCILIATION	OMP (COMM.)/135/2026 (I)	22/04/2026	ANU MANGLANIS PROPRIETOR MEENAKUMAR BAZAAR PROPRIETORSHIP FIRM VS DEEPAK BALUTIA	RUSHIL ATEKRIWAL 9811108123	04/06/2026	43	NO	DISPOSED	NO	NO	PETITION U/S 9 OF ARBITRATION & CONCILIATI
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Civil Suit	CS (COMM)/697/2022	08-12-2022	VIJAY LAXMIS INDUSTRIES INSTAPOWER LTD	Sh. Ayub Khan Vs 9810489776	01-06-2026	1271	Yes	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS (COMM)/184/2024	12-04-2024	Dheeraj Nathani VsSh. Avantika Didwania Kumar Satish	9213905829	04-06-2026	783	Yes	DECREED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	6, New Court Block-I	Commercial	CS (COMM) 146/2021	27-03-2021	ROYAL ENGINEERING CONSULTANCY VS ROYAL SHIELD TECHNOLOGIES	SARANSH SAINI 9723701330	05-06-2026	1896	-	CONTESTED/ DECREE	-	-	-
			6, New Court Block-I	Commercial	CS (COMM) 271/2026	15-05-2026	ROYAL ENGINEERING CONSULTANCY VS ROYAL SHIELD TECHNOLOGIES	SHAILESH TIWARI 9868080079	05-06-2026	21	-	CONTESTED/ DECREE	-	-	-
25	SH. SANDEEP YADAV	SOUTH	17, New Court Block-I	Commercial	OMP (COMM.)/5/2026 MISC.	08-04-2026	Nagesh Ghai Vs Charoo Talwar	TUSHITA GHOSH 8800477064	05-06-2026	58	NO	CONTESTED	NA	NA	Suit for Arbitratin and Conciliation Act
			17, New Court Block-I	Commercial	CS (COMM)/224/2020	17-08-2020	LOREAL SA Vs SEEMA COSMETICS	DEVESH RATAN 9810333571	05-06-2026	2118	NO	CONTESTED	NA	NA	Suit for Trade Mark Act

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF DAYS FOR EXECUTION	ACT SECTION
			47, New Court Block-I	Commercial	CS (COMM)/224/2023	20-04-2023	MS NETWORK 18 MEDIA INVESTMENTS LTD Vs M/S GREATPLACE TO STUDY PVT. LTD	SANTOSH KUMAR	8527099904	06-06-2026	1143	YES	CONTESTED	NA	NA	Suit for Recovery
26	SH. SUDESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	29, New Court Block-II	Commercial	CS (COMM.) 488/2022	27-08-2022	EXPANSION MASTERS LLP VS VEDICS COLLECTION PVT. LTD.	SAKANKSHA VEDICSI SODIA	9717321989	09.06.2026	1382	YES	CONTESTED	-	-	SUIT FOR RECOVERY
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL													
28	MS RAVINDER BEDI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	18 BLOCK 1	OMP COMM	51/2022	27.09.2022	PSA NITROGEN LTD THROUGH AR VS GAIL INDIA LIMITED	SUJEET GUPTA	9811904386	02.06.2026	1344	-	CONTESTED	--	--	
				OMP I COMM	76/2026	24-03-2026	MOHIT VIG VS ASHIMARA HOSING PVT LTD	VSO P FAIZI	9810077771	04.06.2026	72	-	CONTESTED	--	--	
				OMP I COMM	101/2026	15-05-2026	MOHIT VIG VS ASHIMARA HOUSING PVT LTD	VSO P FAIZI	9810077771	04.06.2026	20	-	CONTESTED	--	--	
				CS COMM	156/2025	21.02.2026	MAHIPAL BHANDARI VS SINGH VS SNNR PVT LTD	YOMESH DUTTA SHARMA	97181 67741	09.06.2026	473	-	CONTESTED	--	--	
29	SH. LALIT KUMAR I.D. DJ COMM-02, DJ-COMM-2, SAKET COURTS, NEW DELHI.	SOUTH-EAST	14	Commercial Suit	CS (COMM)/635/2022	04.07.2022	GROVER ZAMPAS VINEYARDS LTD Vs M/S MORNING STORES NKM PVT. LTD	SACHINDRA DEV PANDEY	8377033555	06.06.2026	1433	YES	DISMISSED	-	-	
30	MS. VRINDA KUMARI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	20	COMMERCIAL	CS (COMM).1089.2022	05.11.2022	BHUSHAN DEALMARK PRIVATE LIMITED Vs MR. AYUSH SHARMA	SHAKEEL SARWAR (P)	8750618722	15.05.2026	1287	YES	Contested	--	--	--
				COMMERCIAL	CS (COMM).3974.2024	23.12.2024	ANAND KUMAR Vs M.SM SAGGU AGRITECH INDUSTRIES	SM Choudhary(P),	8588826768	23.05.2026	516	YES	Contested	--	--	--
				COMMERCIAL	CS (COMM).3660.2024	06.09.2024	INDOSPIRIT BEVERAGES PRIVATE LIMITED Vs M.S. JAIN DEPARTMENTAL STORES	ANAND SHANKAR JAIN (P)	9899617989	29.05.2026	630	YES	Contested	--	--	--
31	DR. RAKESH KUMAR, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	21	COMMERCIAL SUIT	CS (COMM)/126/2024	45348	M/s Wings Security Services Through its Proprietor Vs Labour Department, Govt. of NCT of Delhi and Ors.	Mr. Bharat Sareen	9811667443	46176	828	--	--	--	--	
				MISC. APPLICATION U/O RULE 13	CS (COMM)/1191/2022	44907	HARI KRISHAN Vs T R SAWHNEY MOTERS PVT LTD	Mr Alok Tripathi	9818444096	46182	1275	--	--	--	--	

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE OF EXECUTIO /N DECREE	OFNUMBER OF EXECUTI ON	ACT OF DAYS SECTION
36	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL												
38	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)	03/2026	05-01-2026	BSES YAMUNA POWER-LTD Vs MOHD ASLAM	-	01-06-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	111/2023	27-10-2023	M/S SUPER SURGMED-PVT. LTD. Vs M/S HELICON SURGICAL AND MEDICLA DEVICES	-	02-06-2026	-	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)	17/2026	11-05-2026	Bank of India Vs Sunita-Jain	-	06-06-2026	-	-	CONTESTED	No Execution filed till date	-	
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	SHAHDARA	301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	MISC DJ/583/24	17-08-2024	HARISH MITTAL VS KISHAN GOPAL RATHI	ABDUL SHAMIM KHAN	9810643601	03.06.2026	655	-NO	ALLOWED	NIL	NIL
			301, New Court Building, SHD/KKD/Delhi	CS(COMMERCIAL)	CS(COMM) 5/2023	06.01.2023	PUNJAB AND SIND BANK VS DEEPA CHAUHAN THAPA	V P SINGH	9871686273	06.06.2026	1247	YES	DECREED	NIL	NIL
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	CS (COMM)/360/2023	21/07/2023	SH. VIJAY Vs SH. VIJAY KUMAR	HIFZUR REHMAN	9810414043	09/06/2026	#VALUE!	Yes	DECREED	Execution not filed	Execution not filed
			ROOM NO 208	Commercial	CS (COMM)/233/2025	17/04/2025	UMA DEVI Vs SHRITARA DHARAMPAL ARORAGUPTA PROPRIETOR M/S KESAR POLYMERS	CHAND GUPTA	9354193994	04/06/26	#VALUE!	Yes	DECREED	Execution not filed	Execution not filed
			ROOM NO 208	Commercial	CS (COMM)/637/2025	07/11/2025	MANOJ JAIN Vs BASANT KUMAR	NANIL RAKHRA	8860004188	08/06/2026	#VALUE!	Yes	DECREED	Execution not filed	Execution not filed
			ROOM NO 208	Commercial	CS (COMM)/645/2025	11/11/2025	State Bank of India Vs Pramod Kumar	ARUN KR SHARMA	9810220905	06/06/2026	#VALUE!	Yes	DECREED	Execution not filed	Execution not filed
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 177/2024	16.03.2024	SAURABH GUPTA VS MUNISH JAIN	KAPIL KUMAR	9871040215	05.06.2026	811	NO	DECREED	NA	NA
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 609/2023	02.12.2023	PUNEET KUKREJA VS M/S MEDIPOL PHARMACEUTICALS INDIA PVT LTD & ORS	RAHUL KUMAR	9717713067	08.06.2026	919	NO	DECREED	NA	NA
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 698/2025	12.12.2025	SAVITA BATRA VS ADESH KUMAR	MOHD ZAHID	9811750070	09.06.2026	179	NO	DECREED	NA	NA

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE REGISTRATION	OPPETITIONER NAME VSADVOCATE RESPONDENT NAME	ADVOCATE MOBILE NUMBER	DATE DECISION	OFDAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OFDATE EXECUTIO /N DECREE	OFNUMBER OFFOR EXECUTI ON OF	ACT DAYS SECTION	
			303, New Court Building, SHD/KKD/Delhi	CS (COMMERCIAL)	CS(COMM) 294/2024	17.05.2024	HAVELLS INDIA LIMITED VS VIJAY	ABHIJIT MISHRA	9891814514	30.06.2026	774	NO	DECREED	NA	NA	
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL													
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	NORTH-WEST	406	Civil	CS (COMM.)/338/2019	24-09-2019	KANHAIYA LAL Vs VINEET KUMAR JINDAL			05-06-2026		Contested				
					CS (COMM.)/371/2022	18-09-2018	SHAKUNTLA ARORA Vs HDFC BANK LTD			03-06-2026		Contested				
44	SH.VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	205	Civil	CS (COMM.)/651/2024	16-10-2024	Gulshan Industries Vs M/S Ashish Engineers	VARUN MITTAL	N.A	02.06.2026	595 DAYS	Yes	Contested	N.A	N.A	RECOVERY
					CS (COMM.)/80/2025	31-01-2025	SUSHIL ENTERPRISES PRIVATE LIMITED Vs EDUZONE PUBLICATIONS INDIA	BALVINDER RALHAN	N.A	05.06.2026	491 DAYS	Yes	Contested	N.A	N.A	RECOVERY
45	SH. JAGDISH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL													
46	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	NORTH	NIL													
47	SH. RAJ KUMAR, DISTRICT JUDGE (COMMERCIAL COURT-01	SOUTH WEST	603	COMMERCIAL SUIT	CS (COMM)198/2024	05.04.2024	HARSH DAULTANI Vs. C.P. SHARMA	TELECARE NETWORK	9560403947	04.06.2026	790	NIL	DECREED	NIL	NIL	NIL
			603	COMMERCIAL SUIT	CS (COMM) 52/2025	31.01.2025	M/S BROTHERS AND COMPANY Vs M/s MFB GEOTECH PVT. LTD.	ARJUN SANJAY	7899500164	08.06.2026	515	NIL	DECREED	NIL	NIL	NIL
48	SH. BALWANT RAI BANSAL, DISTRICT JDUGE, COMMERCIAL COURT-02	SOUTH WEST	613	Commercial Suit	CS (COMM)/255/2025	21-05-2025	M/S RIVAANS ENTERPRISES Vs M/S SUKHMAN WELLNESS	Sh Amit Rohilla	9289337227	02-05-2026	346	DECREED			Recovery of money	
			613	Commercial Suit	CS (COMM)/70/2024	07-02-2024	AXIOM TOURS AND TRAVELS VS PAWAN KUMAR	Sh. Rajal Dua	9891914800	05-05-2026	818	DISMISSED			ORDER,37 CPC	
			613	Commercial Suit	Counter Claim/24/2024	09-07-2024	PAWAN KUMAR AXIOM TOURS AND TRAVELS	Sh. Ashish Verma	9717944394	05-05-2026	665	ALLOWED			Recovery of money	
			613	Commercial Suit	OMP (I)(COMM)/7/2025	20-05-2025	POOJA SHARMA PRAVEEN KUMAR	Sh Mahipal	9210488232	07-05-2026	352	PETITION DISMISSED			Sec 9 Arbitration & Conciliati	

[illegible]

SUMMARY OF COMMERCIAL CASES FOR THE MONTH OF June 2026

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
1A	MS. NEELOFER ABIDA PERVEEN, DISTRICT JUDGE (COMMERCIAL COURT)-01	Central	180	5	0	1	19	165
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	Central	155	5	0	0	14	146
3	SH. DEVENDER KUMAR SHARMA, DISTRICT JUDGE, COMMERCIAL COURT-03	Central	153	6	14	0	16	157
4A	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	Central	137	18	0	1	12	142
5a	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	Central	169	8	0	0	8	169
6A	SH. RAM LAL MEENA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	Central	163	11	0	14	5	155
7	MS. REKHA, DISTRICT JUDGE, COMMERCIAL COURT-07	Central	178	15	0	0	2	191
8A	SH. RAMESH KUMAR -II DISTRICT JUDGE, COMMERCIAL COURT	Central	159	21	0	0	8	172
9A	SH. ANIL ANTIL, DISTRICT JUDGE, COMMERCIAL COURT-09	Central	153	4	0	0	9	148
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	Central	172	17	0	6	1	182

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
11A	SH. MUKESH KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	Central	166	18	0	0	10	174
12A	SH. LAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT	Central	158	7	0	0	9	156
13	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT	Central	171	9	0	0	11	169
14A	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	297	10	0	0	18	289
15A	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	West	467	14	0	0	23	458
16A	SH. RAGHUBIR SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	West	322	26	0	0	33	315
17	SH. HARISH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	273	27	0	1	20	279
	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE (COMMERCIAL COURT)	West	264	10	0	0	8	266
19	SH. PRASHANT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	West	305	26	2	0	32	301
20	MS PULASTYA PREAMACHALA, DISTRICT JUDGE (COMMERCIAL COURT)-01	New Delhi	937	33	1	0	39	932
	SH. SANJAY KHANAGWAL DISTRICT JUDGE (COMMERCIAL COURT)	New Delhi	1122	33	0	1	20	1134

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
22A	MS. DEEPALI SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)-03	New Delhi	1141	26	0	0	16	1151
23	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	South	224	46	0	0	26	244
24A	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	South	367	28	0	0	29	366
25	SH. SANDEEP YADAV, DISTRICT JUDGE (COMMERCIAL COURT)	South	337	39	0	0	51	325
26	SH. SUDESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South	367	27	0	0	29	365
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	South	350	30	1	0	36	345
28A	MS RAVINDER BEDI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	215	12	0	0	13	214
29	SH. LALIT KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	213	22	2	0	9	228
30	MS. VRINDA KUMARI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	292	4	0	0	7	289
	DR. RAKESH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	273	8	0	0	24	257
32A	MS. NEELAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	260	13	0	0	13	260
33A	MS. NEERA BHARIHOKE, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	253	19	3	0	13	262

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
34	SH. TARUN SAHRAWAT, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	201	22	1	0	0	224
35	MS VEENA RANI, DISTRICT JUDGE (COMMERCIAL COURT)	South-East	292	13	1	0	6	300
36a	SH. DEVENDER KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	East	470	9	0	0	22	457
37a	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	East	565	17	3	0	9	576
38A	SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL)-	North-East	89	27	1	0	13	104
39	SH. PRITAM SINGH, DISTRICT JUDGE (COMMERCIAL COURT)	Shahdara	281	10	1	0	7	285
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	227	15	0	0	20	222
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	186	13	2	0	12	189
42A	SH. PAWAN KUMAR MATTO, DISTRICT JUDGE, (COMMERCIAL COURT)	Shahdara	348	11	0	0	13	346
43	SH. DEVENDER KUMAR JANGALA, DISTRICT JUDGE, COMMERCIAL COURT	North-West	1773	24	1	2	31	1765
44	SH. VINOD YADAV, DISTRICT JUDGE, (COMMERCIAL COURT)	North-West	1175	55	0	0	38	1192
45A	SH. JAGDISH KUMAR/SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	North	1355	81	2	1	41	1396

Sr. No.	Name of the Court	District	No. of cases pending on the 1st day of month	Total number of cases instituted during the month	No. of cases received by transfer during the month from other courts	No. of cases identified non commercial/ transferred during the month to other courts	Total number of cases disposed during the month	Total number of cases pending at the end of the month
	SH. SHAILENDER MALIK, DISTRICT JUDGE(COMMERCIAL COURT)	North	1441	59	3	0	42	1461
48	SH. RAJ KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	471	60	0	0	41	490
49	SH. BALWANT RAJ BANSAL, DISTRICT JUDGE, COMMERCIAL COURT	SOUTH WEST	414	156	0	0	132	438
49A	SH. GAUTAM MANAN, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	529	35	0	0	156	408
	SH. AJAY GULATI-I, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	408	386	1	0	80	715
GRAND TOTAL			20618	1590	39	27	1246	20974

List of cases received for Pre-Institution Mediation and Settlement during the month June 2026

Sr. No.	Delhi Mediation Centre	Total number of applications pending on the 1st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of cases Failed during the Month	Total Number of Application Pending at the end of the Month
1	Central	346	139	2	140	5	338
2	West	557	204	3	122	0	636
3	East	74	32	1	29	1	75
4	North-East	20	14	0	10	0	24
5	Shahdara	222	76	0	32	0	266
6	South	170	57	2	31	1	193
7	South-East	299	107	0	110	2	294
8	New Delhi	293	95	1	43	4	340
9	North	199	90	0	96	0	193
10	North-West	201	88	2	57	2	228
11	South-West	474	72	0	140	0	406
	Total	2855	974	11	810	15	2993
12	DHCLSC	253	24	2	13	0	262
	Overall Total	3108	998	13	823	15	3255
Note: Application received through NALSA App during the month:- Nil							